# The Gazette of India

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## साप्ताहिक/WEEKIX

# प्राधिकार से प्रकाशित PUBLISHED BY AUTHORITY

सं. 3] नई दिल्ली, शनिवार, जनवरी 20—जनवरी 26, 2024 (पौष 30, 1945)

No. 3] NEW DELHI, SATURDAY, JANUARY 20—JANUARY 26, 2024 (PAUSA 30, 1945)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके। (Separate paging is given to this Part in order that it may be filed as a separate compilation)

# भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]
[Advertisements and Notices issued by Private Individuals and Private Bodies]

## NOTICE

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BY ORDER

Controller of Publication

# CHANGE OF NAME

I hitherto known as VIJAY KUMAR S/o Late JAGDISH PRASAD, R/o 18/37, Indira Nagar, Lucknow, have changed my name and shall hereafter be known as VIJAY DIXIT.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR

[Signature (in existing old name)]

I hitherto known as DEELIP MANI TRIPATHI son of Late AMAR NATH MANI TRIPATHI, residing at 2/206, Vikalp Khand, Gomati Nagar, Lucknow-10, have changed my name and shall hereafter be known as DILIP MANI.

It is certified that I have complied with other legal requirements in this connection.

DEELIP MANI TRIPATHI [Signature (in existing old name)]

I hitherto known as AMAN S/o AMARJEET SINGH, residing at A-126, Block A, Karam Pura, Ramesh Nagar, West Delhi, Delhi-110015, have changed my name and shall hereafter be known as AMAN DEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMAN

[Signature (in existing old name)]

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I hitherto known as SHIKHA DAGA alias SHIKHA MENANI D/o SH SUSHIL KUMAR MENANI W/o ROHIT DAGA, residing at Flat No.-10, Ashoka Apartment, Block No. A2, Near Radha Krishan Mandir, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as SHIKHA DAGA.

It is certified that I have complied with other legal requirements in this connection.

SHIKHA DAGA alias SHIKHA MENANI [Signature (in existing old name)]

I, VIKASH SHARMA S/o SH. RAVINDER SHARMA, R/o RZ-26P/69B, Gali No. 39/7, Indra Park, Palam Colony, Palam Village S.O., South West Delhi, Delhi-110045, have changed the name of my minor son ARADHY aged 10 years and he shall hereafter be known as ARADHY BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

VIKASH SHARMA [Signature of Guardian]

I hitherto known as OM LATA YADAV W/o BHUPINDER SINGH, residing at 459A, Sri Nagar, Shakur Basti, Delhi-110034, have changed my name and shall hereafter be known as OMLATA.

It is certified that I have complied with other legal requirements in this connection.

OM LATA YADAV [Signature (in existing old name)]

I hitherto known as RAMU S/o BHAGWAN SINGH, residing at G-74B, Vijay Vihar Phase-I, Rohini, North-West Delhi, Delhi-110085, have changed my name and shall hereafter be known as YASH DIWAKAR.

It is certified that I have complied with other legal requirements in this connection.

RAMU [Signature (in existing old name)]

I hitherto known as NIRMALA DEVI alias ANITA SHARMA D/o SARWAN DASS W/o INDER JEET SHARMA, R/o P-29/B-2, Pocket-P, Dilshad Garden, East Delhi, Delhi-110095, have changed my name and shall hereafter be known as ANITA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA DEVI alias ANITA SHARMA [Signature (in existing old name)]

I hitherto known as GAURAV S/o KISHAN KUMAR, R/o U-157, Upadhya Block, Near Subway, Shakarpur, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as GAURAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GAURAV

[Signature (in existing old name)]

I hitherto known as TANUJA D/o BHAGWAN DASS W/o GAURAV KUMAR KHANNA, R/o Flat No-109-A BG-6, Maa Laxmi Apartment, Paschim Vihar, West Delhi-110063, have changed my name and shall hereafter be known as TANUJA KHANNA.

It is certified that I have complied with other legal requirements in this connection.

TANUJA [Signature (in existing old name)]

I, ANIL KUMAR S/o RAMESH CHAND, R/o B-200 A, Block-B, Vikas Vihar, Vikas Nagar, Uttam Nagar, D.K Mohan Garden, West Delhi-110059, have changed the name of my minor daughter URVASHI, aged 15 years and she shall hereafter be known as URWASHI.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR [Signature of Guardian]

I hitherto known as KARAN BIR alias KARAN BIR SINGH S/o JHUNDA RAM, R/o H.No. 32, Khasra No. 136, Gali No-1, Harijan Basti, Neb Sarai Delhi-110068, have changed my name and shall hereafter be known as KARAN BIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAN BIR alias KARAN BIR SINGH [Signature (in existing old name)]

I hitherto known as SURAJ son of VIKRAM SINGH, residing at House No. D-76B, Brij Vihar Block-B, Chander Nagar, Ghaziabad, U.P.-201011, have changed my name and shall hereafter be known as SURAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURAJ

I hitherto known as KRISHAN KUMAR alias KADHAYALA KRUSHANAKUMAR SHRIHARISINH S/o HARI SINGH, R/o Balawas (10), Rewari, Haryana-123412, have changed my name and shall hereafter be known as KRISHAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR alias KADHAYALA KRUSHANAKUMAR SHRIHARISINH [Signature (in existing old name)]

I hitherto known as PUSHPA D/o Sh. BIR SINGH, R/o Z-38, Basco Colony, Shyam Enclave, Dhansa Marg, Gopal Nagar, Najafgarh, South-West Delhi, Delhi-110043, have changed my name and shall hereafter be known as NANDINI SANGWAN.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA

[Signature (in existing old name)]

I hitherto known as NEELAM W/o D S GUPTA, R/o E-36, Anand Niketan, Chanakya Puri, New Delhi-110021, have changed my name and shall hereafter be known as NEELAM GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NEELAM

[Signature (in existing old name)]

I, RAJEEV KUMAR BANSAL S/o VIDYA SAGAR, R/o H. No. 2085, Purani Anaj Mandi, Narela, North-West Delhi, Delhi-110040, have changed the name of my minor daughter AARADHYA aged 15 years and she shall hereafter be known as AARADHYA BANSAL.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV KUMAR BANSAL [Signature of Guardian]

I hitherto known as RAM BIR alias RAMBIR SINGH S/o SOBHA RAM, R/o H. No. 1382-C Nathu Colony, Nathupura, Gali No. 12, Burari, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as RAMBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAM BIR alias RAMBIR SINGH [Signature (in existing old name)]

I hitherto known as PAPPI S/o MOHINDER SINGH, R/o House No. H-147, DTC Colony, Hari Nagar, South West Delhi, Delhi-110064, have changed my name and shall hereafter be known as AVINASH.

It is certified that I have complied with other legal requirements in this connection.

**PAPPI** 

[Signature (in existing old name)]

I hitherto known as POONAM D/o JAGDISH CHANDRA W/o RAJESH KUMAR, R/o E-38, E-Block, Tagore Garden Extn. Delhi-110027, have changed my name and shall hereafter be known as POONAM MANTALA.

It is certified that I have complied with other legal requirements in this connection.

**POONAM** 

[Signature (in existing old name)]

I hitherto known as NARESH KUMAR S/o RAM SARAN R/o CGU 012, DLF Capital Greens, 15, Shivaji Marg, Ramesh Nagar, Rajouri Garden, West Delhi, Delhi-110015, have changed my name and shall hereafter be known as NAREESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR

[Signature (in existing old name)]

I hitherto known as CHIRAG VERMA S/o SH. MAHESH VERMA, R/o House No. 84, Village Dallupura, Vasundhra Enclave, Delhi-110096, have changed my name and shall hereafter be known as CHIRAG DEDHA.

It is certified that I have complied with other legal requirements in this connection.

CHIRAG VERMA

[Signature (in existing old name)]

I hitherto known as VISHAL S/o MOHAN LAL, residing at House Number 2, Gawal Mandi, Near Ram Bag Road, Ambala Cantt, Ambala, PO: Ambala G.P, Distt. Ambala, Haryana-133001, have changed my name and shall hereafter be known as VISHAL YADAV.

It is certified that I have complied with other legal requirements in this connection.

**VISHAL** 

I hitherto known as SHIVANGI alias SHIVANGI SHARMA D/o SURINDER KUMAR, R/o Flat No-304, Block-C, Bhagwati Garden Extension Jain Road, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as SHIVANGI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHIVANGI alias SHIVANGI SHARMA [Signature (in existing old name)]

I hitherto known as KM. SHIVANI D/o BANGALI SINGH, residing at B 21, Baghwali Colony, Shastri Nagar, Ghaziabad, Uttar Pradesh-201002, have changed my name and shall hereafter be known as SHIVANI.

It is certified that I have complied with other legal requirements in this connection.

KM. SHIVANI [Signature (in existing old name)]

I hitherto known as SHISHANT S/o SH. DEVENDER CHOUDHARY, R/o H.No. 218, Khichdi Pur, Kalyanpuri, East Delhi-110091, have changed my name and shall hereafter be known as SHISHANT DEDHA.

It is certified that I have complied with other legal requirements in this connection.

SHISHANT [Signature (in existing old name)]

I hitherto known as RAMDEEN alias RAMVIR SINGH S/o BASANT LAL, R/o-1-7, Second floor, Sidharth nagar, Jangpura, South Delhi, Delhi 110014, have changed my name and shall hereafter be known as RAMVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAMDEEN alias RAMVIR SINGH [Signature (in existing old name)]

I, JAI PAN SINGH S/o RAJENDER SINGH, R/o H.No. 49-51 Nangli Dairy, Nangli Sakrawati, South Delhi-110043, have changed the name of my minor daughter KHUSHI aged 13 years and she shall hereafter be known as KHUSHI DHANKHAR.

It is certified that I have complied with other legal requirements in this connection.

JAI PAN SINGH [Signature of Guardian]

I hitherto known as ANAMIKA ASRANI alias ANAMIKA THUKRAL D/o DALIP ASRANI W/o ADITYA THUKRAL, R/o L12, Second floor, Kirti Nagar, New Delhi-110015, have changed my name and shall hereafter be known as ANAMIKA THUKRAL.

It is certified that I have complied with other legal requirements in this connection.

ANAMIKA ASRANI alias ANAMIKA THUKRAL [Signature (in existing old name)]

I hitherto known as JAGDISH S/o OM PARKASH, R/o House No. 231, Tehsil-Kharkhoda, Turakpur (224), sonipat, Haryana-131103, have changed my name and shall hereafter be known as ROHIT DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH [Signature (in existing old name)]

I hitherto known as VEERENDAR SINGH S/o SHER SINGH RANA, R/o H. No. L2B/6, Mohan Garden, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as VIRENDER KUMAR RANA.

It is certified that I have complied with other legal requirements in this connection.

VEERENDAR SINGH [Signature (in existing old name)]

I hitherto known as DHRUV GUPTA S/o RAKESH GUPTA, R/o Flat No.-101, B-50, Ramprastha Colony, Ghaziabad, UP-201011, have changed my name and shall hereafter be known as DHRUAV GUPTA.

It is certified that I have complied with other legal requirements in this connection.

DHRUV GUPTA [Signature (in existing old name)]

I hitherto known as BINDA DEVI W/o Sh. RAJENDER PRASAD SONI, R/o S-207/A, Gali No. 13, Pandav Nagar Complex, Ganesh Nagar, Delhi-110092, have changed my name and shall hereafter be known as CHINTA DEVI.

It is certified that I have complied with other legal requirements in this connection.

BINDA DEVI [Signature (in existing old name)]

I hitherto known as CHHAMA SHARMA D/o VISHNU DUTT SHARMA W/o ASHISH KUMAR SHARMA, residing at Post Ladpur, Eklaidi, Lad Pur, Bulandshahr, Uttar Pradesh-245402, have changed my name and shall hereafter be known as KSHAMA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

CHHAMA SHARMA [Signature (in existing old name)]

I, KUNWAR KHURSHEED ALAM S/o KUNWAR NOSHAY MIYAN, residing at 18, Padiyan, Bani Saray, HAQ Road, Meerut, Uttar Pradesh-250002, have changed the name of my minor daughter ZUHA aged 05 years and she shall hereafter be known as ALNOOR.

It is certified that I have complied with other legal requirements in this connection.

KUNWAR KHURSHEED ALAM [Signature of Guardian]

I, KULDEEP SHARMA S/o JITENDER DEV SHARMA, R/o RZ-11 B, B Block, Kailash Puri, Palam Colony, New Delhi-110045, have changed the name of my minor son DEVANSH aged 13 years and he shall hereafter be known as DEVANSH DEV SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SHARMA [Signature of Guardian]

I hitherto known as PRASHANT RAMDAS TONGE S/o RAMDAS DEVRAM PATIL, residing at Plot No. 26, Gat No. 355-174A, Mayur Colony, Pimprala, Jalgaon, Jalgaon, Maharashtra-425001, have changed my name and shall hereafter be known as PRASHANT RAMDAS PATIL.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT RAMDAS TONGE [Signature (in existing old name)]

I hitherto known as DEEPAK S/o BALVIR KUMAR, R/o. VPO Lakhan Kalan, District Kapurthala, Punjab-144601, have changed my name and shall hereafter be known as DEEPAK GILL.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK [Signature (in existing old name)]

I hitherto known as RANJANA D/o ROSHAN LAL, R/o G-63, Gali No-8, Gulshan Park, Nangloi, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as RANJANA MAURYA.

It is certified that I have complied with other legal requirements in this connection.

RANJANA

[Signature (in existing old name)]

I hitherto known as SOMDUTT alias SOM DUTT S/o JWALA DATT SHARMA, residing at A-1/88-E, Lane No. 3, Raja Puri, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as SOM DUTT.

It is certified that I have complied with other legal requirements in this connection.

SOMDUTT alias SOM DUTT [Signature (in existing old name)]

I, SHIV PRAKASH S/o Sh. OM PRAKASH, R/o H.No. 3676, Street B-100, Sant Nagar, Burari, Delhi-110084, have changed the name of my minor son SAMYAK aged 07 years and he shall hereafter be known as SAMYAK RATURI.

It is certified that I have complied with other legal requirements in this connection.

SHIV PRAKASH [Signature of Guardian]

I hitherto known as MEENAKSHI W/o Sh. SHIV PRAKASH, R/o B-3676, Gali No. 100, Block-B, Sant Nagar, Burari, Delhi-110084, have changed my name and shall hereafter be known as MEENAKSHI RATURI.

It is certified that I have complied with other legal requirements in this connection.

MEENAKSHI [Signature (in existing old name)]

I hitherto known as SEEMA RANI alias DURGA GOEL D/o NANAK CHAND W/o KAILASH CHAND, R/o South Gandhi Chowk, 1493 Gaon Alipur, North West Delhi, Delhi-110036, have changed my name and shall hereafter be known as DURGA GOEL.

It is certified that I have complied with other legal requirements in this connection.

SEEMA RANI alias DURGA GOEL [Signature (in existing old name)]

I hitherto known as DURGA WATI W/o SURENDER SINGH, R/o H.No.-1/4315, Mandoli Road, Ram Nagar, Shahdara, North East Delhi, Delhi-110032, have changed my name and shall hereafter be known as SUNITA.

It is certified that I have complied with other legal requirements in this connection.

**DURGA WATI** 

[Signature (in existing old name)]

I hitherto known as SAWAN S/o SUBE SINGH, residing at 445/20 Anand Pura, Near Prem Nagar Chowk, Rohtak, PO. Rohtak, Distt. Rohtak, Haryana-124001, have changed my name and shall hereafter be known as SAWAN BHAMBHU.

It is certified that I have complied with other legal requirements in this connection.

SAWAN

[Signature (in existing old name)]

I hitherto known as MOHD ISLAM S/o NATTHU HASAN, R/o 810-B, First Floor, Pocket-K, Rajiv Ratan Awas, Bapraula Phase-2, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as ISHAN MANSOORI.

It is certified that I have complied with other legal requirements in this connection.

MOHD ISLAM

[Signature (in existing old name)]

I hitherto known as PURANI DEVI W/o RAM BHAROSH PANDIT, R/o Plot No.-25-A, First Floor, Vikas Kunj Mohan Garden, VTC Uttam Nagar, PO. D.K. Mohan Garden, Sub District Dwarka, District West Delhi, Delhi-110059, have changed my name and shall hereafter be known as PURNIMA DEVI.

It is certified that I have complied with other legal requirements in this connection.

**PURANI DEVI** 

[Signature (in existing old name)]

I hitherto known as MOHD NAIYER AZAM S/o ABDUL SALAM, R/o H.No.-373, C Block, Gali No.-10, Shri Ram Colony, Khajoori Khas, North East Delhi-110094, have changed my name and shall hereafter be known as MOHD NAIYER SALAM.

It is certified that I have complied with other legal requirements in this connection.

MOHD NAIYER AZAM [Signature (in existing old name)]

I, GURIYA DEVI W/o Late SHANKAR PASWAN, R/o H.No.-N-86/8B, T-Huts, Near Railway Crossing, Keshav Puram, North West Delhi-110035, have changed the name of my minor son ASHISH KUMAR, aged 15 years and he shall hereafter be known as AASHISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

**GURIYA DEVI** 

[Signature of Guardian]

I hitherto known as SANJU alias NARESH BALA W/o JITENDER KUMAR, R/o 1802, Gali Prasadi, Kotla, Mubarak Pur, Delhi-110003, have changed my name and shall hereafter be known as NARESH BALA.

It is certified that I have complied with other legal requirements in this connection.

SANJU alias NARESH BALA [Signature (in existing old name)]

I hitherto known as SHRESHTHA KUMARI W/o ROSHAN LAL SHARMA, R/o 3-C, Una Enclave, Mayur Vihar, Phase-1, Patparganj, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as SURESHTA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SHRESHTHA KUMARI [Signature (in existing old name)]

I hitherto known as NAMRATA NAGPAL alias NAMRATA CHAUDHARY D/o ROOP NARAIN CHAUDHARY W/o SANJAY NAGPAL, R/o B 8/144 Ground Floor, Rohini Sector-3, Raja Pur Kalan North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as NAMRATA NAGPAL.

It is certified that I have complied with other legal requirements in this connection.

NAMRATA NAGPAL alias NAMRATA CHAUDHARY [Signature (in existing old name)]

I hitherto known as RAJ KUMAR S/o MAHARAJ, R/o O-257, J.J. Colony, Savda Ghevra, North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as RAJKUMAR HALDAR.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Thumb Impression]

I hitherto known as DEEPIKA KUMARI D/o SHAMBHU NATH PRASAD, R/o 464, Near Kerla School Sector-8, RK Puram, New Delhi-110022, have changed my name and shall hereafter be known as DEEPIKA PRASAD.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA KUMARI [Signature (in existing old name)]

I hitherto known as YOGIT S/o RAKESH KUMAR, residing at Village-Kherki, VTC Kherki (3), PO. Tauru, Sub District Gurgaon, District Gurgaon, State Haryana, PIN Code: 122105, have changed my name and shall hereafter be known as YOGIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

YOGIT

[Signature (in existing old name)]

I hitherto known as MANISH GOYAL S/o Sh. R.K. GOYAL, R/o H.No. 3788/A, Gali No. 4, Kanhiya Nagar, Third Floor, Trinagar, North West Delhi, Delhi-110035, have changed my name and shall hereafter be known as MANISH GOEL.

It is certified that I have complied with other legal requirements in this connection.

MANISH GOYAL

[Signature (in existing old name)]

I hitherto known as SONU DHILLO alias NAVJEET KAUR D/o AJIT SINGH DHILLO W/o TAJENDRA SINGH BHATIA, R/o 5D/23, Front Side T/F, Gali No.-5, Garden Extention, Khyala Phase-1, West Delhi-110018, have changed my name and shall hereafter be known as SONU DHILLO.

It is certified that I have complied with other legal requirements in this connection.

SONU DHILLO alias NAVJEET KAUR [Signature (in existing old name)]

I hitherto known as MOHD MUSTAFA alias MUSTFA S/o MOHD IDREES, R/o F-60, 2nd Floor, Street No. 6, Near Hasmi Masjid, Bhagirathi, Vihar, Gokal Pur, North East Delhi-110094, have changed my name and shall hereafter be known as MOHD MUSTAFA.

It is certified that I have complied with other legal requirements in this connection.

MOHD MUSTAFA alias MUSTFA [Signature (in existing old name)]

I hitherto known as MOHIT KUMAR S/o RAJVEER SINGH, R/o Wailaina, Gautam Buddha Nagar, Uttar Pradesh-203203, have changed my name and shall hereafter be known as MOHIT KUMAR GAUR.

It is certified that I have complied with other legal requirements in this connection.

MOHIT KUMAR

[Signature (in existing old name)]

I hitherto known as GARISH NAVORIA alias GIRISH NAVORIA S/o Sh. RAM CHANDRA NAVORIA, employed as Section Officer in the IB, MHA, residing at 80/5683, Reghar Pura, Karol Bagh, Central Delhi-110005, have changed my name and shall hereafter be known as GIRISH NAVORIA.

It is certified that I have complied with other legal requirements in this connection.

GARISH NAVORIA alias GIRISH NAVORIA [Signature (in existing old name)]

I hitherto known as DHARAM PAL S/o LAKSHMAN R/o H.No.-39, Village Choma, Near Govt. Middle School, Choma (62), Gurgaon, Haryana-122017, have changed my name and shall hereafter be known as DHARAM PAL DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

DHARAM PAL

[Signature (in existing old name)]

I hitherto known as BACCHAN alias BACCHAN CHAUDHARY S/o JOGESWAR CHAUDHARY, R/o H.No.-2262/5B, Mandir Wali Gali, Shadipur Main Bazar, New Delhi-110008, have changed my name and shall hereafter be known as BACCHAN CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

BACCHAN alias BACCHAN CHAUDHARY [Signature (in existing old name)]

I hitherto known as JAGWATI W/o HOMPAL SINGH, R/o Village Nagla Mafi, Khad Gujar, Amroha, Uttar Pradesh-244235, have changed my name and shall hereafter be known as JAGJEET KAUR. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

JAGWATI [Thumb Impression] I hitherto known as NIKHIL SHARMA S/o PRAVEEN KUMAR SHARMA, R/o 81-B, DDA MIG Flats, Shivam Enclave, Shahdara, Delhi-110032, have changed my name and shall hereafter be known as NIKKHIEL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL SHARMA [Signature (in existing old name)]

I, RAKESH KUMAR son of Late Shri ISHAM SINGH, presently residing at SMQ No. 141/2A, Akash Enclave, Air Force Station Begumpet, Bowenpally PO, Secunderabad-500011 (Telangana State) and permanent resident of H.No. 524, Gali No. 19B, Swatanter Nagar, Narela, Delhi-110040, have changed the name of my minor son AARAV, aged 14 years and he shall hereafter be known as AARAV SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR [Signature of Guardian]

I hitherto known as OMVATI alias PRABHA RANI W/o OM PRAKASH, R/o House No. 147 A, Subhash Colony, Ballabhgarh, Faridabad, Haryana-121004, have changed my name and shall hereafter be known as OMVATI.

It is certified that I have complied with other legal requirements in this connection.

OMVATI alias PRABHA RANI [Signature (in existing old name)]

I hitherto known as SANJAY SINGH S/o PRAKASH SINGH, resident of 66 Prakriti Vihar, Sunderwala, Raipur Road, Dehradun, Uttarakhand-248008, have changed my name and shall hereafter be known as SANJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJAY SINGH [Signature (in existing old name)]

I, SACHIN SINGH S/o MAHENDRA SINGH YADAV, R/o Flat No. 1486, L Block, 11th Avenue, Gaur City 2, Plot No. GH 03, Sector 16C, Greater Noida West, U.P.-201009, have changed the name of my minor son AYUSHMAN SINGH, aged 9 years and he shall hereafter be known as ATHARV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SACHIN SINGH, [Signature of Guardian] I, VIKAS MITTAL S/o TARLOCHAN KUMAR MITTAL, R/o 970-C, Sector-9, Urban Estate, Karnal, Haryana-132001, have changed the name of my minor daughter PRISHA, aged 17 years and she shall hereafter be known as PRISHA MITTAL.

It is certified that I have complied with other legal requirements in this connection.

VIKAS MITTAL [Signature of Guardian]

I, MEENAKSHI RANA wife of PRADEEP KUMAR, residing at House No. 146, Shahbad Daulatpur, North West Delhi, Delhi-110042, have changed the name of my minor son ARJUN aged 11 years and he shall hereafter be known as ARJUN RANA.

It is certified that I have complied with other legal requirements in this connection.

MEENAKSHI RANA [Signature of Guardian]

I, MEENAKSHI RANA wife of PRADEEP KUMAR residing at House No. 146, Shahbad Daulatpur, North West Delhi, Delhi-110042, have changed the name of my minor daughter ANGELIKA, aged 16 years and she shall hereafter be known as ANGELIKA RANA.

It is certified that I have complied with other legal requirements in this connection.

MEENAKSHI RANA [Signature of Guardian]

I hitherto known as GAJANAN VISHWANATH GAITONDE alias G V GAITONDE S/o Sh. V S GAITONDE, R/o H.No.-S-359, G/F Greater Kailash, South Delhi-110048, have changed my name and shall hereafter be known as GAJANAN VISHWANATH GAITONDE.

It is certified that I have complied with other legal requirements in this connection.

GAJANAN VISHWANATH GAITONDE alias G V GAITONDE [Signature (in existing old name)]

I hitherto known as SUMAN LATA KHANNA alais SUMAN LATA W/o B D KHANNA, R/o House No. 3091 B, Cartarpuri Sector-23, Gurgaon, Haryana-122017, have changed my name and shall hereafter be known as SUMAN LATA KHANNA.

It is certified that I have complied with other legal requirements in this connection.

SUMAN LATA KHANNA alais SUMAN LATA [Signature (in existing old name)]

I hitherto known as GEETA alias URMI CHUGH D/o DAULAT RAM W/o DEEPAK KUMAR, R/o B-161, Jangpura-B, New Delhi, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as GEETA.

It is certified that I have complied with other legal requirements in this connection.

GEETA alias URMI CHUGH [Signature (in existing old name)]

I hitherto known as CHARU KAKRYA alias PRIYANKA SACHDEVA D/o DAVINDER KAKRYA W/o PAWAN SACHDEVA, R/o Flat No.17A, Plot No-33, Samay Vihar Apartment, Near Sachdeva Public School, Secor-13 Rohini, Raja Pur Kalan, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as PRIYANKA SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

CHARU KAKRYA alias PRIYANKA SACHDEVA [Signature (in existing old name)]

I hitherto known as MANU JUNEJA alias MONIKA TALWAR D/o RAM GOPAL JUNEJA W/o SANYAM TALWAR, R/o H.No.-81, KH. No-13/21, 1st Floor, Street No.-3, Sant Nagar, Chandan Vihar, Burari, North Delhi-110084, have changed my name and shall hereafter be known as MONIKA TALWAR.

It is certified that I have complied with other legal requirements in this connection.

MANU JUNEJA alias MONIKA TALWAR [Signature (in existing old name)]

I hitherto known as AVINASH KUMAR GUPTA S/o RAMA KANT SAH, R/o H.No.-62-B, Karan Vihar Part-5, Kirari Suleman Nagar, Sultanpuri, C-Block, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as SAMEER GUPTA.

It is certified that I have complied with other legal requirements in this connection.

AVINASH KUMAR GUPTA [Signature (in existing old name)]

I hitherto known as VARUN KOUNDAL S/o INDERJIT SINGH, R/o S-6/406, Ram Sharnam Colony, Near CR Market, Pathankot-145001, Punjab, have changed my name and shall hereafter be known as VARUNDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

VARUN KOUNDAL [Signature (in existing old name)]

I, SUJEET KUMAR S/o DHANRAJ RAY, R/o A-3/141, Rohini, Sector-16, Rohini Sector-15, North West Delhi-110089, have changed the name of my minor son STEEV SMITH, aged 4 years and he shall hereafter be known as SMITH KUMAR. I have changed the name of my son only, not his religion.

It is certified that I have complied with other legal requirements in this connection.

SUJEET KUMAR [Signature of Guardian]

I hitherto known as DEEPAK TULI S/o HARSHARAN TULI, R/o 256, CA Apartment, Paschim Vihar, New Delhi, Delhi-110063, have changed my name and shall hereafter be known as DEEPAK TULLY.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK TULI [Signature (in existing old name)]

I hitherto known as LALIT KUMAR alias BIHARI SINGH S/o BALBIR SINGH, R/o Present Adress-790/2, Chirag Delhi, Delhi Malviya Nagar NCT of Delhi-110017, Permanent Address-Near Mandir Jaluka(127) Mewat, Haryana-122107, have changed my name and shall hereafter be known as LALIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

LALIT KUMAR alias BIHARI SINGH [Signature (in existing old name)]

I hitherto known as RUCHI KANGA D/o ANAND KUMAR KAUSHIK W/o FARHAD KANGA, R/o K-0503, Ajnara Daffodil, Sector-137, Gautam Budh Nagar, U.P.-201305, have changed my name and shall hereafter be known as ROUCHI KANGAA.

It is certified that I have complied with other legal requirements in this connection.

RUCHI KANGA [Signature (in existing old name)]

I hitherto known as RAJENDRA KUMAR alias RAJENDER KUMAR S/o INDER JIT SINGH, R/o Flat No.-994, Paschim Vihar, Pocket-GH-5 and 7, Meera Bagh, Sunder Vihar, West Delhi, Delhi-110087, have changed my name and shall hereafter be known as RAJENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR alias RAJENDER KUMAR [Signature (in existing old name)]

I hitherto known as ARUN KUMAR SAXENA alias A.K. SAXENA S/o S.C. JOHRI, residing at D-97, Saket, Meerut, Uttar Pradesh-250001, have changed my name and shall hereafter be known as ARUN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR SAXENA alias A.K. SAXENA [Signature (in existing old name)]

I hitherto known as MUKESH KUMAR S/o VASUDEV SAH, R/o WZ-225 F 177, Tihar Village, Tilak Nagar S.O, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as MUKESH PRASAD.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR [Signature (in existing old name)]

I hitherto known as NEHA WALIA D/o BIKRAM WALIA W/o Sh. SAHIL KALYANI, R/o 3rd floor, K-132, Kirti Nagar, Ramesh Nagar, Delhi-110015, have changed my name and shall hereafter be known as NEHA WALIA KALYANI.

It is certified that I have complied with other legal requirements in this connection.

NEHA WALIA [Signature (in existing old name)]

I, POOJA PAL W/o VINESH KUMAR, residing at H.No.-I-44/A, Gali No-10, Brahmpuri Delhi-110053, have changed the name of my minor daughter KAVYA, aged 7 years and she shall hereafter be known as AKSHARA.

It is certified that I have complied with other legal requirements in this connection.

POOJA PAL [Signature of Guardian]

I, HEMANT SHARMA S/o MAHESH CHANDRA SHARMA, R/o Flat No. J-43, First Floor, Mayfield Garden, Sector-51, Gurugram, Haryana-122018, have changed the name of my minor son ATHARVA SHARMA age 06 years and he shall hereafters be known as BHUVI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

HEMANT SHARMA [Signature of Guardian]

I hitherto known as REKHA alias REKHA KALRA alias SUREKHA KALRA D/o Sh. ASHOK ANAND W/o Sh. SANJAY KALRA, R/o B-165, Ground Floor, B-Block, Naraina Vihar, Naraina Industrial Estate, South West Delhi, Delhi-110028, have changed my name and shall hereafter be known as SUREKHA KALRA.

It is certified that I have complied with other legal requirements in this connection.

REKHA alias REKHA KALRA alias SUREKHA KALRA [Signature (in existing old name)]

I hitherto known as SHEILA PODDAR D/o ANIL PODDAR, R/o Flat No-1003, Tower-5, Supreme Tower, Sector-99, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as TRISHA PODDAR.

It is certified that I have complied with other legal requirements in this connection.

SHEILA PODDAR [Signature (in existing old name)]

I hitherto known as KM. REENU alias REENU BHATI D/o KAILASH CHAND BHATI W/o KISHAN CHOUDHARY, R/o 468, Shalimar Garden Extn.-1, Sahibabad, Ghaziabad, Uttar Pradesh-201005, have changed my name and shall hereafter be known as REENU BHATI.

It is certified that I have complied with other legal requirements in this connection.

KM. REENU alias REENU BHATI [Signature (in existing old name)]

I hitherto known as ROHIT alias ROHIT KUMAR S/o OM PARKASH R/o Gurawara (245), Rewari, Haryana-123035, have changed my name and shall hereafter be known as ROHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ROHIT alias ROHIT KUMAR [Signature (in existing old name)]

I, POONAM SINGH wife of NIRANJAN SINGH, residing at H.No.-51-B, Sector-15, Vasundhra, Ghaziabad, Uttar Pradesh-201012, have changed the name of my minor daughter DHRITI SINGH, aged 16 years and she shall hereafter be known as KRITI SINGH.

It is certified that I have complied with other legal requirements in this connection.

POONAM SINGH [Signature of Guardian] I, ANIL KUMAR SHARMA S/o BHIKHARI SHARMA, R/o D-27, Gali No-2, New Ashok Nagar, Vasundhra Enclave, East Delhi-110096, have changed the name of my minor son HRIDHIMAAN, aged 5 years and he shall hereafter be known as VISHESH KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR SHARMA [Signature of Guardian]

I hitherto known as RAHUL S/o AJAY KUMAR KHUNDIA, R/o H.No. 11, Block-D, Nada Road, Shivalik Vihar, Naya Gaon, Sas Nagar, Mohali, Punjab-160103, have changed my name and shall hereafter be known as RUDRAKSH LAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

RAHUL

[Signature (in existing old name)]

I hitherto known as RAHUL S/o Late Shri MOHAN PRAKASH, R/o H.No. 307, 80 Gaj Plot, Near Ravi Das Mandir, Mandoli, Village, North East, Delhi-110093, have changed my name and shall hereafter be known as RAHUL SINGH.

It is certified that I have complied with other legal requirements in this connection.

**RAHUL** 

[Signature (in existing old name)]

I hitherto known as PRIYANKA CHOUDHARY daughter of KRISHNA KUMAR CHOUDHARY, residing at Maner Charhazar, Maner, Patna, Maner, Bihar-801108, have changed my name and shall hereafter be known as PRIYA ANAND.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA CHOUDHARY [Signature (in existing old name)]

I hitherto known as NAMRATA SOLANKI alias NAMRATA D/o SURESH KUMAR, W/o AJAY SOLANKI, R/o WZ-69A, Palam Village, New Delhi-110045, have changed my name and shall hereafter be known as NAMRATA.

It is certified that I have complied with other legal requirements in this connection.

NAMRATA SOLANKI alias NAMRATA [Signature (in existing old name)]

I hitherto known as KUSHAGRA S/o Sh. ISH KUMAR, residing at H.No. 77, Block H-3, Sector-18, Rohini Delhi-110089, have changed my name and shall hereafter be known as KUSHAGRA MITTAL.

It is certified that I have complied with other legal requirements in this connection.

KUSHAGRA

[Signature (in existing old name)]

I hitherto known as SAKSHAM S/o Sh. ISH KUMAR, residing at H.No. 77, Block H-3, Sector-18, Rohini Delhi-110089, have changed my name and shall hereafter be known as SAKSHAM MITTAL.

It is certified that I have complied with other legal requirements in this connection.

SAKSHAM

[Signature (in existing old name)]

I hitherto known as SANJEEV KUMAR alias SANJEEV SARIN S/o Late VISHWA MITTAR SARIN, residing at B-1/139, Ashok Vihar Phase-2, Delhi-110052, have changed my name and shall hereafter be known as SANJEEV KUMAR SARIN.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR alias SANJEEV SARIN [Signature (in existing old name)]

I, VINEET KUMAR BARUN S/o KOMAL SINGH, R/o E-2507 T Homes Sector-3, Siddharth Vihar, Ghaziabad, UP-201009, have changed the name of my minor daughter AMAYRA BARUN aged 8 years and she shall hereafter be known as TWISHA BARUN.

It is certified that I have complied with other legal requirements in this connection.

VINEET KUMAR BARUN [Signature of Guardian]

I hitherto known as SATEYPAL DASHWAL S/o RAMPARKASH, residing at 183L Model Town, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as SATEYPAL DESHWAL.

It is certified that I have complied with other legal requirements in this connection.

SATEYPAL DASHWAL [Signature (in existing old name)]

I hitherto known as RAJNI BHARGAVA alias RACHNA BHARGAVA daughter of KAILASH BHARGAVA and wife of MOHINDER KUMAR BHARGAVA, residing at House No. L-267, Sector 15 Part II, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as RAJNI BHARGAVA.

It is certified that I have complied with other legal requirements in this connection.

RAJNI BHARGAVA alias RACHNA BHARGAVA [Signature (in existing old name)]

I hitherto known as AMRITAA KUMAR alias ANITA D/o RAM SINGH, W/o RAJENDRA KUMAR, residing at R-9/34, Raj Nagar, Ghaziabad, Uttar Pradesh-201002, have changed my name and shall hereafter be known as AMRITAA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMRITAA KUMAR alias ANITA [Signature (in existing old name)]

I hitherto known as SAJAN SHARMA S/o SHYAM LAL, R/o House No. 295, Ward No. 9, Lehroundi, Panchkula, Nanakpur, Haryana-134102, have changed my name and shall hereafter be known as SAHIL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SAJAN SHARMA [Signature (in existing old name)]

I hitherto known as ADAMYA S/o SANJAY RANGI, R/o Flat No. 201 S.F.S Golden Jubli Apartment Sector-11 Rohini Raja Pur Kalan, PO. Rohini Sector-7, Distt. North West Delhi-110085 have changed my name and shall hereafter be known as ADAMYA RANGI.

It is certified that I have complied with other legal requirements in this connection.

ADAMYA [Signature (in existing old name)]

I hitherto known as KIRAN RAJPUT alias KIRAN BALLA D/o DESRAJ CHAUHAN W/o Late CHANDER PAL, residing at CP-133 Pitampura North West Delhi-110034 have changed my name and shall hereafter be known as KIRAN BALLA.

It is certified that I have complied with other legal requirements in this connection.

KIRAN RAJPUT alias KIRAN BALLA [Signature (in existing old name)]

I hitherto knownas MOHAMMED SADDIQUE alias MOHAMMED SIDDIQUE S/o MOHAMMED HUSAIN R/o Block-D/166, Masjid Road, T-Point, New Ashok Nagar, Vasundhra Enclave, East Delhi, Delhi-110096, have changed my name and shall hereafter be known as MOHAMMED SIDDIQUE.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED SADDIQUE alias MOHAMMED SIDDIQUE

[Signature (in existing old name)]

I hitherto known as RAMU alias RAMU MOHAPATRA S/o JADDU MOHAPATRA R/o H.No. 54, 1st Floor, Sector-7, Pushp Vihar, New Delhi-110017, have changed my name and shall hereafter be known as RAMU MOHAPATRA.

It is certified that I have complied with other legal requirements in this connection.

RAMU alias RAMU MOHAPATRA [Signature (in existing old name)]

I, VINAY RATTA S/o INDER PARKASH, and Legal guardian of ZAHRAA REHMAN vide court decree No. HRGRO1-00470-2021 dated 4-2-2023 and residing at G-16, Lajpat Nagar-1, Lajpat Nagar, South Delhi-110024, have changed the name of my minor grand daughter namely ZAHRAA REHMAN, aged 3 years and she shall hereafter be known as GURISHA RATTA. Further I declare that the name of the father of my minor grand daughter may be known as VINAY RATTA in future for all purposes.

It is certified that I have complied with other legal requirements in this connection.

VINAY RATTA [Signature (in existing old name)]

I, GAURAV RAGHUVANSHI S/o SOMVEER SINGH RAGHAV, R/o 22 Sector-11, Shankarpuri Colony, Indiranagar, Lucknow, Uttar Pradesh-226016, have changed the name of my minor son KIAAN RAGHUVANSHI, aged 3 years and he shall hereafter be known as RAM RAGHUVANSHI.

It is certified that I have complied with other legal requirements in this connection.

GAURAV RAGHUVANSHI [Signature of Guardian]

I, MANISH RAI S/o RAMAYAN RAI residing at H.No. 100-A, Sainik Enclave, Sector-2, Mohan Garden, Uttam Nagar, West Delhi, Delhi-110059, have changed the name of my minor son ANSH RAI, aged 2 years and he shall hereafter be known as PRISHU RAI.

It is certified that I have complied with other legal requirements in this connection.

MANISH RAI [Signature of Guardian]

I, AMIT S/o SATISH KUMAR, Presently residing at A-82, Clock Tower, Hari Nagar, New Delhi-110064, and Permanently residing at Jhabuwa (68), Rewari, Haryana-123501, have changed the name of minor daughter AARVI, aged 2 years and she shall hereafter be known as VANYA.

It is certified that I have complied with other legal requirements in this connection.

AMIT [Signature of Guardian]

I hitherto known as APOORV KANT S/o AJAY KUMAR VATS, R/o B-81 B, Ground Floor, Kalkaji, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as APOORV KANTT.

It is certified that I have complied with other legal requirements in this connection.

APOORV KANT [Signature (in existing old name)]

I hitherto known as RAJESH alias RAJESH TRIPATHI W/o SHUBHAM TRIPATHI, D/o GANGA PRASAD, R/o Village Morna Sector-35, Noida, Near Harsh Modern Public School, Post Sector-24, Tehsil Dadari, Gautam Budh Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as RAGINI TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

RAJESH alias RAJESH TRIPATHI [Signature (in existing old name)]

I, ASHISH GUPTA S/o PARJESH GUPTA, residing at Flat No. B-04 308, AVL, Sector-36A, Narsinghpur, Gurgaon, Haryana-122004, have changed the name of my minor daughter ASHITA, aged 2 years and she shall hereafter be known as ASHITA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ASHISH GUPTA [Signature of Guardian]

I hitherto known as DIGPAL SINGH S/o Shri KALYAN SINGH, employed as head Clerk in Rural health Training Centre (Min. of health & Family Welfare, Dte. General of health Services), Najafgarh, New Delhi-110043, residing at R/o Plot No. 71/19, Block B-1 Extn. Sewak Park, New Delhi-110059, have changed my name and shall hereafter be known as DIGPAL SINGH NEGI.

It is certified that I have complied with other legal requirements in this connection.

DIGPAL SINGH [Signature (in existing old name)]

I hitherto known as RAM KUMAR S/o RAMDEV MAHATO, residing at House Number 377 Khora Ghaziabad Uttar Pradesh-201309, have changed my name and shall hereafter be known as SANT VILAS MAHTO.

It is certified that I have complied with other legal requirements in this connection.

RAM KUMAR [Thumb Impression]

I hitherto known as SAACHI SOOD D/o RAKESH SOOD, R/o A-5/326 Paschim Vihar Punjabi Bagh West Delhi, New Delhi-110063, have changed my name and shall hereafter be known as MINI SOOD.

It is certified that I have complied with other legal requirements in this connection.

SAACHI SOOD [Signature (in existing old name)]

I, NEERAJ WASON S/o SUSHIL KUMAR WASON, residing at A1/73A, Keshav Puram, North West Delhi, Delhi-110035, have changed the name of my minor son SIDDHARTH WASON, aged 14 years and he shall hereafter be known as DIWAN CHAND WASON.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ WASON [Signature of Guardian]

I hitherto known as GULDEV RAJ alias AJIT LAL S/o TARA CHAND, R/o R S Pura Tutray Mirah Sahib, Jammu And Kashmir-181101, have changed my name and shall hereafter be known as AJIT LAL.

It is certified that I have complied with other legal requirements in this connection.

GULDEV RAJ alias AJIT LAL [Signature (in existing old name)]

I Hitherto known as RITU W/o DEEPANSHU SINGH, D/o VED PAL SINGH, R/o C-3/4, Ground Floor, Near Chawla Confectionary, Rajouri Garden, Rajouri Market, Tagore Garden, Rajouri Garden, West Delhi, Delhi-110027, have changed my name and shall hereafter be known as RITU SINGH.

It is certified that I have complied with other legal requirements in this connection.

RITU

I hitherto known as MANOJ KUMAR S/o RAGHAV MAGHI, residing at 119, Zamrudpur, VTC: Kailash Colony, PO: Greater Kailash, Sub District: Defence Colony, District: South Delhi, State: Delhi-110048, have changed my name and shall hereafter be known as MANAN KUMAR MANJHI.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR [Signature (in existing old name)]

I hitherto known as DEEPAK SINGH son of Sh. HARBHAGWAN DUA, R/o H. No. 1/85, Krishna Nagar, East Azad Nagar, East Delhi, Delhi-110051, have changed my name and shall hereafter be known as DEEPAK SINGH DUA.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK SINGH [Signature (in existing old name)]

I hitherto known as KRISHAN PAL S/o OM PRAKASH, R/o 1878 C, Shanti Nagar, Tri Nagar, North West Delhi, Delhi-110035, have changed my name and shall hereafter be known as KRISHAN PAL ROHILLA.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN PAL [Signature (in existing old name)]

I hitherto known as VINITA PAL D/o RAJINDER PAL, W/o MANOJ KUMAR, residing at House No 314 Gali No. 7 Gopal Pur Village, Delhi-110009, have changed my name and shall hereafter be known as VINITA.

It is certified that I have complied with other legal requirements in this connection.

VINITA PAL [Signature (in existing old name)]

I hitherto known as ANIL S/o KISHORI LAL SINANDI, R/o 759, Chabi Ganj, Kashmiri Gate, Chandini Chowk, North Delhi, Delhi-110006, have changed my name and shall hereafter be known as AMAN SINANDI.

It is certified that I have complied with other legal requirements in this connection.

ANIL [Signature (in existing old name)]

I, ATUL SHARMA S/o PARMANAND SHARMA, R/o 717 Chand Pur Road, Shiv Colony, Bulandshahr, Uttar Pradesh-203001, have changed the name of my minor daughter ALEXA SHARMA, aged 14 years and she shall hereafter be known as AKSHITA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ATUL SHARMA [Signature of Guardian]

I, SHRIRAM GOND S/o SOMAI GOND, R/o Bishunapur, Bishunapur, Bishunapur, Gorakhpur Uttar Pradesh-273403, have changed the name of my minor daughter DIPIKA GOND, aged 16 years and she shall hereafter be known as RUBI GOND.

It is certified that I have complied with other legal requirements in this connection.

SHRIRAM GOND [Signature of Guardian]

I hitherto known as SONU S/o Shri LAXMI RAM, residing at House Number C-139, Dwarka, Sector-1, South West Delhi, Delhi-110075, have changed my name and shall hereafter be known as SHAAN WINS. I have changed my name only not religion.

It is certified that I have complied with other legal requirements in this connection.

**SONU** 

[Signature (in existing old name)]

I hitherto known as PIA GANDHI D/o ARVINDER SINGH GANDHI, R/o 5123/1, Krishan Nagar, Near Khalsa College, Karol Bagh, New Delhi-110005, have changed my name and shall hereafter be known as PIA KAUR GANDHI, I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

PIA GANDHI

[Signature (in existing old name)]

I hitherto known as NIWAS NARAYAN S/o YOGENDRA SINGH, R/o E-48, Gali No-4, Ismailpur, Village-Basantpur, Amarnagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as SRINIWAS NARAYAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

NIWAS NARAYAN

I hitherto known as MANISH CHANDRA PAUDIAYAL S/o HANSA DUTT PAURIYAL, R/o Post-Kishanpur, Kishanpur Pauriyal, Haldwani, Nainital, Uttrakhand-263139, have changed my name and shall hereafter be known as MANISH PAURUYAL.

It is certified that I have complied with other legal requirements in this connection.

MANISH CHANDRA PAUDIAYAL [Signature (in existing old name)]

I hitherto known as VASUDHA alias VASUDHA WADEKAR D/o ASHOK GOVINDRAO WADEKAR, R/o Flat No. 2148, Sector-B-2, Vasant Kunj, South West Delhi, Delhi-110070, have changed my name and shall hereafter be known as VASUDHA WADEKAR.

It is certified that I have complied with other legal requirements in this connection.

VASUDHA alias VASUDHA WADEKAR [Signature (in existing old name)]

I hitherto known as CHANDRA PAL SINGH S/o VED RAM SINGH, R/o H. No. 18, K-5 Ext., Gali No. 2, Kali Mata Mandir Road, Mohan Garden, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as C. P. VERMA.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA PAL SINGH [Signature (in existing old name)]

I, YOGESH KUMAR VERMA S/o RAJ KUMAR VERMA, R/o H.No.-180, Nasirpur, Ghaziabad, Uttar Pradesh-201001, have changed the name of my minor son ANIRUDH VERMA, aged 11 years and he shall hereafter be known as ANIRUDH VERMA.

It is certified that I have complied with other legal requirements in this connection.

YOGESH KUMAR VERMA [Signature of Guardian)]

I hitherto known as MANPREET S/o DALBIR LAL R/o Ward No. 6, Gobind Nagar, Mukerian, Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as MANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANPREET [Signature (in existing old name)]

I hitherto known as KAMAKSHI D/o Late SUNNY SHARMA, residing at C-8/85, 2nd Floor, Sector-5, Rohini, Delhi-110085, have changed my name and shall hereafter be known as ANUSHKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KAMAKSHI

[Signature (in existing old name)]

I hitherto known as UTKARSH S/o BRIJESH KUMAR BARANWAL, residing at 1401, Verma Wakil Ke Bagal, Rudra Nagar, Sultanpur, Uttar Pradesh-228001, have changed my name and shall hereafter be known as UTKARSH BARANWAL.

It is certified that I have complied with other legal requirements in this connection.

**UTKARSH** 

[Signature (in existing old name)]

I hitherto known as HITESHI MUKHIJA alias HITESHI KUMAR D/o SURINDER SAIN MUKHIJA W/o ROHIT KUMAR, residing at RP-14 Maurya Enclave, Pitampura, Delhi-110034, have changed my name and shall hereafter be known as HITESHI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HITESHI MUKHIJA alias HITESHI KUMAR [Signature (in existing old name)]

I hitherto known as POONAM LATA alias POONAM LATA GOYAL D/o RAJ KUMAR GUPTA W/o SUBHASH CHANDER GOYAL, R/o H.No.-146, Swarnim Vihar, Duplex-2, Sector-82, Noida, Tahshil Dadri, P.S. Phase-2 Noida, Gautam Buddha Nagar, Uttar Pradesh-201304, have changed my name and shall hereafter be known as POONAM LATA GOYAL.

It is certified that I have complied with other legal requirements in this connection.

POONAM LATA alias POONAM LATA GOYAL [Signature (in existing old name)]

I hitherto known as SUBHASH CHANDER alias SUBHASH CHANDER GOYAL S/o KABUL CHAND, R/o H.No.-146, Swarnim Vihar, Duplex-2, Sector-82, Noida, Tahshil Dadri, P. S. Phase-2 Noida, Gautam Buddha Nagar, Uttar Pradesh-201304, have changed my name and shall hereafter be known as SUBHASH CHANDER GOYAL.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHANDER alias SUBHASH CHANDER GOYAL [Signature (in existing old name)] I hitherto known as RAJNISH KUMAR S/o RATNESH KUMAR, residing at 2E/197, Kamna, Vaishali, Ghaziabad, Uttar Pradesh-201010, have changed my name and shall hereafter be known as MOHAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJNISH KUMAR

[Signature (in existing old name)]

I hitherto known as ADITYA CHAUHAN alias ADITYA S/o RAJ KUMAR, R/o H.No.-C-13, Mayur Lane, Ashok Vihar, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as ADITYA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

ADITYA CHAUHAN alias ADITYA [Signature (in existing old name)]

I hitherto known as SANDEEP SINGH SAHNI son of TEJINDER SINGH SAHNI, residing at 6 85, Padam Singh Road, Otani Hotel Krole Bagh, Anand Parbat, Karol Bagh, Delhi-110005, have changed my name and shall hereafter be known as SANDEEP SAHNI.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SINGH SAHNI [Signature (in existing old name)]

I, VIJAY SINGH RAWAT S/o KESHAR SINGH RAWAT, residing at 3/84 Khichri Pur, Chilla Saroda Khadar, Delhi-110091, have changed the name of my minor son ASHISH aged 15 years and he shall hereafter be known as ASHISH RAWAT.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SINGH RAWAT [Signature of Guardian]

I, VINOD KUMAR son of OM PRAKASH, residing at House No.24, 3rd Floor, Pocket-1, Sector-20, Rohini, Sultanpuri C-Block, Delhi-110086, have changed the name of my minor son ADNAAN, aged 14 years and he shall hereafter be known as AAVANSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR [Signature of Guardian]

I hitherto known as SUBROTO S/o GURUPAD HALDER, residing at 61/62, Gali No. 7, West Guru Angad Nagar, Laxmi Nagar, Delhi-110092, have changed my name and shall hereafter be known as SUBROTO HALDER.

It is certified that I have complied with other legal requirements in this connection.

**SUBROTO** 

[Signature (in existing old name)]

I, GINNI W/o MANOJ MAKKAR, R/o 257, Govind Vihar Baltana, P.O. Baltana, Distt. SAS Nagar, Mohali, Punjab-140604, have changed the name of my minor son JAIKRIT MAKKAR, aged 13 years and he shall hereafter be known as AARAV MAKKAR.

It is certified that I have complied with other legal requirements in this connection.

**GINNI** 

[Signature of Guardian]

I hitherto known as BHARAT S/o PREM, R/o J-3/8, Wazir Pur, JJ Colony, Delhi-110052, have changed my name and shall hereafter be known as BHARAT SANGEET HARIDAAS.

It is certified that I have complied with other legal requirements in this connection.

**BHARAT** 

[Signature (in existing old name)]

I hitherto known as ARMAAN S/o SADHU RAM, R/o House No. 525, Lohar Pana Mitathal(6), Bhiwani, Haryana-127031, have changed my name and shall hereafter be known as ARMAAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ARMAAN

[Signature (in existing old name)]

I hitherto known as PAPPU S/o JITENDER SHUKLA, R/o 40 Kabri Road, Arjun Nagar, Panipat Haryana-132103, have changed my name and shall hereafter be known as SOURABH SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

PAPPU

I hitherto known as KULDEEP S/o JAGDISH, R/o A-1/19, Flat No-302, Raj Nagar, Part-2, Palam, New Delhi-110077, permanent address H-No-151, VPO-Jhinjhar (151), Charkhi Dadri, Haryana-127307, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP

[Signature (in existing old name)]

I hitherto known as JANKI alias JANKI SAHNI D/o JAMUNA PRASAD W/o RAJESH KUMAR SAHNI, R/o D-101, Shikhar Enclave, Sector-15, Vasundhara, Ghaziabad, Uttar Pradesh-201012, have changed my name and shall hereafter be known as JANKI SAHNI.

It is certified that I have complied with other legal requirements in this connection.

JANKI alias JANKI SAHNI [Signature (in existing old name)]

I hitherto known as SANJEEV alias SANJEEV KUMAR alias SANJEEV CHOUDHARY S/o SANTPAL, R/o H.No.-117/90, Aali Village, Sarita Vihar, South Delhi, Delhi-110076, have changed my name and shall hereafter be known as SANJEEV CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV alias SANJEEV KUMAR alias SANJEEV CHOUDHARY [Signature (in existing old name)]

I hitherto known as ATUL S/o RAJ KUMAR, R/o C6A/94A, Janakpuri, New Delhi-110058, have changed my name and shall hereafter be known as ATUL RANA.

It is certified that I have complied with other legal requirements in this connection.

ATUL [Signature (in existing old name)]

I hitherto known as MOHAN S/o JAI BHAGWAN, R/o-S-4/21, Old Mahavir Nagar, Tilak Nagar, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as MOHAN RATHORE

It is certified that I have complied with other legal requirements in this connection.

MOHAN [Signature (in existing old name)]

I hitherto known as ATUL KUMAR alias GOVIND KUMAR S/o VISHWA NATH SINGH, R/o-19/45 Gali No-3, Hanumanpuri, Mahendra Nagar, Koil, Aligarh, Uttar Pradesh-202001, have changed my name and shall hereafter be known as GOVIND KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ATUL KUMAR alias GOVIND KUMAR [Signature (in existing old name)]

I hitherto known as AKRAM S/o ASLAM ALI, residing at 2089/6A, Gali No-19, Prem Nagar, Patel Nagar S.O, Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as AKRAM ALI.

It is certified that I have complied with other legal requirements in this connection.

AKRAM

[Signature (in existing old name)]

I, PRADEEP KUMAR SAH son of SITA RAM SAH, residing A3-103, 1st Floor, Gardenia Glory, Sector-46, Noida, District Gautam Budh Nagar, U.P-201301, have changed the name of my minor son EISHIT RAAJ, aged 06 years and he shall hereafter be known as EISHIT RAJ SAH.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR SAH [Signature of Guardian]

I hitherto known as SURENDRA KUMAR alias SURENDRA KUMAR VERMA S/o BHOLA RAM, R/o Flat No-33, Plot No-99, Ras Vihar Apartment, Indraprastha Extn. Patparganj, Delhi-110092, have changed my name and shall hereafter be known as SURENDRA KUMAR VERMA.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA KUMAR alias SURENDRA KUMAR VERMA [Signature (in existing old name)]

I, ANIL KUMAR PARASHAR S/o RAM PAL PARASHAR, R/o 1/3910 Bhagwan Pur Khere, Shahdara East Delhi-110032, have changed the name of my minor daughter PARI SHARMA, aged 14 years and she shall hereafter be known as RADHIKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR PARASHAR [Signature of Guardian]

I hitherto known as ISHU GOLA S/o NAVAL KISHORE, R/o 1129/74, Deva Ram Park, Tri Nagar, Onkar Singh, North West Delhi, Delhi-110035, have changed my name and shall hereafter be known as ISHANT PRAJAPAT.

It is certified that I have complied with other legal requirements in this connection.

ISHU GOLA

[Signature (in existing old name)]

I hitherto known as LAKSHAY NARULA S/o PAWAN NARULA, R/o FB-4, Shivaji Enclave, Rajouri Garden, New Delhi, Delhi-110027, have changed my name and shall hereafter be known as LAKSSHAY NARULA.

It is certified that I have complied with other legal requirements in this connection.

LAKSHAY NARULA

[Signature (in existing old name)]

I hitherto known as MITHILESH VERMA alias MITHLESH alias MITHLESH KUMARI D/o KHARAITY LAL SURI W/o SHYAM RAGHUBIR VERMA, R/o 199, Hargovind Encalve, Delhi-110092, have changed my name and shall hereafter be known as MITHILESH VERMA.

It is certified that I have complied with other legal requirements in this connection.

MITHILESH VERMA alias MITHLESH alias MITHLESH KUMARI [Signature (in existing old name)]

I hitherto known as VISHAL S/o BRAHMPAL SINGH, employed as Second-In-Command in the Sashastra Seema Bal (MHA), Permanent Address-Near Shiv Mandir, Sundra Putha, Rithani, Meerut, Uttar Pradesh-250103, Present Address-Qtr No.-2-1, J-Block, Sector-13, R.K Puram, New Delhi, Delhi-110066, have changed my name and shall hereafter be known as VISHAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VISHAL

[Signature (in existing old name)]

I hitherto known as VEDPRAKASH alias VEDPRAKASH SHARMA son of Late BRAHMANAND SHARMA, Permanent Address-Village-Satwai, PO-Satwai, District-Meerut, Uttar Pradesh-250502, Present Address-Room No.-1, SNCO's Mess AF STN Udhampur, Jammu & Kashmir-182101, have changed my name and shall hereafter be known as VEDPRAKASH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VEDPRAKASH alias VEDPRAKASH SHARMA [Signature (in existing old name)]

I hitherto known as SURAJ KUMAR alias SURAJ KUMAR MANJHI S/o BHARAT MANJHI, R/o B-674, Gali No.-36, Mahavir Enclave Part-2, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as SURAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SURAJ KUMAR alias SURAJ KUMAR MANJHI [Signature (in existing old name)]

I hitherto known as AJAY KUMAR S/o KISHAN KUMAR, R/o Opp Bhatiya State Bank, 60, Narela Road Bawana, North West Delhi, Delhi-110039, have changed my name and shall hereafter be known as CHIRAG KHATKAR.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR

[Signature (in existing old name)]

I, MUKUL RAAO S/o NAND KISHOR SHARMA, R/o 4148, Sector 23-a, Gurugram, Haryana-122017, have changed the name of my minor daughter ADHYA, aged 05 years and she shall hereafter be known as ADHYA JAIIN.

It is certified that I have complied with other legal requirements in this connection.

MUKUL RAAO [Signature of Guardian]

I, MUKUL RAAO S/o NAND KISHOR SHARMA, R/o 4148, Sector 23-a, Gurugram, Haryana-122017, have changed the name of my minor daughter VALEKSA SHARMA, aged 09 years and she shall hereafter be known as SANSKRIITI JAIIN.

It is certified that I have complied with other legal requirements in this connection.

MUKUL RAAO [Signatureof Guardian]

I, PRIYANKA JAIN W/o PRATEEK JAIN, R/o 4148, Sector-23-A, Gurugram, Haryana-122017, have changed the name of my minor daughter ANEEKA JAIN, aged 05 years and she shall hereafter be known as ADVIKA JAIIN.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA JAIN [Signature of Guardian]

I hitherto known as TINGMAI WANGSU son of Late LEMPONG WANGSU, Permanent Address-Village-Longphong, PO/PS-Longding, District-Longding, Arunachal Pradesh-792131, Present Address-A-36, Vallabhbhai, Patel Chest Morice Nagar Christian Colony, GTB Nagar, North Campus, University of Delhi, have changed my name and shall hereafter be known as CHAILAI WANGSU.

It is certified that I have complied with other legal requirements in this connection.

TINGMAI WANGSU [Signature (in existing old name)]

I hitherto known as KM SANTI alias SANTI D/o MADAN MURARI, residing at 10/677, Sector-10, Indira Nagar, Lucknow, Uttar Pradesh-226016, have changed my name and shall hereafter be known as ANANYA.

It is certified that I have complied with other legal requirements in this connection.

KM SANTI alias SANTI [Signature (in existing old name)]

I hitherto known as BHATERI W/o ANAND, R/o Village-Bharan, Tehsil-Meham, Distt.-Rohtak, Haryana-124111, have changed my name and shall hereafter be known as SANTOSH.

It is certified that I have complied with other legal requirements in this connection.

BHATERI [Thumb Impression]

I hitherto known as RUSSHIL KHAITAN S/o DIPAK KHAITAN, residing at 18/5, West Patel Nagar, New Delhi-110008, have changed my name and shall hereafter be known as RASHIL KHAITAN.

It is certified that I have complied with other legal requirements in this connection.

RUSSHIL KHAITAN [Signature (in existing old name)]

I hitherto known as KRITIKA D/o DEVENDER KAUMR, R/o Bhadani (94) Bhadani Jhajjar, Haryana-124104, have changed my name and shall hereafter be known as MUSKAN.

It is certified that I have complied with other legal requirements in this connection.

KRITIKA [Signature (in existing old name)]

I hitherto known as ABUTHISUDALAIMANI NAGAMANI alias ABUTHISUDALAIMANI N son of NAGAMANI, residing at 1/106A, North Yadhavar Street, Paramankurichi, Thoothukkudi Tamil Nadu-628213, have changed my name and shall hereafter be known as ABUTHI SUDALAIMANI NAGAMANI.

It is certified that I have complied with other legal requirements in this connection.

ABUTHISUDALAIMANI NAGAMANI alias ABUTHISUDALAIMANI N [Signature (in existing old name)]

I hitherto known as HARDEEP KAUR W/o KARAMJIT SINGH D/o SHER SINGH, residing at VTC: Shampura, PO: Ropar, Sub District: Rupnagar, District: Rupnagar, State: Punjab, Pin Code: 140001, have changed my name and shall hereafter be known as SIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP KAUR

[Signature (in existing old name)]

I hitherto known as SAMIKSHA daughter of RAJESH KUMAR SHARAN, currently residing at AFFWA Girls Hostel, 7 Tettra School, Near ECHS Centre, Akash Nagar Pune City-411032, Maharashtra and permanent, residence at SMQ No. 62/4, Safed Sagar, Air Force Station Sohna Road, Gurgaon-122001, have changed my name and shall hereafter be known as SAMIKSHA SHARAN.

It is certified that I have complied with other legal requirements in this connection.

SAMIKSHA

[Signature (in existing old name)]

I hitherto known as RACHHPAL SINGH S/o MUKHTAR SINGH, R/o H. No.-226, Mansaind Wala Vill.-Mansaind Wala Teh-Batala, Distt.-Gurdaspur, Punjab-143419, have changed my name and shall hereafter be known as PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

RACHHPAL SINGH

[Signature (in existing old name)]

I hitherto known as PRABHAKANT KUSHWAHA alias PRABHA KANT son of MAHESH CHANDRA, residing at Kutubpur Chanaura, Kutubpur, Chunaurar, Firozabad, Uttar Pradesh-283203, have changed my name and shall hereafter be known as PRABHA KANT.

It is certified that I have complied with other legal requirements in this connection.

PRABHAKANT KUSHWAHA alias PRABHA KANT [Signature (in existing old name)]

I hitherto known as PARTHTH KUMAR alias PARTH KUMAR son of PANKAJ KUMAR, residing at 246, Milansaar Apartment, Paschim Vihar, New Delhi-110063, have changed my name and shall hereafter be known as PARTH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PARTHTH KUMAR alias PARTH KUMAR [Signature (in existing old name)]

I hitherto known as MULLU DEVI alias MOOLI DEVI W/o NARAYAN SINGH, residing at A-652, Jawala Puri Camp No. 4, Sunder Vihar, New Delhi-110087, have changed my name and shall hereafter be known as MOOLI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MULLU DEVI alias MOOLI DEVI [Signature (in existing old name)]

I hitherto known as JITESH KUMAR S/o RAM NARESH PRASAD, residing at RZ-39, Gali No. 3, VTC: Palam Village, PO: Palam Village, District: South West Delhi, State: Delhi, Pin Code-110045, have changed my name and shall hereafter be known as YASH PRASAD.

It is certified that I have complied with other legal requirements in this connection.

JITESH KUMAR [Signature (in existing old name)]

I hitherto known as G. RAKKACHI @ RAGAVI alias G RAKKACHI RAGAVI D/o GANESAN, residing at 99/140, Bangalapatti 3rd Street, Old TVS Road, Theni, Allinagaram, Tamil Nadu-625531, have changed my name and shall hereafter be known as RAGAVI G.

It is certified that I have complied with other legal requirements in this connection.

G. RAKKACHI @ RAGAVI alias G RAKKACHI RAGAVI [Signature (in existing old name)]

I hitherto known as RAMANPREET KAUR D/o JARNAIL SINGH, residing at Vill. Tajpur, P.O. Muddowal, Distt. Kapurthala-144802, Punjab, India, have changed my name and shall hereafter be known as KAUR RAMANPREET.

It is certified that I have complied with other legal requirements in this connection.

RAMANPREET KAUR [Signature (in existing old name)]

I hitherto known as BHAGWANT SINGH DHILLON S/o BALKAR SINGH, residing at Vill. Ummarwal Billa, Tehsil Nakodar, Distt. Jalandhar-144041, Punjab, India, have changed my name and shall hereafter be known as BHAGWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHAGWANT SINGH DHILLON [Signature (in existing old name)]

I hitherto known as SATWINDER KAUR DHILLON W/o BHAGWANT SINGH, residing at Vill. Ummarwal Billa, Tehsil Nakodar, Distt. Jalandhar-144041, Punjab, India, have changed my name and shall hereafter be known as SATWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SATWINDER KAUR DHILLON [Signature (in existing old name)]

I hitherto known as SUNITA GARG W/o PARVEEN KUMAR BANSAL, R/o H.No. 212, B Block, Third Floor, Wellington Estate, Dhakoli, SAS Nagar Mohali, Punjab, have changed my name and shall hereafter be known as NANDINI BANSAL.

It is certified that I have complied with other legal requirements in this connection.

SUNITA GARG [Signature (in existing old name)]

I hitherto known as ROHIT S/o JASPAL, R/o Village Udhanwal Tehsil Balachaur, Distt. SBS Nagar, Punjab, have changed my name and shall hereafter be known as ROHIT KASANA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT

[Signature (in existing old name)]

I hitherto known as TAJINDER PAL SINGH SANDHU S/o SUKHWINDER PAL SINGH, R/o Ward No. 5, Basti Burewali, Village Shianpari, Post Office Shianpari, Tehsil Zira, Distt Ferozpur, Punjab, 142044, have changed my name and shall hereafter be known as TAJINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

TAJINDER PAL SINGH SANDHU [Signature (in existing old name)]

I hitherto known as AMIT S/o SATNAM CHAND, residing at VPO Naura, Distt. SBS Nagar-144508, Punjab, India, have changed my name and shall hereafter be known as AMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT

[Signature (in existing old name)]

I hitherto known as GURPREET S/o GURMAIL, R/o Mohalla Miyan Sahib, VPO Talwan, Tehsil Phillaur, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as GURPREET CHAHAL.

It is certified that I have complied with other legal requirements in this connection.

GURPREET

[Signature (in existing old name)]

I hitherto known as NICOLE ANCY FIONA daughter of A AROCKIADASS, residing at #402, V.S.S. Paradise, 1st Cross, Airview Colony, Old Airport Road, Bangalore-560017, have changed my name and shall hereafter be known as NICOLE LOVE.

It is certified that I have complied with other legal requirements in this connection.

NICOLE ANCY FIONA

[Signature (in existing old name)]

I hitherto known as RAMANA DEVI W/o MADAN SINGH, R/o Village Chak Manhasan, P.O. Ghiala, Distt. Pathankot-145101, Punjab, have changed my name and shall hereafter be known as MANJU DEVI.

It is certified that I have complied with other legal requirements in this connection.

RAMANA DEVI

[Signature (in existing old name)]

I hitherto known as RAJBIR KAUR W/o GURPREET SINGH, R/o Village Dhande, P.O. Paracha, Tehsil Batala, Distt. Gurdaspur, Punjab, have changed my name and shall hereafter be known as KAUR RAJBIR.

It is certified that I have complied with other legal requirements in this connection.

RAJBIR KAUR

[Signature (in existing old name)]

I hitherto known as MALKIAT SINGH S/o BHAGWAN SINGH, R/o V.P.O. Jhandiana Sharki, Tehsil & Distt. Moga-142053, Punjab, have changed my name and shall hereafter be known as MALKIT SINGH SEKHON.

It is certified that I have complied with other legal requirements in this connection.

MALKIAT SINGH

[Signature (in existing old name)]

I hitherto known as JITEN S/o KULWANT RAM, R/o Village Lakhpur, Tehsil Phagwara, District Kapurthala, Punjab, have changed my name and shall hereafter be known as JITEN ROY.

It is certified that I have complied with other legal requirements in this connection.

JITEN

[Signature (in existing old name)]

I hitherto known as SONALI CHAUDHARI D/o VIJAY TUKARAM CHAUDHARI, residing at # S-386 Third Floor Greater Kailash 1 South Delhi-110048, have changed my name and shall hereafter be known as SONALI DURGA CHAUDHARI.

It is certified that I have complied with other legal requirements in this connection.

SONALI CHAUDHARI

[Signature (in existing old name)]

I hitherto known as USHA GILL W/o KARAMJIT SINGH GILL, R/o B-59, Lane No. 4, Guru Amar Dass Avenue, Ajnala Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as USHA RANI.

It is certified that I have complied with other legal requirements in this connection.

USHA GILL

[Signature (in existing old name)]

I hitherto known as KULDEEP SINGH alias KULWINDER SINGH son of Late SAKATAR SINGH, R/o House No. 2/154 Link Road Mandi Mullanpur Distt. Ludhiana, Punjab, have changed my name and shall hereafter be known as KULWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH alias KULWINDER SINGH [Signature (in existing old name)]

I hitherto known as ISHRAR AHMED S/o Sh. HAZI AZIZ, R/o A-27, Market Old Seemapuri, Delhi-110095, have changed my name and shall hereafter be known as ISRAR MOHD.

It is certified that I have complied with other legal requirements in this connection.

ISHRAR AHMED

[Signature (in existing old name)]

I hitherto known as NIRMAL KAUR RATTAN wife of AVTAR SINGH, R/o VPO Kariam, Tehsil Nawanshahr District S.B.S. Nagar-144421, Punjab, have changed my name and shall hereafter be known as NIRMAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL KAUR RATTAN [Signature (in existing old name)]

I hitherto known as GURDEEP KAUR alias KULDEEP KAUR wife of CHARAN SINGH, R/o VPO Usmanpur, Tehsil Nawanshahr District S.B.S. Nagar-144515, Punjab, have changed my name and shall hereafter be known as KULDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURDEEP KAUR alias KULDEEP KAUR [Signature (in existing old name)]

I, TANDRA LAXMAN son of RAJAIAH, residing at H.No. 3-17, Kommaayi Pally Village, Gundala Pally, Nalgonda, Telangana-508101, have changed the name of my minor son TANDRA ADHVAITH, aged about 3 months and he shall hereafter be known as TANDRA RUDRANSH.

It is certified that I have complied with other legal requirements in this connection.

TANDRA LAXMAN [Signature of Guardian]

I hitherto known as MUNANDER S/o PANJAB SINGH, residing at House No.-67 Block C4, Nangli Vihar Ext Baprola, VTC: Nagafgarh, PO: Najafgarh, Sub District: Najafgarh, District: South West Delhi, State: Delhi, Pin Code-110043, have changed my name and shall hereafter be known as MUNNE SINGH.

It is certified that I have complied with other legal requirements in this connection.

MUNANDER [Signature (in existing old name)]

I hitherto known as RINKU PANDEY alias RINKU SINGH D/o Sh. SHAILENDRA KUMAR PANDEY W/o Sh. NILESH KUMAR, R/o Belan Bazar, Munger, Bihar-811201, have changed my name and shall hereafter be known as RINKU SINGH

It is certified that I have complied with other legal requirements in this connection.

RINKU PANDEY alias RINKU SINGH [Signature (in existing old name)]

I, VARINDER KAUR W/o HARJINDER PAL, R/o P.O. Manko, Massanian, Jalandhar, Punjab-144106, have changed the name of my minor daughter SEERAT, aged 11 years and she shall hereafter be known as SEERAT KAUR.

It is certified that I have complied with other legal requirements in this connection.

VARINDER KAUR [Signature of Guardian]

I hitherto known as MANPREET son of BEERBHAN, R/o Village Ramraipur, Tehsil Nawanshahr, District SBS Nagar-144516, Punjab, have changed my name and shall hereafter be known as MANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANPREET [Signature (in existing old name)]

I hitherto known as RAGHBIR SINGH KALSI son of THANA SINGH, residing at VPO. Gill, District Ferozepur-142060, Punjab, have changed my name and shall hereafter be known as RAGHBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAGHBIR SINGH KALSI [Signature (in existing old name)]

I hitherto known as AMRITA KUMARI alias AMRITA PATEL D/o MITHLESH PATEL, R/o 87, Shivkrupa Nagar, Near Swami Samarth Kendra, Hirawadi, Panchavati, Nashik, Maharashtra-422003, have change my name and shall hereafter be known as AMRITA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

AMRITA KUMARI alias AMRITA PATEL [Signature (in existing old name)]

I hitherto known as GURWINDER KAUR W/o SANJEEV KUMAR, residing at Village Malla Bedian, PO. Aur Shaheed Bhagat Singh Nagar, Punjab-144417, have changed my name and shall hereafter be known as KAUR GURWINDER.

It is certified that I have complied with other legal requirements in this connection.

GURWINDER KAUR [Signature (in existing old name)]

I hitherto known as SANDEEP SINGH MONGA S/o DES RAJ, R/o House No. 142, Parnami Mander Wali Gali, Tibbi Sahib Road, Muktsar, Tehsil Muktsar, Distt. Sri Muktsar Sahib, Punjab-152026, have changed my name and shall here after be known as SANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SINGH MONGA [Signature (in existing old name)]

I hitherto known as RUPINDER KAUR W/o BIKRAMJEET SINGH, residing at Gandasa Patti, Kheri, District Sangrur, Punjab-148001, India, have changed my name and shall hereafter be known as PUSHVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RUPINDER KAUR [Signature (in existing old name)]

I hitherto known as CHHAMPAL S/o RESHAM LAL, R/o Village Johal, Tehsil Phillaur, Distt Jalandhar-144418, Punjab, have changed my name and shall hereafter be known as CHHAMPAL BANSAL.

It is certified that I have complied with other legal requirements in this connection.

CHHAMPAL [Signature (in existing old name)]

I hitherto known as LOVEPREET D/o BALWINDER SINGH, R/o Village Bhatoli, P.O. Mand Pandher, Tehsil Dasuya, Distt Hoshiarpur, Punjab, have changed my name and shall hereafter be known as LOVEPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET [Signature (in existing old name)]

I hitherto known as HARJIT KAUR HEHAR alias HARJIT MANN W/o HARJEET SINGH MANN, resident of H.No. 756, W.No. 8, Near Shiv Dairy, Nanak Nagri Moga-142001, Punjab, have changed my name and shall hereafter be known as HARJIT KAUR MANN.

It is certified that I have complied with other legal requirements in this connection.

HARJIT KAUR HEHAR alias HARJIT MANN [Signature (in existing old name)]

I hitherto known as TAMMANA D/o BALVIR RAM, residing at Akalgarh, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as KAUR TAMMANA.

It is certified that I have complied with other legal requirements in this connection.

TAMMANA [Signature (in existing old name)]

I hitherto known as SHAGANDEEP SINGH NADHROIA son of MALKEET SINGH, R/o Village Kauni, District Sri Muktsar Sahib-152031, Punjab, have changed my name and shall hereafter be known as SHAGANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHAGANDEEP SINGH NADHROIA [Signature]

I hitherto known as GURPHEJ SINGH S/o SHARANJIT SINGH, residing at Street No. 3, Basant Nagar, Khera Road Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as SINGH GURPHEJ.

It is certified that I have complied with other legal requirements in this connection.

GURPHEJ SINGH [Signature (in existing old name)]

I hitherto known as SHIVANI SINGHAL D/o SHIV SHANKER SINGHAL, residing at 1379, Sunaro Wali Gali, Najafgarh, Delhi-110043, have changed my name and shall hereafter be known as SHIVANI AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI SINGHAL [Signature (in existing old name)]

I hitherto known as JASPREET KAUR W/o SUKHVIR SINGH, R/o VPO Gunachaur, Tehsil Nawanshahr District S.B.S. Nagar-144511, Punjab, have changed my name and shall hereafter be known as GURBAKHSH KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASPREET KAUR [Signature (in existing old name)]

I hitherto known as AVTAR SINGH RATTN son of CHAND RAM, R/o VPO Kariam, Tehsil Nawanshahr, District S.B.S Nagar-144421, Punjab, have changed my name and shall hereafter be known as AVTAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

AVTAR SINGH RATTN [Signature (in existing old name)]

I hitherto known as RAVI BAWEJA S/o NEBH RAJ BAWEJA, R/o 22 Model Town Enclave, Panipat, Haryana-132103, have changed my name and shall hereafter be known as RAVINDER BAWEJA.

It is certified that I have complied with other legal requirements in this connection.

RAVI BAWEJA [Signature (in existing old name)]

I hitherto known as CHAMKOR SINGH alias HARVINDER SINGH S/o JAGDEV SINGH GREWAL, R/o Village Lalton Khurd, Ludhiana, Punjab, have changed my name and shall hereafter be known as HARVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHAMKOR SINGH alias HARVINDER SINGH [Signature (in existing old name)]

I hitherto known as HEJJIGE RAMASHETTY S/o RACHANAYAKA, residing at Maradipura Grama Nayakara Street, Talakadu Hobli T Narasipura Taluk Hiriyuru Mysuru, Karnataka-571124, have changed my name and shall hereafter be known as RAJESH.

It is certified that I have complied with other legal requirements in this connection.

HEJJIGE RAMASHETTY [Signature (in existing old name)]

I hitherto known as VIJAYKUMAR BELURE S/o CHANNABASAPPA BELURE, residing at 86, 10th Main NTI Layout, Vidyaranyapura, Bangalore, Karnataka-560097, have changed my name and shall hereafter be known as PATIL VIJAY BELURE.

It is certified that I have complied with other legal requirements in this connection.

VIJAYKUMAR BELURE [Signature (in existing old name)]

I hitherto known as KUMAR NEUPANE S/o BISHNU PRASAD NEUPANE, residing at B4/37, Hanuman Ghat, Varanasi, Uttar Pradesh-221001, have changed my name and shall hereafter be known as KUMAR SARGAM.

It is certified that I have complied with other legal requirements in this connection.

KUMAR NEUPANE [Signature (in existing old name)]

I, VINITA NAINANI W/o DINESH NAINANI, residing at Flat 1A9, Isha Misty Greens Apartment, Channasandra, Near Green City Supermarket, Whitefield, Kadugodi Plantation, PO-kadugodi, Bengaluru, Karnataka-560067, have changed the name of my minor son VINAY NAINANI aged 14 years and he shall thereafter be known as VINAY KUMAR NAINANI.

It is certified that I have complied with other legal requirements in this connection.

VINITA NAINANI [Signature of Guardian]

I hitherto known as KANHAYALAL PATIDAR S/o DEVRAM PATIDAR, residing at Makan Nambar-23, Ward Nambar-2, Uparwada, Teh-piploda, Ratlam, Madhya Pradesh-457226, have changed my name and shall hereafter be known as KANHAIYALAL PATIDAR.

It is certified that I have complied with other legal requirements in this connection.

KANHAYALAL PATIDAR [Signature (in existing old name)]

I hitherto known as DEEPAK RANI W/o PUSHWINDER PAL, residing at 1066, Ward No. 6, Gandhi Chowk, Shahkot, Distt.-Jalandhar, Punjab, have changed my name and shall hereafter be known as DEEPAKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK RANI [Signature (in existing old name)]

I hitherto known as SAVITA PANDURANGA W/o NAGARAJ KALLAPPA WALIKAR, residing at, Mundgod, Chowdalli, Uttara Kannada-581349, Karnataka, India, have changed my name and shall hereafter be known as SAVITA NAGARAJ WALIKAR.

It is certified that I have complied with other legal requirements in this connection.

SAVITA PANDURANGA [Signature (in existing old name)]

I hitherto known as REETESH KUMARI D/o LAXMAN PRASAD, R/o D-47/48, Second Floor, Flat No.204, Gali No. 6, Mohan Garden, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as NIKITA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

REETESH KUMARI [Signature (in existing old name)]

I hitherto known as BINEET KUMAR MAUNIKHIYA son of RAJESH KUMAR, residing at D-20, Mohan Garden, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as BINEET CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

BINEET KUMAR MAUNIKHIYA [Signature (in existing old name)]

I hitherto known as PARAS BINDAL S/o SANJAY BINDAL, resident of 1/5084 3RD Floor, Street No 4, Balbir Nagar, Shahdara, North Delhi-110032, have changed my name and shall hereafter be known as PPARAS BINNDAL.

It is certified that I have complied with other legal requirements in this connection.

PARAS BINDAL [Signature (in existing old name)]

I hitherto known as BHAGWATI THAKUR W/o RAMLAL SINGH THAKUR, residing at Near Bijli Office, Abdul Kalam Ward, Khuraisagar, Madhya Pradesh-470117, have changed my name and shall hereafter be known as RAJNI THAKUR.

It is certified that I have complied with other legal requirements in this connection.

BHAGWATI THAKUR [Signature (in existing old name)]

I hitherto known as RAKSHA RANI W/o DALJIT RAI SHARMA, residing at Flat No-C/301, AWHO, Vikram Vihar, Sector-27, Panchkula, Haryana-134112, have changed my name and shall hereafter be known as SHIKHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAKSHA RANI [Signature (in existing old name)]

I hitherto known as GULSHANBEEN SINGH BHULLAR son of BHUPINDER SINGH, R/o Village Bhullar District Sri Muktsar Sahib-152031, Punjab, have changed my name and shall hereafter be known as GULSHANBEEN SINGH.

It is certified that I have complied with other legal requirements in this connection.

GULSHANBEEN SINGH BHULLAR [Signature (in existing old name)]

I hitherto known as DEVENDRA DIXIT son of K.P. DIXIT, residing at D-165, Faizabad Road, Sigma Trade Wings (STW), Indiranagar, Lucknow-226016, have changed my name and shall hereafter be known as DEV KAMLA DIXIIT.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA DIXIT [Signature (in existing old name)]

I hitherto known as ASHWANI KUMAR S/o PAWAN KUMAR, residing at Mast Nagar, Hadiabad (Satnam Pura), Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as ASHWANI MAHEY.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI KUMAR [Signature (in existing old name)]

I hitherto known as DEVARAMPATI SISINDRI son of DEVARAMPATI SRINIVASULU, R/o H.No. 3-50, Pedakandlagunta village, Kondapi mandal, Prakasam, Andhra Pradesh-523270, have changed my name and shall hereafter be known as DEVARAMPATI SHASHIKUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEVARAMPATI SISINDRI [Signature (in existing old name)]

I hitherto known as SANJEEV KUMAR JALLI S/o DHARAMVIR, R/o-Village Alamgir, P.O. Kala Sanghian, Kapurthala, Punjab-144623, have changed my name and shall hereafter be known as SANJEEV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR JALLI [Signature (in existing old name)]

I hitherto known as IRA ATREYA alias IRA TYAGI D/o JAI DEV SHARMA W/o DUSHYANT TYAGI, R/o G-13 Jangpura Extension New Delhi-110014, have changed my name and shall hereafter be known as IRA ATREYA.

It is certified that I have complied with other legal requirements in this connection.

IRA ATREYA alias IRA TYAGI [Signature (in existing old name)]

I hitherto known as NIRMLA DEVI W/o PRITHVI RAJ, R/o Mohalla Missran, Nurmahal Tehsil Phillaur, Distt. Jalandhar-144039, Punjab, have changed my name and shall hereafter be known as PREM LATA.

It is certified that I have complied with other legal requirements in this connection.

NIRMLA DEVI [Signature (in existing old name)]

I hitherto known as A P NAGARAJU son of PUTTASWAMY GOWDA, residing at Adaragere Village Yashlore Hobli Sakaleshapura Taluk Nidigere Post Hassan, Karnataka-573134, have changed my name and shall hereafter be known as NAGARAJU A P.

It is certified that I have complied with other legal requirements in this connection.

A P NAGARAJU [Signature (in existing old name)]

I, SANJEEV SUMRA S/o ASHOK KUMAR SUMRA, R/o H.No. 5/256, Sumra Niwas, Ward No. 7, Mohalla Khazanchian Phillaur, Tehsil Phillaur, Distt. Jalandhar-144410, Punjab, have changed the name of my minor son AADVIK SUMRA, age of 5 years and he shall hereafter be known as HRIDHAN SUMRA.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV SUMRA [Signature of Guardian]

I, SUMIRAN VYAS S/o KAILASH C VYAS, residing at A2/202 Springwood Residency Old Padra Road Vadodara Gujarat-390020, have changed the name of my minor daughter INAAYAA VYAS, aged 6 years, and she shall hereafter be known as VARNIKA VYAS.

It is certified that I have complied with other legal requirements in this connection.

SUMIRAN VYAS [Signature of Guardian]

I hitherto known as PAL JOGINDER S/o GOPAL SINGH, R/o Ward No.2, VPO. Begowal, Distt. Kapurthala, Punjab, have changed my name and shall hereafter be known as JOGINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

PAL JOGINDER [Signature (in existing old name)]

I hitherto known as MOHAMMAD ANWAR S/o MOHAMMAD NISAR, R/o 251, Chand Dharam Kanda Jaurhe Wali Gali, Malerkotla (R), Sangrur, Punjab-148023, have changed my name and shall hereafter be known as ANWAR SONI. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ANWAR [Signature (in existing old name)]

I hitherto known as PARMINDER S/o SARABJIT KUMAR, R/o Birring, Jalandhar, Punjab-144005, have changed my name and shall hereafter be known as PARMINDER SINGH BIRRING.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER [Signature (in existing old name)]

I, BHAGWANT SINGH S/o JAGDISH SINGH, R/o V.P.O. Habri Tehsil Pundri Distt. Kaithal, have changed the name of my minor son HARMAN PREET, aged 17 years and he shall hereafter be known as HARMAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHAGWANT SINGH [Signature of Guardian]

I, THAMMINENI TARAK TEJ S/o THAMMINENI VENKATAIAH, R/o 4-3-18/2, A B M Compund, Near Sai Baba Temple, Bapatla, Guntur, Andhra Pradesh-522101, have changed the name of my minor son TAMMINENI SRINADH aged about 12 years and he shall hereafter be known as KAARTHEEK RAAJ THAMMINENI.

It is certified that I have complied with other legal requirements in this connection.

THAMMINENI TARAK TEJ [Signature of Guardian]

I, PRAJEET KUMAR THAMMINENI S/o VENKATAIAH THAMMINENI, R/o Flat No.-102 B-Block Sri Sai Corona Appartment, Vennalagadda, Near Vasavi Square, Suchitra, Jeedimetla, K.V, Rangareddy, Telangana-500067, have changed the name of my minor daughter T SRRINIDHI aged about 11 years and she shall hereafter be known as PRATHEEKA THAMMINENI.

It is certified that I have complied with other legal requirements in this connection.

PRAJEET KUMAR THAMMINENI [Signature of Guardian]

I, NIRAJ KUMAR S/o UMAKANT PRASAD SINGH, R/o E-301, Street No.-8, East Vinod Nagar, Patparganj, East Delhi, Delhi-110091, have changed the name of my minor daughter NEHAL aged about 14 years and she shall hereafter be known as NEHAL KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NIRAJ KUMAR [Signature of Guardian]

I hitherto known as DINESH KUMAR S/o MALA RAM, R/o Udaniyon Ka Was, Gudha Malani, Barmer, Rajasthan-344031, have changed my name and shall hereafter be known as RANVEER SINGH BISHNOI.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR [Signature (in existing old name)]

I hitherto known as SWETA AGARWAL, W/o BINAY AGARWAL, R/o C-1904, Salarpuria Senorita Apts, Sarjapur Main Road, Opp. Corporate Wipro Office, Kaikondrahalli, Bengaluru, Karnataka-560035, have changed my name and shall hereafter be known as SWETAA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SWETA AGARWAL [Signature (in existing old name)]

I hitherto known as RAJESH KUMAR SINGH S/o SITARAM SINGH, R/o 60 G H, Near M R S, Rajaun, Banka, Bihar-813107, have changed my name and shall hereafter be known as RAJESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR SINGH [Signature (in existing old name)]

I hitherto known as SURBHI D/o SHIV JYOTI SHARMA, R/o Qtr No.-D-Type Power Grid Corporation Of India Limited, Ramdarbar Road, Opp. Ramdarbar Vegetable Ground, Hallo Majra, Chandigarh-160002, have changed my name and shall hereafter be known as SURBHI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SURBHI

[Signature (in existing old name)]

I, SWETA AGARWAL W/o BINAY AGARWAL, R/o C-1904, Salarpuria Senorita Apts, Sarjapur Main Road, Opp: Corporate Wipro Office, Kaikondrahalli, Bengaluru, Karnataka-560035, have changed the name of my minor son AVYAAN AGARWAL aged about 1 years and he shall hereafter be known as AVIYAAN AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SWETA AGARWAL [Signature of Guardian]

I hitherto known as SHIV KUMAR KALRA S/o RAM NARYAN KALRA, R/o 49, Gali No.-2, Bank Colony, Modinagar, Ghaziabad, Uttar Pradesh-201204, have changed my name and shall hereafter be known as SHIV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR KALRA [Signature (in existing old name)]

I hitherto known as BALAKUMARI TAMMANNA W/o THAMMANA RAMACHANDRA RAO, R/o 10-4-14 Station Road, Perugu Bajar, Anakapalli, Anakapalle, Visakhapatnam, Andhra Pradesh-531001, have changed my name and shall hereafter be known as THAMMANA BALA NAGA MANI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

BALAKUMARI TAMMANNA [Signature (in existing old name)]

I hitherto known as ASHOKE DAS S/o ASHUTOSH DAS, R/o Gangnapur, Gangapur, Nadia, West Bengal-741238, have changed my name and shall hereafter be known as ASHOK KUMAR DAS.

It is certified that I have complied with other legal requirements in this connection.

ASHOKE DAS

[Signature (in existing old name)]

I hitherto known as SARABJEET KAUR D/o GULJAR SINGH W/o DALWINDER SINGH, resident of VPO Kakhanwali, Tehsil Malout, Distt. Sri Muktsar Sahib, PB, have changed my name and shall hereafter be known as SARBJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SARABJEET KAUR [Signature (in existing old name)]

I hitherto known as YASHPAL SINGH S/o Shri DARSHAN SINGH, residing at V. Dharampur, PO & Tehsil Mukerian, Distt. Hoshiarpur, Punjab, have changed name of my minor daughter MANVI aged about 8 years and shall hereafter be known as KAUR MANVI.

It is certified that I have complied with other legal requirements in this connection.

YASHPAL SINGH [Signature of Guardian]

I hitherto known as HARDEEPSINH VIKRAMSINH RAJ S/o VIKRAMSINH BHARATSINH RAJ, residing at Flat No.-801, Sulekhan, Rang-Rag Residency, Opp. Asharam Ashram, Jahangirpura, Surat City, Gujarat-395009, have changed my name and shall hereafter be known as HARDEPSSINH VIKRAMSINH RAJ.

It is certified that I have complied with other legal requirements in this connection.

HARDEEPSINH VIKRAMSINH RAJ [Signature (in existing old name)]

I hitherto known as RANI KAUR BRAR D/o BALJINDER SINGH W/o BALJINDER SINGH, R/o VPO Chnnu, Tehsil Malout, Distt. Sri Muktsar Sahib, Pin-152101, Punjab, India, have changed my name and shall hereafter be known as RANI KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANI KAUR BRAR [Signature (in existing old name)]

I hitherto known as OMPRAKASH CHEDILAL DHOBI alias OMPRAKASH C. DHOBI son of CHEDILAL MAHAVIR DHOBI employed as High Skilled-I in Ammunition Factory Khadki, Pune-411003, residing at Qtr. No. 21/5, Type-2, Range Hills, Pune-411020, have changed my name and shall hereafter be known as OMPRAKASH CHEDILAL KANOUJIA.

It is certified that I have complied with other legal requirements in this connection.

OMPRAKASH CHEDILAL DHOBI alias OMPRAKASH C. DHOBI [Signature (in existing old name)]

I hitherto known as PARMJIT KAUR NIJJAR alias PARAMJIT KAUR D/o KARAM SINGH NIJJAR W/o GURBAX SINGH, R/o P.O. Ladhra, Chak Jhandu, sondha, Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as PARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARMJIT KAUR NIJJAR alias PARAMJIT KAUR [Signature (in existing old name)]

I hitherto known as SHAVINDER SINGH son of JUGRAJ SINGH, residing at Data Patti, VPO Gholia Kalan, Tehsil Bagha Purana, Distt. Moga, Punjab-142056, India, have changed my name and shall hereafter be known as SHAWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHAVINDER SINGH [Signature (in existing old name)]

I, GAGANDEEP SINGH son of LAL SINGH, residing at Near Gurudwara Purana Patti, Bagha Purana, Tehsil Bagha Purana, Distt. Moga, Punjab-142038, India, have changed name of my minor daughter KARMANDEEP KAUR BRAR, aged 17 years and she shall hereafter be known as KARMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

GAGANDEEP SINGH [Signature of Guardian]

I hitherto known as BEENA W/o BANTI KUMAR, R/o House Number 40, Top Khana Bazar, Jalandhar Cantt., PO Jalandhar, Distt. Jalandhar, Punjab-144005, have changed my name and shall hereafter be known as BEENA DEVI.

It is certified that I have complied with other legal requirements in this connection.

BEENA

I hitherto known as RAJWINDER KAUR W/o JAGMOHAN SINGH, R/o H.No. 178 Muradpura, PO Nangali, Distt. Amritsar-143001, have changed my name and shall hereafter be known as RAMWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJWINDER KAUR [Signature (in existing old name)]

I hitherto known as REENA wife of Shri RAGHUVIR SINGH, residing at Ward No. 2, Garhshankar, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144527, have changed my name and shall hereafter be known as RATTU REENA.

It is certified that I have complied with other legal requirements in this connection.

REENA

[Signature (in existing old name)]

I hitherto known as MAYURI daughter of VIJAY KUMAR, residing at Flat No. 306, Ambience Park Apartment, East Boring Canal Road, P.O.-G.P.O., Patna, P.S.-Kotwali, District-Patna, State-Bihar, Pin-800001, have changed my name and shall hereafter be known as MAYURI MEDHAVI SASVIKA.

It is certified that I have complied with other legal requirements in this connection.

MAYURI

[Signature (in existing old name)]

I hitherto known as ACHHARJIT SINGH S/o HARBISHAN SINGH, R/o Daroli Khurd, Jalandhar-144104, Punjab, India, have changed my name and shall hereafter be known as ACHARJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

ACHHARJIT SINGH

[Signature (in existing old name)]

I hitherto known as MAINDA BAI AHIRWAL D/o HEERA LAL, R/o Kharji Hata Marg, Khajari Damoh Khajri, Damoh, Madhya Pradesh-470661, have changed my name and shall hereafter be known as PRIYA AHIRWAL.

It is certified that I have complied with other legal requirements in this connection.

MAINDA BAI AHIRWAL [Signature (in existing old name)]

I hitherto known as SUNDRI DEVI W/o Late SHAMBHU PRASAD NAITHANI, residing at Sunder wala Raipur, Dehradun-248008, have changed my name and shall hereafter be known as SUNDRI DEVI NAITHANI.

It is certified that I have complied with other legal requirements in this connection.

SUNDRI DEVI

[Signature (in existing old name)]

I hitherto known as CHUNCHUN KUMAR son of NANDU CHAUDHARY, residing at Village-Surajpur, P.O.-Khanpur, P.S.-Atri, District-Gaya, State-Bihar, Pin-805129, have changed my name and shall hereafter be known as NARENDRA PRATAP.

It is certified that I have complied with other legal requirements in this connection.

CHUNCHUN KUMAR

[Signature (in existing old name)]

I hitherto known as BRIJESH RANI SHARMA W/o RAM KISHAN DHIMAN, R/o 383 Avas Vikas, P.O. Roorkee Distt. Haridwar-247667, have changed my name and shall hereafter be known as BRIJESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

BRIJESH RANI SHARMA [Signature (in existing old name)]

I hitherto known as SONIA W/o RAVI PAL, R/o VPO Kot Kalan, Distt. Jalandhar, Punjab-144024 have changed my name and shall hereafter be known as SONIA PAL.

It is certified that I have complied with other legal requirements in this connection.

SONIA

[Signature (in existing old name)]

I hitherto known as BALWINDER SINGH S/o SHER SINGH, residing at VPO Jeonwala, Teh. Kotkapura, Distt. Faridkot, Pin-151207, Punjab, have changed my name and shall hereafter be known as BALWINDER SINGH ROMANA.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER SINGH

I hitherto known as MALLIKA MALLICK alias KRISHNA MALLIK W/o DEBASHIS BANERJEE, residing at MIG F-12, Niva Park Ph-3, Nathpara, Brahmapur S.O, Kolkata, West Bengal-700096, have changed my name and shall hereafter be known as KRISHNA MALLICK BANERJEE.

It is certified that I have complied with other legal requirements in this connection.

MALLIKA MALLICK alias KRISHNA MALLIK [Signature (in existing old name)]

I hitherto known as SUKHCHARN SINGH KINGRA S/o AJMER SINGH, R/o VPO Thathi Bhai Sub-Tehsil-Smalsar, Tehsil-Bagha Purana, Distt Moga, Punjab-142049, have changed my name and shall hereafter be known as SUKHCHARN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHCHARN SINGH KINGRA [Signature (in existing old name)]

I hitherto known as NARESH GUPTA alias NARESH CHANDRA S/o KRISHNA CHANDRA GUPTA, residing at Flat No. 2, Pocket-B, New MIG Flats, Mayur Vihar Phase-III, Delhi-110096, have changed my name and shall hereafter be known as NARESH CHANDRA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NARESH GUPTA alias NARESH CHANDRA [Signature (in existing old name)]

I hitherto known as KONDAVEETI ANTHONI ASHARANI D/o KONDAVEETI DASAIAH, R/o 10-151, Turakapalem, Rupenaguntla, Nakarikallu, Ravipadu, Guntur, Andhra Pradesh-522603, have changed my name and shall hereafter be known as KONDAVEETI ASHA.

It is certified that I have complied with other legal requirements in this connection.

KONDAVEETI ANTHONI ASHARANI [Signature (in existing old name)]

I hitherto known as RAHUL S/o PARAMJIT, R/o Village Taggar, Post Office Pasla, Tehsil Nakodar, Distt. Jalandhar, Punjab-144037, have changed my name and shall hereafter be known as RAHUL SEHRA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL [Signature (in existing old name)]

I hitherto known as SURABHI JIWRAJKA D/o SIDHARTHA JIWRAJKA W/o ANKUR MAWANDIA, residing at No. A-604, Ananda Valmark Apartment, Near AECS Magnolia Maruthi PU College, Doddakammanahalli, Bengaluru, Karnataka-560076, have changed my name and shall hereafter be known as SURABHI JIWRAJKA MAWANDIA.

It is certified that I have complied with other legal requirements in this connection.

SURABHI JIWRAJKA [Signature (in existing old name)]

I hitherto known as RANJANA SHARMA W/o SANJAY JOSHI, R/o 758/2, S-23/23, Kucha Shoba Ram, Gali Lala Wali, Golden Temple Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as RANJANA JOSHI.

It is certified that I have complied with other legal requirements in this connection.

RANJANA SHARMA [Signature (in existing old name)]

I hitherto known as PANKAJ AGARWAL alias PANKAJ KUMAR GOYAL S/o LAXMAN AGARWAL, R/o 4/319, Kayast Gali, Kachhari Ghat, Belan Ganj, Agra, Uttar Pradesh-282004, have changed my name and shall hereafter be known as PANKAJ KUMAR GOYAL.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ AGARWAL alias PANKAJ KUMAR GOYAL [Signature (in existing old name)]

I hitherto known as VISHAL KUMAR SINGH S/o RAMNARESH SINGH, R/o Bajitpur, P.S.-Nayagaon, P.O.-Gopalpur, Saran, Bihar-841217, have changed my name and shall hereafter be known as AJEET KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

VISHAL KUMAR SINGH [Signature (in existing old name)]

I hitherto known as SUKHDEEP KAUR D/o SUKHDEV SINGH W/o HARKIRAT SINGH, residing at VPO Jeonwala, Teh. Kotkapura Distt. Faridkot, Pin-151207, Punjab, have changed my name and shall hereafter be known as SUKHDEEP KAUR ROMANA.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEEP KAUR [Signature (in existing old name)]

I hitherto known as PRAMOD KUMAR S/o JANKI RAM MEHTA, residing at House No. B/156, Adarsh Co Operative Society, Sector-12, Bokaro Steel City, Bokaro, Jharkhand-827012, have changed my name and shall hereafter be known as PRAMOD KUMAR MEHTA.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR [Signature (in existing old name)]

I hitherto known as BINDER SINGH S/o LAL SINGH R/o Patti Purani, V.P.O. Jhandiana Sharki, Tehsil & Distt. Moga-142053, Punjab, have changed my name and shall hereafter be known as BALWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BINDER SINGH [Thumb Impression]

I hitherto known as DISHA D/o VIKAS, residing at House No. 719/21, Gali No. 4, Kailash Colony Rohtak, Haryana-124001, have changed my name and shall hereafter be known as DISHA BHARDWAJ

It is certified that I have complied with other legal requirements in this connection.

DISHA

[Signature (in existing old name)]

I hitherto known as SANGEETA GUPTA wife of Late Sh. BRIJ MOHAN GUPTA, residing at 476 A, Railway Road, Azadpur Village, Delhi-110033, have changed my name and shall hereafter be known as PREM LATA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA GUPTA [Signature (in existing old name)]

I hitherto known as ANURADHA SANDEEP GROVER D/o SANTOSH KUMAR W/o SANDEEP GROVER, residing at C-203 hex Tax Commune Golf Course Road, Sector 43 Chakarpur(74), Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as ANURADHA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA SANDEEP GROVER [Signature (in existing old name)]

I hitherto known as SULAKSHNA W/o VIKAS, R/o House No. 719/21, Gali No. 4, Kailash Colony Rohtak, Haryana-124001, have changed my name and shall hereafter be known as SULAKSHNA BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

SULAKSHNA

[Signature (in existing old name)]

I hitherto known as MANDEEP KUMAR D/o Shri RAM LUBHAYA, R/o Post Office Panam, Tehsil Garhshankar, Hoshiarpur, Punjab-144532, have changed my name and shall hereafter be known as KUMAR MANDEEP.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP KUMAR [Signature (in existing old name)]

I hitherto known as GEETA RANI BHAKAT D/o DINOBONDHU ROY, R/o Block-IC, Type-2, Quarter-772, Salt Lake, Sector-3, Bidhan Nagar IB Market, North 24 Parganas, West Bengal-700106, have changed my name and shall hereafter be known as GEETA RANI ROY.

It is certified that I have complied with other legal requirements in this connection.

GEETA RANI BHAKAT [Signature (in existing old name)]

I hitherto known as ARTI JADONI alias ARTI JADAUNI W/o RAVINDER C S, R/o 127, 1st Main Road, 3rd Stage 4th Block, Sharada Colony, Basaveshwara Nagar, Bangalore, Bengaluru, Karnataka-560079, have changed my name and shall hereafter be known as ARTI RAVINDER.

It is certified that I have complied with other legal requirements in this connection.

ARTI JADONI alias ARTI JADAUNI [Signature (in existing old name)]

I hitherto known as TRIMBA KESHWAR NATH MISHRA urf VIPUL MISHRA S/o KAMALA KANT MISHRA, residing at Ramapur Hthiwar, Bhupatpur, Varanasi, Uttar Pradesh-221204, have changed my name and shall hereafter be known as TRIMBA KESHWAR NATH MISHRA.

It is certified that I have complied with other legal requirements in this connection.

TRIMBA KESHWAR NATH MISHRA urf VIPUL MISHRA

I hitherto known as PARMJIT KAUR SIDHU W/o VARINDER SINGH, residing at Sirye Wala District Bathinda, Punjab-151206, have changed my name and shall hereafter be known as PARMJIT KAUR

It is certified that I have complied with other legal requirements in this connection.

PARMJIT KAUR SIDHU [Signature (in existing old name)]

I hitherto known as VICKY S/o VINOD RAM, R/o Vill Koopur, Kupur, Jalandhar, Punjab-144106, have changed my name and shall hereafter be known as VICKY VERMA.

It is certified that I have complied with other legal requirements in this connection.

VICKY

[Signature (in existing old name)]

I hitherto known as GURDEEP KAUR VIRDI wife of SUKHWINDER SINGH, R/o Village Bulhowal, Distt. Hoshiarpur-146113, Punjab, have changed my name and shall hereafter be known as GURDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURDEEP KAUR VIRDI [Signature (in existing old name)]

I hitherto known as TARUN S/o MODIRAM, R/o 158, Jat Mohalla, Gram Dangwada, Tehsil Badnagar, Ujjain, Madhya Pradesh-456222, have changed my name and shall hereafter be known as TARUN JAAT.

It is certified that I have complied with other legal requirements in this connection.

TARUN

[Signature (in existing old name)]

I hitherto known as NETRAVATHI K N D/o NANJAPPA K, residing at #353, M C Road, Near Chikkanna Gowda Chowtry, Kanakadasa Nagara, Krishnarajpet, Mandya, Karnataka-571426, have changed my name and shall hereafter be known as NETRA NANJAPPA.

It is certified that I have complied with other legal requirements in this connection.

NETRAVATHI K N [Signature (in existing old name)]

I hitherto known as SAURAV KUMAR S/o DEVENDRA ROY, R/o At Post Jokia, PS Bhagwanpur Via Manjhaul, Jokia, Begusarai, Bihar-851127, have changed my name and shall hereafter be known as SAURAV ROY.

It is certified that I have complied with other legal requirements in this connection.

SAURAV KUMAR [Signature (in existing old name)]

I, MONIKA KUMARI W/o HARDEEP SINGH, R/o Naurangpur, Hoshiarpur, Punjab-144223, have changed the name of my minor son LAKSH, aged about 7 years and he shall hereafter be known as LAKSHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

MONIKA KUMARI [Signature of Guardian]

I hitherto known as ANJU VIRDI alias ANJU GURU D/o RATTAN CHAND W/o KARNAIL CHAND, R/o H. No. B08/534, Ward No. 15, Noormahal Road, Muhalla Ravidasspura, Phillaur, Jalandhar, Punjab-144410, have changed my name and shall hereafter be known as ANJU VIRDI

It is certified that I have complied with other legal requirements in this connection.

ANJU VIRDI alias ANJU GURU [Signature (in existing old name)]

I hitherto known as MANU LOHARA S/o CHARKU LOHARA, residing at Adarsh Nagar Sarana Toli, Sarana Tree, VTC: Dhurwa, PO: Dhurwa, Sub District: Ranchi, District: Ranchi, State: Jharkhand, Pin Code: 834004, have changed my name and shall hereafter be known as AKASH LOHRA.

It is certified that I have complied with other legal requirements in this connection.

MANU LOHARA

[Signature (in existing old name)]

I hitherto known as SARAMANDA KOTESWARARAO alias SARAMANDA KOTESWARA RAO son of SARAMANDA CHITTI BABU, R/o P.G. Madugula VTC, G Madugula PO, Alluri Sitharama Raju district, Andhra Pradesh-531029, have changed my name and shall hereafter be known as SARAMANDA CHIRANJEEVI.

It is certified that I have complied with other legal requirements in this connection.

SARAMANDA KOTESWARARAO alias SARAMANDA KOTESWARA RAO [Signature (in existing old name)] I hitherto known as MANPREET SINGH GHATAURE S/o GURDEV SINGH, R/o H.No. 2949 Ward No-6, Damen Singh Gill Nagar, Moga, Punjab-142001, have changed my name and shall hereafter be known as MANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANPREET SINGH GHATAURE [Signature (in existing old name)]

I hitherto known as PINKU JHA S/o SATYENDRA KUMAR JHA, residing at Village Bhairav Baliya, P.S. Sakari, District-Madhubani, Bihar-847239, have changed my name and shall hereafter be known as SHASHANK KUMAR JHA.

It is certified that I have complied with other legal requirements in this connection.

PINKU JHA

[Signature (in existing old name)]

I hitherto known as RAVINDER KUMAR S/o RAJ KUMAR, R/o H.No. 172, Bhagirath Colony, Jagadhri, District Yamuna Nagar-135003 (Haryana), India, have changed my name and shall hereafter be known as VIRENDER KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KUMAR

[Signature (in existing old name)]

I, ASHU son of ANIL, residing at Gohan Road, Baru Anil, Pillu Khera Mandi, Pillu Khera (17), Jind, Haryana 126113, have changed the name of my minor daughter NYRA GOEL aged 2 years and she shall hereafter be known as ADVIKA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

**ASHU** 

[Signature of Guardian]

I hitherto known as AMRITH KIRAN KOLNADGUTTU SHETTY alias AMRITH KIRAN SHETTY K S/o ANIL KIRAN SHETTY K, residing at Villa-13, SLS Spencer, Horamavu Agara Lake, Horamavu Village, Bengaluru, Karnataka-560043, have changed my name and shall hereafter be known as AMRITH KIRAN SHETTY.

It is certified that I have complied with other legal requirements in this connection.

AMRITH KIRAN KOLNADGUTTU SHETTY alias AMRITH KIRAN SHETTY K [Signature (in existing old name)] I hitherto known as KUSUM BATRA W/o SANJAY BATRA, residing at 116, Sector-6, Chiranjiv Vihar, Ghaziabad, Uttar Pradesh-201002, have changed my name and shall hereafter be known as KUSUM SANJAY BATRA.

It is certified that I have complied with other legal requirements in this connection.

KUSUM BATRA

[Signature (in existing old name)]

I hitherto known as KULDEEP SINGH BHATTI S/o SADHU SINGH, residing at T-90, Vishnu Garden, New Delhi-110018, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH BHATTI [Signature (in existing old name)]

I hitherto known as JEEWAN S/o KULDIP CHAND, R/o H.No.-309, Mohalla Daddal, Phagwara, Distt.-Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as JEEWAN BHATOEY.

It is certified that I have complied with other legal requirements in this connection.

JEEWAN

[Signature (in existing old name)]

I hitherto known as KUNJ BIHARI KUMAWAT S/o BHANWAR LAL KUMAWAT, R/o-K-R-7, Type-3 GA.D Colony, Shrinathpuram, Engineering College Kota, Kota Rajasthan-324010, have changed my name and shall hereafter be known as KUNJ BIHARI.

It is certified that I have complied with other legal requirements in this connection.

KUNJ BIHARI KUMAWAT [Signature (in existing old name)]

I hitherto known as MITHU SINGH S/o DHARAM SINGH, residing at Gujran, District Sangrur, Punjab-148035, India, have changed my name and shall hereafter be known as HARJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

MITHU SINGH

I hitherto known as SAVITA KUMARI W/o RAVI KUMAR, R/o E8/46, Luxmi Building, Bhalla Colony, Chheharta, Distt Amritsar-143105, Punjab, have changed my name and shall hereafter be known as JIWANA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SAVITA KUMARI [Signature (in existing old name)]

I hitherto known as GUFRAN S/o HARUN, residing at Jafrabad Road, Near Mosque, Sirkoni, Jagdishpur, Sirkoni, Jaunpur, Uttar Pradesh-222001, have changed my name and shall hereafter be known as MOHAMMAD GUFRAN.

It is certified that I have complied with other legal requirements in this connection.

GUFRAN [Signature (in existing old name)]

I hitherto known as MANOJKUMAR NATHU WANKHEDE S/o NATHU NARAYAN WANKHEDE, residing at Gat No. 152/4/1/2, Plot No. 8, Sundar Moti Nagar, Wagh Nagar Javal, Jalgaon, Jalgaon, Maharashtra-425002, have changed my name and shall hereafter be known as MANOJ NATHU WANKHEDE.

It is certified that I have complied with other legal requirements in this connection.

MANOJKUMAR NATHU WANKHEDE [Signature (in existing old name)]

I hitherto known as RAJ KUMAR S/o S. JAIPAL SINGH, resident of Village Rampura Tehsil Bhawanigarh District Sangrur, Pin Code 148026, Punjab, have changed my name and shall hereafter be known as RAJBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR [Signature (in existing old name)]

I hitherto known as MUNESH W/o RAJVIR R/o Bhainsakhur, Bulandshahr, Uttar Pradesh-245411, have changed my name and shall hereafter be known as MINDRESH DEVI.

It is certified that I have complied with other legal requirements in this connection.

MUNESH [Signature (in existing old name)]

I hitherto known as PREET KAUR S/o ROOP SINGH, R/o at Mahal Khurd, District Barnala, Punjab-148104, India, have changed my name and shall hereafter be known as PRITAM KAUR.

It is certified that I have complied with other legal requirements in this connection.

PREET KAUR

[Signature (in existing old name)]

I hitherto known as S P SINGH KALRA S/o BALWANT SINGH KALRA, R/o 120, Phase-4, S.A.S. Nagar. Mohali. Sector-59, Punjab-160059, have changed my name and shall hereafter be known as SATPAL INDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

S P SINGH KALRA [Signature (in existing old name)]

I hitherto known as MAHAK D/o ANIL KUMAR, residing at 426, Pocket-3, Paschim Puri, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as DIVYA.

It is certified that I have complied with other legal requirements in this connection.

MAHAK

[Signature (in existing old name)]

I hitherto known as SADHU SINGH JUJ S/o PURAN SINGH, residing at H. No. 52, Bank Colony, Salempur Road, Near Verka Milk Plant, Jalandhar-144008, Punjab, India, have changed my name and shall hereafter be known as SADHU SINGH JAJ.

It is certified that I have complied with other legal requirements in this connection.

SADHU SINGH JUJ [Signature (in existing old name)]

I hitherto known as MALKIT SINGH S/o SURINDER PAL R/o H. No. 141, Mohalla Daulat Pura, Near Baba Hargobind Samadh, Ward No 3, Urmar, Teh. Dasuya, Hoshiarpur, Punjab Pin-144204, have changed my name and shall hereafter be known as SINGH MALKIT.

It is certified that I have complied with other legal requirements in this connection.

MALKIT SINGH

I hitherto known as MAHIMA GUPTA D/o SUNIL KUMAR GUPTA W/o KAPIL GAGAL, R/o A 63 Tirupati Tower Thakur Complex Kandivali East Mumbai, Maharashtra-400101, have changed my name and shall hereafter be known as MAHIMA GAGAL.

It is certified that I have complied with other legal requirements in this connection.

MAHIMA GUPTA [Signature (in existing old name)]

I hitherto known as BHUPINDER KAUR W/o KULWINDER SINGH, R/o Village Agwarh Sanghian Da, Ward No. 5, Tehsil Dharmkot Distt. Moga, Punjab-142042, have changed my name and shall here after be known as MANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER KAUR [Signature (in existing old name)]

I hitherto known as RAMA W/o DHARAM PAL, R/o VPO Bahowal, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as RAMAN KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RAMA [Signature (in existing old name)]

I hitherto known as SWARNA S/o JAGAR RAM, residing at Patti Jasse Ki, VPO Bara Pind, Distt. Jalandhar-144418, Punjab, India, have changed my name and shall hereafter be known as SWARNA RAM.

It is certified that I have complied with other legal requirements in this connection.

SWARNA [Thumb Impression]

I hitherto known as TEJINDER KAUR W/o JATINDER PAL SINGH, R/o H.No. B1/1143, G.T. Road, Maqsudan, Jalandhar, Punjab-144008, have changed my name and shall hereafter be known as TAJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

TEJINDER KAUR [Signature (in existing old name)]

I hitherto known as PALWINDER KAUR W/o HARPREET SINGH, residing at Vill. Chak Vendal, Tehsil Nakodar, District Jalandhar-144033, Punjab, India, have changed my name and shall hereafter be known as PARMINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

PALWINDER KAUR [Signature (in existing old name)]

I hitherto known as SUDESH RANI W/o DARA SINGH, R/o H. No. 1003, Choti Line, Near Garhi School, Darshan Nagar, Jagadhri, District Yamuna Nagar (Haryana), India, have changed my name and shall hereafter be known as SUDESH DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

SUDESH RANI [Signature (in existing old name)]

I, ANITA wife of Shri PARMOD KUMAR, residing at Village Mazari, P.O. Binewal, Garhshankar, Hoshiarpur, Punjab-144527, have changed the name of my minor daughter APOORVA aged about 16 years and she shall hereafter be known as "APOORVA RANA".

It is certified that I have complied with other legal requirements in this connection.

ANITA [Signature of Guardian]

I, PRAKRITI PRABIR KAR W/o KESHAV SRINIVAS DHAVILE, residing at D31, Chaitanya the Nest, 9, Rathna Nagar Main RD Teynampet, Chennai-600018, Tamil Nadu, have changed the name of my minor daughter ANIKA KESHAV DHAVILE, aged 2 years, and she shall hereafter be known as ANIKA PRAKRITI DHAVILE.

It is certified that I have complied with other legal requirements in this connection.

PRAKRITI PRABIR KAR [Signature of Guardian]

I hitherto known as YATHINDRA K B S/o KRISHNAPPA B, residing at #278/29 Lakshmi Nilaya Parimalanagara 1st Cross SBI Road Nelamangala Bangalore Rural, Karnataka-562123, have changed my name and shall hereafter be known as ATHARVA K B.

It is certified that I have complied with other legal requirements in this connection.

YATHINDRA K B [Signature (in existing old name)]

I hitherto known as AKASHDEEP SINGH S/o KASHMIR SINGH, R/o VPO Kangna Bet, Distt. SBS Nagar, Punjab, India-144521, have changed my name from AKASHDEEP SINGH to AKASHDEEP SINGH KOHAR.

It is certified that I have complied with other legal requirements in this connection.

AKASHDEEP SINGH [Signature (in existing old name)]

I hitherto known as GAGANDEEP SINGH BRAR S/o HARPAL SINGH, residing at Vill. Ajit Gill PO Romana Albel Singh, Distt. Faridkot Punjab, have changed my name and shall hereafter be known as GAGANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

GAGANDEEP SINGH BRAR [Signature (in existing old name)]

I, THAMARAI SELVAN POOMALAI S/o POOMALAI, residing at No. 209 Arya Lotus Apartments 2nd Floor Abhayadham Road, Whitefield Near Holy Cross School Bangalore North Bengaluru, Karnataka-560066, have changed the name of my minor daughter POORNASRI THAMARAISELVAN, aged 6 Year, and she shall hereafter be known as POURNASRI THAMARAISELVAN.

It is certified that I have complied with other legal requirements in this connection.

THAMARAI SELVAN POOMALAI [Signature of Guardian]

I hitherto known as SONU PRAKASH GUPTA son of OM PRAKASH GUPTA, residing at C-102, Naraina Vihar, South West Delhi, Delhi-110028, have changed my name and shall hereafter be known as SUNNY GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SONU PRAKASH GUPTA [Signature (in existing old name)]

I, AMIT JAIN S/o SUSHIL KUMAR JAIN, residing at House No. 166 1st Floor Street No. 02 Guru Vihar Rahoan Road Basti Jodhewal Ludhiana, Punjab-141007, have changed the name of my minor son RAJVIR JAIN, aged 2 Years, and he shall hereafter be known as RAJVEERR JAIIN.

It is certified that I have complied with other legal requirements in this connection.

AMIT JAIN [Signature of Guardian]

I hitherto known as HARMIT KAUR W/o Late JAGDISH BHANDARI, residing at H.No. N-13, Partap Nagar, Jalandhar-I, Punjab-144003, have changed my name and shall hereafter be known as HARMEET BHANDARI.

It is certified that I have complied with other legal requirements in this connection.

HARMIT KAUR [Signature (in existing old name)]

I hitherto known as MOHAMMAD SHANMAWAJ son of MOHAMMAD SHAHABUDDIN, employed as DBW/HS-1 in the Ordnance Factory, Bhandara, residing at Q.No. 2/1 Type-J, Jawaharnagar Bhandara Distt-Bhandara MS-441906, have changed my name and shall hereafter be known as MOHAMMAD SHAHNAWAZ.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SHANMAWAJ [Signature (in existing old name)]

I hitherto known as HARMEEK SINGH son of Mr. SATPAL SINGH, residing at Behram Sarishta Jalandhar Punjab-144201, have changed my name and shall hereafter be known as SINGH HARMEEK.

It is certified that I have complied with other legal requirements in this connection.

HARMEEK SINGH [Signature (in existing old name)]

I hitherto known as SHIVARAMA REDDY S/o R B RANGA REDDY, residing at No. 48, 2nd Floor 5th Cross, 1st Main Road, Kodandaramanagara, Halanayakanahalli, Bengaluru, Karnataka-560035, have changed my name and shall hereafter be known as R SHIVARAMA REDDY.

It is certified that I have complied with other legal requirements in this connection.

SHIVARAMA REDDY [Signature (in existing old name)]

I hitherto known as SANJANA SADASHIV CHOLKE D/o SADASHIV CHOLKE, residing at 26 Gandharva Solapur Road Shrinagar Colony Bijapur Vijaya College, Karnataka-586103, have changed my name and shall hereafter be known as SANTANAALAKSHMI VARUNAA.

It is certified that I have complied with other legal requirements in this connection.

SANJANA SADASHIV CHOLKE [Signature (in existing old name)]

I hitherto known as AJAY SINGH S/o DILIP SINGH RATHORE, R/o A-404, Vrundavan Pearl, Opp. Omkar Bunglows, T.P-44, Fire Station Road, Visat-Tapovan Road, Chandkheda, Ahmedabad, Gujarat-382424, have changed my name and shall hereafter be known as AJAY SINGH RATHORE.

It is certified that I have complied with other legal requirements in this connection.

AJAY SINGH [Signature (in existing old name)]

I hitherto known as MAMTA D/o NIRMAL KUMAR, residing at Gali No. 1, Gobindpura, Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as MAMTA RANI.

It is certified that I have complied with other legal requirements in this connection.

MAMTA [Signature (in existing old name)]

I hitherto known as BHAGYA LAXMI JINNA W/o JAPA LAXMA REDDY, residing at 4-66/10/2, Alugunur, Thimmapur Mandalam, Karimnagar, Telangana-505527, have changed my name and shall hereafter be known as BHAGYA LAXMI JAPA.

It is certified that I have complied with other legal requirements in this connection.

BHAGYA LAXMI JINNA [Signature (in existing old name)]

I hitherto known as GURNAMSINGH BHUPENDRASINGH GIRNIWALE S/o BHUPENDRASINGH LADDUSINGH GIRNIWALE, R/o Gurunanak Niwas, Chikhalwadi Gate No. 2, Nanded, Maharashtra-431601, have changed my name and shall hereafter be known as GURUNAMSINGH BHUPENDRASINGH GIRNIWALE.

It is certified that I have complied with other legal requirements in this connection.

GURNAMSINGH BHUPENDRASINGH GIRNIWALE [Signature (in existing old name)]

I hitherto known as AMIN SINGH S/o THATH SINGH, R/o H. No.-464, Housing Board Colony, Ward No. 3, Sirsa Road, Hisar, Haryana-125001, have changed my name and shall hereafter be known as AMI SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMIN SINGH [Signature (in existing old name)]

I hitherto known as MANJIT KAUR SIDHU W/o GURDIP SINGH, R/o H.No. 4090, Mohalla Preet Nagar Nakodar Tehsil Nakodar, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as MANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR SIDHU [Signature (in existing old name)]

I hitherto known as INDERJEET KAUR wife of GURMINDER PAL SINGH SANDHU, R/o Mahindra Nagar, Ghallu, District-Fazilka, Punjab-152122, have changed my name and shall hereafter be known as INDERJEET KAUR SANDHU

It is certified that I have complied with other legal requirements in this connection.

INDERJEET KAUR [Signature (in existing old name)]

I, PARAMJEET KAUR W/o KULDEEP SINGH, resident at Village Fatehpur, PO Fatehpur Kothi, Tehsil Garhshankar, Hoshiarpur-144530, Punjab, India, have changed the name of my minor son HARSHDEEP SINGH (age 14 year, 01 Month) and he shall hereafter be known as SINGH HARSHDEEP.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET KAUR [Signature of Guardian]

I hitherto known as CHHINDER KAUR W/o HARPAL SINGH, R/o Village Burj Hari Ka District Faridkot, Punjab, have changed my name and shall hereafter be known as KULDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHHINDER KAUR [Signature (in existing old name)]

I hitherto known as RAHUL CHANDRA NIRMALA S/o CHANDRASHEKAR NEELAM SUNDARA, residing at No 22A Block Vemagal Kolar Karnataka 563101, have changed my name and shall hereafter be known as RAHUL NIRMALA CHANDRA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL CHANDRA NIRMALA [Signature (in existing old name)]

I, GAURAV GARG S/o ASHOK GARG, residing at House No. 133, Jor Bagh, Arya Samaj Bhavan, Lodhi Road, Delhi-110003, have changed the name of my minor son RITVIK GARG, aged 08 years and he shall thereafer be known as RITVIK SINGH GARG.

It is certified that I have complied with other legal requirements in this connection.

GAURAV GARG [Signature of Guardian]

I hitherto known as Smt PINKI DEVI W/o GAJENDRA SINGH, residing at Birauli, Birouly, Bulandshahr, Anupshahr, Uttar Pradesh-202390, have changed my name and shall hereafter be known as PRATIBHA.

It is certified that I have complied with other legal requirements in this connection.

Smt PINKI DEVI [Signature (in existing old name)]

I hitherto known as HEMA SONI D/o ASHOK SONI and W/o PARITOSH SETH, residing at House No-507-A, Surya Enclave, Jalandhar, Punjab-144009, have changed my name and shall hereafter be known as HEMA SETH.

It is certified that I have complied with other legal requirements in this connection.

HEMA SONI [Signature (in existing old name)]

I hitherto known as SUCHISMITA RATH W/o MANMAY MISHRA R/o 001 Scion Glade Apartment, 13th Cross, Kaggadaspura, Bengaluru, Karnataka- 560093, have changed my name and shall hereafter be known as SUCHISMITA RATH MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SUCHISMITA RATH [Signature (in existing old name)]

I hitherto known as TARANDEEP S/o SATPAL R/o VPO Kot Grewal, Tehsil Phillaur, Distt. Jalandhar, Punjab-144502, have changed my name and shall hereafter be known as RAI TARANDEEP.

It is certified that I have complied with other legal requirements in this connection.

TARANDEEP [Signature (in existing old name)]

I hitherto known as MALKIT CHAND S/o GURDITTA RAM, residing at VPO. Salala, Distt. Jalandhar, Punjab-144102, India, have changed my name and shall hereafter be known as MALKEET CHAND.

It is certified that I have complied with other legal requirements in this connection.

MALKIT CHAND [Signature (in existing old name)]

I, DEEPAK KUMAR PANDEY S/o KRISHNA PANDEY, R/o Village Sohagi, Sohagi, Rohtas, Bihar- 821306, have changed the name of my minor son ARYA PANDEY, aged about 6 years and he shall hereafter be known as ADARSH PANDEY.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR PANDEY [Signature of Guardian]

I hitherto known as MANOJ KUMAR SINHA son of SATYANARAYAN SINHA, R/o 17A, Dr. K.D. Mukherjee Road, Parnasree Pally, Kolkata, West Bengal- 700060, have changed my name and shall hereafter be known as MANOJ KUMAR KURMI.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR SINHA [Signature (in existing old name)]

I hitherto known as MAKHAN LAL S/o DAULAT RAM, R/o VPO Kotla Surajmal, Tehsil, Shahkot, Distt. Jalandhar, Punjab-144703, have changed my name and shall hereafter be known as MAKHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAKHAN LAL [Signature (in existing old name)]

I hitherto known as ABHISHEK S/o RAVI RANJAN PRASAD PATHAK, R/o VK Singh Nagar Katira Ara, Bhojpur Nawada, Bhojpur, Bihar-802301, have changed my name and shall hereafter be known as ABHISHEK PATHAK.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK [Signature (in existing old name)]

I hitherto known as DILPREET S/o MANGA, residing at Pharala, Tehsil-Banga, District-SBS Nagar, Punjab-144503, have changed my name and shall hereafter be known as DILPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

DILPREET

[Signature (in existing old name)]

I hitherto known as KANAPARTHI ATCHYUTAM D/o KANAPARTHI JOHN BABU, R/o Harijanawada Valluru, Vallur Prakasam Andhra Pradesh-523272, have changed my name and shall hereafter be known as JUVVALA ATCHUTAM.

It is certified that I have complied with other legal requirements in this connection.

KANAPARTHI ATCHYUTAM [Signature (in existing old name)]

I hitherto known as JAYADEVAN K KOCHUNARAYANAN alias JAYADEVAN K K son of KOCHUNARAYANAN K K, R/o #37 SenaVihar, Kammanahalli Main Road, Kalyan Nagar, Bangalore, Karnataka-560043, have changed my name and shall hereafter be known as JAYADEVAN KOCHUNARAYANAN KUZHUVELIL.

It is certified that I have complied with other legal requirements in this connection.

JAYADEVAN K KOCHUNARAYANAN alias JAYADEVAN K K [Signature (in existing old name)]

I hitherto known as GOPAL AGRAWAL S/o MOHANLAL MITTAL, R/o Makan No 12, Reh Ratlam, Datu Modi Bazar, Jila Ratlam, Madhya Pradesh-457001, have changed my name and shall hereafter be known as GOPAL MITTAL.

It is certified that I have complied with other legal requirements in this connection.

GOPAL AGRAWAL [Signature (in existing old name)]

I hitherto known as BALJEET KUMAR S/o RAJINDER KUMAR, R/o Khalwara Road, Baba Gadhia Phagwara, Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as KUMAR BALJEET.

It is certified that I have complied with other legal requirements in this connection.

BALJEET KUMAR [Signature (in existing old name)]

I hitherto known as DIAL SINGH S/o MEHAIN SINGH, residing at Village Machrai, PO. Shri Hargobindpur, Tehsil Batala, Distt. Gurdaspur, Punjab-143515, India, have changed my name and shall hereafter be known as DIYAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

DIAL SINGH

[Signature (in existing old name)]

I hitherto known as JASPREET SINGH S/o NARINDER SINGH, residing at Vill. Model Town, PO Talwara, Tehsil Bholath, Distt. Kapurthala, Punjab-144624, India, have changed my name and shall hereafter be known as SINGH JASPREET.

It is certified that I have complied with other legal requirements in this connection.

JASPREET SINGH [Signature (in existing old name)]

I, KANDARPA NATH S/o KAMALESWAR NATH, R/o Dekachuk, Jamugurihat, sonitpur, Deka Sundar, Assam-784180, have changed the name of my minor son SUN NATH, aged about 10 years and he shall hereafter be known as JYOTISHMAN NATH.

It is certified that I have complied with other legal requirements in this connection.

KANDARPA NATH [Signature of Guardian]

I hitherto known as AJAIB SINGH MAAN son of KARNAIL SINGH, R/o Vpo Mullanpur Garibdass, Tehsil-Kharar, SAS Nagar, Punjab-140901, have changed my name and shall hereafter be known as AJAIB SINGH MANN.

It is certified that I have complied with other legal requirements in this connection.

AJAIB SINGH MAAN [Signature (in existing old name)]

I hitherto known as SANDEEP SINGH S/o GURDEEP SINGH, residing at H.No. 186/3, Street No. 3, Near District Court, Adarsh Nagar, New Civil Lines, Hoshiarpur, Punjab-146001, India, have changed my name and shall hereafter be known as SANDEEP SINGH MAHARU.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SINGH [Signature (in existing old name)]

I, SHEJAL TANMAYY MINNI W/o TANMAYY MINNI, R/o Mizu L 18/19 Phoenix Kessaku, No. 1 Dr. Rajkumar Road, Rajajinagar, Bangalore North, Bengaluru, Karnataka-560010, have changed the name of my minor daughter KYRAA MINNI, aged about 4 years and she shall hereafter be known as KAIRAA MINNI.

It is certified that I have complied with other legal requirements in this connection.

SHEJAL TANMAYY MINNI [Signature of Guardian]

I hitherto known as GURPREET SINGH KHARBANDA S/o Harpal Singh, R/o 163 Kohat Enclave, Pitam Pura, North West Delhi, Delhi- 110034, have changed my name and shall hereafter be known as GURRPREET KHARBANDA.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH KHARBANDA [Signature (in existing old name)]

I, JAGTAR SINGH S/o HARJIT SINGH, R/o Tehsil Balachaur, Dial, Saroa, Shaheed Bhagat Singh Nagar, Punjab-144524, have changed the name of my minor daughter RITIKA, aged about 14 years and she shall hereafter be known as RITIKA RUHI.

It is certified that I have complied with other legal requirements in this connection.

JAGTAR SINGH [Signature of Guardian]

I hitherto known as DEEPAK S/o SURINDER KUMAR, residing at Village Chauhra, PO Degham, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144527, India, have changed my name and shall hereafter be known as DEEPAK KUMAR GANGER.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK

[Signature (in existing old name)]

I hitherto known as RASHMI SHARMA W/o ANIL KUMAR SHARMA, residing at C-81, NFL Colony, Bathinda, Punjab, India-151003, have changed my name and shall hereafter be known as POOJA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RASHMI SHARMA [Signature (in existing old name)]

I hitherto known as GURMINDER PAL SINGH S/o BHUPINDER SINGH SANDHU, R/o Mahindra Nagar, Ghallu, District-Fazilka, Punjab-152122, have changed my name and shall hereafter be known as GURMINDER PAL SINGH SANDHU.

It is certified that I have complied with other legal requirements in this connection.

GURMINDER PAL SINGH [Signature (in existing old name)]

I hitherto known as YASHWANTH TADAWALA S/o BASANNA, residing at No.3 Lakshmi Narasimhaswamy Nivas Sri Siddaganga Badavana 1st Main Road Ganeshana Gudi Jakkasandra Nelamangala, Bengaluru Rural, Karnataka-560123, have changed my name and shall hereafter be known as YASHWANTH BASANNA PATIL.

It is certified that I have complied with other legal requirements in this connection.

YASHWANTH TADAWALA [Signature (in existing old name)]

I hitherto known as ASHANA SINGAL alias ASHANA SINGAL JAIN D/o PRADEEP SINGAL W/o AKSHAT JAIN R/o B-1/615, Janakpuri, B-1, S.O West Delhi-110058, have changed my name and shall hereafter be known as ASHANA JAIN.

It is certified that I have complied with other legal requirements in this connection.

ASHANA SINGAL alias ASHANA SINGAL JAIN [Signature (in existing old name)]

I hitherto known as MANJIT KAUR W/o SURJIT SINGH, residing at H. No. 160, Ambedkar Nagar, Near Powercom Office Model Town Ludhiana, Punjab-141002, have changed my name and shall hereafter be known as BALBIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR [Signature (in existing old name)]

I hitherto known as AMRITPAL SINGH S/o AJAIB SINGH, R/o Patti Purani, VPO Jhandiana Sharki, Moga, Tehsil & District Moga Punjab-142053, have changed my name and shall hereafter be known as AMRITPAL SINGH SEKHON

It is certified that I have complied with other legal requirements in this connection.

AMRITPAL SINGH [Signature (in existing old name)]

I hitherto known as HANUMAN PRASAD S/o SANWAR MAL NAI, residing at Thawar Nath Kutiya Ke Pass, War No. 01, Taranagar, Churu, Rajasthan-331304, have changed my name and shall hereafter be known as HARSH TAK.

It is certified that I have complied with other legal requirements in this connection.

HANUMAN PRASAD [Signature (in existing old name)]

I hitherto known as RITI R D/o T RAVICHANDRAN, R/o 4005 Aces, Type-4, IIT, Kanpur Nagar, Uttar Pradesh-208016, have changed my name and shall hereafter be known as RITI RAVICHANDRAN.

It is certified that I have complied with other legal requirements in this connection.

RITI R [Signature (in existing old name)]

I hitherto known as SAAGARI GUPTA W/o KASA RAMA SUBBA RAO, residing at 12A04, Tower E, Express Greens Apartment, Sector-1 Vaishali, Ghaziabad, Uttar Pradesh-201010, have changed my name and shall hereafter be known as SAGARI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SAAGARI GUPTA [Signature (in existing old name)]

I hitherto known as SUNDAR YADAV W/o AJEET KUMAR YADAV D/o RAM AVTAR, R/o 1 MATAVALAN PURAWA Bahuvan Madar Majha Gonda Uttar Pradesh- 271504, have changed my name and shall hereafter be known as PRATIBHA YADAV.

It is certified that I have complied with other legal requirements in this connection.

SUNDAR YADAV [Signature (in existing old name)]

I hitherto known as SUNANDA K H daughter of KAKI SUNDER SINGH, residing at 69/3, Ist Cross, R.J. Garden, NR Sri Chaitanya PU College, Marathahalli Post, Bangalore, Karnataka-560037, have changed my name and shall hereafter be know as KAKI HEPHZI SUNANDA.

It is certified that I have complied with other legal requirements in this connection.

SUNANDA K H [Signature (in existing old name)]

I hitherto known as MANJU PUJARA W/o BAL KRISHAN PUJARA, R/o 163/7, Krishna Nagar, Near Adarsh Nagar, Jalandhar, Punjab-144008, have changed my name and shall hereafter be known as RITU PUJARA.

It is certified that I have complied with other legal requirements in this connection.

MANJU PUJARA [Signature (in existing old name)]

I hitherto known as BALWINDER KAUR wife of Shri SATNAM SINGH, residing at House No.42, Raipur Gujran, Tehsil Garhshankar, Distt. Hoshiarpu, Punjab-144531, have changed my name and shall hereafter be known as RAJVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR [Signature (in existing old name)]

I hitherto known as SHAINA daughter of Shri PREM LAL, residing at Tehsil Garhshankar, Golewal, Rurki Khas, Hoshiarpur, Punjab-144532, have changed my name and shall hereafter be known as SHAINA RANI.

It is certified that I have complied with other legal requirements in this connection.

SHAINA [Signature (in existing old name)]

I hitherto known as SHIVANI daughter of Shri VIJAY KUMAR, residing at VPO Chandiani Khurd, Tehsil Balachaur, SBS Nagar, Punjab-144525, have changed my name and shall hereafter be known as SHIVANI CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI [Signature (in existing old name)]

I hitherto known as VIKAS S/o MOHINDER SINGH, R/o House Number-719/21, Gali No. 4, Kailash Colony, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as VIKAS BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

I hitherto known as DRISHTI D/o VIKAS, R/o House Number-719/21, Gali No. 4, Kailash Colony, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as DRISHTI BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

DRISHTI

[Signature (in existing old name)]

I hitherto known as NEENA SACHDEVA wife of Shri NARINDER PAL, residing at House No.137, Ward No. 8, Garhshankar, Distt. Hoshiarpur, Punjab-144527, have changed my name and shall hereafter be known as DIKSHA BATRA.

It is certified that I have complied with other legal requirements in this connection.

NEENA SACHDEVA

[Signature (in existing old name)]

I, UMMEDARAM S/o PUNJARAM, residing at Megwalo Ka Vas, Ramasar, Ramsar, Barmer, Rajasthan-344502, have changed the name of my minor son MANCHHA RAM, aged 16 years and he shall thereafter be known as SURYA SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

UMMEDARAM [Signature Guardian]

I hitherto known as NEERJA KARWAL alias RAIMA LUTHRA W/o ROBIN LUTHRA, R/o House No. 110, Indira Park, Model Town Jalandhar Punjab, have changed my name and shall hereafterbe known as RAIMA LUTHRA.

It is certified that I have complied with other legal requirements in this connection.

NEERJA KARWAL alias RAIMA LUTHRA [Signature (in existing old name)]

I hitherto known as HIMJA BHARDWAJ W/o TUSHAR GUPTA, residing at # H No 142 Sec 6 Channi Himmat, Jammu, Jammu and Kashmir-180015, have changed my name and shall hereafter be known as HIMJA TUSHAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

HIMJA BHARDWAJ [Signature (in existing old name)]

I hitherto known as VARUN N D S/o DIWAKAR N S, residing at 282 Shree Amruthamsha Kengeri Uttarahalli Main Road Dwarakanagar Channasandra Bangalore South Bangalore Rajarajeshwari Nagar Karnataka-560098, have changed my name and shall hereafter be known as VARUNAA MALOLAA DIWAKARA.

It is certified that I have complied with other legal requirements in this connection.

VARUN N D [Signature (in existing old name)]

I hitherto known as VANDANA AGGARWAL W/o UMESH KUMAR AGGARWAL, R/o 500, Basant Avenue, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as NEELAM AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

VANDANA AGGARWAL [Signature (in existing old name)]

I hitherto known as NAVNEET S/o OMKAR NATH, residing at Anand Vihar Colony, PO Dinanagar, Gurdaspur, Punjab-143531, have changed my name and shall hereafter be known as NAVNEET VERMA.

It is certified that I have complied with other legal requirements in this connection.

NAVNEET [Signature (in existing old name)]

I hitherto known as VIPIN KUMAR S/o SANSAR SINGH, R/o Vill. Ranger Pindi PO Behrampur-143532, Distt. Gurdaspur Punjab, have changed my name and shall hereafter be known as KUMAR VIPIN.

It is certified that I have complied with other legal requirements in this connection.

VIPIN KUMAR [Signature (in existing old name)]

I hitherto known as MEENA BEDI W/o HARMINDER SINGH BEDI, R/o H.No. 2671, MIG, GF, Sector-70, Mohali, Tehsil & Distt. S.A.S Nagar, Punjab, have changed my name and shall hereafter be known as MANINDER KAUR BEDI.

It is certified that I have complied with other legal requirements in this connection.

MEENA BEDI

I hitherto known as PARMJIT S/o KEWAL RAM, R/o Village Nawan Pind Ariyan, Tehsil Nakodar, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as PARMJIT WALIA.

It is certified that I have complied with other legal requirements in this connection.

PARMJIT

[Signature (in existing old name)]

I, GAURAV KUMAR GUPTA S/o RAJESH KUMAR GUPTA, residing at D-1303 Great Value Sharnam Society Opposite Lotus Boulevard Sector 107, Noida, Gautam Buddha Nagar Uttar Pradesh-201301, have changed the name of my minor son AARAV GUPTA, aged 3 years and he shall hereafter be known as SHIVANSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

GAURAV KUMAR GUPTA [Signature of Guardian]

I hitherto known as DAVINDER KUMAR S/o RAM LAL PIPLANI, R/o 216, Garden Enclave, Verka Bye Pass, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as DAVINDER KUMAR PIPLANI.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER KUMAR [Signature (in existing old name)]

I hitherto known as MALKIT SINGH S/o BALWANT SINGH, R/o VPO Gohlani, Tehsil Nangal, Distt. Rupnagar-140126, Punjab, have changed my name and shall hereafter be known as MALKIAT SINGH.

It is certified that I have complied with other legal requirements in this connection.

MALKIT SINGH [Signature (in existing old name)]

I hitherto known as CHHINDER KAUR W/o HARDEEP SINGH, R/o Near Narinder Cinema, Mohalla Ramgaria, Kotkapura, Distt. Faridkot, Punjab-151204, have changed my name and shall hereafter be known as SURINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHHINDER KAUR [Signature (in existing old name)]

I hitherto known as KULWINDER SINGH GHAVRI S/o KIRPAL SINGH, R/o House No. 07, Dhawan Colony, Ward No. 08, Ferozepur, City, Punjab-152002, have changed my name and shall hereafter be known as KULWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER SINGH GHAVRI [Signature (in existing old name)]

I hitherto known as RAMAN W/o SULAKHAN MASIH, R/o Ward No. 02, Jailsingh Colony, Gharaunda, Karnal, Haryana, have changed my name and shall hereafter be known as NEERAJ SAINI.

It is certified that I have complied with other legal requirements in this connection.

RAMAN [Signature (in existing old name)]

I hitherto known as HARJINDER KAUR HARI W/o GURPREET SINGH, R/o #562, Dhaliwal Patti, Thikriwala District Barnala, Punjab, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER KAUR HARI [Signature (in existing old name)]

I hitherto known as DHOOM SINGH S/o GOPI SINGH SAINI, employee as a Charge Man in Upto Electronics Factory Dehradun, residing at Bhagirathi Sadan, Lakshminarayanpuram, Near Lakshminarayan Mandir, Raipur, Dehradun (Uttarakhand)–248008, have changed my name and shall hereafter be known as DHOOM SINGH SAINI.

It is certified that I have complied with other legal requirements in this connection.

DHOOM SINGH [Signature (in existing old name)]

I hitherto known as KULDEEP SINGH SANDHU S/o NARANJAN SINGH, R/o Village Khara, P.O. Sarhali, Tehsil Patti, Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH SANDHU [Signature (in existing old name)]

I hitherto known as CHARANJIT SINGH DAHELE S/o NARIAN SINGH, residing at Ganji Dhanuli Patti, VPO Machhike, Moga, Punjab-142039, have changed my name and shall hereafter be known as CHARANJIT SINGH DUHELE.

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT SINGH DAHELE [Signature (in existing old name)]

I hitherto known as JASVIR KAUR W/o DARSHAN SINGH DHALIWAL, residing at Rama Road, Kothe Bhau Ke, VPO Lohara Moga, Punjab-142039, have changed my name and shall hereafter be known as SURINDERJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASVIR KAUR

[Signature (in existing old name)]

I hitherto known as AMARJIT KAUR W/o GURMIT SINGH, residing at Uggar Patti, VPO Raunta, Moga, Punjab-142045, have changed my name and shall hereafter be known as SUKHDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT KAUR

[Signature (in existing old name)]

I hitherto known as PARGAT SINGH S/o MAGHAR SINGH, residing at near Dharamshala, VPO Raunta, Moga, Punjab-142045, have changed my name and shall hereafter be known as PARGUT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARGAT SINGH

[Signature (in existing old name)]

I hitherto known as GURDEEP SINGH S/o GURMAIL SINGH, residing at Uggar Patti, VPO Raunta, Moga, Punjab-142045, have changed my name and shall hereafter be known as GURMIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

**GURDEEP SINGH** 

[Signature (in existing old name)]

I hitherto known as CHOUDAM SRILATHA alias N SRILATHA D/o N SHANKER and W/o CHOUDAM ASHOK KUMAR, residing at H. No. 3-106/13/10/11, Vinayaka Nagar, Road No. 1, Near Pallavi Model School, Boduppal, Medchal-Malkajgiri, Telangana-500092, have changed my name and shall hereafter be known as CHOUDAM SRILATHA.

It is certified that I have complied with other legal requirements in this connection.

CHOUDAM SRILATHA alias N SRILATHA [Signature (in existing old name)]

I hitherto known as BABLI BAI D/o SATISH KUMAR YADAV, residing at Talwana, Alwar, Rajasthan-301703, have changed my name and shall hereafter be known as MUSKAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

BABLI BAI

[Signature (in existing old name)]

I hitherto known as KULWINDER SINGH BRAR S/o JAGDEV SINGH, R/o Village Agwarh Sanghian Da, Ward No. 5, Tehsil Dharmkot, Distt. Moga, Punjab-142042, have changed my name and shall hereafter be known as KULWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER SINGH BRAR [Signature (in existing old name)]

I hitherto known as ISHIKAA AGGARWAL alias SAHIBA AGGARWAL D/o SURESH KUMAR, R/o H.No.-31, Defence Colony Extension, Cantt. Road, Opp. Lyallpur Khalsa College of Engineering, Jalandhar-1, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as SAHIBA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ISHIKAA AGGARWAL alias SAHIBA AGGARWAL [Signature (in existing old name)]

I hitherto known as SHIFALI W/o DHIRAJ SAINI, residing at Village Boothgarh, PO. Ram Colony Camp, Tehsil & Distt. Hoshiarpur, Punjab-146001, India, have changed my name and shall hereafter be known as SHIFALI SAINI.

It is certified that I have complied with other legal requirements in this connection.

SHIFALI

[Signature (in existing old name)]

I hitherto known as CHANDNI DHANUKA D/o GOBIND PRASAD DHANUKA, R/o 3011, Sobha Iris Condominium, Outer Ring Road, Next To Sakra World Hospital, Deverabhisanhali, Bellandur, Bengaluru, Karnataka-560103, have changed my name and shall hereafter be known as CHANDNI DHANUKA BAGGA.

It is certified that I have complied with other legal requirements in this connection.

CHANDNI DHANUKA

I hitherto known as POOJA TAMANG RAI D/o PRADEEP TAMANG, R/o 15-28-1, Muvvalavari Veedhi, Sector-9, MVP Colony, Near DRDA Office Visakhapatnam(Urban), L B Colony, Visakhapatnam, Andhra Pradesh-530017, have changed my name and shall hereafter be known as POOJA TAMANG.

It is certified that I have complied with other legal requirements in this connection.

POOJA TAMANG RAI [Signature (in existing old name)]

I, K.K. NANJAPPA S/o K.K. Kariappa, R/o B-12, Gagan Jyothi Apartment, Manjunath Layout, Dasappa Garden, Bengaluru North, R T Nagar, Bengaluru-560032, Karnataka, have changed the name of my minor son JASHVIN BELLIAPPA K N, aged 06 years, and he shall hereafter be known as K N BELIAPPAA.

It is certified that I have complied with other legal requirements in this connection.

K.K. NANJAPPA [Signature of Guardian]

I hitherto known as CHARANJIT KAUR W/o GURNAM SINGH, R/o Mohalla Santokhpur, Sri Hargobind Pur, Teh. Batala, Gurdaspur, Punjab-143515, have changed my name and shall hereafter be known as CHARNJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT KAUR [Signature (in existing old name)]

I hitherto known as ANMOL S/o PREM CHAND, residing at Vill-Khurampur PO-Mehatpur, Teh-Nakodar, Jalandhar Pin-144041, Punjab, India, have changed my name and shall hereafter be known as ANMOL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANMOL

[Signature (in existing old name)]

I, K.K. NANJAPPA S/o K.K. KARIAPPA, R/o B-12, Gagan Jyothi Apartment, Manjunath Layout, Dasappa Garden, Bengaluru North, R T Nagar, Bengaluru-560032, Karnataka, have changed the name of my minor son TANUSH THAMMAIAH K N, aged 15 years, and he shall hereafter be known as K N THAMMAIAH.

It is certified that I have complied with other legal requirements in this connection.

K.K. NANJAPPA [Signature of Guardian]

I hitherto known as PARAMJIT LAL SINGH son of BACHAN LAL, R/o Near Singh Sabha Gurudwara, Shaffipur, PO Gakhal, Jalandhar, Punjab-144002, have changed my name and shall hereafter be known as PARAMJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT LAL SINGH [Signature (in existing old name)]

I hitherto known as PRAMILA MINNI, W/o PREM JAIN, R/o No. L-18 Mizu 18th Floor No.-01, Dr. Raj Kumar Road, Opp. Orion Mall, Rajajinagar, Bangalore North, Bengaluru, Karnataka-560010, have changed my name and shall hereafter be known as PRAMILA MINNIE.

It is certified that I have complied with other legal requirements in this connection.

PRAMILA MINNI [Signature (in existing old name)]

I hitherto known as MOHAN SUVARNA RATAN LAL KATRU S/o MEDIDHI SATYANARAYANA Late, residing at 7-262, Prasanthi Nagar, Beside High School, Gopalapatnam, Visakhapatnam(Urban), Andhra Pradesh-530027, have changed my name and shall hereafter be known as MEDIDHI ANANDA PRASAD.

It is certified that I have complied with other legal requirements in this connection.

MOHAN SUVARNA RATAN LAL KATRU [Signature (in existing old name)]

I hitherto known as BABLI VASHISHT W/o KRISHAN DEV, residing at Nurpur Bedi Road, Garhshankar, Hoshiarpur, Punjab-144527, have changed my name and shall hereafter be known as PERPHOOL RANI.

It is certified that I have complied with other legal requirements in this connection.

BABLI VASHISHT [Signature (in existing old name)]

I hitherto known as BANDHANA KUMARI daughter of SUKHDEV LAL, R/o Vill-Chakowal shekhan, PO Nainowal Jattan, Nainowal Jattan, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as KUMARI BANDHANA.

It is certified that I have complied with other legal requirements in this connection.

BANDHANA KUMARI [Signature (in existing old name)]

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I, MANOJ KUMAR JAIN S/o R S JAIN, R/o 1449/212, Second Floor, 30 Feet Road, Durga Puri, Shahdara, Mandoli, North East Delhi, Delhi-110093, I have changed the name of my minor son ABHINANDAN, aged about 3 years and he shall hereafter be known as ABHINANDAN JAIN.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR JAIN [Signature (in existing old name)]

I hitherto known as SUDESH KUMARI W/o RAM SARUP SHARMA, R/o Rakhial, Hoshiarpur, Punjab-146105, have changed my name and shall hereafter be known as SUDESH KUMARI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUDESH KUMARI [Signature (in existing old name)]

I hitherto known as SAJAN S/o JASPAL SINGH, R/o Guru Nanak Nagar, Bhogpur, Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as SAJAN SINGH RAHANU.

It is certified that I have complied with other legal requirements in this connection.

SAJAN

[Signature (in existing old name)]

I hitherto known as ANIMESH MONDAL S/o SANJOY MONDAL, R/o Nischinda Madhyapara, Bally, Bally Jagachha, Ghoshpara, Howrah, West Bengal-711227, have changed my name and shall hereafter be known as AKASH MONDAL.

It is certified that I have complied with other legal requirements in this connection.

ANIMESH MONDAL [Signature (in existing old name)]

I hitherto known as ASHA DEVI, W/o ISHVAR CHAND, R/o 208, Gejha Tilpatabad, Noida, Gautam Buddha Nagar, Uttar Pradesh- 201304, have changed my name and shall hereafter be known as PREMWATI.

It is certified that I have complied with other legal requirements in this connection.

ASHA DEVI [Thumb Impression]

I hitherto known as ADARSH NAIR C S/o MURALI K, R/o Flat No.-409 E Block Cumins Genesis Apartment, Kalkere Main Road, Kalkere, PO-Horamavu, Distt.-Bengaluru, Karnataka-560043, have changed my name and shall hereafter be known as ADARSH NAIR.

It is certified that I have complied with other legal requirements in this connection.

ADARSH NAIR C

[Signature (in existing old name)]

I hitherto known as GAGANDEEP KAUR wife of HARJINDER SINGH, residing at VPO Kot Fatuhi, Tehsil Garhshankar, Distt. Hoshiarpur-144519, Punjab, India, have changed my name and shall hereafter be known as KAUR GAGANDEEP.

It is certified that I have complied with other legal requirements in this connection.

GAGANDEEP KAUR [Signature (in existing old name)]

I hitherto known as DYAR KAUR W/o DARSHAN SINGH, R/o V.P.O. Panjwar Khurd, Tehsil & Distt. Tarn Taran-143301, Punjab, have changed my name and shall hereafter be known as MUKHTAR KAUR.

It is certified that I have complied with other legal requirements in this connection.

DYAR KAUR [Signature (in existing old name)]

I hitherto known as BHAWNA BANSAL W/o MANOJ BANSAL, R/o House No.-104, Ward No.-02, Friends Colony Moga, District-Moga, Punjab-142001, have changed my name and shall hereafter be known as BHAVNA BANSAL.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA BANSAL [Signature (in existing old name)]

I hitherto known as AMRITPAL SINGH BHINDER S/o GURDIAL SINGH, H.No. 31, Gali No. 1, G. T. Road, Rajinder Nagar, Amritsar Pin-143001, Punjab, India, have changed my name and shall hereafter be known as AMRITPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

AMRITPAL SINGH BHINDER [Signature (in existing old name)]

I, KRISHNAMOORTHI MUNIAPPAN son of MUNIAPPAN, R/o 442, Sengadu, Pethanaickenpalayam Taluk, Umayalpuram, Salem, Tamil Nadu- 636119, have changed the name of my minor daughter TAARIKA UMAIYAL, aged about 1 year and she shall hereafter be known as K. TAARIKA UMAIYAL.

KRISHNAMOORTHI MUNIAPPAN [Signature of Guardian]

I hitherto known as MOTARAM S/o MAGANA RAM, R/o Shri Devanagar, Doodhu, Barmer, Rajasthan-344704, have changed my name and shall hereafter be known as PREM CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

MOTARAM

[Signature (in existing old name)]

I hitherto known as SANDEEP GHILDIYAL S/o DAYA DHAR PRASAD, R/o T- 1459/3, 3rd Floor, Shri Apartment, Gali No- 7, Wazir Nagar, Kotla, Lodhi Road, Central Delhi, Delhi-110003, have changed my name and shall hereafter be known as SANDEEP GHILDYAL.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP GHILDIYAL

[Signature (in existing old name)]

I hitherto known as UMESH SINGH S/o NARAYAN SINGH, R/o Pahari Colony, Charubeta, Charu Beta, Udham Singh Nagar, Khatima, Uttarakhand- 262308, have changed my name and shall hereafter be known as UMESH THAPA.

It is certified that I have complied with other legal requirements in this connection.

UMESH SINGH

[Signature (in existing old name)]

I hitherto known as PRINCE S/o KRISHAN LAL, R/o 603, Ward- 07, Satya Nagar, Teh- Gohana, Gohana, sonipat, Haryana-131301, have changed my name and shall hereafter be known as PRINCE SACHDEVA.

It is certified that I have complied with other legal requirements in this connection.

PRINCE

[Signature (in existing old name)]

I hitherto known as SHIVANI W/o ROHIT NAIK, R/o Vill Bhour, PO Kanaid, The Sundernagar, Bhaur (4), Po: Kaniad, Mandi, Himachal Pradesh-174402, have changed my name and shall hereafter be known as SHIVANI NAIK.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI

[Signature (in existing old name)]

I hitherto known as KAMALESH S/o RAMNARAYAN SAXSENA, R/o B- 5/212 Scheme Ni- 114 Part-2, Indore, Madhya Pradesh- 452010, have changed my name and shall hereafter be known as KAMLESH SAXENA.

It is certified that I have complied with other legal requirements in this connection.

KAMALESH

[Signature (in existing old name)]

I hitherto known as SUNITA alias SUNITA KOCHHAR daughter of SHADI LAL PURI wife of SHARVAN KOCHHAR, residing at 125/20, Geeta Bhawan Road, Gurdaspur, Punjab-143521, have changed my name and shall hereafter be known as SUNITA KOCHHAR.

It is certified that I have complied with other legal requirements in this connection.

SUNITA alias SUNITA KOCHHAR [Signature (in existing old name)]

I hitherto known as PINALKUMAR BHAGUBHAI PATEL S/o BHAGUBHAI LALLUBHAI PATEL, R/o 32 Patel Faliyu, Kolasana, Navsari, Gujarat- 396436, have changed my name and shall hereafter be known as PINANKH BHAGUBHAI PATEL.

It is certified that I have complied with other legal requirements in this connection.

PINALKUMAR BHAGUBHAI PATEL [Signature (in existing old name)]

I hitherto known as JAGDEV KAUR alias PARAMJIT KAUR D/o MOHINDER SINGH W/o BHAJAN SINGH, R/o H.No 414, Akalsar Road, Nanak Nagri, Distt. Moga, Punjab Pin-142001, have changed my name and shall hereafter be known as PARAMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

JAGDEV KAUR alias PARAMJIT KAUR [Signature (in existing old name)]

I hitherto known as VEER CHAND S/o SHINDER PAL, R/o VPO Bhoot, Tehsil Nawanshahr, Distt SBS Nagar, Punjab, have changed my name and shall hereafter be known as CHAND VEER.

It is certified that I have complied with other legal requirements in this connection.

VEER CHAND

I hitherto known as BRAHMARAMBA SRINIVAS DASARI D/o CHENNAPPA SAYANNA DOMA, residing at B-4/3-5, Sector-9, Sanpada, Navi Mumbai, Thane, Maharashtra-400705, have changed my name and shall hereafter be known as D AKSHARAA SHRI..

It is certified that I have complied with other legal requirements in this connection.

BRAHMARAMBA SRINIVAS DASARI [Signature (in existing old name)]

I hitherto known as PINKI W/o SOHAN LAL, R/o Pura Badi Puran Badi Sikar Rajasthan-332021, have changed my name and shall hereafter be known as ROSE CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

**PINKI** 

[Signature (in existing old name)]

I hitherto known as NAVNEETA BHAN D/o JANKI NATH BHAN W/o ASHOK KUMAR KAUL, R/o H.No. 847, Shivalik Apartment, Sector-49A, Chandigarh, Haryana-160047, have changed my name and shall hereafter be known as NEETA KAUL.

It is certified that I have complied with other legal requirements in this connection.

NAVNEETA BHAN [Signature (in existing old name)]

I hitherto known as JASVIR KAUR W/o PARKASH LAL, residing at VPO. Mana Talwandi, Tehsil Bhulath, Distt. Kapurthala, Punjab-144622, India, have changed my name and shall hereafter be known as JASBIR RANI.

It is certified that I have complied with other legal requirements in this connection.

JASVIR KAUR [Signature (in existing old name)]

I hitherto known as GURPREET S/o HARJINDER PAL, R/o Mohalla Khosla, Vpo Talwan, Tehsil Phillaur, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as GURPREET RAHELU.

It is certified that I have complied with other legal requirements in this connection.

GURPREET [Signature (in existing old name)]

I hitherto known as G NARAYANA SAHU son of GHANASHYAM SAHU, R/o 1-424, Telukula Street, Kaviti Mandalam, Kusumpuram, Kusumpuram, Srikakulam, Andhra Pradesh- 532292, have changed my name and shall hereafter be known as GUDIYA NARAYANA SAHU.

It is certified that I have complied with other legal requirements in this connection.

G NARAYANA SAHU [Signature (in existing old name)]

I hitherto known as PAL TARUN alias PAL TARUN RAMPAL S/o RAMPAL, R/o Nangali Godha (141), Rewari, Haryana-123401, have changed my name and shall hereafter be known as TARUN RAMPAL.

It is certified that I have complied with other legal requirements in this connection.

PAL TARUN alias PAL TARUN RAMPAL [Signature (in existing old name)]

I hitherto known as DEEPAK S/o Sh. PARKASH CHAND, R/o House No. 731, Sector-21B, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as DEEPAK BANSAL.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK

[Signature (in existing old name)]

I hitherto known as SARWAN SINGH SANDHU son of MANJIT SINGH, residing at Village Manj PO Sarangra Tehsil Ajnala District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SARWAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARWAN SINGH SANDHU [Signature (in existing old name)]

I, NAGENDRA DATT son of SATYA PRASAD, resident of House No. B002/12109, Swaraj Nagar, Kharar, SAS Nagar (Mohali), Punjab-140301, have changed the name of my minor son ISHANT, aged 15 years and he shall hereafter be known as ISHAAN SEMWAL.

It is certified that I have complied with other legal requirements in this connection.

NAGENDRA DATT [Signature of Guardian]

I hitherto known as JASPAL KAUR W/o GURDEEP SINGH, residing at Vill Fatehgarh, Teh Jaitu Distt Faridkot Punjab, have changed my name and shall hereafter be known as SUKHJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASPAL KAUR [Thumb Impression]

I hitherto known as SIMARAN MUNDI D/o RAJVIR SINGH, R/o Dashmesh Nagar, Near Railway Station, Gidderbaha, Distt Sri Muktsar Sahib, Punjab, have changed my name and shall hereafterbe known as SIMRAN KAUR MUNDI.

It is certified that I have complied with other legal requirements in this connection.

SIMARAN MUNDI [Signature (in existing old name)]

I hitherto known as: HARSH BALA D/o AMRIT RAM SHARMA & W/o TILAK RAJ, R/o H.No: 2, Vivek Nagar, Jalandhar-144001, (Punjab), have changed my name and shall hereafter be known as: HARSH VAID.

It is certified that I have complied with other legal requirements in this connection.

HARSH BALA [Signature (in existing old name)]

I hitherto known as NITU KUMAR S/o SURAJ BHAN, R/o H No. 51/1, Bilawal, Bhiwani(86), Dadri, Haryana-127026, have changed my name and shall hereafter be known as NITIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NITU KUMAR [Signature (in existing old name)]

I hitherto known as JAGSEER SINGH MALHI S/o RESHAM SINGH, R/o Village-Ratti Rori, PO-Kammiana, Distt-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as JAGSEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGSEER SINGH MALHI [Signature (in existing old name)]

I hitherto known as VINOD KUMAR SINGLA S/o JANGIR CHAND, R/o Mohalla Bhaini DA, Bhadaur, Barnala, Distt-Barnala, Punjab-148102, have Changed my Name and shall hereafter be known as VINOD KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR SINGLA [Signature (in existing old name)]

I hitherto known as AKSHAY JAIN S/o PRAVEEN KUMAR JAIN, R/o R P- 91, Pitampura, North West Delhi-110034, have changed my name and shall hereafter be known as JAIVIK JAIN.

It is certified that I have complied with other legal requirements in this connection.

AKSHAY JAIN [Signature (in existing old name)]

I hitherto known as HALADE KIRAN KAILAS S/o HALDE KAILAS POPAT R/o At Post. Oney, Tel-Niphad, Dist-, Nashik, Maharashtra-422302, have changed my name and shall hereafter be known as HALDE KIRAN KAILAS.

It is certified that I have complied with other legal requirements in this connection.

HALADE KIRAN KAILAS [Signature (in existing old name)]

I hitherto known as GURWINDER SINGH GILL S/o SUKHDEV SINGH, R/o Village-Karyal, Tehsil-Dharamkot, Distt-Moga, Punjab-142042, have changed my name and shall hereafter be known as GURWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURWINDER SINGH GILL [Signature (in existing old name)]

I hitherto known as TANU GOEL W/o ANURAG GARG, R/o C-3/604, Ganga Constella, Near EON IT Park, Kharadi, Pune City, Pune, Dukirkline, Maharashtra-411014, have changed my name and shall hereafter be known as TANU GARG

It is certified that I have complied with other legal requirements in this connection.

TANU GOEL [Signature (in existing old name)]

I hitherto known as AVIJIT PUYAL son of SANNYASI PUYAL, R/o Jagatpur, Hooghly, West Bengal- 712417, have changed my name and shall hereafter be known as AVIJIT PATRA.

It is certified that I have complied with other legal requirements in this connection.

AVIJIT PUYAL [Signature (in existing old name)]

I hitherto known as MRIGANK AGGARWAL S/o SUNIL AGGARWAL, R/o H-606, Brigade Metropolis, I T P L Main Road, Garudarcharpalya, Mahadevapura, Bangalore North, Karnataka-560048, have changed my name and shall hereafter be known as MRRIGANK SUNIL AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MRIGANK AGGARWAL [Signature (in existing old name)]

I hitherto known as PARDEEP son of SHRI MOHAN LAL residing at Pandori Ladha Singh, Hoshiarpur, Punjab-144520, have changed my name and shall hereafter be known as PARDEEP LAL.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP

[Signature (in existing old name)]

I hitherto known as SHAKUNTALA KUMARI daughter of Late KHAMESHWAR MEHTA, R/o Basudevpur Mogal Bazar, Munger Nagar Nigam, Sadar Munger, Basdeopur, Munger, Bihar-811202, have changed my name and shall hereafter be known as ANJALI MEHTA.

It is certified that I have complied with other legal requirements in this connection.

SHAKUNTALA KUMARI [Signature (in existing old name)]

I hitherto known as BHAGWATI SHARMA W/o KUNJ BIHARI SHARMA, residing at Behind Govt Shardul Girls School, Krishnapuri, Kishangarh, Ajmer, Rajasthan- 305801, have changed my name and shall hereafter be known as BHAGWATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

BHAGWATI SHARMA [Signature (in existing old name)]

I hitherto known as PHOOLAN CHAUHAN W/o MUKHTAR CHAUHAN, R/o House No-90, Street No-05. Bhamian Road, Near Denty Sweet Shop, Kuliawal, SawanVihar, Focal Point, Ludhiana, Punjab-141010, have changed my name and shall hereafter be known as FULA DEVI.

It is certified that I have complied with other legal requirements in this connection.

PHOOLAN CHAUHAN [Signature (in existing old name)]

I hitherto known as SAKSHI KUMARI daughter of SUSHIL KUMAR SINGH, W/o KAMAL KANT SINGH, residing at Address-608-C, Satymitra Rajlaxmi Nature, Cat-Rau Road Indore (M.P) Pin-452013, have changed my name and shall hereafter be known as SAKSHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI KUMARI [Signature (in existing old name)]

I hitherto known as KALPANA KUMARI D/o KISHUN SHAH, residing at Ward No-01, Bazipur, Manigachhi, Bazipur, Darbhanga, Bihar-847422, have changed my name and shall hereafter be known as KALPANA KUMARI SHAH.

It is certified that I have complied with other legal requirements in this connection.

KALPANA KUMARI [Signature (in existing old name)]

I hitherto known as ROHIT S/o RAKESH KUMAR, R/o Village-Sanyal, PO-Harse Mansar, Tehsil-Mukerian, Distt-Hoshiarpur, Punjab-144306, have changed my name and shall hereafter be known as ROHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ROHIT

[Signature (in existing old name)]

I hitherto known as MOHAMMAD SARVAR GILL S/o IQBAL MOHD, R/o Mohalla Rose Avenue, Malerkotla (R), Punjab-148023, have changed my name and shall hereafter be known as SARVAR GILL.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SARVAR GILL [Signature (in existing old name)]

I hitherto known as PRANAV S KUMAR S/o SUNIL KUMAR, R/o 26 A Pocket A- 12, D D A Flats, Kalka Ji Extn, New Delhi, Delhi- 110019, have changed my name and shall hereafter be known as PRANAV SUNIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRANAV S KUMAR [Signature (in existing old name)]

I hitherto known as PARMJIT KAUR KHOSA alias HARJIT KAUR W/o NIRMAL SINGH, R/o Tikke Di Kothi, Near Pothimala Road, Guruharsahai, District-Ferozepur, Punjab-152022, have changed my name and shall hereafter be known as PARMJIT KAUR KHOSA.

It is certified that I have complied with other legal requirements in this connection.

PARMJIT KAUR KHOSA alias HARJIT KAUR [Signature (in existing old name)]

I hitherto known as RAKHI S KHANDELWAL alias RAKHI SHIV KUMAR KHANDELWAL W/o PIYUSH KHANDELWAL, R/o Block F 1 501, Leeds Enclave Part of Utssav Aagan, chota Bangarda, Indore, Madhya Pradesh-452005, have changed my name and shall hereafter be known as RAKHI KHANDELWAL.

It is certified that I have complied with other legal requirements in this connection.

RAKHI S KHANDELWAL alias RAKHI SHIV KUMAR KHANDELWAL [Signature (in existing old name)]

I hitherto known as JYOTI D/o RAJ KUMAR, R/o House No-1284 Ward No-6, Quilla Road, Near Kesar Dwar, Partap Mohalla, Rohtak, Po- Rohtak, Dist- Rohtak, Haryana-124001, have changed my name and shall hereafter be known as JYOTI VIRMANI.

It is certified that I have complied with other legal requirements in this connection.

JYOTI

[Signature (in existing old name)]

I hitherto known as AMARDEEP W/o BALJEET KUMAR DHANDA, R/o VPO. Kot Kalan, Distt. Jalandhar, Punjab-144024, have changed my name and shall hereafter be known as AMARDEEP DHANDA.

It is certified that I have complied with other legal requirements in this connection.

AMARDEEP [Signature (in existing old name)]

I hitherto known as SHEKH OJIULLAH son of MOHAMMAD JUBAIR, R/o Sandali, P.S.+P.O.- Barauli, Gopalganj, Bihar-841405, have changed my name and shall hereafter be known as ZAMAL AKHATAR.

It is certified that I have complied with other legal requirements in this connection.

SHEKH OJIULLAH

[Signature (in existing old name)]

I hitherto have known as KESHARI KUMAR BHASKAR son of RAGHUNANDAN SINGH, residing at Village-Balwapar, Amarpura, P.O.-Simhari, P.S.-Dhanarua, District-Patna, State-Bihar, Pin-804451, have changed my name and shall hereafter be known as SURENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KESHARI KUMAR BHASKAR [Signature (in existing old name)]

I hitherto known as ALFONCE MINJ son of BANDENA MING, residing at Lamba line Village, Port Blair, South Andaman-744103, A & N Islands, have change my name and shall hereafter be known as ALFONCE EKKA.

It is certified that I have complied with other legal requirements in this connection.

ALFONCE MINJ [Signature (in existing old name)]

I hitherto known as ROHIT S/o ROSHAN LAL, R/o Village-Thathiala P.O Garlon Bet, Tehsil-Balachaur, District SBS Nagar Punjab-144521, have changed my name and shall hereafterbe known as ROHIT KALER.

It is certified that I have complied with other legal requirements in this connection.

**ROHIT** 

[Signature (in existing old name)]

I hitherto known as RAJNI BALA alias SHIVANI VERMA D/o BANARSI DAS, W/o LATE VIJAY VERMA, residing at H. No. 521/19, Adarsh Nagar Mandi, Gurdaspur, Punjab-143521, have changed my name and shall hereafter be known as SHIVANI VERMA

It is certified that I have complied with other legal requirements in this connection.

RAJNI BALA alias SHIVANI VERMA [Signature (in existing old name)]

I hitherto known as MANPREET S/o FAUJI, residing at VPO. Khokhewal, Tehsil Phillaur, Jalandhar, Punjab-144036, have changed my name and shall hereafter be known as MANPREET JANAGAL.

It is certified that I have complied with other legal requirements in this connection.

**MANPREET** 

[Signature (in existing old name)]

I hitherto known as SUKHPAL KAUR SAHOTA W/o DALJIT SINGH, residing at Village Lallian, PO Apra, Distt. Jalandhar-144416, Punjab, India, have changed my name and shall hereafter be known as SUKHPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

> SUKHPAL KAUR SAHOTA [Signature (in existing old name)]

I hitherto known as TRIPTA RANI W/o RAMESH KUMAR BHANDARI, R/o H.No.12-A, Bhawani Nagar, Majitha Road, Distt. Amritsar-143001, Punjab, have changed my name and shall hereafter be known as TRIPTA BHANDARI.

It is certified that I have complied with other legal requirements in this connection.

TRIPTA RANI

[Signature (in existing old name)]

I hitherto known as HIRALAL BENIWAL alias H.L.BENIWAL S/o JAGAN SINGH R/o Beniwal Hospital, Mezban Chowk, Loharu Road, Charkhi Dadri, Haryana-127306, have changed my name and shall hereafter be known as HIRALAL.

It is certified that I have complied with other legal requirements in this connection.

> HIRALAL BENIWAL alias H.L.BENIWAL [Signature (in existing old name)]

I hitherto known as SAHIBJEET SINGH S/o GOPAL SINGH, residing at Near Baba Nagina Gurudwara, VPO Panchhat, Teh. Phagwara, Distt. Kapurthala-144408, Punjab, India, have changed my name and shall hereafter be known as SINGH SAHIBJEET.

It is certified that I have complied with other legal requirements in this connection.

> SAHIBJEET SINGH [Signature (in existing old name)]

I hitherto known as SUKHWINDER KAUR wife of RASHPAL SINGH, residing at Village Dhuggar, Baloki, Distt. Jalandhar-144041, Punjab, India, have changed my name and shall hereafter be known as INDERJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER KAUR

[Signature (in existing old name)]

I hitherto known as BALBINDER RAM S/o SADHU RAM, R/o S. D. School Back Side Village Kotla Gaunspur P.O Adamwal, Distt Hoshiarpur, Punjab, have changed my name and shall hereafterbe known as BALWINDER RAM.

It is certified that I have complied with other legal requirements in this connection.

**BALBINDER RAM** 

[Signature (in existing old name)]

I hitherto known as MANJIT CHANDARH S/o SURINDER SINGH, residing at VPO-Barnala Kalan, Tehsil-Nawanshahr, Distt-Sbs Nagar, Punjab-144516, have changed my name and shall hereafter be known as MANJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANJIT CHANDARH

[Signature (in existing old name)]

I hitherto known as NINDER KAUR W/o GURPREET SINGH, residing at VPO Kandh Wala Hazar Khan Distt Fazilka Punjab, have changed my name and shall hereafter be known as NARINDER KAUR

It is certified that I have complied with other legal requirements in this connection.

NINDER KAUR

[Signature (in existing old name)]

I hitherto known as HARISH CHANDER BAJAJ son of OM PARKASH, residing at Village Bassian, Tehsil Abohar, Distt. Fazilka (Punjab), have changed my name and shall hereafter be known as HARI CHAND.

It is certified that I have complied with other legal requirements in this connection.

HARISH CHANDER BAJAJ

I, SARVJEET KAUR W/o NIRMAL SINGH, residing at Village 26 APD Post Office 90 GB Tehsil Anupgarh (Rajasthan), have changed the change the name of my minor son SHUBHRA SINGH, aged about 14 years and he shall hereafter be knows as SHUBHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARVJEET KAUR [Signature of Guardian]

I hitherto known as ARUN KUMAR N S/o NAGARAJ D N, R/o 174, Vinayaka Lake View, Lakshmipur Village, Behind Kanshiram Nagar, Vidyaranyapura Post, Bangalore Karnataka-560097, have changed my name and shall hereafter be known as ARUN BALAJI NAGARAJ.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR N
[Signature (in existing old name)]

I hitherto known as BABU LAL S/o LAL BAHADUR, R/o Ward No-6, Teh Sri Naina Devi Ji, Naina Devi (Sub Teh), Naina Devi, Bilaspur, Himachal Pradesh-174310, have changed my name and shall hereafter be known as BINAY THAKUR.

It is certified that I have complied with other legal requirements in this connection.

BABU LAL [Signature]

I hitherto known as NARANJAN SINGH son of MANGAL SINGH, R/o Village Maan Singh Wala District, Sri Muktsar Sahib 151212, Punjab, have changed my name and shall hereafter be known as NIRANJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

NARANJAN SINGH [Signature (in existing old name)]

I hitherto known as JYOTI BHAJANA W/o PARMJIT SINGH, R/o Village Tahaliwal, P.O. Janauri, Distt. Hoshiarpur-144209, Punjab, have changed my name and shall hereafter be known as JYOTI.

It is certified that I have complied with other legal requirements in this connection.

JYOTI BHAJANA [Signature (in existing old name)]

I hitherto known as BASANT KAUR W/o RATTAN SINGH, R/o V.P.O. Kastiwal, Tehsil Batala, Distt. Gurdaspur, Punjab, have changed my name and shall hereafter be known as RAJWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BASANT KAUR

[Signature (in existing old name)]

I hitherto known as ANSH S/o JAGDEEP SINGH, resident of Phuglana, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as ANSH MEHMI.

It is certified that I have complied with other legal requirements in this connection.

**ANSH** 

[Signature (in existing old name)]

I hitherto known as P GANESH RAM S/o Shri M S PRAKASH, R/o GPL, Eden heights, B-802, Tower-B, Sector-70, Near Tulip Chowk, Badshahpur, Gurugram, Haryana-122101, have changed my name of and shall hereafter be known as GANESH RAM PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

P GANESH RAM [Signature (in existing old name)]

I, SUMANT CHOUDHARY S/o SUDHIR CHOUDHARY, R/o-Ward 11, aagapur, Agapur, Begusarai, Bihar-851128, have changed the name of my minor daughter TUVSI KUMARI, aged 15 years and she shall hereafter be known as SUHANI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUMANT CHOUDHARY [Signature of Guardian]

I hithrto knows as ANAND BALLABH S/o DEVIDUTT TIWARI, employee as a HS Fitter in Opto Electronics Factory Dehradun, residing at Lakshmi Narayan Puram, Ladpur, Raipur, Dehradun (Uttarakhand)-248008, have changed my name and shall hereafter be known as ANAND BALLABH TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ANAND BALLABH [Signature (in existing old name)]

I, MANBODH KUMAR SINGH S/o SHIV PUJAN SINGH, R/o Vill-Tawakali P.O.-Dayalpur, P.S- Ekma, Dist.-Saran, Bihar-841206, have changed the name of my minor son PUSHKAR, aged 15 years and he shall hereafter be known as SHUBHAM.

It is certified that I have complied with other legal requirements in this connection.

MANBODH KUMAR SINGH [Signature of Guardian]

I, SANDEEP KUMAR S/o DHARAMBIR SINGH, R/o H-No-246, Bankner Narela, Delhi-110040, have changed my name of my minor son VIAAN KHATRI, aged 6 years and he shall hereafter be known as ARJUN KHATRI.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR [Signature of Guardian]

I, KULWINDER KAUR W/o JAGDISH LAL, residing at Vill. Kadiana, P/o Adampur, Jalandhar, Punjab-144102, have changed the name of my minor son ABHISHEK, aged about 16 years and he shall hereafter be known as JANAGAL ABHISHEK.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR [Signature of Guardian]

I hitherto known as LAKHWINDER SINGH KOONER son of SADHU SINGH, residing at VPO. Daduwal, Distt. Jalandhar-144032, Punjab, India, have changed my name and shall hereafter be known as LAKHWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER SINGH KOONER [Signature (in existing old name)]

I hitherto known as SARBJIT KAUR SIBIA W/o LAKHWINDER SINGH, residing at Vill. Machaki Mal Singh Distt Faridkot Punjab, have changed my name and shall hereafter be known as SARBJIT KAUR

It is certified that I have complied with other legal requirements in this connection.

SARBJIT KAUR SIBIA [Signature (in existing old name)]

I hitherto known as HARPAL KAUR wife of JAGTAR SINGH BRAR, residing at Budha Patti, VPO Lande, Tehsil Bagha Purana, Distt. Moga, Punjab, India-142049, have changed my name and shall hereafter be known as HARPAL KAUR BRAR.

It is certified that I have complied with other legal requirements in this connection.

HARPAL KAUR [Thumb Impression]

I hitherto known as HARISH KUMAR son of MAHABIR PARSAD, residing at H.No.700, Street No.1A-B, Circular Road, Abohar, Distt. Fazilka (Punjab), have changed my name and shall hereafter be known as HARISH KANODIA.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR [Signature (in existing old name)]

I hitherto known as SMEET BHARAT JAIN S/o BHARAT JAIN, residing at 104, New Chinch Bunder Road, Dayal Bhuvan Building, 2nd Floor, Room No. 9, Mumbai, Maharashtra, 400009, India, have changed my name and shall hereafter be known as SMEETT JAIN

It is certified that I have complied with other legal requirements in this connection.

SMEET BHARAT JAIN [Signature (in existing old name)]

I hitherto known as GURMAIL SINGH son of HARBACHAN SINGH, residing at Bhagu Patti, VPO Kaleke, Tehsil Bagha Purana, Distt. Moga, Punjab, India-142038, have changed my name and shall hereafter be known as GURMEL SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMAIL SINGH [Signature (in existing old name)]

I hitherto known as MONEY KUMAR S/o RAMESH LAL, R/o H.No. W.L. 330, Basti Guzan, Jalandhar, Punjab, have changed my name and shall hereafter be known as MANI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MONEY KUMAR [Signature (in existing old name)]

I hitherto known as GURMEET SINGH S/o NIRMAL SINGH, R/o VPO. Mari Panwan, Tehsil Batala, Distt. Gurdaspur, Punjab-143515, have changed my name and shall hereafter be known as GURMEET SINGH PANNU.

It is certified that I have complied with other legal requirements in this connection.

GURMEET SINGH [Signature (in existing old name)]

I hitherto known as LAKHWINDER SINGH SEKHON S/o BUTA SINGH, residing at Vill Machaki Mal Singh, Distt. Faridkot, Punjab, have changed my name and shall hereafter be known as LAKHWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER SINGH SEKHON [Signature (in existing old name)]

I hitherto known as HARMAN SINGH S/o KASHMIR SINGH, R/o Village Chambal Kalan, PO Barian Kalan, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as HARMAN SINGH BAINS.

It is certified that I have complied with other legal requirements in this connection.

HARMAN SINGH

[Signature (in existing old name)]

I hitherto known as SURENDAR KOUR GILL alias SURENDER KAUR D/o JEET SINGH GILL and W/o MOHAN SINGH, R/o Village Karamgarh Tehsil Malout Distt. Sri Muktsar Sahib, Pin-152107, Punjab, India, have changed my name and shall hereafter be known as SURINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURENDAR KOUR GILL alias SURENDER KAUR [Signature (in existing old name)]

I hitherto known as PRANITA KUMARI ROUTH D/o PRAFULLA KUMAR and W/o SANDIP DAS, residing at 404/10, 18th A main, KEB Road, Venkateshwara Layout, Old Madivala, BTM 1st Stage, Bangalore, Karnataka, Pin-560068, India, have changed my name and shall hereafter be known as PRANITA ROUTH DAS.

It is certified that I have complied with other legal requirements in this connection.

PRANITA KUMARI ROUTH [Signature (in existing old name)]

I hitherto known as DISH D/o PARAMJIT RAM and W/o MANOJ KUMAR, R/o Village Mallpur PO Mehrampur, Tehsil Nawanshahr, District SBS Nagar-144518, Punjab, have changed my name and shall hereafter be known as DISH KAUR

It is certified that I have complied with other legal requirements in this connection.

DISH

[Signature (in existing old name)]

I hitherto known as AMARJIT KUMAR son of KISHAN LAL, residing at VPO Mirzajan Tehsil Batala, Gurdaspur-143511, Punjab, have changed my name and shall hereafter be known as AMARJIT SINGH. I have changed my name only not my religion.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT KUMAR [Signature (in existing old name)]

I, SUCHETA HONNAYAKANAHALLI NARAYANA RAO W/o HARI KRISHNAMURTHY TUMAKUNTA, R/o No. 50/15, 6th Main, Bhairaveswara Nagar, Nagarabhavi, Bengaluru-560072, Karnataka, have changed the name of my minor son SHAMITH TUMAKUNTA HARI alias SHAMITH.T.H. alias SHAMITH HARI TUMAKUNTA, aged about 14 years, and he shall hereafter be known as SHAMITH RAO.

It is certified that I have complied with other legal requirements in this connection.

SUCHETA HONNAYAKANAHALLI NARAYANA RAO [Signature of Guardian]

I hitherto known as BALJEET KUMAR alias SUKHBIR S/o SUKH RAM, R/o VPO Bakhlaur, Tehsil Nawanshahr District Shaheed Bhagat Singh Nagar-144422 Punjab, have changed my name and shall hereafter be known as BALJEET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BALJEET KUMAR alias SUKHBIR [Signature (in existing old name)]

I hitherto known as MOHMAD JUVER son of MAINAL HAK, residing at F-21/1020, Majitha Road, Sandhu Colony, Amritsar Punjab-143001, have changed my name and shall hereafter be known as MOHAMMAD JUBAR.

It is certified that I have complied with other legal requirements in this connection.

MOHMAD JUVER

I hitherto known as LAKHWINDER KUMAR son of PANNA LAL, residing at H.No.290, Babu Ram Pardhan Wali Gali, Kale Ghanupur, Chheharta, District Amritsar-143105, Punja, have changed my name and shall hereafter be known as LAKHWINDER SHARMA.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER KUMAR [Signature (in existing old name)]

I hitherto known as SONIA W/o PAWAN KUMAR, R/o VPO. Bhaura, Tehsil Nawanshahr, District SBS Nagar-144506, Punjab, have changed my name and shall hereafter be known as SONIA RANI.

It is certified that I have complied with other legal requirements in this connection.

SONIA [Signature (in existing old name)]

I hitherto known as YUKESH KUMAR DUBEY son of GOKAL PRASAD DUBEY, R/o 6, ST No.-7, Aman Vihar, Bhadson Road, Patiala, Punjab-147001, have changed my name and shall hereafter be known as YUKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

YUKESH KUMAR DUBEY [Signature (in existing old name)]

I hitherto known as RAJIV S/o TARSEM LAL, R/o H. No. 182, Vill. Kalyanpur, Jalandhar, Punjab-144026, have changed my name and shall hereafter be known as RAJIV BALLU.

It is certified that I have complied with other legal requirements in this connection.

RAJIV [Signature (in existing old name)]

I hitherto known as OMA alias OM PRAKASH S/o MANGERAM, residing at A-262, Ambedkar Basti, Jhuggi, R.K. Puram Sector-1, Delhi-110022, have changed my name and shall hereafter be known as OOMA.

It is certified that I have complied with other legal requirements in this connection.

OMA alias OM PRAKASH [Signature (in existing old name)]

I hitherto known as SUKHDEEP KAUR wife of JAGDEV SINGH, residing at Village Thamanwala, Tehsil and District Moga-142048, Punjab, have changed my name and shall hereafter be known as SANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEEP KAUR

[Signature (in existing old name)]

I hitherto known as SARABJIT KAUR W/o RAM KARAN SINGH, residing at House No.-1331B, Mig, Phase-10, Mohali, Punjab, have changed my name and shall hereafter be known as SARAVJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SARABJIT KAUR [Signature (in existing old name)]

I hitherto known as PONNURU BALASUBRAMANYAM S/o PONNURU VENKATESWARLU, residing at Flat No. 405, Rishi Kalyan Residency, Brindavan Colony, Near Super Market, Nizampet Road, Kukatpally, Medchal Malkajgiri, Telangana-500085, have changed my name and shall hereafter be known as PONNURU SHANMUKHA SRINIVAS.

It is certified that I have complied with other legal requirements in this connection.

PONNURU BALASUBRAMANYAM [Signature (in existing old name)]

I hitherto known as BALBIR KAUR wife of BUTA SINGH, residing at H.No. 428, National City Homes Near Ryan International School, Amritsar Entry Gate, Amritsar, Punjab-143001, have changed my name and shall hereafter be known as VEERAN RANI.

It is certified that I have complied with other legal requirements in this connection.

BALBIR KAUR [Signature (in existing old name)]

I, LOVEJOT SINGH S/o HARJAP SINGH, R/o House No. 14, Street No. 1, Sant Bhag Singh Nagar, Hoshiarpur, Punjab-146001, have changed the name of my minor son JASDEEP SINGH BAINS, aged 12 years and he shall hereafter be known as JASDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

LOVEJOT SINGH [Signature of Guardian]

I, RANJIT SINGH son of JEET SINGH, residing at 776, 5, Rajesh Nagar, Amritsar-143001, Punjab, have changed the name of my minor son HAPPY SINGH, aged 10 years and he shall hereafter be known as HARJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANJIT SINGH [Signature of Guardian]

I hitherto known as MALA RANI wife of LAKHWINDER SHARMA, residing at H.No.290, Babu Ram Pardhan Wali Gali, Kale Ghanupur, Chheharta, District Amritsar-143105, Punjab, have changed my name and shall hereafter be known as MALA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MALA RANI [Signature (in existing old name)]

I hitherto known as BALWINDER SINGH S/o SATNAM SINGH, residing at VPO Mehtan, Teh. Phagwara, Distt. Kapurthala-144402, Punjab, India, have changed my name and shall hereafter be known as BALWINDER SINGH MEHAT

It is certified that I have complied with other legal requirements in this connection.

BALWINDER SINGH [Signature (in existing old name)]

I hitherto known as SIMRANJEET KAUR W/o MANJIT SINGH, residing at Village and Post Office Baddowal, District Ludhiana, Punjab-142021, India, have changed my name and shall hereafter be known as SIMARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJEET KAUR [Signature (in existing old name)]

I hitherto known as SONIA RAHEJA W/o SAHIL GULATI, R/o 302/7, Thapar Nagar, Meerut Uttar Pradesh-250001, have changed my name and shall hereafter be known as SONIA GULATI.

It is certified that I have complied with other legal requirements in this connection.

SONIA RAHEJA [Signature (in existing old name)]

I hitherto known as REKHA W/o JWALA SINGH, R/o A-19, Block-A, Indraprastha Sr. Sec. School Branch-2, Begum Vihar, Begumpur, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as REKHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

**REKHA** 

[Signature (in existing old name)]

I hitherto known as SATY PRABHANJAN SHANTI PRATAP S/o RAM DULAREY GAUR, R/o 19/453, Block-19, Trilok Puri, Delhi-110091, have changed my name and shall hereafter be known as SATYA PRABHANJAN.

It is certified that I have complied with other legal requirements in this connection.

SATY PRABHANJAN SHANTI PRATAP [Signature (in existing old name)]

I hitherto known as GURUDAYAL VIJ S/o MUKESH VIJ, R/o O-58, Sector-12, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as GURUUDAYAL VIJ.

It is certified that I have complied with other legal requirements in this connection.

GURUDAYAL VIJ
[Signature (in existing old name)]

I hitherto known as ROHIT S/o VED PAL, R/o RZ- 265 Part-2 Puran Nagar, Palam Village, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as ROHIT MAMODIA.

It is certified that I have complied with other legal requirements in this connection.

ROHIT

[Signature (in existing old name)]

I hitherto known as ANUSHKA D/o AKHILESH KUMAR SRIVASTAVA, R/o Plot No.-62/1-63 Flat No.-302, Shiv Shakti Paradise Apartment, Kolhuwa, Vinayaka, Varanasi, Varanasi, Uttar Pradesh-221001, have changed my name and shall hereafter be known as ANUSHKA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

ANUSHKA

I hitherto known as HARISH KUMAR SHARMA S/o JAGEY LAL SHARMA, R/o 131-C, Ankur Appt. Block GH- 2 LIG Flats, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as HARISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR SHARMA [Signature (in existing old name)]

I hitherto known as SUDESH KUMARI daughter of RAM CHAND wife of MOHAN LAL BHAGAT, residing at H.No. E-514, Block-E, Near Police Chowki Ranjit Avenue, Ranjit Avenue, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SUDESH KUMARI BHAGAT.

It is certified that I have complied with other legal requirements in this connection.

SUDESH KUMARI [Signature (in existing old name)]

I hitherto known as JASWANT SINGH S/o SHAM SINGH, R/o Vill. Khakhli, Po Baghpur, Hosiharpur, Punjab-146001, have changed my name and shall hereafter be known as SINGH JASWANT.

It is certified that I have complied with other legal requirements in this connection.

JASWANT SINGH [Signature (in existing old name)]

I hitherto known as KARANDEEP S/o SARABJEET, R/o Vill. Koopur PO Adda Kathar, Jalandhar, Punjab-144106, have changed my name and shall hereafter be known as KARANDEEP RAWAT.

It is certified that I have complied with other legal requirements in this connection.

KARANDEEP [Signature (in existing old name)]

I hitherto known as MANISHA DESWAL, W/o SUNIL DESWAL, R/o 360 P, Near M.L.A Flats Sector- 27, Gurgaon, Galleria, DLF-IV, Farrukhnagar Gurgaon, Haryana-122009, have changed my name and shall hereafter be known as MNISHHA DESWAL.

It is certified that I have complied with other legal requirements in this connection.

MANISHA DESWAL [Signature (in existing old name)]

I hitherto known as HARISH KUMAR S/o DHAMMA MAL, R/o 313 J/ 200J, Lukarganj Prayagraj, Allahabad, Uttar Pradesh-211001, have changed my name and shall hereafter be known as HARISH KUMAR DHANWANI.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR [Signature (in existing old name)]

I hitherto known as DEVINDER KUMAR son of SATPAL, residing at 302, Gali No.2, Sandhu Colony, Tungpai, Batala Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as DAVINDER DEVGAN.

It is certified that I have complied with other legal requirements in this connection.

DEVINDER KUMAR [Signature (in existing old name)]

I hitherto known as NEELAM wife of PAWAN KUMAR SHARMA, residing at H.No.445-A, Friends Colony, Gopal Nagar, Majitha Road, Amritsar Punjab, have changed my name and shall hereafter be known as NEELAM KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NEELAM [Signature (in existing old name)]

I hitherto known as NANDNI SHARMA daughter of PAWAN KUMAR, residing at H.No.1388, Gali No. 8, Jagdambay Colony, Majitha Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as NANDINI.

It is certified that I have complied with other legal requirements in this connection.

NANDNI SHARMA [Signature (in existing old name)]

I, MONIKA KUMARI W/o HARDEEP SINGH, R/o Naurangpur, Hoshiarpur, Punjab- 144223, have changed the name of my minor daughter ADITY, aged about 9 Years and she shall hereafter be known as ADITY KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MONIKA KUMARI [Signature of Guardian]

I hitherto known as VEENA CHOUDHARY alias BINA ROY D/o MADAN KANT CHOUDHARY W/o SHARDA NAND ROY, residing at House No.B-55, Sector-53, Noida, Uttar Pradesh-201301, have changed my name and shall hereafter be known as BINA ROY.

It is certified that I have complied with other legal requirements in this connection.

VEENA CHOUDHARY alias BINA ROY [Signature (in existing old name)]

I hitherto known as KARANDEEP KAUR BHULLAR daughter of BALDEV SINGH BHULLAR wife of MANTEJ SINGH, residing at Hasanpura Khurd, PO. Balpurian, Tehsil Batala, Distt. Gurdaspur, Punjab-143505, India, have changed my name and shall hereafter be known as KARANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

KARANDEEP KAUR BHULLAR [Signature (in existing old name)]

I, MOHAMMAD ALI S N S/o SHAIK NANNIMIYYA HUSSAIN SA R/o 7-202A, Nadigadda, Nandyal, Kurnool, Andhra Pradesh-518501, have changed my minor son name S N MOHAMMAD ARMAAN ALI alias SHAIK NANNIMIYYA MOHAMMAD ARMAAN ALI, aged 10 years and he shall hereafter be known as MOHAMMAD ARMAAN ALI.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ALI S N [Signature of Guardian]]

I, S N MOHAMMAD ALI S/o SHAIK NANNIMIYYA HUSSAIN SA, R/o 7-202A, Nadigadda, Nandyal, Kurnool, Andhra Pradesh-518501, have changed my minor daughter name MEHWISH ZOEYA S N alias SHAIK NANNIMIYYA ZOEYA ALI, aged 13 years and he shall hereafter be known as ZOYA ALI.

It is certified that I have complied with other legal requirements in this connection.

S N MOHAMMAD ALI [Signature of Guardian]

I hitherto known as VIOLET DIANA CRASTA D/o JEROME CRASTA W/o MELWYN PRAKASH NORONHA, residing at, 19-76/5, Melvita, Behind Holy Cross Church, Kulshekar, Padavu Village, Mangalore, Dakshina Kannada, Karnataka, 575005, India, have changed my name and shall hereafter be known as VIOLET DIANA NORONHA.

It is certified that I have complied with other legal requirements in this connection.

VIOLET DIANA CRASTA [Signature (in existing old name)]

I hitherto known as ROSHAN SINGH son of Late GHAMANDI SINGH, residing at 98 Indra Nagar, G.T. Road, Dhanipur, Aligarh, UP, PIN 202002, (Old Address Village Haider Nagar, P.O. Akrabad, District Aligarh, UP, PIN 202121), have changed my name and shall hereafter be known as ROSHAN SINGH DHANGAR.

It is certified that I have complied with other legal requirements in this connection.

ROSHAN SINGH [Signature (in existing old name)]

I hitherto known as MAHENDRA KAUR W/o LAKHPAT SINGH, residing at 16, Savitri Nagar, Sanigawan Road, Kanpur, Kanpur Nagar, Uttar Pradesh-208021, have changed my name and shall hereafter be known as MOHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA KAUR [Signature]

I hitherto known as PARAMJIT SINGH PUNNI S/o SHHINDER SINGH, residing at Village-Cheeda, Tehsil-Bagha Purana, District-Moga, Punjab-142049, have changed my name and shall hereafter be known as PARAMJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT SINGH PUNNI [Signature (in existing old name)]

I hitherto known as NARESH RAWAT son of Late DIWAN SINGH RAWAT, employed as MCO in the (name of office) 401 MC/MF Det, residing at (present address) SP 16/2, FMC Agra Cantt-282001, have changed my name and shall hereafter be known as NARESH SINGH RAWAT.

It is certified that I have complied with other legal requirements in this connection.

NARESH RAWAT [Signature (in existing old name)]

I hitherto known as D L CHOWDHARY S/o LEKHRAM, R/o Ganv-Rajpura, (Alamgirpur), Khatawali(284), Rewari, Haryana-122414, have changed my name and shall hereafter be known as DEEPCHAND LEKHRAM CHAUDHARI.

It is certified that I have complied with other legal requirements in this connection.

D L CHOWDHARY [Signature (in existing old name)]

I hitherto known as N G ZAMRE S/o GAJANAN NARAYAN ZAMRE, R/o Flat No-1562, ATS Greens Village, Sector-93 A, Noida, Gautaum Buddha Nagar, Uttar Pradesh-201304, have changed my name and shall hereafter be known as NITIN GAJANANRAO ZAMRE.

It is certified that I have complied with other legal requirements in this connection.

N G ZAMRE [Signature (in existing old name)]

I hitherto known as DRON S/o SHYAMBIR SIGH, R/o H No. B-759, Block B Sainik Colony, Sector-49, Faridabad, Shanti Niketan School, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as DRON BAINSLA.

It is certified that I have complied with other legal requirements in this connection.

DRON

[Signature (in existing old name)]

I hitherto known as NARESH KUMAR SHARMA alias NARESH MANDHAR son of MANOHAR LAL SHARMA, residing at H. No. 34, Ward No. 3, Street No. 1, Pathankot Bye Pass Road, VPO. Reru, Distt. Jalandhar-144012, Punjab, India, have changed my name and shall hereafter be known as NARESH MANDHAR.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR SHARMA alias NARESH MANDHAR [Signature (in existing old name)]

I hitherto known as PEER MYDEEN MOHAMED S/o MOHAMED, R/o 3/11, Muslim Street, Thiruvathevan, Peravurani TK, Tanjore, DT, Tamil Nadu-614802, have changed my name and shall hereafter be known as MOHAMED RIYAS KHAN.

It is certified that I have complied with other legal requirements in this connection.

PEER MYDEEN MOHAMED [Signature (in existing old name)]

I hitherto known as RINKU PANDEY, daughter of KRISHNA PANDEY, residing at Village-Patar Kona, P.O. Khandricha, P.S. Sikraul, District- Buxar, State-Bihar, Pin-802126, have changed my name and shall hereafter be known as CHANCHALA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RINKU PANDEY [Signature (in existing old name)]

I hitherto have known as KRISHAN KUMAR KANHAIYA, son of SANJIV KUMAR, residing at Village Babhangawan, P.O. Babhangawan, P.S. Lakhisarai, District Lakhisarai, State Bihar, Pin- 811311, have changed my name and shall hereafter be known as PRANAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN KUMAR KANHAIYA [Signature (in existing old name)]

I hitherto known as RASHWEEJ S/o RAJU V M, residing at Door No. 12-20, G K House, Shakthinagar, Cordel, Mangalore, Dakshina Kannada, Karnataka, 575016, have changed my name and shall hereafter be known as RASHWEEJ RAJU.

It is certified that I have complied with other legal requirements in this connection.

RASHWEEJ [Signature (in existing old name)]

I hitherto known as ROHIT KUMAR S/o BISHAN SINGH, residing at S-69/37, J J Camp Nehru Nagar, South Delhi-110065, have changed my name and shall hereafter be known as ROHIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR [Signature (in existing old name)]

I hitherto known as PARAMJIT KAUR W/o DILBAG SINGH, R/o VPO Jaito Sarja Tehsil Batal, Distt. Gurdaspur PB-143505, have changed my name and shall hereafter be known as PARMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR [Signature (in existing old name)]

I hitherto known as RESHU VAISH alias KM RESHU GUPTA W/o SANJAY KUMAR VAISH D/o MUNNU LAL GUPTA, R/o F-17, Adarsh Marg, Sarvodaya Nagar, Indira Nagar, Lucknow, Uttar Pradesh-226016, have changed my name and shall hereafter be known as RESHU VAISH.

It is certified that I have complied with other legal requirements in this connection.

RESHU VAISH alias KM RESHU GUPTA [Signature (in existing old name)]

I hitherto known as PUNEET KUMAR S/o BHIM SAIN JAGOTTA, R/o H.No. 3923, Mohalla Kaulsar, Kartarpur, Distt Jalandhar-144801, Punjab, have changed my name and shall hereafter be known as PUNEET JAGOTA.

It is certified that I have complied with other legal requirements in this connection.

PUNEET KUMAR [Signature (in existing old name)]

I hitherto known as MEGHANA P D/o PARAMESH, residing at 10, 7th Cross, Near Angalaparameswari Temple, Somasundarpalya, Bangalore, Karnataka-560068, have changed my name and shall hereafter be known as MEGHANA DAS.

It is certified that I have complied with other legal requirements in this connection.

MEGHANA P

[Signature (in existing old name)]

I hitherto known as C. MOHAN RAO alias C. SIVA NAGENDRA MOHAN RAO alias SIVA NAGENDRA MOHAN RAO CALINDI alias C.S.N. MOHAN RAO alias MOHAN RAOSN CALINDI S/o Late Sh. C. PANDURANGA RAO, R/o 818, Crema, Mahagun Mansion Phase-I, Vaibhav Khand, Indirapuram, Ghaziabad, U.P., have changed my name and shall hereafter be known as C. MOHAN RAO.

It is certified that I have complied with other legal requirements in this connection.

C. MOHAN RAO alias C. SIVA NAGENDRA MOHAN RAO alias SIVA NAGENDRA MOHAN RAO CALINDI alias C.S.N. MOHAN RAO alias MOHAN RAOSN CALINDI [Signature (in existing old name)] I hitherto known as MANIK DAS MANIKPURI alias MANIK DAS S/o BHANVAR DAS MANIKPURI, residing at Tulsipur, Bakhtawar Chal, Ward No. 16, Gali No. 6, Rajnandgaon, Rajnandgaon, Chhattisgarh-491441, have changed my name and shall hereafter be known as MUKESH MANIKPURI.

It is certified that I have complied with other legal requirements in this connection.

MANIK DAS MANIKPURI alias MANIK DAS [Signature (in existing old name)]

I hitherto known as RONDHIL DEKA son of SURJYA KANTA DEKA, residing at Vill. Niz Goroimari, Near Lakshmi Narayan Mandir, P.O. Salonibari, P.S. Tezpur, Distt. sonitpur, State- Assam, Pin No.-784104, have changed my name and shall hereafter be known as RONIT BABA DEKA.

It is certified that I have complied with other legal requirements in this connection.

RONDHIL DEKA [Signature (in existing old name)]

I hitherto known as GURPREET SINGH WARARH son of SUKHWINDER SINGH, residing at VPO Mullianwali, Tehsil & Distt Fazilka, Punjab, 152124, have changed my name and shall hereafter be known as GURPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH WARARH [Signature (in existing old name)]

I hitherto known as JASPREET SINGH son of GURNEK SINGH SHOKER, residing at VPO. Garhi Kanungoan, Tehsil Balachaur, Distt. SBS Nagar, Punjab, India, Pin 144521, have changed my name and shall hereafter be known as JASPREET SINGH SHOKER.

It is certified that I have complied with other legal requirements in this connection.

JASPREET SINGH [Signature (in existing old name)]

I hitherto known as BHUPINDER KAUR SANDHU wife of HARJEET SINGH, R/o Village Chohla, Malloke, Ferozepur, Punjab, India (142047), have changed my name and shall hereafter be known as BHUPINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER KAUR SANDHU [Signature (in existing old name)]

I, RISHAV NISHANT S/o MANOJ KUMAR SINHA, R/o 401 GP, North Avenue Chokkanahalli, Off Thanisandra Bangalore, North Bangalore, Karnataka-560064, have changed the name of my minor daughter AARYA SINHA, aged about 2 years and she shall hereafter be known as KIANNA SINHA.

It is certified that I have complied with other legal requirements in this connection.

RISHAV NISHANT [Signature of Guardian]

I hitherto known as KARMVEER S/o PARAMJEET, R/o House No, 20/15, Mukam Mohalla, Kartarpur, Jalandhar, Punjab-144801, have changed my name and shall hereafter be known as KARMVEER PAUL.

It is certified that I have complied with other legal requirements in this connection.

KARMVEER

[Signature (in existing old name)]

I hitherto known as RAJNI D/o SURINDER PAL KOHLI W/o MOHIT, R/o 465, Kucha Jagat Ram, Namak Mandi, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SNEHA CHAWLA

It is certified that I have complied with other legal requirements in this connection.

**RAJNI** 

[Signature (in existing old name)]

I hitherto known as SANDHYA RAJPOOT W/o MOHAN, R/o Khapa Kaladehi, Khapa, Jabalpur, Madhya Pradesh-482051, have changed my name and shall hereafter be known as JHANVI CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SANDHYA RAJPOOT

[Signature (in existing old name)]

I hitherto known as LOVELY S/o AMRIK SINGH, R/o Village-Gallowal (Purana), PO-Safdarpur, Tehsil-Dasuya, Distt-Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as LOVELY MANHAS.

It is certified that I have complied with other legal requirements in this connection.

LOVELY

[Signature (in existing old name)]

I hitherto known as PARVEEN KUMARI W/o AMIT SACHDEVA, R/o Street No-13, Nai Abadi, Abohar, District-Fazilka, Punjab-152116, have changed my name and shall hereafter be known as PARVEEN RANI.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN KUMARI

[Signature (in existing old name)]

I hitherto known as RUPINDER KAUR JANDU W/o HARPREET JANDU, residing at Patti Chhokran, VPO Pasla, Tehsil Phillaur, Distt. Jalandhar -144037, Punjab, India, have changed my name and shall hereafter be known as RUPINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RUPINDER KAUR JANDU [Signature (in existing old name)]

I hitherto known as SONU KALRA W/o SATPAL INDER SINGH, R/o 120, Phase-4, S.A.S. Nagar. Mohali. Sector-59, Punjab-160059, have changed my name and shall hereafter be known as SATINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SONU KALRA

[Signature (in existing old name)]

I hitherto known as GURMEET SINGH BAJWA S/o DASSU RAM, residing at Village Mustafabad, PO Subhanpur, Distt. Kapurthala-144802, Punjab, India, have changed my name and shall hereafter be known as GURMEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMEET SINGH BAJWA [Signature (in existing old name)]

I hitherto known as AMRIK S/o MAHINDER SINGH, R/o Rao Ke Hithar, Rao Ke Uttar, District-Ferozepur, Punjab-152023, have changed my name and shall hereafter be known as AMRIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

**AMRIK** 

I, ASHA AHIRWAR W/o ANISH JAAT, R/o House No-133 k, Mandla Road, Gour, Chandi Mohlla, Saliwada, Jabalpur, Madhya Pradesh- 482021, have changed the name of my minor son PRATEEK JAAT, aged about 14 years and he shall hereafter be known as PRATEEK AHIRWAR.

It is certified that I have complied with other legal requirements in this connection.

ASHA AHIRWAR [Signature of Guardian]

I hitherto known as PREETI GAUTAM wife of GURVINDAR SINGH, residing at VPO. Alampur, Tehsil Dasuya, Distt. Hoshiarpur-144202, Punjab, India have, changed my name and shall hereafter be known as PREETI KAUR.

It is certified that I have complied with other legal requirements in this connection.

PREETI GAUTAM [Signature (in existing old name)]

I hitherto known as GURMEET KAUR W/o BALWINDER SINGH BASSI, R/o Village Adraman, Tehsil Nakodar, Jalandhar, Pubnjab-144041, have changed my name and shall hereafter be known as GURMEET KAUR BASSI.

It is certified that I have complied with other legal requirements in this connection.

GURMEET KAUR [Signature (in existing old name)]

I hitherto known as JASVINDER DHANOA S/o RASHPAL SINGH, R/o Village Bassi Hast Khan, P.O. Bahadurpur Bahian, Distt. Hoshiarpur-146102, Punjab, have changed my name and shall hereafter be known as SINGH JASVINDER.

It is certified that I have complied with other legal requirements in this connection.

JASVINDER DHANOA [Signature (in existing old name)]

I hitherto known as P K S/o OM PARKASH GOYAL, R/o 436, Sector 9-11, Op Jindal Marg, Hisar, Haryana-125001, have changed my name and shall hereafter be known as PARDEEP GOYAL.

It is certified that I have complied with other legal requirements in this connection.

P K [Signature (in existing old name)]

I hitherto known as PANKAJ S/o YASH PAL, residing at Ward No. 1, Dharampura, Qadian, Tehsil Batala, Distt. Gurdaspur, Punjab-143516, India, have changed my name and shall hereafter be known as PANKAJ LALGOTRA.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ [Signature (in existing old name)]

I hitherto known as SHAKIR alias SHAKIR HUSSAIN S/o WAHID AHMAD, R/o Post Jalalabad, Village Jafarpur, Najibabd, Bijnor, Uttar Pradesh-246763, have changed my name and shall hereafter be known as SHAKIR MANSURI.

It is certified that I have complied with other legal requirements in this connection.

SHAKIR alias SHAKIR HUSSAIN [Signature (in existing old name)]

I hitherto known as GOHIL MAYURSINH INDRAJITSINH S/o GOHIL INDRAJITSINH, R/o Sosiya, sonsiya, Bhavnagar, Gujarat-364081, have changed my name and shall hereafter be known as GOHIL MAYURDHWAJSINH INDRAJITSINH.

It is certified that I have complied with other legal requirements in this connection.

GOHIL MAYURSINH INDRAJITSINH [Signature (in existing old name)]

I hitherto known as JAGSEER SINGH JOSSAN S/o SURINDER SINGH, residing at VPO Karma, Tehsil Guruharsahai Ferozepur, Punjab-152023, have changed my name and shall hereafter be known as JAGSEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGSEER SINGH JOSSAN [Signature (in existing old name)]

I hitherto known as MADHULIKA daughter of Late BALESHWAR PRASAD, R/o Hari Ganj Ekangar Dih, Ekangar Sarai, Ekangar Dih, Nalanda, Bihar-801301, have changed my name and shall hereafter be known as NETRI.

It is certified that I have complied with other legal requirements in this connection.

MADHULIKA [Signature (in existing old name)]

I hitherto known as HIMESH SOMA BARIYA S/o JEIENTILAL GIVA, residing at House No.:- 2894, Samatsheri, Vanakbara, Diu, Pin code: - 362570 (U.T DNH & DD), have changed my name and shall hereafter be known as HIMESH JEIENTILAL.

It is certified that I have complied with other legal requirements in this connection.

HIMESH SOMA BARIYA [Signature (in existing old name)]

I hitherto known as VIRMA DEVI alias BRAMA KUMARI W/o ROSHAN SINGH, R/o 98 Indra Nagar, G.T. Road, Dhanipur, Aligarh, UP, Pin-202002 (Old Address: Vill. Haider Nagar, P.O. Akrabad, District Aligarh, UP. Pin-202121), have changed my name and shall hereafter be known as VIRMA DEVI DHANGAR.

It is certified that I have complied with other legal requirements in this connection.

VIRMA DEVI alias BRAMA KUMARI [Signature (in existing old name)]

I hitherto known as MUKESH KUMAR MODI S/o LALO CHAURASIA, R/o Matihani Mansi, Khutia Khagaria, Mansi, Khagaria, Bihar-851214, have changed my name and shall hereafter be known as MUKESH KUMAR CHAURASIA.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR MODI [Signature (in existing old name)]

I hitherto known as S SREENIVASULU son of MALLIKARJUNA, R/o 1/122, B C Colony, Gubanapalli, Kalyandurg, Ananthapur, Andhra Pradesh-515763, have changed my name and shall hereafter be known as SRINIWAAS SSIR MARLL.

It is certified that I have complied with other legal requirements in this connection.

S SREENIVASULU [Signature (in existing old name)]

I hitherto known as SUKHLAL PHOUGAT S/o SUNDA RAM, R/o 129, C Block, Part- 2, Roshan Vihar, Najafgarh, South West Delhi, Delhi- 110043, have changed my name and shall hereafter be known as SUKHLAL PHOGAT.

It is certified that I have complied with other legal requirements in this connection.

SUKHLAL PHOUGAT [Signature (in existing old name)]

I hitherto known as DHARANI SREE N W/o BHARANIDHARAN KALIDASS, R/o E7- 402 Purva Winderemere, Bhavani Amman Kovil Street, Pallikaranai, Chennai, Tamil Nadu- 600100, have changed my name and shall hereafter be known as DHARANI SREE BHARANIDHARAN.

It is certified that I have complied with other legal requirements in this connection.

DHARANI SREE N [Signature (in existing old name)]

I hitherto known as HARDEV SINGH GILL son of KAKA SINGH, R/o Village Mehrajwala District Sri Muktsar Sahib 152032 Punjab, have changed my name and shall hereafter be known as HARDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDEV SINGH GILL [Signature (in existing old name)]

I, VIKRANTT SINGH S/o AJAY KUMAR SINGH, R/o SD-57, Behind Prateek Stylome Appartment, Sector-45 Noida, Gautam Buddha Nagar, Uttar Pradesh-201301.

It is certified that I have complied with other legal requirements in this connection.

VIKRANTT SINGH [Signature of Gaurdian]

I hitherto known as ANITA W/o YUBRAJ SINGH, R/o Vill. Zahidpur Awana, PO.-Dagan, Hazipur, Hoshiarpur, Punjab-144221, have changed my name and shall hereafter be known as ANITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

ANITA [Signature (in existing old name)]

I hitherto known as MANJU W/o VINOD KUMAR, R/oVillage Dhilwan, PO Dakoha, Distt Jalandhar, Punjab, have changed my name and shall hereafter be known as MANJU CHRISTOPHER.

It is certified that I have complied with other legal requirements in this connection.

I hitherto known as DIVYA KACHHWAH daughter of (Late) Shri NARAYAN SINGH, employed as Technical Officer 'B' in MoD, Raipur Road, Dehradun, Uttarakhand, residing at House No. 86, Upper Nehrugram, P.O. Box - Nehrugram, Dehradun, Uttarakhand, have changed my name and shall hereafter be known as DIVYA KACHHWAH SINGH.

It is certified that I have complied with other legal requirements in this connection.

DIVYA KACHHWAH [Signature (in existing old name)]

I hitherto known as SHIVENDER RANA S/o BALAM SINGH RANA, R/o R C-353, Azad Vihar, Khoda Colony, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as SHIVENDRA SINGH RANA.

It is certified that I have complied with other legal requirements in this connection.

SHIVENDER RANA [Signature (in existing old name)]

I hitherto known as RK BISHNOI alias RAMESH KUMAR S/o SADA RAM, residing at Flat No. 202 First Floor JJKB Tower Two Plot No. 273, Opposite Akshay Patra, Near Pani Ki Tanki Oriental Arcade Scheme, Jaipur, Rajasthan-302017, have changed my name and shall hereafter be known as RK BISHNOI.

It is certified that I have complied with other legal requirements in this connection.

RK BISHNOI alias RAMESH KUMAR [Signature (in existing old name)]

I hitherto known as KANWALJIT SINGH S/o GURCHARAN SINGH, residing at H.No. 115, Near Rock Garden, Shaheed Udham Singh Nagar, Distt. Jalandhar - 144001, Punjab, India, have changed my name and shall hereafter be known as KANWALJIT SINGH MAKKAR.

It is certified that I have complied with other legal requirements in this connection.

KANWALJIT SINGH [Signature (in existing old name)]

I hitherto known as KULVINDER KAUR W/o SARABJIT SINGH, residing at H.No. 2780, Ward No. 6, Mohalla Khatiekan, Kartarpur, Distt. Jalandhar - 144801, Punjab, India, have changed my name and shall hereafter be known as SANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULVINDER KAUR [Signature (in existing old name)]

I hitherto known as SURINDER KAUR alias JASPREET

KAUR W/o RAMANJOT SINGH, residing at B-2/1118, Dilbag Colony, Goraya, Tehsil Phillaur, Distt. Jalandhar-144409, Punjab, India, have changed my name and shall hereafter be known as JASPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER KAUR alias JASPREET KAUR [Signature (in existing old name)]

I hitherto known as BIKRAM SINGH son of GURDIAL SINGH, residing at Village Dhaliwal, Tehsil Nakodar, Dhaliwal, Jalandhar, Punjab-144033, have changed my name and shall hereafter be known as VIKRAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

BIKRAM SINGH [Signature (in existing old name)]

I, SRINIVAS REDDY JAPA S/o JAPA LAXMA REDDY, residing at 4-66/10/2, Alugunur, Thimmapur Mandalam, Karimnagar, Telangana-505527, have changed the name of my minor son AKSHITH REDDY JINNA aged 05 years and he shall thereafter be known as AKSHITH REDDY JAPA.

It is certified that I have complied with other legal requirements in this connection.

SRINIVAS REDDY JAPA [Signature of Guardian]

I hitherto known as DAMANJIT JOLLY wife of KANWALJIT SINGH, residing at H.No. 115, Near Rock Garden, Shaheed Udham Singh Nagar, Distt. Jalandhar-144001, Punjab, have changed my name and shall hereafter be known as DAMANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

DAMANJIT JOLLY [Signature (in existing old name)]

I hitherto known as SHEJAL TANMAYY MINNI W/o TANMAYY MINNI, R/o Mizu L 18/19 Phoenix Kessaku, No.-1 Dr Rajkumar Road, Rajajinagar, Bangalore North, Bengaluru, Karnataka- 560010, have changed my name and shall hereafter be known as SHEJAL MNNI.

It is certified that I have complied with other legal requirements in this connection.

SHEJAL TANMAYY MINNI [Signature (in existing old name)]

I hitherto known as USHA RANI GUPTA W/o RAMESH GUPTA, R/o 274-B, Huda Sector 12, Phase 2, Near Arya Samaz Dispensary, Panipat, Haryana-132103, have changed my name and shall hereafter be known as USHA RANI.

It is certified that I have complied with other legal requirements in this connection.

USHA RANI GUPTA [Signature (in existing old name)]

I, SRINIVAS REDDY JAPA S/o JAPA LAXMA REDDY, residing at 4-66/10/2, Alugunur, Thimmapur Mandalam, Karimnagar, Telangana-505527, have changed the name of my minor son ADVAITH REDDY JINNA, aged 07 years and he shall thereafter be known as ADVAITH REDDY JAPA.

It is certified that I have complied with other legal requirements in this connection.

SRINIVAS REDDY JAPA [Signature of Guardian]

I hitherto known as SRILATHA JINNA W/o SRINIVAS REDDY JAPA, residing at 4-66/10/2, Alugunur, Thimmapur Mandalam, Karimnagar, Telangana-505527, have changed my name and shall hereafter be known as SRILATHA JAPA.

It is certified that I have complied with other legal requirements in this connection.

SRILATHA JINNA [Signature (in existing old name)]

I hitherto known as LAKHWINDER SINGH MANCHANDA S/o MANOHAR LAL, R/o Village-Bhullar, Tehsil & District-Sri Muktsar Sahib, Punjab-152031, have changed my name and shall hereafter be known as LAKHWINDER SNGH.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER SINGH MANCHANDA [Signature (in existing old name)]

I hitherto known as LALTA DEVI W/o AMBIKA SINGH, R/o Ward No.-5, Village Didar Nagar Bazar, Post Dildar Nagar Bazar, Dildar Nagar, Ghazipur, Uttar Pradesh-232326, have changed my name and shall hereafter be known as LILAWATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

LALTA DEVI [Signature (in existing old name)]

I hitherto known as NAVNEET KUMAR GARG alias NAVNEET GARG alias NAVNEET JAIN S/o SUSHIL KUMAR, R/o 14 Avas Vikas Colony, Roorkee City, Haridwar, Uttarakhand-247667, have changed my name and shall hereafter be known as NAVNEET JAIN.

It is certified that I have complied with other legal requirements in this connection.

NAVNEET KUMAR GARG alias NAVNEET GARG alias NAVNEET JAIN

[Signature (in existing old name)]

I, NIRMLA DEVI W/o PAVITTAR PAL, R/o Vill-Chomon, Distt-Jalandhar, Punjab-144103, have changed the name of my minor son MANVEER aged 08 Years and he shall hereafter be known as MANVEER KAJLA.

It is certified that I have complied with other legal requirements in this connection.

NIRMLA DEVI [Signature of Guardian]

I, KULWINDER KAUR W/o MANOHAR LAL, R/o Vill-Kandola Kalan, Tehsil-Phillaur, Distt-Jalandhar, Punjab-144039, have changed the name of my minor daughter PALAK, aged 14 years and she shall hereafter be known as PALAK KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR [Signature of Guardian]

I, KULWINDER KAUR W/o MANOHAR LAL, R/o Vill-Kandola Kalan, Tehsil-Phillaur, Distt-Jalandhar, Punjab-144039, have changed the name of my minor daughter NAVNEET, aged 06 years and she shall hereafter be known as NAVNEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR [Signature of Guardian]

I hitherto known as C S VERMA alias CHANDER SHEKHAR VERMA S/o RAMLAL VERMA, R/o E-295, 1st Floor, Greater Kailash Part-1, South Delhi, Delhi-110048, have changed my name and shall hereafter be known as CHANDER SHEKHAR VERMA.

It is certified that I have complied with other legal requirements in this connection.

C S VERMA alias CHANDER SHEKHAR VERMA [Signature (in existing old name)]

I hitherto known as KOOCHANA RAJAMOULI S/o KUCHANA LAXMAIAH, residing at H. No. 11-22-133, Kashibugga, Warangal-506002, have changed my name and shall hereafter be known as KUCHANA RAJAMOGILI.

It is certified that I have complied with other legal requirements in this connection.

KOOCHANA RAJAMOULI [Signature (in existing old name)]

I hitherto known as SUSHEELA KUMARI alias SUSHILA KUMARI, wife of YAMUNA PRASAD, residing at Village.-Masadh, P.O.- Jagdari, P.S.- Ghosi, District- Jehanabad, State-Bihar, Pin- 804432, have changed my name and shall hereafter be known as NIL KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUSHEELA KUMARI alias SUSHILA KUMARI [Signature (in existing old name)]

I hitherto known as AKKANA BALA GURAVAIAH son of AKKANA GURAVAIAH, residing at H.No. 6-325, NTR Colony, Venkatagiri Town-524132, Tirupati District, Andhra Pradesh, have changed my name and shall hereafter be known as AKKANA BALA NAIDU.

It is certified that I have complied with other legal requirements in this connection.

AKKANA BALA GURAVAIAH [Signature (in existing old name)]

I hitherto known as HARDEVINDER SINGH DHILLON S/o GURDEV SINGH, R/o VPO-Dhindsa, District-Ferozepur, Punjab-142052, have changed my name and shall hereafter be known as HARDEVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDEVINDER SINGH DHILLON [Signature (in existing old name)]

I hitherto known as POOJA W/o MANDEEP KUMAR, R/o House No. B-9/99, Mohalla Ravidass Nagar, Rurka Road Goraya, Tehsil Phillaur, Distt. Jalandhar, Punjab-144409, have changed my name and shall hereafter be known as RANI POOJA.

It is certified that I have complied with other legal requirements in this connection.

POOJA [Signature (in existing old name)]

I hitherto known as GULSHAN S/o BHAJAN LAL, R/o VPO-Bhanoki, Tehsil Phagwara, Distt. Kapurthala, Punjab- 144402, have changed my name and shall hereafter be known as BAINS GULSHAN.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN

[Signature (in existing old name)]

I, THAMMINENI TARAK TEJ S/o THAMMINENI VENKATAIAH, R/o 4-3-18/2, a b m Compund, Near Sai baba Temple, Bapatla, Guntur, Andhra Pradesh-522101, have changed the name of my minor son TAMMINENI SRIKAR aged about 12 years and he shall hereafter be known as KAARTHEEK THEJ THAMMINENI.

It is certified that I have complied with other legal requirements in this connection.

THAMMINENI TARAK TEJ [Signature of Guardian]

I hitherto known as SWINDER KAUR S/o BALDEV SINGH, R/o Patti Road, Gali Gurdawara Baba Deep Singh Wali, Bhikhiwind, Tarn taran-143303, Punjab, India, have changed my name and shall hereafter be known as SUKHWINDER KAUR

It is certified that I have complied with other legal requirements in this connection.

SWINDER KAUR [Signature (in existing old name)]

I hitherto known as SUCHA SINGH BHULLAR son of JAGEER SINGH, R/o Village-Gulamwala, Tehsil & District-Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as SUCHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUCHA SINGH BHULLAR [Signature (in existing old name)]

I hitherto known as BALJEET KAUR DHILLON wife of SUKHCHAIN SINGH, R/o Village-Dhilwan Khurd, District-Faridkot, Punjab-151212, have changed my name and shall hereafter be known as BALJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJEET KAUR DHILLON [Signature (in existing old name)]

I hitherto known as KANIKA SACHDEVA D/o JAGDISH SACHDEVA W/o VIJAY KUMAR DANG, R/o House No-14/7 Ahata Budh Singh, Ambala Cantt, District-Ambala, Haryana-133001, have changed my name and shall hereafter be known as MEHAK DANG.

It is certified that I have complied with other legal requirements in this connection.

KANIKA SACHDEVA [Signature (in existing old name)]

I hitherto known as AJMER SINGH D/o GIAN CHAND, resident at Village Bassi Nau, PO. Kakkon, Hoshiarpur-146001, Punjab, India, have changed my name and shall hereafter be known as SINGH AJMER.

It is certified that I have complied with other legal requirements in this connection.

AJMER SINGH [Signature (in existing old name)]

I hitherto known as HARPREET SINGH MAGON son of PURAN SINGH, R/o House No-347, Ward No-18, Sardar Nagar Moga, District-Moga, Punjab-142001 have changed my name and shall hereafter be known as HARPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARPREET SINGH MAGON [Signature (in existing old name)]

I hitherto known as SIKANDER S/o PARAMJIT, residing at Bazigar Mohalla, Indra Colony, Hoshiarpur-146001, Punjab, India, have changed my name and shall hereafter be known as KUMAR SIKANDER.

It is certified that I have complied with other legal requirements in this connection.

SIKANDER [Signature (in existing old name)]

I hitherto known as KOMARLA JAYAPRAKASH SUBRAMANYAPRASAD S/o K N JAYAPRAKASH, residing at#61/A Ramaiyengar Road, V V Puram, Bangalore, Karnataka, 560004, India, have changed my name and shall hereafter be known as K J S PRASAD.

It is certified that I have complied with other legal requirements in this connection.

KOMARLA JAYAPRAKASH SUBRAMANYAPRASAD [Signature (in existing old name)]

I hitherto known as PRIYANSHU KUMAR S/o- DINESH SHARMA, R/o Gali No-30, Shivaji Nagar, Bapugram Pashulok, Rishikesh, Dehradoon, Uttrakhand- 249203, have changed my name and shall hereafter be known as ABHINANDAN KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANSHU KUMAR [Signature (in existing old name)]

I hitherto known as SWANTA W/o SANJEEV KUMAR, R/o H.No-204, Bapraula, West Delhi-110043, have changed my name and shall hereafter be known as SUNITA.

It is certified that I have complied with other legal requirements in this connection.

SWANTA [Signature (in existing old name)]

I hitherto known as RAVINDER S/o DEEPAK KUMAR residing at House No. 82, Street No.1, Jaswal Colony, Kailash Nagar, Basti Jodhewal, Ludhiana-141007, Punjab, India, have changed my name and shall hereafter be known as RAVINDER SIHMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER [Signature (in existing old name)]

I hitherto known as TARABATI W/o CHIDDA SINGH, R/o House No-49, Gali No1, Hindon Air Force Station, New Karhera Colony, Mohan Nagar, Ghaziabad, Uttar Pradesh-201007, have changed my name and shall hereafter be known as TARABAI.

It is certified that I have complied with other legal requirements in this connection.

TARABATI [Signature (in existing old name)]

I hitherto known as RAJKUMAR W/o KRISHAN KUMAR, R/o Godoli, PO: Pisawash, Aligarh, Uttar Pradesh-202155, have changed my name and shall hereafter be known as KAPIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMAR [Signature (in existing old name)]

I hitherto known as HUSHNAARA JAHAN HUSSAIN HADEM daughter of HUNLANG HADEM, Presently residing at Sister Nivedita Hall of Residence, IIT Kharagpur, West Medinipur, West Bengal- 721302, and Permanently, residing at House no-33, Mukoh Village, Thadlaskein, West Jaintia Hills, Meghalaya- 793150, have changed my name and shall hereafter be known as HUSHNAARA HADEM.

It is certified that I have complied with other legal requirements in this connection.

HUSHNAARA JAHAN HUSSAIN HADEM [Signature (in existing old name)]

I hitherto known as BALVIR SINGH BARWAH son of KEWAL SINGH, R/o B5/295, Ward No. 3, Bariwala, Tehsil Muktsar, Distt. Sri Muktsar Sahib, Punjab, 152025, have changed my name and shall here after be known as BALVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALVIR SINGH BARWAH [Signature (in existing old name)]

I hitherto known as GURMEET KAUR GILL D/o SUDAGAR SINGH W/o MANJINDER SINGH, residing at VPO Machhike, District Moga-142039, Punjab, India, have changed my name and shall hereafter be known as GURMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURMEET KAUR GILL [Signature (in existing old name)]

I hitherto known as ABHINAV S/o SHREENIVAS K, R/o Flat No- 101, Siri Ushodaya Apartment, 7/6 Muni Venkatappa Layout, Behind Karnataka Bank Uttarahalli Main Road, Bengaluru, Karnataka- 560061, have changed my name and shall hereafter be known as ABHINAV KHOT.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV [Signature (in existing old name)]

I, YASH PAL YADAV S/o KRISHAN KUMAR YADAV, R/o House No-10, Ward No-1, Tehshil Rewari Gaon-Bhagwanpur Post- Ramgarh, Rewari, Haryana- 123401, have changed the name of my minor son BHAVYAYADAV aged about 13 years and he shall hereafter be known as YUVAAN YADAV.

It is certified that I have complied with other legal requirements in this connection.

YASH PAL YADAV [Signature of Guardian]

I hitherto known as MOHINDER SINGH SANDHI S/o GURDIAL SINGH, residing at H. No.126, Preet Nagar, Hareri Road, Sangrur, Punjab-148001, have changed my name and shall hereafter be known as MOHINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER SINGH SANDHI [Signature (in existing old name)]

I, P N MANIKANTH S/o PARIMI SAI PRASAD, R/o Flat No 206, Maithrys Signature Apartments, Nallagandla, Serilingampally, K. V. Rangareddy, Telangana-500019, I have changed the name of my minor son PARIMI VENKATA SAIRAMA SURYATEJ aged about 13 Years and he shall hereafter be known as SURIYA PARIMI.

It is certified that I have complied with other legal requirements in this connection.

P N MANIKANTH [Signature (in existing old name)]

I hitherto known as AKSHATA RAMACHANDRAPPA BARBAR W/o VINOD V N, residing at No 1/1-1 1st Floor 2nd Cross Agrahara Dasarahalli Bengaluru Karnataka 560079, have changed my name and shall hereafter be known as AKSHATA VINOD.

It is certified that I have complied with other legal requirements in this connection.

AKSHATA RAMACHANDRAPPA BARBAR [Signature (in existing old name)]

I hitherto known as MOHAMMED SULTAN B R S/o RAFEEQ AHMED K B, R/o 2 Madeena Street Near Rafeeq Medicals Anna Salai, Melvisharam, Vellore, Tamil Nadu-632509, have changed my name and shall hereafter be known as MD SULTAN SHERIFF B R.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED SULTAN B R [Signature (in existing old name)]

I hitherto known as DEEPAK S/o SHINGARA RAM, residing at Village Khabra, PO. Moela Wahidpur, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144528, India, have changed my name and shall hereafter be known as RAM DEEPAK.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK

**PALMINDER** 

I hitherto known as KARAM KAUR W/o GOPALA RAM, residing at Todarpur Urf Theh Pachrali, Hoshiarpur, Punjab-144404, have changed my name and shall hereafter be known as KARMI.

It is certified that I have complied with other legal requirements in this connection.

KARAM KAUR

[Signature (in existing old name)]

I hitherto known as GURJIT KAUR W/o BALJINDER SINGH, R/o Village Dharowali, P.O. Dharowali, Tehsil Dera Baba Nanak, Distt Gurdaspur, Punjab, have changed my

name and shall hereafter be known as GURJEET KAUR.

It is certified that I have complied with other legal

I hitherto known as PALMINDER S/o BALWINDER

It is certified that I have complied with other legal

SINGH, R/o Village Bhatoli, P.o. Mand Pandher, Tehsil

Dasuya, Distt Hoshiarpur, Punjab, have changed my name

and shall hereafter be known as PALMINDER SINGH.

requirements in this connection.

requirements in this connection.

I hitherto known as GOPAL NIRANKARI S/o VINOD KUMAR NIRANKARI, R/o H/No- 361, Near Vira Udyog, Rasala Mohalla, Sindhi, Camp, Raghurajnagar, Satna, Madhya Pradesh-485005, have changed my name and shall hereafter be known as GOPAL NIRANKARI SACHDEV.

It is certified that I have complied with other legal requirements in this connection.

GOPAL NIRANKARI

[Signature (in existing old name)]

GURJIT KAUR [Signature (in existing old name)]

[Signature (in existing old name)]

I hitherto known as GOVIND S/o WALAITI RAM, R/o Fatehpur, Hariana, Hoshiarpur, Punajb-144208, have changed my name and shall hereafter be known as GOVIND SHARMA.

It is certified that I have complied with other legal requirements in this connection.

**GOVIND** 

[Signature (in existing old name)]

I hitherto known as BHUPINDER KAUR W/o JEEWAN BHATOEY, R/o H.No.-309, Mohalla Daddal, Phagwara, Distt.-Kapurthala, Punjab-144401, have changed my name and shall hereafter be known as BHUPINDER KAUR BHATOEY.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER KAUR

[Signature (in existing old name)]

I hitherto known as MEGHA GOYAL W/o MANISH KUMAR, residing at B-41, Near Hanuman Mandir, Kiran Garden, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as MEGHA GARG.

It is certified that I have complied with other legal requirements in this connection.

MEGHA GOYAL

[Signature (in existing old name)]

I hitherto known as NADIA FATIMA D/o MOHAMED RAFIULLAH, residing at #12/2-1, 2nd Floor, Bachammal Road, Cox Town, Bangalore, Karnataka-560005, have changed my name and shall hereafter be known as NADIA RAFIULLAH.

It is certified that I have complied with other legal requirements in this connection.

NADIA FATIMA

[Signature (in existing old name)]

I hitherto known as POONAM TIWARI D/o CHANDRA SHEKHAR TIWARI, residing at D-35, Shivani Vihar, Hans Bhakti Dhaam, Kalyanpur, Vikas Nagar, Lucknow, Uttar Pradesh-226022, have changed my name and shall hereafter be known as KAVYA SHEKHAR.

It is certified that I have complied with other legal requirements in this connection.

POONAM TIWARI

[Signature (in existing old name)]

I hitherto known as VINAY SHEEL S/o HARI SHARAN PRASAD, residing at Ozone Evergreens Apartment, Block-A Flat #911, 912, Haralur Road, Off Sarjapura Road, Bangalore, Karnataka-560102, have changed my name and shall hereafter be known as VINAY SHEEL AMBAST.

It is certified that I have complied with other legal requirements in this connection.

VINAY SHEEL

I hitherto known as OM PRAKASH RAIGAR S/o BABU LAL RAIGAR, R/o Raigar Mohalla, Dhanota, Jaipur, Rajasthan-303804, have changed my name and shall hereafter be known as OM PRAKASH KULDEEP.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH RAIGAR [Signature (in existing old name)]

I hitherto known as SANKESH JAIN F alias SANKESH KUMAR S/o FUTARMAL JAIN, R/o 16/1/479, Madvapathi Vari Street, Nellore, Andhra Pradesh-524001, have changed my name and shall hereafter be known as SANKESH JAIN.

It is certified that I have complied with other legal requirements in this connection.

SANKESH JAIN F alias SANKESH KUMAR [Signature (in existing old name)]

I hitherto known as RACHNA daughter of HARJINDER SINGH wife of SATNAM SINGH, residing at H.No.18, 100 Feet Road, New Gokal Ka Bagh District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SATINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RACHNA

[Signature (in existing old name)]

I hitherto known as DEEPAK S/o SATBIR SINGH, R/o VTC: Nathusari Kalan (21), PO: Nathusari Kalan, Sub District: Sirsa, District: Sirsa, State: Haryana, PIN Code: 125110, have changed my name and shall hereafter be known as DEEPAK SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK

[Signature (in existing old name)]

I hitherto known as KISHORKUMAR RAMJI SOLANKI S/o RAMGI NATU, residing at House No. 973, Zinzu Wadi, Vanakbbara, Diu, Pin Code:-362570. (U.T. DNH & DD), have changed my name and shall hereafter be known as KISHORKUMAR RAMGI.

It is certified that I have complied with other legal requirements in this connection.

KISHORKUMAR RAMJI SOLANKI [Signature (in existing old name)]

I hitherto known as PAVAN CHANDRAKANT MACHE S/o CHANDRAKANT, R/o Nagar Parishad Colony, Georai, Beed, Maharashtra-431127, have changed my name and shall hereafter be known as PAVAN VANDANA CHANDRAKANT.

It is certified that I have complied with other legal requirements in this connection.

PAVAN CHANDRAKANT MACHE [Signature (in existing old name)]

I hitherto known as GAURAV CHAND S/o JANAK BAHADUR CHAND, residing at Chunabhatta, Banbasa Canal Range, Chandani, Champawat, Champawat, Uttarakhand-262310, have changed my name and shall hereafter be known as AARUSH RAJWAR.

It is certified that I have complied with other legal requirements in this connection.

GAURAV CHAND

[Signature (in existing old name)]

I hitherto known as VIMLA alias SUMAN DEVI D/o OM PARKASH W/o RAJESH KUMAR, R/o House No. 1358, Gali No-4, Rishi Nagar, Nehru Garden Colony, Kaithal, Haryana-136027, have changed my name and shall hereafter be known as SUMAN DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIMLA alias SUMAN DEVI [Signature (in existing old name)]

I hitherto known as S NARAYANAPPA S/o THANAPPA, residing at Shidlaghatta Taluk Kurubarahalli Village Chikkaballapura, Karnataka-562102, have changed my name and shall hereafter be known as S NARAYANASWAMY.

It is certified that I have complied with other legal requirements in this connection.

S NARAYANAPPA [Signature (in existing old name)]

I hitherto known as NIDHI W/o NIKHIL KASHYAP, residing at H.No.-29, Grover Colony, PO-Basti Guzan, Jalandhar-I, Punjab-144002, have changed my name and shall hereafter be known as NIDHI KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

**NIDHI** 

I hitherto known as BALJINEDR AKUR W/o AMRIK SINGH, residing at Vill.-Purowal Araian, PO. Chor Sidhwan, Gurdaspur, Punjab-143521, have changed my name and shall hereafter be known as BALJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJINEDR AKUR [Signature (in existing old name)]

I hitherto known as SHIV KUMAR alias LUCKY S/o NARESH KUMAR, residing at Opposite Dharampal Di Chakki, Gurusar Basti, VTC: Moga, PO: Moga, Sub District: Moga, District: Moga, State: Punjab, Pin Code: 142001, have changed my name and shall hereafter be known as LUCKY.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR alias LUCKY [Signature (in existing old name)]

I hitherto known as CHARANPREET S/o JASWANT SINGH, R/o House No.-20, Street No.-17, Block-A-2, West Sant Nagar Burari, Near Holi Chowk, West Sant Nagar Burari, Kamal Pur Majra Burari, North Delhi-110084, have changed my name and shall hereafter be known as CHARANPREET SINGH BATRA.

It is certified that I have complied with other legal requirements in this connection.

CHARANPREET [Signature (in existing old name)]

I hitherto known as ROMA wife of AJAY KUMAR, residing at Dhanne, Gurdaspur-143516, Punjab, have changed my name and shall hereafter be known as ROMA JOY.

It is certified that I have complied with other legal requirements in this connection.

ROMA [Signature (in existing old name)]

I hitherto known as KULDEEP SINGH S/o DARSHAN SINGH, R/o Village Tohlian, PO. Lehli Kalan, Hoshiarpur, Punjab-146104, have changed my name and shall hereafter be known as SINGH KULDEEP.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH [Signature (in existing old name)]

I hitherto known as SALUKA BODRA S/o NAND LAL BODRA, residing at Vill.-Indkata, PO-Jamid, Chakradharpur, West Singhbhum, Jharkhand-833102, have changed my name and shall hereafter be known as SAMEER BODRA.

It is certified that I have complied with other legal requirements in this connection.

SALUKA BODRA [Signature (in existing old name)]

I, JASWINDER KAUR W/o HARVINDER KUMAR, R/o H. No. 920, Nurmahal Road, Moh. Ravidass Pura Phillaur, Distt. Jalandhar, Punjab-144410, have changed the name of my minor daughter HANSY aged 17 years and she shall hereafter be known as HANSY KARRE KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER KAUR [Signature of Guardian]

I hitherto known as SHALLY ARORA W/o SANJEEV ARORA, R/o House No.-147, Bazar No.-07, Ferozepur Cantt, Punjab-152001, have changed my name and shall hereafter be known as SAILY.

It is certified that I have complied with other legal requirements in this connection.

SHALLY ARORA [Signature (in existing old name)]

I hitherto known as KIRANDEEP KAUR W/o MANJEET BIRDI, R/o VPO-Muradpur Narial, PO-Kandhala Jattan, Distt.-Hoshiarpur, Punjab-146116, have changed my name and shall hereafter be known as KAUR KIRANDEEP.

It is certified that I have complied with other legal requirements in this connection.

KIRANDEEP KAUR [Signature (in existing old name)]

I hitherto known as SRISHTI YADAV W/o ANURAG SHARMA, residing at B2/19, 2nd Floor, Paschim Vihar, Delhi-110063, have changed my name and shall hereafter be known as SRISHTI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SRISHTI YADAV [Signature (in existing old name)]

I hitherto known as GOVIND SINGH BAURA S/o MADHO SINGH BOHRA, residing at Chimsia Naula, Pithoragarh, Uttarakhand-262501, have changed my name and shall hereafter be known as GOVIND SINGH BOHRA.

It is certified that I have complied with other legal requirements in this connection.

GOVIND SINGH BAURA [Signature (in existing old name)]

I hitherto known as HARMANPREET W/o Mr. SANDEEP RANA, employed as Lecturer in the Institute of Hotel Management, Gurdaspur, residing at Ward No-29, 618-A New Shastri Nagar, Pathankot-145001, have changed my name and shall hereafter be known as HARMANPREET BHATIA.

It is certified that I have complied with other legal requirements in this connection.

HARMANPREET [Signature (in existing old name)]

I hitherto known as PHOEBE B A D/o AMASE, R/o No.-1494, Swiper Colony, Srirangapattana Talluku, Belagola Post, Aladahalli, Mandya, Karnataka-571606, have changed my name and shall hereafter be known as RENUKA B A.

It is certified that I have complied with other legal requirements in this connection.

PHOEBE B A [Signature (in existing old name)]

I hitherto known as LAXMI W/o BARJESH KUMAR SHARMA, R/o H. No. EG 125/126, Ladowali Road, Link Nagar, Jalandhar-144001, Punjab, India, have changed my name and shall hereafter be known as LAKSHMI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

LAXMI [Signature (in existing old name)]

I hitherto known as JONNALAGADDA GURAVAIAH son of VENKATESWARLU, R/o H.No. 2-242, Kunakavaripaallem, Muppalla, Guntur, Andhra Pradesh-522408, have changed my name and shall hereafter be known as JONNALAGADDA RAGHAVA.

It is certified that I have complied with other legal requirements in this connection.

JONNALAGADDA GURAVAIAH [Signature (in existing old name)]

I hitherto known as GURPINDER SINGH AULAKH S/o JUGRAJ SINGH, residing at Vill.-Kohala, PO-Khosa Dal Singh, Tehsil-Zira, Ferozepur, Punjab-142052, have changed my name and shall hereafter be known as GURPINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPINDER SINGH AULAKH [Signature (in existing old name)]

I hitherto known as HARJIT W/o HARBHAJAN SINGH, R/o 507, Gali No.-4, Sultanwind Road, New Jaspal Nagar, Amritsar-1, Amritsar, Punjab-143001, have changed my name and shall hereafter be known as HARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJIT [Signature (in existing old name)]

I hitherto known as E SWETANGINI D/o E KRISHNA RAO, residing at Bimanagar 2nd Line, Ambapua, Berhampur, Ganjam, Orissa-760010, have changed my name and shall hereafter be known as E SWETANGINI RAO.

It is certified that I have complied with other legal requirements in this connection.

E SWETANGINI [Signature (in existing old name)]

I hitherto known as LAKSHMI DEVI G wife of SREEDHARAMURTHY J, residing at 4th Cross, Vivekanandanagara, Kanakapura, Ramanagar, Karnataka-562117, have changed my name and shall hereafter be known as SHOBHA S.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMI DEVI G [Signature (in existing old name)]

I hitherto known as PARMINDER SINGH BRAR S/o RANJIT SINGH, R/o VPO: Jita Singh Wala, Tehsil Bagha Purana, District Moga, Punjab-142057, have changed my name and shall hereafter be known as PARMINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER SINGH BRAR [Signature (in existing old name)]

I hitherto known as NISHAN SINGH BRAR S/o BALDEV SINGH, R/o VPO: Chotian Thoba, Tehsil Bagha Purana, District Moga, Punjab-142038, have changed my name and shall hereafter be known as NISHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

NISHAN SINGH BRAR [Signature (in existing old name)]

I hitherto known as PRADEEP KUMAR MAGO S/o NAND KISHORE MAGO, resident at H.No. 146, Chotti Baradari, Phase-1, Jalandhar-144022, Punjab, India, have changed my name and shall hereafter be known as PRADEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR MAGO [Signature (in existing old name)]

I hitherto known as AJANTA alias AJANTA RANI D/o JASVANT SINGH W/o NIHAL SINGH, residing at J-37, Block-J, Saket, Malviya Nagar, Hauz Khas, Delhi-110017, have changed my name and shall hereafter be known as ANURADHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

AJANTA alias AJANTA RANI [Signature (in existing old name)]

I hitherto known as RESHMA D/o MOHD IBRAHIM and W/o SUHEB SALEEM, residing at H/No.-134-6-1198, 5th Line, Balaji Nagar, Gorantla, Dist: Guntur, Andhra Pradesh-522034, have changed my name and shall hereafter be known as MOHAMMED RESHMA SULTANA.

It is certified that I have complied with other legal requirements in this connection.

**RESHMA** 

[Signature (in existing old name)]

I hitherto known as A.V. NADEEM S/o A.V. MOIDEEN KUTTY, residing at 21/27, Near Primary School, Dignabad, Port Blair, South Andaman, Andaman and Nicobar Islands 744101, have changed my name and shall hereafter be known as MIKO WHITESTAR. I have changed only my name and not my religion.

It is certified that I have complied with other legal requirements in this connection.

A.V. NADEEM [Signature (in existing old name)]

I hitherto known as MAMTA RANI daughter of OMPARKASH GABA wife of SANDEEP WATTS, R/o H. No. 517, St. No. 6, Shiv Mandir Adarsh Nagar, Sri Muktsar Sahib, PIN: 152026, Punjab, have changed my name and shall hereafter be known as MAMTA WATTS.

It is certified that I have complied with other legal requirements in this connection.

MAMTA RANI

[Signature (in existing old name)]

I hitherto known as RANJANA RANI W/o GURCHET SINGH, residing at #3902/1A, St.No.4, New Janta Nagar, Ludhiana, District Ludhiana, Punjab-141003, India, have changed my name and shall hereafter be known as RUPINDER KAUR

It is certified that I have complied with other legal requirements in this connection.

RANJANA RANI

[Signature (in existing old name)]

I hitherto known as VISHESHWAR DUBE son of Shri MUKHDEO DUBEY, employed as Constable (Regt. No. 034010631) at BSF Jodhpur, Rajasthan, residing at Village-Banpurwa, PS+ Dist-Garhwa, Jharkhand have changed my name and shall hereafter be known as VISHWESHWAR DUBEY.

It is certified that I have complied with other legal requirements in this connection.

VISHESHWAR DUBE

[Signature (in existing old name)]

I hitherto known as AMARPAL W/o BOHAR SINGH, R/o 157, Basti Balluana, Jalalabad (R) Fazilka, Punjab-152024, have changed my name and shall hereafter be known as AMARPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

**AMARPAL** 

[Signature (in existing old name)]

I hitherto known as GURUDEV S/o MALLESH, residing at No. Santhori House, Sakaleshpura, Taluk-Heggadde Hassan, Karnataka-573134, have changed my name and shall hereafter be known as GURUDEV MALLESH.

It is certified that I have complied with other legal requirements in this connection.

**GURUDEV** 

I, KAVITA BHALLA W/o SUMIT BHALLA, residing at H.No. 298/2, Ward No. 10, Ahmedgarh, Malerkotla, Punjab-148021, have changed the name of my minor daughter MANYA aged 16 years and she shall thereafter be known as MANYA BHALLA.

It is certified that I have complied with other legal requirements in this connection.

KAVITA BHALLA [Signature of Guardian]

I hitherto known as PARMJEET KAUR W/o NASIB CHAND, R/o VPO Musapur Teh Nawanshahr SBS Nagar 144513 Punjab India, have changed my name and shall hereafter be known as KAUR PARMJEET.

It is certified that I have complied with other legal requirements in this connection.

PARMJEET KAUR [Signature (in existing old name)]

I hitherto known as ARTI SHARMA W/o ANIL KUMAR SHARMA, R/o 1/1128 Tika Ram Colony Chhavni Koil Aligarh Uttar Pradesh-202001, have changed my name and shall hereafter be known as ARCHANA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ARTI SHARMA [Signature (in existing old name)]

I hitherto known as MANINDER wife of LAKHWINDER MADHAR, daughter of GURDEEP RAM R/o VPO Surapur, Tehsil Nawanshahr, District SBS Nagar-144506, Punjab, have changed my name and shall hereafter be known as MANINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANINDER [Signature (in existing old name)]

I, K ARUN S/o KUPPURAJ, R/o 100, Tsunami Nagar, M Pudukuppam, Pondicherry-607402, have changed the name of my minor son A SOHITH aged 6 years and he shall hereafter be known as A RISHVANTH.

It is certified that I have complied with other legal requirements in this connection.

K ARUN [Signature of Guardian]

I, MADALSA THAPA wife of Late Mr. VIVEK JAIN, R/o 132 Society Area, Near Osho Dham, Dehradun, Uttarakhand-248002, have changed the name of my minor daughter OJASWINI aged 9 yrs and she shall hereafter be known as TANVIJA THAPA,

It is certified that I have complied with other legal requirements in this connection.

MADALSA THAPA [Signature of Guardian]

I hitherto known as SUBHASH CHANDER ANGURAL S/o SANJHI RAM, residing at Ambedkar Nagar, Bhadroya Road, Near Janj Ghar, Pathankot, Punjab-145001, have changed my name and shall hereafter be known as SUBHASH CHANDER.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHANDER ANGURAL [Signature (in existing old name)]

I hitherto known as BHUPINDER KAUR daughter of LAKHWINDER SINGH and wife of HARPAL SINGH, resident of Pati Puhle Ke, VPO Sarhali Kalan, Tehsil & District Tarntaran, 143410, Punjab, have changed my name and shall hereafter be known as SARABJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER KAUR [Signature (in existing old name)]

I hitherto known as PRAVEEN MANILAL NAZHIKATHPARAMBIL son of MANILAL NAZHIKATHPARAMBIL, R/o A-2/103, Riddhi Gardens, Film City Road, OppWagheshwari Temple, Mumbai, Maharashtra-400097, have changed my name and shall hereafter be known as PRAVEEN MANILAL KURUP.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN MANILAL NAZHIKATHPARAMBIL [Signature (in existing old name)]

I hitherto known as RAMANI DEVI D/o BAHADUR RAM and W/o RAMANAND DAS, R/o Ward No. 03, Vidhut Colony, Station Road, Barh, Patna, Bihar-803213, have changed my name and shall hereafter be known as SANGITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

RAMANI DEVI [Signature (in existing old name)]

I hitherto known as SUNIDHI W/o LAVNEET KUMAR, resident of Flat No. 503, Ramjanam Enclave, Old Market Road, P.O. Morabadi, P.S-Bariatu, District-Ranchi, Jharkhand-834008 India, have changed my name and shall hereafter be known as SUNIDHI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

**SUNIDHI** 

[Signature (in existing old name)]

I hitherto known as HARLEEN W/o RAJESH KUMAR BHAGAT, R/o 27/5, Friend Enclave, Near Aare Wali Gali, Village Daulo Nangal, PO Beas, Tehsil Baba Bakala, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as HARLEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

**HARLEEN** 

[Signature (in existing old name)]

I hitherto known as NIRMALA RANI W/o VARUN GARG, R/o House No.1774, Sector-5, Urban Estate, Kurukshetra, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as GEET GARG.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA RANI

[Signature (in existing old name)]

I hitherto known as ASHWINA MAHESH MAKWANA alias ASHWINA RAM KOSURI D/o MAHESH NANJI MAKWANA W/o KOSURI RAMA NARASIMHA RAO, residing at 42-609/129, G2 SMS Enclav M J Colony, Moula Ali, Secunderabad, Hyderabad, Telangana-500040 have changed my name and shall hereafter be known as ASHWINA MAHESH MAKWANA.

It is certified that I have complied with other legal requirements in this connection.

> ASHWINA MAHESH MAKWANA alias ASHWINA RAM KOSURI [Signature (in existing old name)]

I hitherto known as GANGAJALI DEVI wife of LAL MOHAR SINGH, residing at Chini Mill, L B T Collage, P.O.-Gajadharganj, P.S.-Buxar, District-Buxar, State-Bihar, Pin-802103, have changed my name and shall hereafter be known as URMILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

> GANGAJALI DEVI [Signature (in existing old name)]

I hitherto known as LAL MOHAR SHARMA son of KISUN SHARMA, R/o Village-Araila, P.O.-Manudehari, P.S.-Tiyar, District-Bhojpur (Ara), State-Bihar, Pin-802158, have changed my name and shall hereafter be known as LAL MOHAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

> LAL MOHAR SHARMA [Signature (in existing old name)]

I, VIKRANTT SINGH S/o AJAY KUMAR SINGH, R/o SD-57, Behind Prateek Stylome Appartment, Sector-45, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son SAMAR VEER SINGH, aged about 13 Years and he shall hereafter be known as SAMMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

> VIKRANTT SINGH [Signature of Guardian]

I hitherto known as JAGROOP SINGH DHALIWAL S/o KULDEEP SINGH, residing at VPO Karyal, District Moga, Punjab-142042, India, have changed my name and shall hereafter be known as JAGROOP SINGH.

It is certified that I have complied with other legal requirements in this connection.

> JAGROOP SINGH DHALIWAL [Signature (in existing old name)]

I hitherto known as ACHYUTA VIJENDRA OMKAR son of VIJENDRA, residing at Flat No. 201 Godawari Block Sundar Residency, Rama Rao Layout Katthriguppe, Bengaluru (Karnataka)-560085, have changed my name and shall hereafter be known as AKSHAY V OMKAR.

It is certified that I have complied with other legal requirements in this connection.

> ACHYUTA VIJENDRA OMKAR [Signature (in existing old name)]

I hitherto known as RITA DEVI alias KIRAN D/o SHYAM NARAYAN LAL W/o Late ASHOK KUMAR SRIVASTVA, residing at 3399, Gali No. 75, 3rd 60 Feet Road, Molarband Extn., Molar Band, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as KIRAN.

It is certified that I have complied with other legal requirements in this connection.

> RITA DEVI alias KIRAN [Signature (in existing old name)]

I hitherto known as KAMAL KIRAN SINGH MUKHARJI S/o JOGINDER SINGH, R/o House No.14, Street No.7, Basti Tankan Wali, Ferozepur, District Ferozepur, Punjab-152001, have changed my name and shall hereafter be known as KAMAL KIRAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KIRAN SINGH MUKHARJI [Signature (in existing old name)]

I hitherto known as RAJNI alias JIYA GUPTA D/o BHAGAT RAM W/o RAJESH GUPTA, residing at, #1127, St.No.5, Bhai Himmat Singh Nagar, Dugri, Basant Avenue, Ludhiana, District Ludhiana, Punjab-141013, India, have changed my name and shall hereafter be known as JIYA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAJNI alias JIYA GUPTA [Signature (in existing old name)]

I hitherto known as NEELAM W/o SURINDER SINGH, R/o V.P.O. Lamin, Dasuya, Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as NEELAM KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NEELAM [Signature (in existing old name)]

I hitherto known as AFROZ AHMED KHAN son of SHAMSHER AHMED KHAN, R/o House No. 811 Upper Ground Floor, Dr Mukhkerjee Nagar, North West Delhi-110009, have changed my name and shall hereafter be known as AFROZ AHMAD KHAN.

It is certified that I have complied with other legal requirements in this connection.

AFROZ AHMED KHAN [Signature (in existing old name)]

I hitherto known as JOLLY KUMARI D/o TULSI BEDIA, R/o 89 A Getalsud Jara Toli, Getalsud, Ranchi, Jharkhand-835103, have changed my name and shall hereafter be known as JOLLY KUMARI TIGGA.

It is certified that I have complied with other legal requirements in this connection.

JOLLY KUMARI [Signature (in existing old name)]

I hitherto known as NIKKU SINGH S/o NACHHATTAR SINGH, residing at Vill. Fatehgarh, Teh. Jaitu, Distt. Faridkot, Punjab, have changed my name and shall hereafter be known as GURDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

NIKKU SINGH [Thumb Impression]

I hitherto known as NAVPREET KAUR TANDA D/o PARAMJIT SINGH, R/o Village-Jalalabad East, Tehsil-Dharamkot, Distt.-Moga, Punjab-142042, have changed my name and shall hereafter be known as NAVPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

NAVPREET KAUR TANDA [Signature (in existing old name)]

I hitherto known as SALLA AKHIL son of SALLA KARUNAKAR, residing at H.No. 7-1-642, Mankammathota, Karimnagar, Andhra Pradesh-505001, have changed my name and shall hereafter be known as SWAMY.

It is certified that I have complied with other legal requirements in this connection.

SALLA AKHIL [Signature (in existing old name)]

I hitherto known as BALJIT W/o ONKAR SINGH, residing at B-23, Aslamabad, Hoshiarpur, Punjab-146001, India, have changed my name and shall hereafter be known as BALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJIT [Signature (in existing old name)]

I hitherto known as RAHUL GUPTA S/o RAJENDER GUPTA, R/o 16 TF, Block-1, Subhash Nagar, Delhi-110027, have changed my name and shall hereafter be known as RAHUL KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL GUPTA [Signature (in existing old name)]

I hitherto known as DALJEET SINGH alias DAWEET SINGH alias DALJEET SINGH YASDEV son of JASWANT SINGH, residing at H. No. 494, Shubham Enclave, GT Road, Daburji, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as DALJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

DALJEET SINGH alias DAWEET SINGH alias DALJEET SINGH YASDEV [Signature (in existing old name)]

I hitherto known as HARADHAN SOREN S/o MANGAL HANSDA, R/o-Gram-Bara Dhamni, Dhamni Bazar, Dhamni, Godda, Jharkhand-816102, have changed my name and shall hereafter be known as DUGRU HANSDA.

It is certified that I have complied with other legal requirements in this connection.

HARADHAN SOREN [Signature (in existing old name)]

I hitherto known as RANJIT KAUR W/o KULDIP SINGH DEOL, R/o Khojewali, PO: Khaira Majha, Kapurthala, Punjab-144601, have changed my name and shall hereafter be known as HARVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANJIT KAUR [Signature (in existing old name)]

I hitherto known as MANJINDER KUMAR S/o SARWAN DASS, R/o Village Bohan Post Office Bohan, Hoshiarpur, Punjab-144601, have changed my name and shall hereafter be known as KUMAR MANJINDER.

It is certified that I have complied with other legal requirements in this connection.

MANJINDER KUMAR [Signature (in existing old name)]

I hitherto known as SRINIVAS KONDAM S/o VENKAT REDDY K, residing at 5-65-88/594, Mahalaxmi Nagar Road No. 2, Bolligudam, Boduppal, K.V. Rangareddy, Telangana-500092, have changed my name and shall hereafter be known as SRINIVAS REDDY KONDAM.

It is certified that I have complied with other legal requirements in this connection.

SRINIVAS KONDAM [Signature (in existing old name)]

I hitherto known as BALWINDER S/o RAM KISHAN, R/o Village Kaboolpur, PO. Jandu Singha, Distt. Jalandhar-144025, Punjab, India, have changed my name and shall hereafter be known as BALWINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER

[Signature (in existing old name)]

I hitherto known as GURDEEP SINGH SEHGAL alias GURDEEP SEHGAL S/o RABINDERPAL SINGH SEHGAL, residing at B 802, Kumar Privie Selena, Baner Pashan Link Road, Pune, Maharashtra-411021, have changed my name and shall hereafter be known as JOHNNY SEHGAAL.

It is certified that I have complied with other legal requirements in this connection.

GURDEEP SINGH SEHGAL alias GURDEEP SEHGAL [Signature (in existing old name)]

I hitherto known as ASHOK GIRDHAR S/o JANAK RAJ, R/o House No. 833, Thana Bazar, Nim Wala Chowk (Opp Esay Day), Ward No. 09, Jalalabad, Fazilka, Punjab-152024, have changed my name and shall hereafter be known as ASHOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHOK GIRDHAR [Signature (in existing old name)]

I hitherto known as GEETA RANI D/o JAGAN NATH RAHEJA W/o SANDEEP GULATI, R/o House No. 750, Ward No. 18, Chungi Khana Road, Ferozepur City, District-Ferozepur, Punjab-152002, have changed my name and shall hereafter be known as POOJA GULATI.

It is certified that I have complied with other legal requirements in this connection.

GEETA RANI [Signature (in existing old name)]

I, SONI RAM S/o NAZAK RAM, R/o Hardothala, Hoshiarpur, Punjab-144205, have changed the name of my minor son VIHAAN, aged about 11 years and he shall hereafter be known as VIHAAN MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

SONI RAM [Signature of Gaurdian]

I, SONI RAM S/o NAZAK RAM, R/o Hardothala, Hoshiarpur, Punjab-144205, have changed the name of my minor daughter HITAKSHI KUMARI, aged about 8 Years and she shall hereafter be known as HITAKSHI MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

SONI RAM [Signature of Gaurdian]

I hitherto known as HARPREET son of BALDEV RAM, R/o Village Punnu Mazara, Tehsil Nawanshahr, District S.B.S Nagar, Punjab-144514, have changed my name and shall hereafter be known as HARPRDEEP SOOD.

It is certified that I have complied with other legal requirements in this connection.

HARPREET

[Signature (in existing old name)]

I hitherto known as RUPALI AERI D/o BHAGWANT KISHORE AERI, W/o SANJEEV KUMAR, R/o Street No. 2 New Prem Nagar, Nawanshahr Tehsil Nawanshahr, District SBS Nagar, Punjab-144514, have changed my name and shall hereafter be known as RUPALI.

It is certified that I have complied with other legal requirements in this connection.

RUPALI AERI

[Signature (in existing old name)]

I hitherto known as GURDEV SINGH BRAR S/o KARNAIL SINGH, R/o Street No. 4, Puri Colony Faridkot, Punjab, have changed my name and shall hereafter be known as GURDEV SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURDEV SINGH BRAR [Signature (in existing old name)]

I hitherto known as HARMOHINDER SINGH MATHAROO alias HARMINDER S/o AJIT SINGH MATHAROO, R/o W.No. 6, Shaheed Bhagat Singh Nagar, Opp, ITI Moga, Punjab-142001, have changed my name and shall hereafter be known as HARMOHINDER SINGH MATHAROO.

It is certified that I have complied with other legal requirements in this connection.

HARMOHINDER SINGH MATHAROO alias HARMINDER [Signature (in existing old name)] I hitherto known as JASKARAN SINGH S/o GURTEJ SINGH, R/o VPO: Hari Nau Tehsil Kotkapura, District Faridkot, Punjab, have changed my name and shall hereafter be known as JASKARAN SINGH BRAR.

It is certified that I have complied with other legal requirements in this connection.

JASKARAN SINGH

[Signature (in existing old name)]

I hitherto known as SUKHJINDER KAUR wife of HARPAL SINGH, residing at VPO Kohali, District Amritsar-143109, Punjab, have changed my name and shall hereafter be known as SUKHWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHJINDER KAUR

[Signature (in existing old name)]

I hitherto known as SUKHJEET VERMA son of YASHPAL VERMA, residing at H.No. 3040, Heveli Jamadara di, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SUKHJEET.

It is certified that I have complied with other legal requirements in this connection.

SUKHJEET VERMA

[Signature (in existing old name)]

I, TOSHAN KUMAR GOURAHA S/o SANAT KUMAR GOURAHA, R/o Ward No. 26, Swayam Vihar Colony, Near Shyam Bharti Fules, New College Road, Champa, Janjgir-Champa, Chhattisgarh-495671, have changed the name of my minor son ARADHYA GOURAHA, aged about 7 years and he shall hereafter be known as AADARSH GOURAHA.

It is certified that I have complied with other legal requirements in this connection.

TOSHAN KUMAR GOURAHA
[Signature of Guardian]

I hitherto known as KUSUM CHAUHAN alias K MUNI DEVI wife of Late Sh. S P S CHAUHAN, residing at RZG-261, Raj Nagar Part 2, Palam Colony, South West Delhi, Delhi-110077, have changed my name and shall hereafter be known as K MUNI DEVI.

It is certified that I have complied with other legal requirements in this connection.

KUSUM CHAUHAN alias K MUNI DEVI [Signature (in existing old name)]

I hitherto known as MONICA W/o HARJINDER KUMAR, residing at Ward No.-04, Lohian Khas, Tehsil Shahkot, Lohian Khas, Jalandhar, Punjab-144629, have changed my name and shall hereafter be known as MONIKA.

It is certified that I have complied with other legal requirements in this connection.

MONICA [Signature (in existing old name)]

I, KAUSHAL KISHOR MANJHI S/o GANESH MANJHI, R/o H.No.-51A, F/F Block-K-1, Near Gurudwara Road, Uttam Nagar, West Delhi-110059, have changed the name of my minor son ALOK KUMAR MANJHI, aged 17 years and he shall hereafter be known as AVADH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KAUSHAL KISHOR MANJHI [Signature of Guardian]

I hitherto known as BHAWANA PANT D/o RAJENDRA PRASAD PANT, R/o Kashipur Ward 15 Kajibagh, Home No. 574 Kashipur Udham Singh Nagar, Kashipur Singh Nagar Kashipur, Uttarakhand-244713, have changed my name and shall hereafter be known as BHAWNA PANT.

It is certified that I have complied with other legal requirements in this connection.

BHAWANA PANT [Signature (in existing old name)]

I hitherto known as HEMA WATTS W/o RAMAN KATARIA, R/o Talwandi Bhai, District Ferozepur, Punjab, have changed my name and shall hereafter be known as HEMA KATARIA.

It is certified that I have complied with other legal requirements in this connection.

HEMA WATTS [Signature (in existing old name)]

I hitherto known as BOBBY son of LAKHVIR SINGH, residing at VPO Ghurial, Distt. Jalandhar-144106, Punjab, India, have changed my name and shall hereafter be known as BOBBY BHATOYE.

It is certified that I have complied with other legal requirements in this connection.

BOBBY [Signature (in existing old name)]

I hitherto known as SMILE S/o VICTOR LAL, R/o Village and Post Office Dialgarh, Tehsil Batala, District Gurdaspur, Punjab-143518, have changed my name and shall hereafter be known as SMILE KHOKHAR.

It is certified that I have complied with other legal requirements in this connection.

**SMILE** 

[Signature (in existing old name)]

I hitherto known as SURAJ S/o NANDU, R/o Chukhiara, Jalandhar-l, Punjab-144106, have changed my name and shall hereafter be known as SURAJ TIRKEY.

It is certified that I have complied with other legal requirements in this connection.

**SURAJ** 

[Signature (in existing old name)]

I hitherto known as KOTA RAVIDAS HEGDE alias RAVIDAS HEGDE K alias K RAVIDAS HEGDE alias K RAVIDASA HEGDE S/o RAMANATH HEGDE, residing at 9, 1st Main 5th Cross, Near Kasturi Nagara, Rajeev Nagara, Bangalore, Kalyananagar, Karnataka-560043, have changed my name and shall hereafter be known as RAVIDASA HEGDE.

It is certified that I have complied with other legal requirements in this connection.

KOTA RAVIDAS HEGDE alias RAVIDAS HEGDE K alias K RAVIDAS HEGDE alias K RAVIDASA HEGDE [Signature (in existing old name)]

I hitherto known as HARWINDER KAUR W/o KULDIP SINGH, R/o Tehsil-Dasuya, Jalota, PO. Jalota, Distt. Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as RAVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARWINDER KAUR [Signature (in existing old name)]

I hitherto known as SUSHILA DEVI W/o RAMASARE NISHAD, R/o 72, Khakhara Tola, Rayaganj Bazar, Jangl Belwar, PO. Raiganj, Distt. Gorakhpur, Uttar Pradesh-273010, have changed my name and shall hereafter be known as SUSHILA DEVI NISHAD.

It is certified that I have complied with other legal requirements in this connection.

SUSHILA DEVI

I hitherto known as AMANDEEP KAUR RATTE W/o GAGANDEEP SINGH, R/o VPO: Samadh Bhai Tehsil Bagha Purana, District Moga, Punjab-142057, have changed my name and shall hereafter be known as AMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP KAUR RATTE [Signature (in existing old name)]

I hitherto known as BIRESH RAM S/o SIGASHAN RAM, Employed as Senior Clerk (Government of India South Eastern Railway), R/o Block-74/2/8, Unit-06, South Eastern Railway Colony, BNR/ GRC, Kolkata-700043, Nearby BNR Maitri Park, South, have changed my name and shall hereafter be known as BIRESH RAM SUMAN.

It is certified that I have complied with other legal requirements in this connection.

BIRESH RAM [Signature (in existing old name)]

I hitherto known as VALTEJ KAUR W/o BALWINDER SINGH, R/o Village-Mohamadpur, Tehsil-Dhuri, Distt.-Sangrur, Punjab-148020 have changed my name and shall hereafter be known as BALTEJ KAUR.

It is certified that I have complied with other legal requirements in this connection.

VALTEJ KAUR [Signature (in existing old name)]

I hitherto known as RAJANI DEVI W/o SUBHASH CHAND, R/o H.No.-2481, Padam Dhan Colony Bawana Road, Narela, North West Delhi, Delhi-110040, have changed my name and shall hereafter be known as RAJNI SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

RAJANI DEVI [Signature (in existing old name)]

I hitherto known as CHAVALA LAKSHMI NARAYANA S/o CHAVA SRINIVAS, R/o 15-3-11/2, ValluriVari Street, Mandapeta, East Godavari, Andhra Pradesh-533308, have changed my name and shall hereafter be known as LAKSHMI NARAYANA CHAVA.

It is certified that I have complied with other legal requirements in this connection.

CHAVALA LAKSHMI NARAYANA [Signature (in existing old name)]

I, DILIP KUMAR M S S/o M K SEETHARAM MURTHY, R/o 121, 5th Cross Siddartha Road, C. T. Bed, BSK 2nd Stage, Bangalore, Banashankari II Stage, Bengaluru, Karnataka-560070, have changed the name of my minor son APRAMEYA BHARADWAJ, aged about 4 years and he shall hereafter be known as ADVIK APRAMEYA BHARADWAJ.

It is certified that I have complied with other legal requirements in this connection.

DILIP KUMAR M. S. [Signature of Guardian]

I hitherto known as MADHU GUPTA W/o VIPIN KUMAR AGGARWAL, R/o 146, SavitaVihar, Delhi, East Delhi-110092, have changed my name and shall hereafter be known as MADHU AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

MADHU GUPTA [Signature (in existing old name)]

I hitherto known as AJESH K G S/o GEORGE KATTILAMPARAMBIL POULOSE, R/o Aikkaraparambil Meluha, Mevada PO. Meenachil, Mevada, Kottayam, Kerala-686573, have changed my name and shall hereafter be known as AJESH JOE.

It is certified that I have complied with other legal requirements in this connection.

AJESH K G [Signature (in existing old name)]

I hitherto known as GOLU KUMAR S/o PINTU SHAH, residing at H.No.-89, Harnam Nagar Mohalla Batala, Dera Baba Nayak Road, Batala, Batala, Gurdaspur, Punjab-143505, have changed my name and shall hereafter be known as SIDDHARTH SHAH.

It is certified that I have complied with other legal requirements in this connection.

GOLU KUMAR [Signature (in existing old name)]

I hitherto known as AMINA TIRKEY D/o LAZARUS TIRKEY W/o UMESH RAO, R/o C/o Krishna General Store, Bhatu Basti, Garacharma (P.O.), Port Blair, Andaman and Nicobar Islands-744105, have changed my name and shall hereafter be known as AKANSHA RAO.

It is certified that I have complied with other legal requirements in this connection.

AMINA TIRKEY [Signature (in existing old name)]

I hitherto known as JAYANTILAL P alias JAYANTILAL JAIN S/o PREMCHAND, R/o 23, Opp. Kalika Devi Temple, Kalika Devi Road, Davanagere, Karnataka-577001, have changed my name and shall hereafter be known as JAYANTILAL P JAIN.

It is certified that I have complied with other legal requirements in this connection.

JAYANTILAL P alias JAYANTILAL JAIN [Signature (in existing old name)]

I hitherto known as KIRAN alias KIRAN KUMAR P JAIN S/o PREMCHAND, R/o 23, Kalikadevi Road, Near B. S. Channabasappa, Davanagere, Karnataka-577001, have changed my name and shall hereafter be known as KIRAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KIRAN alias KIRAN KUMAR P.JAIN [Signature (in existing old name)]

I hitherto known as DEEPANSHU BRIJMOHAN SEN S/o BRIJMOHAN SEN, R/o B-402, Nakshtra heights, Near Kashivishwanath Temple, Subhanpura, Vadodara, Gujarat-390023, have changed my name and shall hereafter be known as DEEPANSHU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DEEPANSHU BRIJMOHAN SEN [Signature (in existing old name)]

I hitherto known as M.P.A. SHARMA son of M. SUBBARAYUDU, employed as Senior Audit Officer (Commercial) in the Office of Accountant General(Audit), Telangana, Hyderabad, residing at 45-258/38/A, Raja Nagar Colony, Upparguda, Malkajgiri, Hyderabad-500047, have changed my name and shall hereafter be known as MULUKUTLA PRASANNA ANJANEYA SARMA.

It is certified that I have complied with other legal requirements in this connection.

M.P.A. SHARMA [Signature (in existing old name)]

I hitherto known as MANNAT KHOSLA daughter of NITIN KHOSLA wife of VIVEK SETH, residing at H.No. 42, Joshi Colony The Mall, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as MANNAT SETH.

It is certified that I have complied with other legal requirements in this connection.

MANNAT KHOSLA [Signature (in existing old name)]

I hitherto known as NAKHRO D/o Sh. JEETO, resident of Village Chhatredi P.O. Rajera, Tehsil and District Chamba-H.P., have changed my name and shall hereafter be known as DIKSHA THAKUR.

NAKHRO

[Signature (in existing old name)]

I hitherto known as ANURADHA WADHWA D/o VINOD KUMAR WADHWA and W/o SACHIN TANEJA, resident of H. No. 318/6A, Central Town, Jalandhar, Punjab-144001, India, have changed my name and shall hereafter be known as ANU TANEJA.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA WADHWA [Signature (in existing old name)]

I hitherto known as BIRO W/o BHOLA RAM, residing at V.P.O. Kala Sanghian, Patti Alamgir, Kapurthala-144623, Punjab, India, have changed my name and shall hereafter be known as BALVIR.

It is certified that I have complied with other legal requirements in this connection.

BIRO

[Signature (in existing old name)]

I hitherto known as KULDEEP SINGH S/o NAND SINGH, residing at V.P.O. Sharakpur, Teh. Nakodar, Distt. Jalandhar-144042, Punjab, India, have changed my name and shall hereafter be known as KULDIP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH

[Signature (in existing old name)]

I hitherto known as MEWA LUBANA son of PRITAM SINGH, residing at Village Pandori Lubana, P.O. Pandori Waraich, Amritsar, Punjab, have changed my name and shall hereafter be known as MEWA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MEWA LUBANA

I hitherto known as SNEHA D/o ASHOK KUMAR, resident of 200/7, Jamalpura, Sonipat, Haryana-131001, have changed my name and shall hereafter be known as SNEHA SINGHANIYA.

It is certified that I have complied with other legal requirements in this connection.

**SNEHA** 

[Signature (in existing old name)]

I hitherto known as JASPAL KAUR W/o BALDEV SINGH, residing at Vill. Mansurpur, Teh. Nabha, Distt. Patiala, Punjab-147201, have changed my name and shall hereafter be known as JASVIR KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASPAL KAUR

[Signature (in existing old name)]

I hitherto known as SRIJITA ROY W/o ARUP KUMAR PYNE, R/o Purabi Apartment, Flat B-302, 225, Birnagar, Baghajatin Station Road, SBI, Kolkata, West Bengal-700086, have changed my name and shall hereafter be known as SRIJITA ROY PYNE.

It is certified that I have complied with other legal requirements in this connection.

SRIJITA ROY

[Signature (in existing old name)]

I hitherto known as VEEKSHITH S/o DEVADAS SALIAN, R/o D.No.1-3(B), "Vaidevi", Vadabhandeshwara, Thottam, Kodavoor Village, Udupi Taluk and District-576108, Karnataka State, have changed my name and shall hereafter be known as VEEKSHITH DEVADAS SALIAN.

It is certified that I have complied with other legal requirements in this connection.

VEEKSHITH

[Signature (in existing old name)]

I hitherto known as RAJ KAUR W/o MALKIT SINGH, residing at Phumanwal, Tehsil Bhawanigarh, District Sangrur, Punjab-148026, India, have changed my name and shall hereafter be known as RAJWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJ KAUR

[Signature (in existing old name)]

I hitherto known as ANJAIAH PALLE alias PALLE AANJANEYULU S/o YETTAIAH, residing at H.No. 4-14, Narket Pally Mandal, Brahmanavellemla, Nalgonda, T.S, Pin-508114, have changed my name and shall hereafter be known as PALLE AANJANEYULU.

It is certified that I have complied with other legal requirements in this connection.

ANJAIAH PALLE

[Signature (in existing old name)]

I hitherto known as DUDDU MUTHYALU alias D.MUTHYALU S/o DUDDU LAXMAIAH, R/o H.No. 3-68/A, Mamillapalle, Nagar Kurnool, Telangana, Pin-509385, have changed my name and shall hereafter be known as DUDDU PIYUSH.

It is certified that I have complied with other legal requirements in this connection.

DUDDU MUTHYALU alias D.MUTHYALU [Signature (in existing old name)]

I hitherto known as PAPUPPLLA MURALI SAI KIRAN S/o PAPUPPLLA RAJU, R/o H.No. Plot No.-57, North Bagh Hayath Nagar, Hayathnagar, Near St. Joseph Techno School, Hayathnagar, Kuntloor, Telangana-501505, have changed my name and shall hereafter be known as PAPPOPPULA MURALI SAI KIRAN.

It is certified that I have complied with other legal requirements in this connection.

PAPUPPLLA MURALI SAI KIRAN [Signature (in existing old name)]

I hitherto known as PAPUPPLA AKHILESH S/o PAPUPPLA RAJU, R/o H.No. Plot No. 57, North Bagh Hayath Nagar, Hayathnagar, Near St. Joseph Techno School, Hayathnagar, Kuntloor, Telangana-501505, have changed my name and shall hereafter be known as PAPPOPPULA AKHILESH.

It is certified that I have complied with other legal requirements in this connection.

PAPUPPLA AKHILESH [Signature (in existing old name)]

I hitherto known as GANDHARI SAINATH REDDY alias GANDARI SAINATH REDDY S/o GANDHARI SUDHARSHAN REDDY, R/o H.No. 3-108/75/2/3, Bardipur Village, Dichpally Mandal, Nizamabad, Telangana-503230, have changed my name and shall hereafter be known as GANDHARI SAINAATH REDDE.

It is certified that I have complied with other legal requirements in this connection.

GANDHARI SAINATH REDDY alias GANDARI SAINATH REDDY [Signature (in existing old name)] I hitherto known as JITENDRA SINGH S/o RAGHUNI SINGH, residing at East Niranjan Bigha, Dehri on sone, Dehri, Rohtas, Bihar-821307, have changed my name and shall hereafter be known as JEET NARAYAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA SINGH [Signature (in existing old name)]

I hitherto known as SURINDERM CHAUDHRY son of Sh. RAM NARAYAN CHAUDHARY, Address H.No. 14/2516, St. No. 1, Kakowal Road, Bawa Colony, Kakowal, Ludhiana-141007 (Punjab), have changed my name and shall hereafter be known as SURENDRA CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SURINDERM CHAUDHRY [Signature (in existing old name)]

I hitherto known as MAHENDRA SINGH S/o BAKHTAWAR SINGH NEGI, R/o Old Mitthi Beri, Near Water Tank, Prem Nagar, Dehradun, Uttarakhand-248007, have changed my name and shall hereafter be known as MAHENDRA SINGH NEGI.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA SINGH [Signature (in existing old name)]

I hitherto known as SHWETABH RANJAN son of VINAY PRASAD CHAUDHARY, residing at H.No.139-140 Street No.4, Near Radhaswami Satsang Ashram, Shanti Vihar, Dindar Pur, South West Delhi-110043, have changed my name and shall hereafter be known as SHWETABH CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SHWETABH RANJAN [Signature (in existing old name)]

I, KUMAR BABU M S/o MAHADEVA SWAMY, R/o 149, 5th Main Road, Subhash Nagar, Mysore, Karnataka-570007, have changed the name of my minor daughter RITU PATEL K aged about 15 years and she shall hereafter be known as SADANA CHARVI.

It is certified that I have complied with other legal requirements in this connection.

KUMAR BABU M [Signature of Guardian]

I hitherto known as FAJALUR RAHAMAN son of ABDUL BARI, residing at F-704/F-Tower/Indosam-75, Noida, Sector-75, Gautam Buddha Nagar, Uttar Pradesh-201307, have changed my name and shall hereafter be known as PRINCE MOHAMMED JAHANGIR.

It is certified that I have complied with other legal requirements in this connection.

FAJALUR RAHAMAN [Signature (in existing old name)]

I hitherto known as MOHAMMED GHOUSE MOHIUDDIN S/o MOHAMMED KHAJA MOINUDDIN, resident at 8-1-402/62, Flat No. 101, Classic Gulshan Apartments Gulshan Colony, Near Seven Tombs, Shaikpet, Golconda, PO. Golconda, Distt. Hyderabad, Telangana-500008, have changed my name and shall hereafter be known as MOHAMMED ZOHAIB MOHIUDDIN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED GHOUSE MOHIUDDIN [Signature (in existing old name)]

I hitherto known as AMIT son of Sh. KHEMCHAND, resident of Village Balsmand, Sub-Tehsil Balsmand, District Hisar, (Haryana), have changed my name and shall hereafter be known as AMIT BADGUJJAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT [Signature (in existing old name)]

I hitherto known as DINESH KUMAR son of Late SRI JAI DATT PUNETHA, employed as Under Secretary in the Public Works Department Uttarakhand, residing at R.S.V.-10, Milan-Vihar Secretariat Colony, G.M.S. Road, Dehradun, have changed my name and shall hereafter be known as DINESH KUMAR PUNETHA.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR [Signature (in existing old name)]

I hitherto known as MAHESH RAMJI SOLANKI S/o RAMGI NATU, residing at House No. 682, Timba Sheri, Vanakbara, Diu, Pin Code-362570 (U.T DNH & DD), have changed my name and shall hereafter be known as MAHESH RAMGI.

It is certified that I have complied with other legal requirements in this connection.

MAHESH RAMJI SOLANKI [Signature (in existing old name)]

I hitherto known as NILU KUMARI D/o ARUN KUMAR SINGH and W/o RAMMURTI SINGH, R/o Valipur, Pipariya, Lakhisarai, Bihar-811311, have changed my name and shall hereafter be known as PRITI SONAM.

It is certified that I have complied with other legal requirements in this connection.

NILU KUMARI [Signature (in existing old name)]

I, BALU LAKAVATH S/o THEJAIAH LAKAVATH, Presently, residing at A9/404, Mangla Greens, Tarsali, Vadodara, Gujarat-390009 and Permanently resides at Dubba Thanda, Madhapuram, Devaruppla, Warangal, Telangana-506302, have changed name of my minor daughter namely AVANTHIKA BALU NAIK aged 13 years and she shall hereafter be known as AVANTHIKA NAIK LAKAVATH.

It is certified that I have complied with other legal requirements in this connection.

BALU LAKAVATH [Signature of Guardian]

I, KUMAR KAMLESH SINGH S/o YOGENDRA PRASAD SINGH, residing at Sai Vatika Phool, Kunwar Place, B-Block, Flat No.-606, Near Mount Litra Zee School, Khagaul, P.S.-Danapur, Patna, Bihar-801503, have changed the name of my minor son LUCKY RAJ, aged 14 years and he shall hereafter be known as KARTIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

KUMAR KAMLESH SINGH
[Signature of Guardian]

I hitherto known as VEERWALA VARUNA VARSHNEY alias VEERBALA VARSHNEY wife of ASHOK KUMAR VARSHNEY and daughter of CHIRANJI LAL VARSHNEY, residing at 62/25A, Peeli Kothi, Arya Samaj Road, Holigate, Mathura-281001, have changed my name and shall hereafter be known as VARUNA VARSHNEY.

It is certified that I have complied with other legal requirements in this connection.

VEERWALA VARUNA VARSHNEY alias VEERBALA VARSHNEY [Signature (in existing old name)]

I hitherto known as ILAUDDIN S/o SHABANA B, R/o Lodha Mohalla, Baghana, Neemuch, Neemuch, Madhya Pradesh-458441, have changed my name and shall hereafter be known as IZAAN.

It is certified that I have complied with other legal requirements in this connection.

ILAUDDIN [Signature (in existing old name)]

I hitherto known as NIKITA KUMARI D/o TULSI BEDIA, R/o 89 A Getalsud Jara Toli, Getalsud, Ranchi, Jharkhand-835103, have changed my name and shall hereafter be known as NIKITA KUMARI TIGGA.

It is certified that I have complied with other legal requirements in this connection.

NIKITA KUMARI [Signature (in existing old name)]

I hitherto known as JAGEE SINGH S/o HAKAM SINGH, R/o Near Sarkari School. Village Kotra Lehal, Distt. Sangrur, Punjab-148031, have changed my name and shall hereafter be known as JAZZY SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGEE SINGH [Signature (in existing old name)]

I hitherto known as SMT USHA SHARMA W/o VIJAY SHARMA, residing at Kalinjari, Beswan, Aligarh, Uttar Pradesh-202145, have changed my name and shall hereafter be known as ASHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SMT USHA SHARMA [Signature (in existing old name)]

I hitherto known as RUPA DURUA S/o MINA DURUA, residing at Sindivata, Bagderi, Dangarapalli, Koraput, Odisha-764002, have changed my name and shall hereafter be known as RAKESH DURUA.

It is certified that I have complied with other legal requirements in this connection.

RUPA DURUA [Signature (in existing old name)]

I hitherto known as BALA alias RAJBALA wife of OMPARKASH, R/o 119, Shri Krishna Colony, Surakhpur Road, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as RAJBALA.

It is certified that I have complied with other legal requirements in this connection.

BALA alias RAJBALA [Signature (in existing old name)]

I, N R MEENA D/o NATARAJAN RAMKUMAR wife of Late M ANAND KUMAR, R/o F2 No. 2, 1st Cross Street, Jeeva Nagar, Pallikaranai, Kancheepuram, Tamilnadu-600100, have changed the name of my minor daughter A ANRILA, aged 8 years and she shall hereafter be known as ANDRIL LAYA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

N R MEENA [Signature of Guardian]

I hitherto known as SHYAM KAUR D/o ARJUN SINGH W/o AJIT SINGH, R/o H.No.-147, Aminabad Urf Bara Gaon, Post-Paswara, Tehsil-Mawana, Distt.-Meerut, Uttar Pradesh-250106, have changed my name and shall hereafter be known as SUMAN.

It is certified that I have complied with other legal requirements in this connection.

SHYAM KAUR [Signature (in existing old name)]

I hitherto known as MANJINDER SINGH GILL son of SUKHDEV SINGH, R/o Village Sounke, P.O. Ram Nagar, Tehsil Malout, Distt. Sri Muktsar Sahib, Punjab-152112, have changed my name and shall hereafter be known as MANJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANJINDER SINGH GILL [Signature (in existing old name)]

I hitherto known as RAHUL KUMAR S/o SOMESHWAR GUPTA, R/o-Khirkiya, Jungle Amwa, PO-Belwa Jungle, Distt.-Kushinagar, Uttar Pradesh-274304, have changed my name and shall hereafter be known as RAHUL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR [Signature (in existing old name)]

I hitherto known as LAKHWINDER SINGH BRAR son of RANJEET SINGH, residing at House No. 123, Street No. 1, Village Chak Motle Wala, Tehsil Muktsar, Distt. Sri Muktsar Sahib, Punjab-152025, have changed my name and shall here after be known as LAKHWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

LAKHWINDER SINGH BRAR [Signature (in existing old name)]

I hitherto known as DEYA daughter of YOGESH YADAV, permanent R/o Berli Kalan(310), Musepur, Rewari, Haryana-123401, and currently residing at House No. 259, Village Samaypur Badli, Delhi-110042, have changed my name and shall hereafter be known as DIYA YADAV.

It is certified that I have complied with other legal requirements in this connection.

DEYA

[Signature (in existing old name)]

I hitherto known as SUKHBIR SINGH GILL son of NACHHATAR SINGH, R/o Warpal, Ferozepur, Punjab-142044, have changed my name and shall hereafter be known as SUKHBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHBIR SINGH GILL [Signature (in existing old name)]

I hitherto known as POONAM W/o RAHUL DUTTA, R/o H.No. 134,Aman Nagar, Tanda Road, Distt. Jalandhar, Punjab-144004, have changed my name and shall hereafter be known as POONAM DUTTA.

It is certified that I have complied with other legal requirements in this connection.

**POONAM** 

[Signature (in existing old name)]

I hitherto known as TUSHAR S/o ARUN KUMAR MISHRA, residing at No.-04, 2nd Floor Om Sai Residency, 3rd Road Cross, Near Ishaan Homes, Lakshmi Narayana Temple Road, Papaiah Reddy Layout, Munnekolala, Bangalore, Karnataka-560037, have changed my name and shall hereafter be known TUSHAR KANTI MISHRA.

It is certified that I have complied with other legal requirements in this connection.

TUSHAR [Signature (in existing old name)]

I hitherto known as NAVNEET SURI S/o OMKAR, residing at Anand Vihar Colony, PO-Dinanagar, Gurdaspur, Punjab-143531, have changed my name and shall hereafter be known as NAVNEET VERMA.

It is certified that I have complied with other legal requirements in this connection.

NAVNEET SURI

I hitherto known as MANISHA W/o GURPREET SINGH, residing at Vill. Khalwana, PO Piplanwala, Hoshiarpur, Punjab-146022, have changed my name and shall hereafter be known as MANISHAVIRDI.

It is certified that I have complied with other legal requirements in this connection.

MANISHA

[Signature (in existing old name)]

I hitherto known as M DHIRAJ S/o S MURALIDHARA, residing at FF7 Sai Kuteera Apartments, Chikkalasandra Uttarahalli Main Road, Next To St. Dominic School, Sarvabhoumanagar, Padmanabhanagar, Bengaluru, Karnataka-560061, have changed my name and shall hereafter be known as M DHIRAJ RAO.

It is certified that I have complied with other legal requirements in this connection.

M DHIRAJ

[Signature (in existing old name)]

I hitherto known as MADAN SINGH S/o PIARIA LAL, R/o Village-Mugalpura, PO-Kakkon, Distt.-Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as MADAN LAL.

It is certified that I have complied with other legal requirements in this connection.

**MADAN SINGH** 

[Signature (in existing old name)]

I hitherto known as KHUSHWINDER S/o CHAMAN LAL, R/o House No.-8, 10/151, Ravidas Nagar Nawanshahr, District-Shaheed Bhagat Singh Nagar, Punjab-144514, have changed my name and shall hereafter be known as KHUSHWINDER KUMAR CHONKRIYA.

It is certified that I have complied with other legal requirements in this connection.

KHUSHWINDER

[Signature (in existing old name)]

I, SHAVINDER VOHRA S/o SURINDER SINGH, R/o House No.-9939, Gali No.-03, Baba Colony, K.K.P. Road, Sri Muktsar Sahib, Punjab-152026, have changed the name of my minor son ABNAV VOHRA, aged 12 years and he shall hereafter be known as ARNAV VOHRA.

It is certified that I have complied with other legal requirements in this connection.

SHAVINDER VOHRA [Signature of Guardian]

I hitherto known as HENNA MALHOTRA daughter of Shri JAGDISH SINGH, residing at D-252, Patel Nagar West, Delhi-110008, have changed my name and shall hereafter be known as HENNA JAGDISH.

It is certified that I have complied with other legal requirements in this connection.

HENNA MALHOTRA

[Signature (in existing old name)]

I hitherto known as DALJEET KAUR BRAR wife of LAKHVIR SINGH, R/o House No.-339, Ward No.-07, Moti Nagar, Dasuya, Tehsil-Dasuya, Distt.-Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as DALJIT KAUR BRAR.

It is certified that I have complied with other legal requirements in this connection.

DALJEET KAUR BRAR

[Signature (in existing old name)]

I hitherto known as RANJANA AGGARWAL wife of SUBASH CHANDER GOEL, R/o House No. B-33/200, Goel Bhawan, Bhandari Mohalla, Tehsil Batala, Distt. Gurdaspur, Punjab-143505, India, have changed my name and shall hereafter be known as RANJANA GOEL.

It is certified that I have complied with other legal requirements in this connection.

RANJANA AGGARWAL [Signature (in existing old name)]

I hitherto known as JAGDISH MASANI alias JAGDISH SINGH S/o SH. MANGE RAM, R/o B-7, Puru Appartment, Sector-13, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as JAGDISH SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH MASANI [Signature (in existing old name)]

I hitherto known as GURMEL SINGH S/o AJIT SINGH, R/o VPO: Ghal Kalan, District Moga, Punjab, have changed my name and shall hereafter be known as GURMAIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMEL SINGH

I, NANJUNDA S/o Late BASAVANAGUDI MARAIAH ,R/o Hosa Badavane, Kasaba Hobali T Narasipura Talluku, Aalagudu Post, Mysore, Karnataka-5711241, have changed the name of my minor daughter NEHA, aged about 16 years and she shall hereafter be known as YASHASWINI N

It is certified that I have complied with other legal requirements in this connection.

NANJUNDA [Signature of Guardian]

I, SUNITA DEVI wife of MAHENDAR SINGH DHAKA residing at Ward No 2, Jyoti Nagar, Pankha Circle, Churu, Rajasthan-331001, have changed the name of my minor daughter MONIKA aged 17 years and she shall hereafter be known as MONIKA DHAKA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA DEVI [Signature of Guardian]

I hitherto known as VEERPAL KAUR GAHLE wife of BUTA SINGH, R/o Village Goniana District Sri Muktsar Sahib, 152026, Punjab, have changed my name and shall hereafter be known as VEERPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

VEERPAL KAUR GAHLE [Signature (in existing old name)]

I hitherto known as BUTA SINGH GAHLE son of GULJARA SINGH, R/o Village Goniana District Sri Muktsar Sahib, 152026, Punjab, have changed my name and shall hereafter be known as BUTA SINGH.

It is certified that I have complied with other legal requirements in this connection.

BUTA SINGH GAHLE [Signature (in existing old name)]

I hitherto known as ANAND S son of PREMA SUBRAMANIAN, employed as Coy Cd in the (name of office) 5 Engr Regt, residing at (Present address) Pattan, C/o 56, APO have changed my name and shall hereafter be known as ANAND SUBRAMANIAN.

It is certified that I have complied with other legal requirements in this connection.

ANAND S [Signature (in existing old name)]

I hitherto known as LUBHAYA RAM S/o RAM PAL, R/o Saloh, Nawanshahr, Punjab-144514, have changed my name and shall hereafter be known as RAM LUBHAYA.

It is certified that I have complied with other legal requirements in this connection.

LUBHAYA RAM [Signature (in existing old name)]

I hitherto known as BEANT SINGH SIDHU S/o KAUR SINGH, R/o Village-Pakka, District-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as BEANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

BEANT SINGH SIDHU [Signature (in existing old name)]

I hitherto known as UDAY RANA S/o MILAP CHAND RANA, R/o 26, Panchdeep Apartment Block-D, Vikas Puri, Tilak Nagar, Rajouri Garden West Delhi-110018, have changed my name and shall hereafter be known as UDEY SINGH.

It is certified that I have complied with other legal requirements in this connection.

UDAY RANA [Signature (in existing old name)]

I hitherto known as SHREERAJA son of POORNACHANDRA BHAT, R/o 10-56(9), Nekara Colony, Mennabettu, Menna Bettu, Dakshina Kannada, Karnataka-574150, have changed my name and shall hereafter be known as SHRIRAJ BHAT INNANJE.

It is certified that I have complied with other legal requirements in this connection.

SHREERAJA [Signature (in existing old name)]

I hitherto known as DOLLY, W/o ANIL SHARMA, R/o House No.-1 A, M. C. Colony, Hisar, Haryana-125001, have changed my name and shall hereafter be known as SHEETAL.

It is certified that I have complied with other legal requirements in this connection.

DOLLY

I hitherto known as TANU W/o PARAMJEET SINGH, residing at H.No.206, Sector-2, Panchkula, Haryana-134112, have changed my name and shall hereafter be known as SAROJ RANI.

It is certified that I have complied with other legal requirements in this connection.

**TANU** 

[Signature (in existing old name)]

I hitherto known as PRABHAVATI MEDIKERI D/o LAXMAN, residing at Ward no 5 Laxmi Nagar Badami Bagalkot Karnataka 587201, have changed my name and shall hereafter be known as PRABHA MEDIKERI.

It is certified that I have complied with other legal requirements in this connection.

PRABHAVATI MEDIKERI [Signature (in existing old name)]

I hitherto known as MOHAMED MAQSOOD AHMED S/o MOHAMMAD RAFEEK, R/o Gram Semri, Post Sahjahanpur, Semari, Kushinagar, Shahjahanpur, Uttar Pradesh-274408, have changed my name and shall hereafter be known as MOHAMED MAQSOOD AHMED MOHAMED RAFIOUE.

It is certified that I have complied with other legal requirements in this connection.

MOHAMED MAQSOOD AHMED [Signature (in existing old name)]

I hitherto known as SANTOSH RANI W/o RAMESH SINGHAL, R/o 318, First Floor, Near Durga Mandir, Gagan Vihar, Delhi-110051, have changed my name and shall hereafter be known as SANTOSH SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH RANI

[Signature (in existing old name)]

I hitherto known as BRIJDEEP KAUR PLAYIA daughter of RANJIT SINGH wife of JATINDER SINGH, residing at H.No.A-609, New Partap Nagar, G.T Road, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as BRIJDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

BRIJDEEP KAUR PLAYIA [Signature (in existing old name)]

I hitherto known as ARPANA D/o RAVINDRA KUMAR, residing at # C-17/7 Type-III O.F.D. Estate Raipur Dehradun Uttarakhand-248008, have changed my name and shall hereafter be known as ARPANA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ARPANA

[Signature (in existing old name)]

I hitherto known as MURALI RAMAKRISHNAN S/o RAMKRISHNAN PERUMAL, residing at 88, Charles Campbell Road Cox Town Bangalore North Bengaluru Karnataka-560005, have changed my name and shall hereafter be known as MURLI RAMKRISHNAN.

It is certified that I have complied with other legal requirements in this connection.

MURALI RAMAKRISHNAN [Signature (in existing old name)]

I hitherto known as DEVINDER SINGH S/o OM PARKASH, residing at Mohalla Bharaian, Nurmahal, District Jalandhar-144039, Punjab, India, have changed my name and shall hereafter be known as DAVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEVINDER SINGH

[Signature (in existing old name)]

I hitherto known as PUSHPALATA SAHU alias ANUSHKA TYAGI D/o PUNIT RAM SAHU W/o RAHUL KUMAR TYAGI, residing at # D 102 First Floor, Real heaven Apartment, Lakme sallon, Narmada Nagar Mangla Chowk, Bilaspur(m. Corp), Chhattisgarh-495001, have changed my name and shall hereafter be known as ANUSHKA TYAGI.

It is certified that I have complied with other legal requirements in this connection.

PUSHPALATA SAHU alias ANUSHKA TYAGI [Signature (in existing old name)]

I hitherto known as DHROOV S/o SACHIN MALHOTRA, residing at F-10, Gali No. 33, Mahendra Park, Adarsh Nagar, Delhi-110033, have changed my name and shall hereafter be known as CHIRAG MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

DHROOV

I hitherto known as BOCHU SATISH KUMAR S/o LAKSHMAIAH, residing at No. 15-113 Subhash Nagar Sudimalla Yellandu Khammam Andhra Pradesh-507123, have changed my name and shall hereafter be known as NUTHALAPATI SATISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BOCHU SATISH KUMAR [Signature (in existing old name)]

I hitherto known as BINDU daughter of SUKHDEV SINGH wife of PARGAT SINGH, residing at Qila Kavi Santokh Singh, Tarn Taran-143401, Punjab, have changed my name and shall hereafter be known as BALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

**BINDU** 

[Signature (in existing old name)]

I hitherto known as BHAIROO LAL MEENA S/o KISHAN LAL MEENA, employed as Constable in Rajasthan Police, R/o Dhani-Bodiya, Post-Banethi, Kotputli, Baneti, Jaipur, Rajasthan-303105, have changed my name and shall hereafter be known as RONIT JEPH. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

BHAIROO LAL MEENA [Signature (in existing old name)]

I hitherto known as PARMESHVARI daughter of MALA RAM, residing at Udaniyo Ka Vas, Gudha Malani, Barmer, Rajasthan-344031, have changed my name and shall hereafter be known as PIHU BISHNOI.

It is certified that I have complied with other legal requirements in this connection.

PARMESHVARI

[Signature (in existing old name)]

I, ASHISH KUMAR son of Sh. JATAN VEER SINGH, employed as DCIO in the MHA, Govt. of India, residing at 807 Tagore Hostel Minto Road, New Delhi 110002, have changed the name of my daughter AASHVI SINGH, aged 4 years and she shall hereafter be known as AARVIKA SHREE.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR [Signature of Guardian]

I hitherto known as SUVITH S/o GOPAL AMIN, residing at D.No. 12-38C, "Amin Nivas", Udyavara Village, Pithrody, Udupi Taluk and District-574118, Karnataka State, have changed my name and shall hereafter be known as SUVITH GOPAL AMIN.

It is certified that I have complied with other legal requirements in this connection.

**SUVITH** 

[Signature (in existing old name)]

I hitherto known as PRAKASH MOTHILAL S/o KRISHNANUNNI K, residing at No 137/1 12th Cross Talacauvery Layout, Bangalore North, Karnataka, 560092, India, have changed my name and shall hereafter be known as RAKESH KRISHNAN A.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH MOTHILAL

[Signature (in existing old name)]

I hitherto known as RITIKA D/o HARDEEP SINGH, R/o 76, Ward No. 10, Water Works Road, Near Naina Devi Mandir, Narwana, Jind, Haryana-126116., have changed my name and shall hereafter be known as RITIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RITIKA

[Signature (in existing old name)]

I hitherto known as RUCHIKA D/o HARDEEP SINGH, R/o 76, Ward No. 10, Water Works Road, Near Naina Devi Mandir, Narwana, Jind, Haryana-126116., have changed my name and shall hereafter be known as RUCHIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

RUCHIKA

[Signature (in existing old name)]

I hitherto known as JORAWAR SINGH S/o LAKHVIR SINGH, R/o Village-Cheema Khurd, PO-Nurmahal, Tehsil-Phillaur, Distt.-Jalandhar, Punjab-144039, have changed my name and shall hereafter be known as JORAVER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JORAWAR SINGH

I hitherto known as PINTU KUMAR S/o Shri SUBHASH, employed as REVENUE LEKHPAL in Tehsil-Jansath, Distt. Muzaffarnagar, Uttar-Pradesh Pin-251314, Permanent residing at Village ALMASPUR (Kukra Road Near Mother India School), Post New Mandi, Distt. Muzaffarnagar, Uttar Pradesh, Pin-251001, have changed my name and shall hereafter be known as PUNEET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PINTU KUMAR [Signature (in existing old name)]

I hitherto known as RAJNI BALA W/o SHIV KUMAR R/o House No.291, Krishna Nagar, Mandi Gobindgarh, Distt. Fatehgarh Sahib, Punjab, have changed my name and shall hereafter be known as MEENU.

It is certified that I have complied with other legal requirements in this connection.

RAJNI BALA [Signature (in existing old name)]

I hitherto known as KARNAIL RAM DHILLON son of PRITAM RAM DHILLON, residing at Vill. Baler Khanpur, Distt. Kapurthala-144601, Punjab, India, have changed my name and shall hereafter be known as KARNAIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARNAIL RAM DHILLON [Signature (in existing old name)]

I hitherto known as HARJEET PAL SINGH son of BALWANT SINGH, residing at H.No. 89, Gali No. 12, Mohalla Santpura, Kapurthala-144601, Punjab, India, have changed my name and shall hereafter be known as HARJEET PAL SINGH KALSI.

It is certified that I have complied with other legal requirements in this connection.

HARJEET PAL SINGH [Signature (in existing old name)]

I hitherto known as SUKHWINDER SINGH VIRDI S/o DARSHAN SINGH, R/o Village Bulhowal, Distt. Hoshiarpur-146113, Punjab, have changed my name and shall hereafter be known as SUKHWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER SINGH VIRDI [Signature (in existing old name)]

I hitherto known as RANJIT KAUR MALHI W/o HARJINDER SINGH MALHI, R/o Vill. Tibri, PO. Pull Tibri, Distt. Gurdaspur, PB-143401, have changed my name and shall hereafter be known as RANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

RANJIT KAUR MALHI [Signature (in existing old name)]

I hitherto known as DURGA VATI W/o DEVENDRA SINGH, R/o 47- C, Raebareli Road, Vrindavan Yojna, Lucknow, Uttar Pradesh-226025, have changed my name and shall hereafter be known as DURGA DEVI.

It is certified that I have complied with other legal requirements in this connection.

DURGA VATI [Signature (in existing old name)]

I hitherto known as REENA ARASU D/o RAGHUNATHA ARASU, R/o Plot No. 963 No - 2, 4th Floor, Saroja Towers, H Block- 24th Street, Anna Nagar West, Anna Nagar, Chennai, Tamil Nadu- 600040, have changed my name and shall hereafter be known as REENA SUNDARAM.

It is certified that I have complied with other legal requirements in this connection.

REENA ARASU [Signature (in existing old name)]

I, AMANDEEP SINGH son of NACHHATTAR SINGH, residing at Bholu Wala, District Ferozepur-142050, Punjab, have changed the name of my minor daughter JAPNEET KAUR KHOSA aged 10 years and she shall hereafter be known as JAPNEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH [Signature of Guardian]

I hitherto known as KARAJ SINGH BHULLAR S/o DARSHAN SINGH, R/o VPO. Vachhoa Tehsil Ajnala, Amritsar, PB-143606, have changed my name and shall hereafter be known as KARAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAJ SINGH BHULLAR [Signature (in existing old name)]

I hitherto known as MANJINDER SINGH WARAICH S/o KULWANT SINGH, residing at H.No. 621, W.No. 4, Darapur, Tehsil Dasuya, Distt. Hoshiarpur-144204, Punjab, India, have changed my name and shall hereafter be known as MANJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANJINDER SINGH WARAICH [Signature (in existing old name)]

I hitherto known as MUSKAN D/o SIKANDER PAL, residing at Ward No. 07, Balachaur, Nawanshahr, Distt. SBS Nagar, Punjab-144521, have changed my name and shall hereafter be known as MUSKAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN [Signature (in existing old name)]

I hitherto known as MEENU daughter of KRISHAN LAL wife of MUNISH KUMAR, residing at House No.26, Krishna Square-2, Amritsar, Punjab, have changed my name and shall hereafter be known as BHAWNA.

It is certified that I have complied with other legal requirements in this connection.

MEENU [Signature (in existing old name)]

I hitherto known as GAREEB CHAND S/o Shri KESHU LAL, R/o Rathi Mohalla, Gali No. 5, Kharwa, Ajmer, Rajasthan- 305202, have changed my name and shall hereafter be known as KABIR NAYAK.

It is certified that I have complied with other legal requirements in this connection.

GAREEB CHAND [Signature (in existing old name)]

I hitherto known as HIMANSHU son of SUBASH CHANDER, residing at H.No. 304, Ward No. 6, Mahasia, Urmar, Hoshiarpur-144204, Punjab, India, have changed my name and shall hereafter be known as KUMAR HIMANSHU.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU [Signature (in existing old name)]

I hitherto known as NAVDEEP SINGH S/o NISHAN SINGH, R/o Village Doulatpur, P.O. Panjgrain, Tehsil Batala, Distt. Gurdaspur, Punjab, have changed my name and shall hereafter be known as SINGH NAVDEEP.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP SINGH [Signature (in existing old name)]

I hitherto known as ANANTHARAM KOMMU S/o K V RAMANAPPA, R/o 8-3-167/K/1C, Keerthis Nest, Motinagar, Near Vanitha, Super Market, Kalyan Nagar Phase- 3, Balanagar, K.V Rangareddy, Telangana- 500018, have changed my name and shall hereafter be known as ANANTHARAM KOMMINENI.

It is certified that I have complied with other legal requirements in this connection.

ANANTHARAM KOMMU [Signature (in existing old name)]

I hitherto known as ANKUR KUMAR S/o DEVESH KUMAR AGARWAL, R/o 164 Main Road Pilibhit Byepass Road, Near Park, Pawan Vihar Bareilly, Uttar Pradesh- 243006, have changed my name and shall hereafter be known as ANKUR KUMAR AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ANKUR KUMAR [Signature (in existing old name)]

I hitherto known as KAMAL S/o S.R. VERMA, R/o H.No. S-1, MIG Flat, Near Rajindra Place, Prasad Nagar, Phase-2, Karol Bagh, Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as KAMAL RAI VERMA.

It is certified that I have complied with other legal requirements in this connection.

KAMAL [Signature (in existing old name)]

I hitherto known as CHETAN son of RAJ KUMAR, residing at H.No. 42, Gali No. 4, Baldev Nagar, Jalandhar-144004, Punjab, India, have changed my name and shall hereafter be known as CHETAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

I hitherto known as SHINDER KAUR W/o GAGANJIT SINGH, R/o Vill. Harigarh, P.O. Raidharana, Tehsil Sunam, District Sangrur, Punjab, have changed my name and shall hereafter be known as SINDERPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

SHINDER KAUR [Signature (in existing old name)]

I hitherto known as DEEPTI PATHAK alias DEEPTI wife of MANISH PATHAK, residing at H.No. A1768 First Floor Back, Road No. 91, Greenfields Colony, NHPC Colony, Faridabad, Haryana-121010, have changed my name and shall hereafter be known as ADITI PATHAK.

It is certified that I have complied with other legal requirements in this connection.

DEEPTI PATHAK alias DEEPTI [Signature (in existing old name)]

I hitherto known as JASHANPREET KAUR W/o HARPAL SINGH, R/o Village Walipur Kalan, Distt Ludhiana, Punjab, have changed my name and shall hereafter be known as POOJA JOLLY.

It is certified that I have complied with other legal requirements in this connection.

JASHANPREET KAUR [Signature (in existing old name)]

I hitherto known as CHAHAT KHULLAR W/o JATIN KHULLAR, R/o Moh. Chakkri, Ward No.3, Bassi Pathana, Distt. Fatehgarh Sahib, Punjab, have changed my name and shall hereafter be known as RINKI MEHTA.

It is certified that I have complied with other legal requirements in this connection.

CHAHAT KHULLAR [Signature (in existing old name)]

I hitherto known as RAJNI W/o SURJEET KUMAR, R/o Village Sherpur Pacca, PO. Bhagowal, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as RAJNI KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJNI [Signature (in existing old name)]

I hitherto known as HARJINDER SINGH S/o KARNAIL SINGH, R/o H.No.942, V.P.O. Dhudike, Tehsil & Distt. Moga-142053, Punjab, have changed my name and shall hereafter be known as HARJINDER SINGH BHATTI.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER SINGH [Signature (in existing old name)]

I hitherto known as RAJDEEP KAUR W/o JASWINDER SINGH, residing at VPO. Thandewala, District Sri Muktsar Sahib, Punjab-152026, India, have changed my name and shall hereafter be known as RAJVEER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJDEEP KAUR [Signature (in existing old name)]

I hitherto known as AMANDEEP S/o BALVIR CHAND, R/o VPO. Bihala, Distt. Hoshiarpur-146104, Punjab, have changed my name and shall hereafter be known as KUMAR AMANDEEP.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP [Signature (in existing old name)]

I hitherto known as ANURADHA D/o MOHINDER KUMAR W/o RAKESH BHATIA, R/o H.No.B-25/264, Qila Mandi, Tehsil Batala, Distt. Gurdaspur-143505, Punjab, have changed my name and shall hereafter be known as RADHIKA BHATIA.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA [Signature (in existing old name)]

I hitherto known as KARAMJIT SINGH S/o JAGAT SINGH GILL, R/o B-59, Lane No.4, Guru Amar Dass Avenue, Ajnala Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as KARAMJIT SINGH GILL.

It is certified that I have complied with other legal requirements in this connection.

KARAMJIT SINGH [Signature (in existing old name)]

I hitherto known as HARJINDER SINGH MALHI S/o BACHAN SINGH, R/o Vill. Tibri PO. Pull Tibri, Distt. Gurdaspur, PB-143530, have changed my name and shall hereafter be known as HARJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER SINGH MALHI [Signature (in existing old name)]

I hitherto known as KAVITA BABA D/o MAHINDRO BABA HAJI, R/o Gali No. 10, Saheed Udham Singh Colony, Jhapal Road, Amritsar, Punjab, have changed my name and shall hereafter be known as MOHAMMED AKRAM HAJI. I have changed my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

KAVITA BABA [Signature (in existing old name)]

I hitherto known as SMRITI D/o MANISH KUMAR SINGH, residing at New Colony, Tilha Kali Bari, Gaya, Bihar-823001, have changed my name and shall hereafter be known as SMRITI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SMRITI [Signature (in existing old name)]

I hitherto known as NEERJA SHUKLA TIWARI wife of PANKAJ KUMAR TIWARI, residing at H.No. 306, Sector-17-B, Vasundhara, Ghaziabad, Uttar Pradesh-201012, have changed my name and shall hereafter be known as NEERJA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

NEERJA SHUKLA TIWARI [Signature (in existing old name)]

I hitherto known as NARINDER SINGH S/o AWTAR SINGH, R/o B-24, MCH 151/3, Mohalla Fatehgarh, Govind Nagar, Hoshiarpur, Punjab, have changed my name and shall hereafter be known as NARENDER SINGH PARMAR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER SINGH [Signature (in existing old name)]

I hitherto known as BANTU S/o JANT SINGH, residing at Vill-Kounda, PO-Chanju, Tehsil-Churah, Jhakla(488), Chamba, Himachal Pradesh-176321, have changed my name and shall hereafter be known as KARAN THAKUR.

It is certified that I have complied with other legal requirements in this connection.

BANTU

[Signature (in existing old name)]

I hitherto known as RAJAN KAPOOARS alias RAJAN KAPOOR S/o JAGDISH LAL KAPOOR, residing at B/67, Delhi Road, Old Avas Vikas, Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as RAJ KUMAR KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

RAJAN KAPOOARS alias RAJAN KAPOOR [Signature (in existing old name)]

I hitherto known as AYUSHI alias AYUSHI DEEPAK KUMAR D/o DEEPAK KUMAR, residing at WZ-30, New Sahib Pura, M B S Nagar, Tilak Nagar S.O, Delhi-110018, have changed my name and shall hereafter be known as AYUSHI KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

AYUSHI alias AYUSHI DEEPAK KUMAR [Signature (in existing old name)]

I hitherto known as KULWINDER KAUR W/o MALKEET SINGH, residing at Sehjra, Barnala, Punjab-148101, have changed my name and shall hereafter be known as LABH KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR [Signature (in existing old name)]

I hitherto known as SWAPNA JAYANT KULKARNI D/o JAYANT VASUDEO KULKARNI, residing at 742, Shaniwar Peth, New English School Road, Satara City, Satara, Maharashtra-415002, have changed my name and shall hereafter be known as MADALSA PANDIT RATHOD.

It is certified that I have complied with other legal requirements in this connection.

SWAPNA JAYANT KULKARNI [Signature (in existing old name)]

I hitherto known as ATHMAKURI BHARGAV S/o ATHMAKURI RATHNAIAH, R/o H/No:4-196/1 Bazar Hathnoor Mandal Bazar Hathnoor Bazarhathnoor Adilabad, Telagana,-504304, have changed my name and shall hereafter be known as ATHMAKURI BHARATH.

It is certified that I have complied with other legal requirements in this connection.

ATHMAKURI BHARGAV [Signature (in existing old name)]

I hitherto known as SALWINDER SINGH S/o RAGHBIR SINGH, residing at Vill-Ganji, Po-Dorangla, Distt-Gurdaspur, Punjab-143526, have changed my name and shall hereafter be known as SINGH SALWINDER.

It is certified that I have complied with other legal requirements in this connection.

SALWINDER SINGH [Signature (in existing old name)]

I hitherto known as NETRAJYOTI TAW S/o KHAGEN TAW, R/o Lutachur Taid, Jorkata Nepali, Dhemaji, Assam-787058, have changed my name and shall hereafter be known as ROHAN TAW.

It is certified that I have complied with other legal requirements in this connection.

NETRAJYOTI TAW [Signature (in existing old name)]

I hitherto known as MALASHRI BASAVARAJ CHIRALADINNI D/o BASAVARAJ W/o MUTTURAJ PATIL, residing at NO. 47/1 4th Main 1st Cross Basaveshwaranagar, Bangalore, Karnataka-560079, have changed my name and shall hereafter be known as PRAGATHI PATIL.

It is certified that I have complied with other legal requirements in this connection.

MALASHRI BASAVARAJ CHIRALADINNI [Signature (in existing old name)]

I hitherto known as RITU AGARWAL alias RITU AGRAWAL alias RITU GUPTA W/o ANIL KUMAR GARG, residing at 60, Maruti Puram Colony, Lekhraj Khajana Ke Samne, Indira Nagar, Lucknow, Uttar Pradesh-226016, have changed my name and shall hereafter be known as RITU GARG

It is certified that I have complied with other legal requirements in this connection.

RITU AGARWAL alias RITU AGRAWAL alias RITU GUPTA [Signature (in existing old name)] I hitherto known as PRATISTHA D/o RAMKER, R/o J-1104, KDP Grand Savanna, Raj Nagar Extension, Ghaziabad, Uttar Pradesh-201017, have changed my name and shall hereafter be known as PRATISTHA GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

PRATISTHA

[Signature (in existing old name)]

I hitherto known as RATANA RAM MEGHWAL S/o CHUNNI LAL, R/o Salu Ki Dhani Padarri Khurd, Sindhasawa Harniyan, Barmer, Rajasthan- 344031, have changed my name and shall hereafter be known as RATAN VIRAT.

It is certified that I have complied with other legal requirements in this connection.

RATANA RAM MEGHWAL [Signature (in existing old name)]

I hitherto known as BABITA GUPTA D/o RAJEEV GUPTA, W/o AMIT KUMAR KUCHHAL, R/o H.No. 70 B, Gali No. 5, B- Block, Devi Nagar, Shiv Vihar, Karawal Nagar, North East Delhi-110094, have changed my name and shall hereafter be known as SANGEETA KUCHHAL.

It is certified that I have complied with other legal requirements in this connection.

BABITA GUPTA [Signature (in existing old name)]

I hitherto known as RAJINDER KAUR D/o BANTA SINGH and W/o SUDAGAR SINGH residing at VPO Gehal, District Barnala-148100, Punjab, India, have changed my name and shall hereafter be known as HARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER KAUR [Signature (in existing old name)]

I hitherto known as DAVINDER PAL SINGH PAWAR son of BOHAR SINGH residing at VPO Roranwali, District Sri Muktsar Sahib-152113 Punjab, have changed my name and shall hereafter be known as DAVINDER PAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER PAL SINGH PAWAR [Signature (in existing old name)]

I hitherto known as SHAMRAZ D/o SYED AMJAD residing at No.9 3rd Cross Haines Road Bamboo Bazar Metro Station Shivajinagar, Karnataka-560051, have changed my name and shall hereafter be known as SYEDA ZUNAIRA.

It is certified that I have complied with other legal requirements in this connection.

SHAMRAZ

[Signature (in existing old name)]

I hitherto known as DHARWINDER SINGH SANDHU S/o RESHAM SINGH, residing at VPO Jhatra, Tehsil Zira, Distt- Ferozepur, Punjab-152028, have changed my name and shall hereafter be known as DHARWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHARWINDER SINGH SANDHU [Signature (in existing old name)]

I hitherto known as NACHHATAR KAUR KALKAT W/o SUKHPAL SINGH, D/o JAGJIT SINGH, of Vill. Dhattan, PO. Lalowal Hussain Pur, Hoshiarpur, Punjab have changed my name and shall hereafter known as NACHHATER KAUR.

It is certified that I have complied with other legal requirements in this connectio n.

NACHHATAR KAUR KALKAT [Signature (in existing old name)]

I hitherto known as PHARA SINGH S/o BALWANT SINGH, R/o Village Kachar Bhan, Post office Mehar Singh Wala. Tehsil Zira, Distt Ferozepur, Punjab, 142047, have changed my name and shall hereafter be known as PAHARA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PHARA SINGH [Signature (in existing old name)]

I hitherto known as KARNAIL CHAND GURU S/o DEV RAJ, R/o H.No. B-8/534, Noormahal Road, Ward No. 15, Mohalla Ravidasspura, Phillaur,Jalandhar, Punjab-144410, have changed my name and shall hereafter be known as KARNAIL CHAND.

It is certified that I have complied with other legal requirements in this connection.

KARNAIL CHAND GURU [Signature (in existing old name)]

I hitherto known as SUNITA SHUKLA D/o GANESH SHUKLA, R/o Village Jamunipur, Post-Nigoh, Jaunpur, Uttar Pradesh- 222162, have changed my name and shall hereafter be known as SUSHMITA GANESH SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA SHUKLA [Signature (in existing old name)]

I hitherto known as N SHANTILAL alias SHANTILAL NENMALTI alias SHANTILAL BHANSALI S/o NENMAL JI, R/o Ward No 08, Door No 5, Vasudeva Naidu Street, 2nd Floor, Om Sai Apartment, Bellary, Karnataka-583101, have changed my name and shall hereafter be known as N SHANTILAL BHANSALI.

It is certified that I have complied with other legal requirements in this connection.

N SHANTILAL alias SHANTILAL NENMALTI alias SHANTILAL BHANSALI [Signature (in existing old name)]

I hitherto known as RAMKISHOR NANDRAM VALMIKI S/o NAND RAM VALMIKI, employed as Technician/G. in Department of Atomic Energy Heavy Water Plant (Kota), R/o Block No. 8/43, Heavy Water Colony, Post- Bhabhanagar, Rawatbhata, Chittaugarh, Rajasthan- 323307, have changed my name and shall hereafter be known as RAMKISHORE NANDARAM VALMLIKI.

It is certified that I have complied with other legal requirements in this connection.

RAMKISHOR NANDRAM VALMIKI [Signature (in existing old name)]

I hitherto known as KOMAL NANDA W/o NAMAN GOYAL R/o House No. 663, Sunny Enclave, Sector- 125, Kharar, SAS Nagar(Mohali), Punjab-140301, have changed my name and shall hereafter be known as KOMAL GOYAL.

It is certified that I have complied with other legal requirements in this connection.

KOMAL NANDA [Signature (in existing old name)]

I hitherto known as RAMESH LAL W/o ARJAN DAS, R/o Vill. Lallian Khurd, PO. Lambra, Distt. Jalandhar, Punjab-144026, have changed my name and shall hereafter be known as HARMESH LAL.

It is certified that I have complied with other legal requirements in this connection.

RAMESH LAL

I hitherto known as EEDUPALLI YESU RAJU S/o EEDUPALLI SUBRAMANYAM, residing at D-N.4-94, Bolleddupalem, Korukonda Mandal, Distt. East Godavari, Andhra Pradesh-533290, India, have changed my name and shall hereafter be known as EEDUPALLI YASH RAJ.

It is certified that I have complied with other legal requirements in this connection.

EEDUPALLI YESU RAJU [Signature (in existing old name)]

I hitherto known as ARSHDEEP KAUR SAINI W/o DALJIT SINGH, R/o Village Waryam Wala, P.O. Khai Pheme Ke, District Ferozepur, Punjab, India, have changed my name and shall hereafter be known as ARSHDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

ARSHDEEP KAUR SAINI [Signature (in existing old name)]

I hitherto known as ABHAY KUMAR S/o RAJ NARAYAN TIWARI, residing at R. N.- 35, Rohrabandh, VTC: Sindri, PO: Sindri, Sub District: Nirsa-cum-chirkunda, District: Dhanbad, State: Jharkhand, Pin Code-828122, have changed my name and shall hereafter be known as ARVIND KUMAR TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ABHAY KUMAR [Signature (in existing old name)]

I hitherto known as ANIL KUMAR BUDIHAL S/o MALLESH BUDIHAL, residing at No. 129 2nd C Cross 5th Block 2nd Stage Extension, Nagarabhavi, Bangalore, Karnataka-560072, have changed my name and shall hereafter be known as ANNIL BUDIHAL.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR BUDIHAL [Signature (in existing old name)]

I hitherto known as JAI SHIV S/o PANKAJ KUMAR DHAMIJA, R/o 23/60B, 1st Floor, Tilak Nagar, New Delhi, Delhi-110018, have changed my name and shall hereafter be known as JAYANT DHAMIJA.

It is certified that I have complied with other legal requirements in this connection.

JAI SHIV [Signature (in existing old name)]

I hitherto known as ALBINA FERNANDEZ alias ALBINA FERNANDEZ JOSEPH VINOBAA alias JOSEPH VINOBAA ALIBNA FEFNANDEZ D/o SINNATHAMBI JOSEPH VINOBAA, W/o AUGUSTINE JEGAN, residing at 396/38/2, Lionstown, Fifth Street, Thoothukudi, Tamilnadu-628001, have changed my name and shall hereafter be known as JOSEPH VINOBAA ALBINA FERNANDEZ.

It is certified that I have complied with other legal requirements in this connection.

ALBINA FERNANDEZ alias ALBINA FERNANDEZ JOSEPH VINOBAA alias JOSEPH VINOBAA ALIBNA FEFNANDEZ [Signature (in existing old name)]

I hitherto known as PARSHANT S/o MOOLCHAND, R/o House No. 1561, Near Purani Mandi, Uklana(Rural) (113), Hisar, Uklana Mandi, Haryana-125113, have changed my name and shall hereafter be known as HIMANSHU DUREJA.

It is certified that I have complied with other legal requirements in this connection.

PARSHANT [Signature (in existing old name)]

I hitherto known as DIKSHA KUMAR BORKAR S/o KESHORAO BORKAR, R/o Ward 20, Balaghat Road, Teh Lanji, Bisoni, Balaghat, Madhya Pradesh-481222, have changed my name and shall hereafter be known as DIKSHANT BORKAR.

It is certified that I have complied with other legal requirements in this connection.

DIKSHA KUMAR BORKAR [Signature (in existing old name)]

I hitherto known as MOHINDER KAUR alias MINDO W/o DES RAJ, residing at VPO Mauli, Teh. Phagwara, Distt. Kapurthala-144632, Punjab, India have changed my name and shall hereafter be known as MOHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MOHINDER KAUR alias MINDO [Thumb Impression]

I hitherto known as MANJIT W/o LEKH RAJ, residing at VPO Nawanpind Tapprian, Tehsil Balachaur, Distt. SBS Nagar-144521, Punjab, India have changed my name and shall hereafter be known as MANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

I hitherto known as GURPAL SINGH GREWAL S/o TEJA SINGH, residing at VPO Threeke, Tehsil Ludhiana (West), District Ludhiana-142021, Punjab, India, have changed my name and shall hereafter be known as GURPAAL SIINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPAL SINGH GREWAL [Signature (in existing old name)]

I hitherto known as HARBANS SINGH WARVAL S/o MOHINDER SINGH, R/o Village-Ahmad Dhandi, Tehsil Guru Har Sahai, Distt.-Ferozepur, Punjab-152022, have changed my name and shall hereafter be known as HARBANS SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARBANS SINGH WARVAL [Signature (in existing old name)]

I hitherto known as BALKARN SINGH MUTTAR son of PRITAM SINGH, residing at Near Dharamshala, Golu Ki Patti, VPO. Smalsar, Tehsil Baghapurana, Distt. Moga, Punjab-142049, have changed my name and shall hereafter be known as BALKARN SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALKARN SINGH MUTTAR [Signature (in existing old name)]

I hitherto known as JAGVIR SINGH son of LAL SINGH, residing at Near Dharamshala, VPO. Bambiha Bhai, Tehsil Baghapurana, Distt. Moga, Punjab-151208, have changed my name and shall hereafter be known as JAGIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAGVIR SINGH [Signature (in existing old name)]

I hitherto known as BABLOO KUMAR S/o OMNATH SINGH, R/o VTC-Sabalpur, PO-Sonepur, Sub District-Sonepur, District-Saran, Bihar-841101, have changed my name and shall hereafter be known as UTKARSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

BABLOO KUMAR [Signature (in existing old name)]

I hitherto known as SATNAM SINGH DHILLON S/o BALKAR SINGH, R/o Village Jawanda Khurd, Tehsil & Distt Tarn Taran, Punjab, have changed my name and shall hereafter be known as SATNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATNAM SINGH DHILLON [Signature (in existing old name)]

I hitherto known as DES RAJ son of RAM ASRA, residing at H.No. 138, Ward No. 4, Near Goverment College, Mohalla Govind Nagar, Darapur, PO. Urmar, Distt. Hoshiarpur-144204, Punjab, India have changed my name and shall hereafter be known as DES RAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

DES RAJ [Signature (in existing old name)]

I hitherto known as SAVITA RANI MALHOTRA W/o JATINDER KUMAR, R/o H.No.11/253, Gali Mastera Wali, Tehsil & Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as SAVITA RANI.

It is certified that I have complied with other legal requirements in this connection.

SAVITA RANI MALHOTRA [Signature (in existing old name)]

I hitherto known as RINKLE LALWANI D/o NARESH LALWANI W/o RAHUL CHHATRI, R/o Ward-07, Sindhi Colony, Shilp Shala Marg, Chhatarpur, Madhya Pradesh-471001, have changed my name and shall hereafter be known as GARIMA CHHATRI.

It is certified that I have complied with other legal requirements in this connection.

RINKLE LALWANI [Signature (in existing old name)]

I hitherto known as PRABHJOT KAUR D/o JAGMOHAN SINGH SACHDEVA W/o TARUNDEEP SINGH, residing at B-66, Second Floor, Shankar Garden, Vikas Puri, Tilak Nagar, Rajouri Garden, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as PRABHJOT KAAUR.

It is certified that I have complied with other legal requirements in this connection.

PRABHJOT KAUR [Signature (in existing old name)]

I hitherto known as RAHUL S/o RAM SINGH, R/o VPO-Purika, Tehsil-Mukerian, Distt. Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as RAHUL MANHAS.

It is certified that I have complied with other legal requirements in this connection.

**RAHUL** 

[Signature (in existing old name)]

I hitherto known as PREETI BISHT D/o ANAND SINGH, R/o Hill View Colony, Khatima, Udham Singh Nagar, Uttarakhand-262308, have changed my name and shall hereafter be known as PEENKI BISHT.

It is certified that I have complied with other legal requirements in this connection.

PREETI BISHT

[Signature (in existing old name)]

I hitherto known as KAWALPREET KAUR W/o SHARANJIT SINGH, R/o VPO Pandori Gola, Tehsil & Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as KANWALPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAWALPREET KAUR

[Signature (in existing old name)]

I hitherto known as HARPREET KAUR wife of BHUPINDERPAL SINGH, R/o B12/60, Gali No. 3, Cinema Road, Tehsil Batala, Distt. Gurdaspur-143505, Punjab, have changed my name and shall hereafter be known as HARPREET SOHAL.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KAUR

[Signature (in existing old name)]

I hitherto known as SUKHDIP SINGH PARMAR S/o KARAMJIT SINGH, residing at VPO Panchhat, Patti Ujjail, Tehsil Phagwara, Distt. Kapurthala-144408, Punjab, India, have changed my name and shall hereafter be known as SUKHDIP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHDIP SINGH PARMAR [Signature (in existing old name)]

I hitherto known as RAM PIARI W/o SARBAN SINGH, R/o V.P.O. Turna, Tehsil Shahkot, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as NIRMAL KAUR. I have changed my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

RAM PIARI

[Signature (in existing old name)]

I hitherto known as SAPNA W/o KULVIR SINGH, R/o Village-Pandori, PO-Lamin, Tehsil-Mukerian, Distt. Hoshiarpur, Punjab-144205, have changed my name and shall hereafter be known as SAPNA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAPNA

[Signature (in existing old name)]

I hitherto known as KULWINDER KAUR W/o BAL KRISHAN, R/o VPO Lidhran, Distt. Jalandhar, Punjab, PIN-144004, have changed my name and shall hereafter be known as RESHAM KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER KAUR

[Signature (in existing old name)]

I hitherto known as K N MAL son of KESARIMAL, residing at SVP Compound, Tiptur, Tamkur, Karnataka-572201, have changed my name and shall hereafter be known as NATHMAL.

It is certified that I have complied with other legal requirements in this connection.

K N MAL

[Signature (in existing old name)]

I hitherto known as JASMEEN SINGH SIDHU S/o GURMIT SINGH, R/o Vill. Bhodi Pura, PO-Hakam Singh Wala, Tehsil-Phul, District-Bathinda, Punjab-151107, have changed my name and shall hereafter be known as JASJEET SINGH SIDHU.

It is certified that I have complied with other legal requirements in this connection.

JASMEEN SINGH SIDHU [Signature (in existing old name)]

I, SANJAY SINGH RATHOR S/o RAJ KUMAR RATHOR, R/o 551 KA/478/14A, Azad Nagar, Alambagh, Lucknow, Uttar Pradesh- 226005, have changed the name of my minor daughter BABY MISTHI, aged about 14 years and she shall hereafter be known as KAVYA SINGH RATHOR.

It is certified that I have complied with other legal requirements in this connection.

SANJAY SINGH RATHOR [Signature of Guardian]

I, HARSHAD GANESH KACHHARA S/o GANESH KACHHARA, R/o A- 602, Gemini, Gladys Alwares Road, Near Kashinath Ghanekar Natyagruha Hiranandani Meadows Thane West, Thane, Apna Bazar, Maharashtra- 400610, have changed the name of my minor son RISHABH HARSHAD KACHHARA, aged about 14 years and he shall hereafter be known as RISHABH HARSHAD JAIN.

It is certified that I have complied with other legal requirements in this connection.

HARSHAD GANESH KACHHARA
[Signature of Guardian]

I hitherto known as KANNAN THANKAPPAN S/o THANKAPPAN, R/o RZ- 4C, D- 01, C D Block, Upper Ground Floor, Jain Park, Matiala, Uttam Nagar, D.K. Mohan Garden, Delhi-110059, have changed my name and shall hereafter be known as JAISON CANAAN.

It is certified that I have complied with other legal requirements in this connection.

KANNAN THANKAPPAN [Signature (in existing old name)]

I hitherto known as SUDERSHAN KUMAR S/o JAGDISH KUMAR GUPTA, R/o Ward No. 2, Kala Manj Colony, Mukerian, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as SUDARSHAN MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

SUDERSHAN KUMAR [Signature (in existing old name)]

I hitherto known as SURJIT KAUR W/o KIRPA SINGH, R/o 437, Tarn Taran Road, Lahndi Patti Chabba, Tehsil & Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as SUKHJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SURJIT KAUR [Signature (in existing old name)]

I hitherto known as AMARJIT KAUR RAI W/o AJMER SINGH, residing at Village Sudha Majra, PO Rakkaran Bet, Tehsil Balachaur, Distt. SBS Nagar-144521, Punjab, India,

have changed my name and shall hereafter be known as AMARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT KAUR RAI [Signature (in existing old name)]

I hitherto known as SURJIT SINGH BAL S/o TARLOK SINGH, R/o VPO Jalalpura Via Majitha, Distt. Amritsar 143001, have changed my name and shall hereafter be known as SURJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURJIT SINGH BAL [Signature (in existing old name)]

I hitherto known as MANI SINGH S/o MOHINDER, R/o Village Shahura, Distt Amritsar-143108, Punjab, have changed my name and shall hereafter be known as SIMON. I have changed my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

MANI SINGH [Signature (in existing old name)]

I, SUMIT KUMAR S/o KARORI MAL, R/o House No. 427 Ward No. 17, Near Shiv Mandir, Shiv Nagar, Fatehabad, Fatehabad, Haryana-125050, have changed the name of my minor son RUDRA PRATAP GARG aged about 6 years and he shall hereafter be known as RUPEN GARG.

It is certified that I have complied with other legal requirements in this connection.

SUMIT KUMAR [Signature of Guardian]

I hitherto known as JIWAN ASHA W/o PREM KUMAR, R/o H.No. 112, Army Flats, Sector 4, Mansa Devi Complex, Panchkula, Haryana, have changed my name and shall hereafter be known as ASHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

JIWAN ASHA [Signature (in existing old name)]

I hitherto known as VIJAY SATYANNA KASHETTI S/o SATYANNA BHEEMAIAH KASHETTI, R/o 403, Gurukrupa Laabh, Behind TMC School, Kasarvadavli, GB RD, Thane, Maharashtra-400615, have changed my name and shall hereafter be known as VIJAY KKASHETTI.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SATYANNA KASHETTI [Signature (in existing old name)]

I hitherto known as PRINCE son of T.D GUREJA, residing at 268/8, Krishna Colony, Bhiwani, Haryana-127021, have changed my name and shall hereafter be known as PRINCE GUREJA.

It is certified that I have complied with other legal requirements in this connection.

PRINCE

[Signature (in existing old name)]

I hitherto known as NISHA JANGRA D/o VIJAY KUMAR W/o MANOJ GOYAL, R/o H.No.1395, MIG Flat, Sector 32, Chandigarh Road, Ludhiana, Punjab-141010, have changed my name and shall hereafter be known as AIESHA GOYAL.

It is certified that I have complied with other legal requirements in this connection.

NISHA JANGRA

[Signature (in existing old name)]

I hitherto known as SURINDER SINGH S/o Late RAM PIARA KALIA, R/o House No. R-31, Block-B, Defence Road, Opp-K2, Resort Village-Ranipur Chhota, Post Office-Ranipur Chhota, Tehsil & District-Pathankot, Punjab-145023, have changed my name and shall hereafter be known as SURINDER KUMAR KALIA.

It is certified that I have complied with other legal requirements in this connection.

SURINDER SINGH

[Signature (in existing old name)]

I hitherto known as PREETI W/o RAKESH KUMAR, residing at H.No. 176/7, Tehsil Camp, Patel Nagar, Panipat, Haryana-132103, have changed my name and shall hereafter be known as CHAYA.

It is certified that I have complied with other legal requirements in this connection.

PREETI

[Signature (in existing old name)]

I hitherto known as SUNIL S/o AMARJIT SINGH, residing at Village Naru Nangal Kila, Tehsil & Distt. Hoshiarpur, Punjab-146102, India, have changed my name and shall hereafter be known as SUNIL BAINS.

It is certified that I have complied with other legal requirements in this connection.

**SUNIL** 

[Signature (in existing old name)]

I hitherto known as VEER KAUR W/o WASSAN SINGH, R/o H.No.1010-B, New Partap Nagar, G.T. Road, Distt Amritsar-143001, Punjab, have changed my name and shall hereafter be known as VARINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

VEER KAUR

[Signature (in existing old name)]

I hitherto known as BHUPINDER SINGH S/o MITHU SINGH, R/o Village Sadiq, District Faridkot, Punjab, have changed my name and shall hereafter be known as BHUPINDER SINGH SANDHU.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER SINGH

[Signature (in existing old name)]

I hitherto known as PAWAN GUPTA S/o BHAWANI PRASAD GUPTA, R/o 722 Sector, 14, Escortsnagar, Faridabad, Haryana-121007, have changed my name and shall hereafter be known as PAWAN KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

PAWAN GUPTA

[Signature (in existing old name)]

I hitherto known as PRINCE S/o RAJNISH KUMAR, resident at Mohalla Tourian, Nurmahal, Tehsil Phillaur, Distt. Jalandhar-144039, Punjab, India, have changed my name and shall hereafter be known as PRINCE VERMA.

It is certified that I have complied with other legal requirements in this connection.

PRINCE

[Signature (in existing old name)]

I hitherto known as SHANTA RANI W/o MEHAR CHAND, R/o House No. 353, Village Safilpur, (46), Safilpur, Yamunanagar, Haryana-133204, have changed my name and shall hereafter be known as KANTA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHANTA RANI [Thumb Impression]

I hitherto known as PRIYA SHRIVASTAVA S/o RAM KISHORE SHRIVASTAVA, R/o 1573, Home Scince College Road, Napier Town, Jabalpur, Madhya Pradesh- 482002, have changed my name and shall hereafter be known as PRIYA RADA.

It is certified that I have complied with other legal requirements in this connection.

PRIYA SHRIVASTAVA [Signature (in existing old name)]

I hitherto known as JASKARAN BAL S/o RABINDERJIT SINGH, R/o Vill. Nurpur Hakima Khan, Tehsil Dharamkot, Distt. Moga, Punjab-142042, have changed my name and shall hereafter be known as JASKARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASKARAN BAL [Signature (in existing old name)]

I hitherto known as SUKHJINDER SINGH DHILLON S/o JAGROOP SINGH, residing at Village Sur Singh Wala, PO Lohgarh, Ferozepur, Punjab-142052, have changed my name and shall hereafter be known as SUKHJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHJINDER SINGH DHILLON [Signature (in existing old name)]

I hitherto known as MUKESH KUMAR S/o MOHAN RAWAT, R/o A-115a-2, Mayur Vihar Phase-3, Delhi-110096, have changed my name and shall hereafter be known as MUKESH RAWAT.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR [Signature (in existing old name)]

I hitherto known as GHANSHYAM S/o JAGTAR CHAND, R/o House No. 564/2, Guru Nanak Colony, Kharar, SAS Nagar(Mohali), Punjab-140301, have changed my name and shall hereafter be known as PARAS CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

GHANSHYAM [Signature (in existing old name)]

I hitherto known as KUNNAVAKKAM VINJAMUR VENKATESH S/o K.V KESAVAN, R/o House No. G2E, DDA Flats, IInd Floor, Near J.D. Tytler School, Munirka, J.N.U South West Delhi, Delhi-110067, have changed my name and shall hereafter be known as KUNNAVAKKAM VINJAMUR LAWRENCE PHILIP VENKATESH.

It is certified that I have complied with other legal requirements in this connection.

KUNNAVAKKAM VINJAMUR VENKATESH [Signature (in existing old name)]

I hitherto known as MAMTA RANI W/o SATISH TANEJA, residing at # 93 Street No. 05 ward No. 04 Gurdwara Road Malout Sri Muktsar Sahib Punjab-152107, India, have changed my name and shall hereafter be known as MAMTA RANI TANEJA.

It is certified that I have complied with other legal requirements in this connection.

MAMTA RANI [Signature (in existing old name)]

I hitherto known as PARMJIT SINGH BRAR S/o SARWAN SINGH, residing at Near Jiwan Wala Road, Ghaniewala, District Faridkot-151207, Punjab, have changed my name and shall hereafter be known as PARMJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARMJIT SINGH BRAR [Signature (in existing old name)]

I hitherto known as DHALWINDER SINGH VIRK S/o BOHAR SINGH, residing at Vill-Kamal Wala, PO. Mallan Wala, Teh-Zira, Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as DHALWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHALWINDER SINGH VIRK [Signature (in existing old name)]

I, SANDEEP KALIA S/o YOGRAJ KALIA, R/o Mohalla Guru Nanak Nagar, Chandigarh Road, Nawanshahr, Nawanshahr, Punjab-144514, have changed the name of my minor daughter KRITIKA, aged about 13 years and she shall hereafter be known as KRITIKA KALIA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KALIA [Signature of Guardian]

I hitherto known as GURNAIB SINGH alias NAIB SINGH S/o GULJARA SINGH, R/o Near Water Works, VPO Dod, Faridkot, Punjab-151205, India, have changed my name and shall hereafter be known as GURNAIB SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURNAIB SINGH alias NAIB SINGH [Signature (in existing old name)]

I hitherto known as MANPREET SINGH BUTTAR S/o MALKIT SINGH, residing at near Water Works, Village Chauntra, Sri Muktsar Sahib, Punjab-152026, India, have changed my name and shall hereafter be known as MANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANPREET SINGH BUTTAR [Signature (in existing old name)]

I hitherto known as CHATURYA BASAVARAJ daughter of B BASAVARAJ, residing at #27, Chaturya Nilaya 4th A Main, Near Baghmane Tech Park Suddagunte Palya, C V Raman Nagar, Bangalore North, Karnatka-560093, have changed my name and shall hereafter be known as CHAYA BASAVARAJ.

It is certified that I have complied with other legal requirements in this connection.

CHATURYA BASAVARAJ [Signature (in existing old name)]

I hitherto known as PRIYANSHU son of SUKHWINDER SINGH, residing at VPO Pharala, SBS Nagar, Punjab-144503, have changed my name and shall hereafter be known as PRIYANSHU MEHRA.

It is certified that I have complied with other legal requirements in this connection.

PRIYANSHU

[Signature (in existing old name)]

I hitherto known as BESTERWITCH RITA KEVIN alias RITA KEVIN BESTERWITCH D/o KEVIN BESTERWITCH W/o VIJAY PURUSHOTTAM NAIR, residing at 105-106 Flat No. G 3A, Building Sai Enclave Vijay Nag Vtc Pune city PO Kalewadi, District Pune, State Maharashtra-411017, have changed my name and shall hereafter be known as RITA VIJAY NAIR.

It is certified that I have complied with other legal requirements in this connection.

BESTERWITCH RITA KEVIN alias RITA KEVIN BESTERWITCH [Signature (in existing old name)] I hitherto known as SUMAN W/o SATISH KUMAR, residing at House No. 33, Near Kali Sadak, New Deep Nagar, Nurwala, Ludhiana, District Ludhiana, Punjab-141007, India, have changed my name and shall hereafter be known as HAPPY.

It is certified that I have complied with other legal requirements in this connection.

**SUMAN** 

[Signature (in existing old name)]

I hitherto known as MACNGA SINGH S/o HARBANS SINGH, residing at Village Machhian Kalan, District Ludhiana, Punjab-141126, India, have changed my name and shall hereafter be known as MAHINGA SINGH

It is certified that I have complied with other legal requirements in this connection.

MACNGA SINGH [Signature (in existing old name)]

I hitherto known as RAM DEV S/o VIJAY BAHADUR, residing at # 701 Vasudha Tower Makarpura Road Won Basin, ONGC Colony, Vadodara, Gujarat 390009, have changed my name and shall hereafter be known as PANKAJ SINGH GANGWAR.

It is certified that I have complied with other legal requirements in this connection.

RAM DEV

[Signature (in existing old name)]

I hitherto known as NEELAM VERMA alias RAJNI VERMA wife of SANJEEV VERMA, residing at B-108, Near Deen Dayal College, Karam Pura, New Delhi-110015, have changed my name and shall hereafter be known as RAJNI VERMA.

It is certified that I have complied with other legal requirements in this connection.

NEELAM VERMA alias RAJNI VERMA [Signature (in existing old name)]

I hitherto known as MANISHA W/o VIKAS SINGLA, residing at House Number 248, Ward Number 12, Moonak, Sangrur, Punjab - 148033, have changed my name and shall hereafter be known as MANISHA GOYAL.

It is certified that I have complied with other legal requirements in this connection.

MANISHA

I hitherto known as SONIA VERMA D/o MANOHAR LAL VERMA, residing at H. No. 216, 2nd Floor, Worldone Society Block E. Near SBP Society Sector 115, Kharar, SAS Nagar, Mohali, Punjab-140301, have changed my name and shall hereafter be known as KANIKA VERMA.

It is certified that I have complied with other legal requirements in this connection.

SONIA VERMA [Signature (in existing old name)]

I hitherto known as MOHITA SAHU D/o NAROTTAM DAS SAHU, W/o VAIBHAV JAKHODIA, residing at 401, Alekhya Golden Bamboos, Khanamet, Kondapur, Rangareddy, Telangana-500084, have changed my name and shall hereafter be known as MOHIETA VAIBHHAV JAKKHODIA.

It is certified that I have complied with other legal requirements in this connection.

MOHITA SAHU [Signature (in existing old name)]

I hitherto known as ANOOP TIWARI S/o RAJENDRA PRASAD TIWARI, R/o A-12, Hastinapur, Anushaktingar, Mumbi-400094, have changed my name and shall hereafter be known as ANOOP RAJENDRA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ANOOP TIWARI [Signature (in existing old name)]

I hitherto known as SUMITI wife of PRITPAL SINGH, residing at H.No.8429, Guru Ram Dass Nagar, Sultanwind Road, Taj Trading Company, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SUMITI ARORA.

It is certified that I have complied with other legal requirements in this connection.

SUMITI [Signature (in existing old name)]

I hitherto known as SAWINDER KAUR W/o JASWANT SINGH, residing at VPO. Majitha, Main Bazar Majitha, Amritsar Pin-143001, Punjab, have changed my name and shall hereafter be known as INDERJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SAWINDER KAUR [Signature (in existing old name)]

I hitherto known as BALJINDER KAUR MANN W/o HARPAL SINGH, R/o Village Johal Raju Singh, Tehsil & Distt. Tarn Taran, Punjab, have changed my name and shall hereafter be known as BALJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER KAUR MANN [Signature (in existing old name)]

I hitherto known as JYOTI W/o MAHESH KUMAR GARG, R/o Dogar Basti Street No.11, Near Sadar Thana, Faridkot, Punjab, have changed my name and shall hereafter be known as JYOTI GARG.

It is certified that I have complied with other legal requirements in this connection.

JYOTI

[Signature (in existing old name)]

I hitherto known as MANJIT KAUR W/o GURVINDER SINGH, R/o Ward No. 15, House Number-89, Street Number-06, Saroop Nagar, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as MANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KAUR [Signature (in existing old name)]

I hitherto known as FALAK TYAGI alias BHANU ADITYA TYAGI S/o VIRENDER PRASAD TYAGI, R/o H.No. 367, Sector-15A, Escorts Nagar, Faridabad, Haryana-121007, have changed my name and shall hereafter be known as BHANU ADITYA TYAGI.

It is certified that I have complied with other legal requirements in this connection.

FALAK TYAGI alias BHANU ADITYA TYAGI [Signature (in existing old name)]

I hitherto known as VANSHIKA SINGH D/o PAWAN SINGH, resident of Village-Kamlapur, Tehsil-Sidhauli, District Sitapur, Uttar Pradesh, have changed my name and shall hereafter be known as ARUSHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

VANSHIKA SINGH [Signature (in existing old name)]

I hitherto known as SIMA W/o RAVI SARNA, R/o House No. 67/A, Model Town, Distt-Pathankot, Punjab-145001, have changed my name and shall hereafter be known as SEEMA SARNA.

It is certified that I have complied with other legal requirements in this connection.

**SIMA** 

[Signature (in existing old name)]

I hitherto known as MANISHA SINGH alias MANISHA KUMARI D/o RAJESH KUMAR, resident of 3C/343, Avas Vikas, Buddhi Vihar, Moradabad, Uttar Pradesh-244001, have changed my name and shall hereafter be known as MANISHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANISHA SINGH alias MANISHA KUMARI [Signature (in existing old name)]

I, SARBJIT SINGH S/o DILBAGH SINGH, R/o H.No. 138, Maharaja Yadvindra Enclave, Patiala, Punjab-147001, have changed the name of my minor son RAUNAK NAGPAL aged 16 years and he shall hereafter be known as RAUNAKJEET SINGH NAGPAL.

It is certified that I have complied with other legal requirements in this connection.

SARBJIT SINGH [Signature of Guardian]

I hitherto known as AMITA RANI W/o SH. KRISHAN KUMAR, R/o H. No. 28-A, Hardev Nagar, Green Park, Yamuna Nagar, Tehsil Jagadhri, Distt. Yamuna Nagar (Haryana), have changed my name and shall hereafter be known as VEENA RANI.

It is certified that I have complied with other legal requirements in this connection.

AMITA RANI [Signature (in existing old name)]

I hitherto known as SIMRANJEET KAUR SANDHU daughter of KANWARJEET SINGH, residing of VPO. Udekaran, District Sri Muktsar Sahib-152026, Punjab, have changed my name and shall hereafter be known as SIMRANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRANJEET KAUR SANDHU [Signature (in existing old name)]

I hitherto known as UPENDRA SINGH S/o LALAN SINGH, residing at Mallahchak, Devi Asthan, Jehanabad, Jahanabad, Bihar- 804408, have changed my name and shall hereafter be known as UPENDRA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

UPENDRA SINGH [Signature (in existing old name)]

I hitherto known as MINU PAUL W/o DHIRENDRA CHANDRA PAUL, R/o Hailakandi Road, Batartal, Ambikapur Part X, Meherpur, Cachar, Assam- 788015, have changed my name and shall hereafter be known as RENU PAUL.

It is certified that I have complied with other legal requirements in this connection.

MINU PAUL [Signature (in existing old name)]

I, VISHAL PARMANAND SAHAY S/o PARMANAND, R/o Villa 26, Vasudeva Bloom Fileld Elation, Khajaguda, Rangareddy, Telangana-500089, have changed the name of my minor daughter TIA, aged about 1 years and she shall hereafter be known as TIA SAHAY.

It is certified that I have complied with other legal requirements in this connection.

VISHAL PARMANAND SAHAY [Signature of Guardian]

I hitherto known as CHANJEET KAUR W/o BALDEV SINGH, R/o Burj, Naklian, Ludhiana, Punjab-142032, have changed my name and shall hereafter be known as CHARANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHANJEET KAUR [Signature (in existing old name)]

I hitherto known as SANTOSHKUMAR M YADAV S/o MOOLCHAND YADAV, R/o Rampur Mubarak Patti, Azamgarh, Uttar Pradesh-276125, have changed my name and shall hereafter be known as SANTOSH YADAV.

It is certified that I have complied with other legal requirements in this connection.

SANTOSHKUMAR M YADAV [Signature (in existing old name)]

I hitherto known as CHARAN DASS S/o VINOD KUMAR, R/o Ward No.-6, 3A Choti, 3 F, Ganganagar, Rajasthan-335001, have changed my name and shall hereafter be known as CHARAN TANEJA.

It is certified that I have complied with other legal requirements in this connection.

CHARAN DASS [Signature (in existing old name)]

I hitherto known as GURMAIL son of NASIB SINGH, residing at Vill. Aladinpur, PO. Khusropur, Distt. Jalandhar-144024, Punjab, India, have changed my name and shall hereafter be known as GURMAIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURMAIL [Signature (in existing old name)]

I hitherto known as TADO ETE S/o GUPTO ETE, R/o Morapat (Narapat), Chowkham, Lohit, Arunachal Pradesh-792102, have changed my name and shall hereafter be known as TADO PANGKOM.

It is certified that I have complied with other legal requirements in this connection.

TADO ETE [Signature (in existing old name)]

I hitherto known as SHABABUL S/o MUNAZIR, R/o Village Anchora Kamboh, Post Satupura, Ps- Asmoli, Sambhal, Uttar Pradesh-244302, have changed my name and shall hereafter be known as SHABABUL ALI.

It is certified that I have complied with other legal requirements in this connection.

SHABABUL [Signature (in existing old name)]

I hitherto known as RAVINDER SINGH OBERAI S/o AMARJEET SINGH OBERAI, R/o B- 288, Rajendra Nagar, Behind Suraj Bhan Degree College, Bareilly, Uttar Pradesh-243122, have changed my name and shall hereafter be known as RAVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER SINGH OBERAI [Signature (in existing old name)]

I, ANAND KUMAR S/o DALCHAND KAIN, residing at I-403, J M Orchid, Sector-76, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor son RACHIT ANAND KAIN, aged 03 years and he shall thereafter be known as SAMAKSH ANAND KAIN.

It is certified that I have complied with other legal requirements in this connection.

ANAND KUMAR [Signature of Guardian]

I hitherto known as SOFIZUL ALI S/o SABED ALI, R/o House No. 40, Gella Para, Sorbhog, Barpeta, Assam-781317, have changed my name and shall hereafter be known as ATUL ALI.

It is certified that I have complied with other legal requirements in this connection.

SOFIZUL ALI [Signature (in existing old name)]

I hitherto known as VENKATA SAIRAM DHULIPALLA alias SAI RAM DHULIPUDI alias DHULIPUDI SAI RAM S/o APPARAO DHULIPALLA, residing at #63-17-2153, Lakshmi Nagar 2nd Lane, Suddapalli Donka Road, Guntur, Andhra Pradesh-522001, have changed my name and shall hereafter be known as VENKATA SAIRAM DHULIPALLA.

It is certified that I have complied with other legal requirements in this connection.

VENKATA SAIRAM DHULIPALLA alias SAI RAM DHULIPUDI alias DHULIPUDI SAI RAM [Signature (in existing old name)]

I, SARBJIT SINGH S/o DILBAGH SINGH, R/o H.No. 138, Maharaja Yadvindra Enclave, Patiala, Punjab-147001, have changed the name of my minor son JASHAN NAGPAL aged 16 years and he shall hereafter be known as JASHANJEET SINGH NAGPAL.

It is certified that I have complied with other legal requirements in this connection.

SARBJIT SINGH [Signature of Guardian]

I hitherto known as DIVYANCHA D/o ANJANI KUMAR JALAN R/o B-1903, Near Shastri Booth, Shastri Nagar, Ashok Vihar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as DIVYANSHA JALAN.

It is certified that I have complied with other legal requirements in this connection.

DIVYANCHA

hitherto known as LUBNA ADIL D/o SYED HADI RAHAT HUSAIN W/o ADIL RAZA, R/o B-505, New Friends Colony, New Delhi-110065, have changed my name and shall hereafter be known as LUBNA ADIL RAZA.

It is certified that I have complied with other legal requirements in this connection.

LUBNA ADIL [Signature (in existing old name)]

I hitherto known as KAILASH RANI SINGLA W/o BHUSHAN KUMAR, R/o H.No. 165, Ward No. 3, Near S.S.D. Community Centre, Giddarbaha, Tehsil-Giddarbaha, Distt-Sri Muktsar Sahib, Punjab-152101, have changed my name and shall hereafter be known as KAILASH RANI.

It is certified that I have complied with other legal requirements in this connection.

KAILASH RANI SINGLA [Signature (in existing old name)]

I hitherto known as PREETI D/o BALDEV SINGH, residing at Vill. Bika, Tehsil Nawanshahr, Distt. SBS Nagar, Punjab-144509, India, have changed my name and shall hereafter be known as PREETI KAUR.

It is certified that I have complied with other legal requirements in this connection.

PREETI

[Signature (in existing old name)]

I hitherto known as MOHAMAD LIAQAT S/o FAQIR MOHAMMAD, R/o Mohalla Khatika, Malerkotla, Punjab-148023, have changed my name and shall hereafter be known as LIAQAT ALI.

It is certified that I have complied with other legal requirements in this connection.

MOHAMAD LIAQAT [Signature (in existing old name)]

I hitherto known as RAJVEER S/o MANNA SINGH, R/o Dr. Ambedkar Nagar, PO. Chugitti, Jalandhar, Punjab-144009, have changed my name and shall hereafter be known as SINGH RAJVEER.

It is certified that I have complied with other legal requirements in this connection.

RAJVEER [Signature (in existing old name)]

I hitherto known as MINAKSHI RANI W/o BALRAM R/o Ward No. 15, Rahimpur Road, Ranjit Nagar, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as MEENAKSHI.

It is certified that I have complied with other legal requirements in this connection.

MINAKSHI RANI [Signature (in existing old name)]

I hitherto known as KAMALJEET KAUR D/o GURMAIL SINGH, R/o Vill. Badowal, PO. Mandialan, Hoshiarpur, Punjab-144105, have changed my name and shall hereafter be known as KAMALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KAMALJEET KAUR [Signature (in existing old name)]

I hitherto known as DEPASHU GAUTAM S/o JAGDISH CHANDER, R/o Chuhar, Tehsil Nakodar, Chuhar, Jalandhar, Punjab-144623, have changed my name and shall hereafter be known as DEEPANSHU GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

DEPASHU GAUTAM [Signature (in existing old name)]

I hitherto known as JANU KUMAR S/o LAL BIHARI SINGH, R/o Pamariy School, Neknam Tola, Barhara, Bhojpur, Barahara, Bihar- 802311, have changed my name and shall hereafter be known as JAIVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JANU KUMAR [Signature (in existing old name)]

I, ADITYA YADAV S/o DHARAM PAL YADAV, R/o 10, Shiv Colony Daudpur, Alwar, Rajasthan-301001, have changed the name of my minor son KARAV, aged about 3 years and he shall hereafter be known as KARAV YADAV.

It is certified that I have complied with other legal requirements in this connection.

ADITYA YADAV [Signature of Guardian]

I hitherto known as SAHIL S/o INDERJEET SINGH, residing at VPO Nainwan, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144523, India, have changed my name and shall hereafter be known as SAHIL RANA.

It is certified that I have complied with other legal requirements in this connection.

SAHIL

[Signature (in existing old name)]

I hitherto known as LOVESANGEET SINGH ROMANA S/o GURCHARAN SINGH, R/o VPO Kamiana, Distt. Faridkot, Punjab-151203, have changed my name and shall hereafter be known as LOVESANGEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

LOVESANGEET SINGH ROMANA [Signature (in existing old name)]

I hitherto known as SARANJIT SINGH S/o LAKHVIR SINGH, R/o Vill. Dalla, PO Raipur Peerbakhshwala, Distt. Kapurthala, Punjab-144819, have changed my name and shall hereafter be known as SHARANJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SARANJIT SINGH [Signature (in existing old name)]

I hitherto known as TARSEM S/o BANARSI DAS R/o Village Dhogri, Distt Jalandhar, Punjab, have changed my name and shall hereafter be known as TARSEM LAL.

It is certified that I have complied with other legal requirements in this connection.

TARSEM [Signature (in existing old name)]

I, PRINCE SADANA son of RAMESH KUMAR, R/o H.No. 12/13, Near Panjiri Plant, Rajpura, Patiala, Punjab-140401, have changed the name of my minor daughter ELINA SADANA, aged 16 years and she shall hereafter be known as URAIN SADANA.

It is certified that I have complied with other legal requirements in this connection.

PRINCE SADANA [Signature of Guardian]

I hitherto known as JASWINDER KAUR wife of BALWINDER SINGH, R/o Baba Bidhi Chand Nagar, Sadar Wala Road, Gali No. 3, Sri Muktsar Sahib, Distt. Sri Muktsar Sahib 152026, Punjab (India), have changed my name and shall hereafter be known as JASWANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER KAUR [Signature (in existing old name)]

I hitherto known as SONIA W/o KULWINDER KUMAR, R/o Taloka Patti, Lande, Moga, Punjab-142049, have changed my name and shall hereafter be known as MONIKA RANI.

It is certified that I have complied with other legal requirements in this connection.

SONIA

[Signature (in existing old name)]

I hitherto known as HARJIT PAL W/o PRABHJIT SINGH BAJWA, residing at HL 150, Phase 2, Mohali, Punjab-160055, have changed my name and shall hereafter be known as HARJIT PAL BAJWA.

It is certified that I have complied with other legal requirements in this connection.

HARJIT PAL

[Signature (in existing old name)]

I hitherto known as TANWEER GHANI S/o ABDUL GHANI, R/o Balia, Balia, Bhaua Parbal, Purnea, Bihar-853204, have changed my name and shall hereafter be known as MD TANWEER ALAM.

It is certified that I have complied with other legal requirements in this connection.

TANWEER GHANI [Signature (in existing old name)]

I hitherto known as, KUNAL SHARMA S/o RAJAN KUMAR, R/o #77-B, Guru Nanak Enclave, Mundi Kharar, Kharar, SAS Nagar ( Mohali) Punjab-140301, have changed my name and shall hereafter be known as FATEH SINGH KHALSA.

It is certified that I have complied with other legal requirements in this connection.

KUNAL SHARMA [Signature (in existing old name)]

I hitherto known as BALWINDER SINGH BARRED S/o KASHMIR SINGH, residing at VPO-Ferozeshah, Tehsil and Distt-Ferozepur, Punjab-142052, have changed my name and shall hereafter be known as BALWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER SINGH BARRED [Signature (in existing old name)]

I hitherto known as HARSHIT RAMESHKUMAR GARG alias GARG HARSHIT RAMESH S/o RAMESH GARG, R/o House No. 135, Ward No. 02, Bazar No. 01, Ferozepur Cantt. Punjab-152001, have changed my name and shall hereafter be known as HARSHIT GARG.

It is certified that I have complied with other legal requirements in this connection.

HARSHIT RAMESHKUMAR GARG alias GARG HARSHIT RAMESH [Signature (in existing old name)]

I hitherto known as VIJENDRA S/o KARAN SINGH, R/o 09, Nandagaon, Simli, Chamoli, Uttarakhand- 246455, have changed my name and shall hereafter be known as VIJENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIJENDRA [Signature (in existing old name)]

I hitherto known as KULWANT KAUR W/o GURDIP SINGH MANN, R/o Mann Niwas, Street No. 15, New Krishna Nagar, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as KAUR KULWANT.

It is certified that I have complied with other legal requirements in this connection.

KULWANT KAUR [Signature (in existing old name)]

I hitherto known as ASHWANI S/o BIKRAM MASIH, R/o Dialgarh, Gurdaspur, Punjab-143518, have changed my name and shall hereafter be known as ASHWANI MASIH.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI [Signature (in existing old name)]

I hitherto known as MANJINDER SINGH S/o PRITAM SINGH, R/o Khudda, Hoshiarpur, Punjab-144305, have changed my name and shall hereafter be known as SINGH MANJINDER.

It is certified that I have complied with other legal requirements in this connection.

MANJINDER SINGH [Signature (in existing old name)]

I hitherto known as MAHINDER KAUR W/o SOHAN LAL, residing at Urapar, Teh. Nawanshahr, Distt. SBS Nagar, Punjab-144422, have changed my name and shall hereafter be known as MOHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

MAHINDER KAUR [Signature (in existing old name)]

I, NAGENDRA KUMAR SINGH S/o CHOTELAL, residing at 87, Balehara Kamal Nagar, Balehra Kamal Nagar, Hardoi, Uttar Pradesh-241303, have changed the name of my minor son AKSHAY KUMAR, aged 15 years and he shall hereafter be known as SIDDHARTH SINGH.

It is certified that I have complied with other legal requirements in this connection.

NAGENDRA KUMAR SINGH [Signature of Guardian]

I hitherto known as INDERPAL SINGH SAINI S/o RAJINDER SINGH, residing at Sant Nagar, Rasoolpur Road, Darapur, Urmar, Hoshiarpur, Punjab-144204, have changed my name and shall hereafter be known as INDERPAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

INDERPAL SINGH SAINI [Signature (in existing old name)]

I, SHAILENDRA GOUR S/o SHYAM GOUR, R/o Madhya Pradesh Press Gali Hanuman Ganj Ward, Murwara, Katni Murwara Katni, Madhya Pradesh-483501, have changed the name of my minor daughter NAVYA GOUR, aged about 10 years and she shall hereafter be known as MANHAR GOUR.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA GOUR
[Signature of Guardian]

I, PRBHU GUNASHEKER S/o B GUNASHEKAR, residing at # 5195, 19th Floor, Prestige West Woods, Magadi Road, Next to KSR Metro Station Bangalore, Karnataka-560023, have changed the name of my minor son SAMRUDD P, aged 11 years and he shall thereafter be known as SAMRUDDH P.

It is certified that I have complied with other legal requirements in this connection.

PRBHU GUNASHEKER [Signature of Gaurdian]

I hitherto known as PARMEET KAUR SANDHU W/o PREETPAL SINGH, R/o VPO Mana Singh Wala, Tehsil & District-Ferozepur, Punjab-142052, have changed my name and shall hereafter be known as PARMEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARMEET KAUR SANDHU [Signature (in existing old name)]

I hitherto known as SACHIN S/o RAM PRAKASH, R/o 833 Jain Wali Gali Sikri Patti 7, Seekri Chak No. 1, Bharatpur, Rajasthan-321024, have changed my name and shall hereafter be known as SHUBHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SACHIN [Signature (in existing old name)]

I hitherto known as SURINDER SHARMA son of OM DUTT SHARMA, residing at 257 K-4/107, Gobind Nagar, Sultanwind Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SURINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SURINDER SHARMA [Signature (in existing old name)]

I hitherto known as SAYALI SACHIN KATE D/o SACHIN VITHAL KATE W/o ANIRUDH SINGH RANA, R/o 101, Clavis Apartments, Pankuwar Firodia Road, Model Colony, Shivajinagar, Pune City, Pune Maharashtra-411016, have changed my name and shall hereafter be known as SAYALI SINGH RANA.

It is certified that I have complied with other legal requirements in this connection.

SAYALI SACHIN KATE [Signature (in existing old name)]

I hitherto known as ABHISHEK SHARMA S/o ASHOK SHARMA, R/o House No. 377, Gali No. 1/9 B, Sarswati Convent School, Basal Enclave, Gurgoan, Haryana-122001, have changed my name and shall hereafter be known as PUNEET SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK SHARMA [Signature (in existing old name)]

I hitherto known as NIRMAL KAUR wife of PARAMJIT SINGH, residing at Vill. Pejo Chak Tehsil Batala, Gurdaspur, Punjab, have changed my name and shall hereafter be known as NIRMALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

NIRMAL KAUR [Signature (in existing old name)]

I hitherto known as LAVJIT SINGH son of DILBAG SINGH, residing at Village Bhakna Khurd, Post Office Bhakna Kalan Tehsil Amritsar District Amritsar Punjab, Pin-43107, have changed my name and shall hereafter be known as LOVEJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

LAVJIT SINGH [Signature (in existing old name)]

I hitherto known as RAMESH ARORA son of SOHAN SINGH, residing at H.No. 1-A, R.B Duni Chand Road, Garden Colony District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as RAMESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMESH ARORA [Signature (in existing old name)]

I hitherto known as PRIYA D/o JAGIR LAL, residing at Ward No. 11, Kainthan Dasuya, Tehsil Dasuya, Distt. Hoshiarpur, Punjab-144205, India, have changed my name and shall hereafter be known as PRIYA BALA.

It is certified that I have complied with other legal requirements in this connection.

PRIYA

[Signature (in existing old name)]

I hitherto known as TAMANA BANSAL W/o MANISH GUPTA, R/o House No. 149, Ground Floor, Sector-31, Amamagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as AARTI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

TAMANA BANSAL [Signature (in existing old name)]

I hitherto known as RAMAN KUMAR WADHAWAN S/o SUNDER LAL WADHAWAN, R/o H.No. 144, Sat kartar enclave basti sheikh, Jalandhar-I, Jalandhar, Punjab-144002, have changed my name and shall hereafter be known as RAMAN WADHAWAN.

It is certified that I have complied with other legal requirements in this connection.

RAMAN KUMAR WADHAWAN [Signature (in existing old name)]

I hitherto known as SANJEEV KUMAR S/o DIWAN CHAND, R/o H.No. WM 246/C, Basti Guzan Ward No. 45, Jalandhar-I, Punjab-144002, have changed my name and shall hereafter be known as SANJEEV ARORA.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR [Signature (in existing old name)]

I, DHARMENDRA KUMAR YADAV S/o RS YADAV, residing at C M P D I Camp Padmaniya Khurd Shahdol Madhya Pradesh-484001, have changed the name of my minor daughter PRAMATHI YADAV, aged 11 months and she shall hereafter be known as MITAKSHI DANDAMUNDI YADAV.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA KUMAR YADAV [Signature of Guardian]

I hitherto known as RITU BASANTI D/o MOHIT RAM CHATURE, residing at 794, Prem Nagar, Near Diwakar Kirana Store, Rawabhata, Raipur, Chhattisgarh-492001, have changed my name and shall hereafter be known as RITU CHATURE.

It is certified that I have complied with other legal requirements in this connection.

RITU BASANTI [Signature (in existing old name)]

I hitherto known as SAGAR RAJENDRA BIDLAN S/o RAJENDRA KISAN BIDLAN, residing at Flat 304, Barkat Terrace Azadnagar Wanawadi Behind Ruby Hall Pune City Pune Maharashtra 411040, have changed my name and shall hereafter be known as SAGAR RAJENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAGAR RAJENDRA BIDLAN [Signature (in existing old name)]

I hitherto known as BANDA SHIRISHA alias B SHIRISHA D/o B UDAI KUMAR W/o PAVAN VANNALI KRISHNA, residing at 13-95, Santa peta, Adoni, Kurnool, Andhra Pradesh-518301, have changed my name and shall hereafter be known as SHIRISHA PAVAN VANNALI.

It is certified that I have complied with other legal requirements in this connection.

BANDA SHIRISHA alias B SHIRISHA [Signature (in existing old name)]

I, ASHISH CHATTORAJ S/o SHUSHANTO KUMAR CHATTORAJ, residing at H. No. A2.1020, Puravanchal Royal Park, Sector-137, Noida, Gautam Buddha Nagar, Uttar Pradesh-201304, have changed the name of my minor son SHAURYA DAVE CHATTORAJ alias SHAURYA D CHATTORAJ, aged 12 years, and he shall hereafter be known as SHAURYA D CHATTORAJ.

It is certified that I have complied with other legal requirements in this connection.

ASHISH CHATTORAJ [Signature of Guardian]

I hitherto known as I N Bansal S/o TRILOK CHAND BANSAL, R/o H No. B- 508, Garima, Vihar Sector- 35, Noida, Gautam Buddha Nagar, Uttar Pradesh- 201301, have changed my name and shall hereafter be known as ISHWARNAND BANSAL.

It is certified that I have complied with other legal requirements in this connection.

I N BANSAL [Signature (in existing old name)]

I hitherto known as PAWAN S/o CHINTA RAM, R/o Kushak (111), Palwal, Haryana-121107, have changed my name and shall hereafter be known as GAURAV.

It is certified that I have complied with other legal requirements in this connection.

PAWAN

[Signature (in existing old name)]

I hitherto known as JASMAIL SINGH WANDER S/o NACHATTER SINGH, R/o Village-Surewala, Tehsil-Gidderbaha, District-Sri Muktsar Sahib, Punjab-152025, have changed my name and shall hereafter be known as JASMAIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASMAIL SINGH WANDER [Signature (in existing old name)]

I hitherto known as SUKHDEEP SINGH WANDER S/o JASMAIL SINGH, R/o Village-Surewala, Tehsil-Gidderbaha, District-Sri Muktsar Sahib, Punjab-152025, have changed my name and shall hereafter be known as SUKHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEEP SINGH WANDER [Signature (in existing old name)]

I hitherto known as SUBASH CHANDER AGGARWAL S/o MULAKH RAJ, residing at House No. B-33/200, Goel Bhawan, Bhandari Mohalla, Tehsil Batala, Distt. Gurdaspur, Punjab-143505, India, have changed my name and shall hereafter be known as SUBASH CHANDER GOEL.

It is certified that I have complied with other legal requirements in this connection.

SUBASH CHANDER AGGARWAL [Signature (in existing old name)]

I hitherto know as BHUMESH KUMAR son of Late-HAJARI LAL AGARWAL, residing at 87, Ward No. 7, Heeranagar, Haldwani, Distt-Nainital, Uttarakhand-263139, have changed my name and shall hereafter be known as BHUMESH KUMAR AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

BHUMESH KUMAR [Signature (in existing old name)]

I hitherto known as PREETI CHADHA daughter of ROSHAN LAL VERMA wife of VIKAS CHADHA, residing at H. No. NJ-293, Mittha Bazar, Jalandhar, Punjab-144001, India, have changed my name and shall hereafter be known as PRITI CHADHA.

It is certified that I have complied with other legal requirements in this connection.

PREETI CHADHA [Signature (in existing old name)]

I hitherto known as HARJINDER KAUR MULTANI D/o CHARAN SINGH and W/o RULDA SINGH, residing at VPO. Maqsudpur, Tehsil Bholath, District Kapurthala, Punjab-Pin-144819, have changed my name and shall hereafter be known as HARJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJINDER KAUR MULTANI [Signature (in existing old name)]

I hitherto known as SADDAM HUSSAIN son of Shri RAFIK MOHAMMED, employed as Superintendent of Custom at MUMBAI Custom, residing at H-5/204 Valley Shilp Chs Sector-36 Kharghar Pin- 410210, have changed my name and shall hereafter be known as SADDAM KHAN.

It is certified that I have complied with other legal requirements in this connection.

SADDAM HUSSAIN [Signature (in existing old name)]

I hitherto known as PRABHU G S/o B GUNASHEKAR, residing at # 5195, 19th Floor, Prestige West Woods, Magadi Road, Next to KSR Metro Station, Bangalore, Karnataka-560023, have changed my name and shall hereafter be known as PRBHU GUNASHEKER.

It is certified that I have complied with other legal requirements in this connection.

PRABHU G [Signature (in existing old name)]

I hitherto known as DEVINDER KUMAR SHARMA son of AMAR NATH, residing at Near Waddi Dharamshala, Rulia Singh Nagar, VPO Bargari, Tehsil Jaitu, Dist - Faridkot - 151208 Punjab, have changed my name and shall hereafter be known as DEVINDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DEVINDER KUMAR SHARMA [Signature (in existing old name)]

I hitherto known as HARJEET SINGH PANJU S/o BAGICHA SINGH, R/o Village-Pakka No. 1, Pakka, Distt-Faridkot, Punjab-151203, have changed my name and shall hereafter be known as HARJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARJEET SINGH PANJU [Signature (in existing old name)]

I hitherto known as SATNAM SINGH SAROYA son of DALJIT SINGH, residing at H. No. 3195, Adampur Doaba, W.No. 10, Jalandhar, Punjab, have changed my name and shall hereafter be known as SATNAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATNAM SINGH SAROYA [Signature (in existing old name)]

I hitherto known as VIBHA W/o SANJAY GOEL, residing at H No. L 504, Jalandhar Heights, 66 Ft Road, Jalandhar, Punjab-144022, India, have changed my name and shall hereafter be known as VIBHA GOEL.

It is certified that I have complied with other legal requirements in this connection.

**VIBHA** 

[Signature (in existing old name)]

I hitherto known as ASHOK KUMAR S/o NATHI CHAND, R/o House No. 133/406, Bazar No. 1, Punjabi Ahata Ward No. 2, Ferozepur Cantt, Punjab-152001, have changed my name and shall hereafter be known as ASHOK KUMAR AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR [Signature (in existing old name)]

I hitherto known as NAROTTAM LAL alias NAROTTAM SHARMA S/o SH. RISHI DEV SHARMA, R/o 731, Dilbagh Nagar Extension, Basti Danishmanada, Jalandhar-I, Jalandhar, Punjab-144002, have changed my name and shall hereafter be known as NAROTTAM SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NAROTTAM LAL alias NAROTTAM SHARMA [Signature (in existing old name)]

I hitherto known as GOLLA VEERAMMA W/o GOLLA VEERESH, residing at 1-96 B C Colony Yellarthy PO Ellarthi Distt. Kurnool Andhra Pradesh 518395, have changed my name and shall hereafter be known as VEENA GOLLA.

It is certified that I have complied with other legal requirements in this connection.

GOLLA VEERAMMA [Signature (in existing old name)]

I hitherto known as SHUBHKARANJEET SINGH SANDHU son of KANWARJEET SINGH, residing of VPO Udekaran District Sri Muktsar Sahib-152026 Punjab, have changed my name and shall hereafter be known as SHUBHKARANJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHUBHKARANJEET SINGH SANDHU [Signature (in existing old name)]

I hitherto known as TAMANNA RATTANSINGH THAKUR alias THAKUR TAMANNA RATANSINGH D/o RATTANSINGH THAKUR W/o ANURAG KUMAR SHUKLA, residing at Room No. 20, Apeksha C.H.S, Plot No. 21, Sector-13, Kalamboli, Kalamboli Node, Raigad, Maharashtra-410218, have changed my name and shall hereafter be known as TAMANNA ANURAG SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

TAMANNA RATTANSINGH THAKUR alias THAKUR TAMANNA RATANSINGH [Signature (in existing old name)]

I hitherto known as JOGINDER KUMAR son of Late JAGDISH PRASHAD, R/o #2343, Sector-28, Panchkula, Haryana, have changed my name and shall hereafter be known as JOGINDER KUMAR AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

JOGINDER KUMAR [Signature (in existing old name)]

I hitherto known as PARMESHWAR S/o KANA RAM, residing at Gugariyali, PO Gugariyali, Distt. Nagaur Rajasthan-341023, have changed my name and shall hereafter be known as PARMESHWAR JAKHAR.

It is certified that I have complied with other legal requirements in this connection.

PARMESHWAR

[Signature (in existing old name)]

I, LAL CHAND son of Shri BUDHU LAL, residing at 5/400, Top Floor, Dakshinpuri Extn., Dr. Ambedkar Nagar, Dakshinpuri Phase-I, South Delhi, Delhi-110062, have changed the name of my minor daughter KASHISH aged 14 years and she shall hereafter be known as CHAHAT.

It is certified that I have complied with other legal requirements in this connection.

LAL CHAND [Signature of Guardian]

I hitherto known as BIMALA W/o DHARMVEER SINGH, residing at Sultanpur, Modinagar, Ghaziabad, Uttar Pradesh-201206, have changed my name and shall hereafter be known as BIMLESH.

It is certified that I have complied with other legal requirements in this connection.

**BIMALA** 

[Signature (in existing old name)]

I, AKANKSHA VERMA alias AKANKSHA RAJARAM VERMA D/o RAJARAM VERMA W/o ASHWANI KUMAR BACHCHAN, R/o 5/904 T F-1, Sector-5, Vaishali, I.E. Sahibabad, Ghaziabad, Uttar Pradesh-201010, have changed my name after marriage and shall hereafter be known as AKANKSHA ASHWANI BACHCHAN.

It is certified that I have complied with other legal requirements in this connection.

AKANKSHA VERMA alias AKANKSHA RAJARAM VERMA [Signature (in existing old name)]

I, KOMAL W/o LATE GULAB SINGH, R/o B-95, Gali No.-1, Rajeev Nagar Bhalaswa Dairy Libas Pur, North West Delhi-110042, have changed the name of my minor daughter JASMIT aged 13 years and she shall hereafter be known as JASMIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KOMAL [Signature of Guardian]

I hitherto known as KARAN SINGH alias KARAN SINGH RANA S/o RAM LAL employed as Assistant Commissioner of Police in the Delhi Police, R/o House Number-CB-40C, Shalimar Bagh, North West Delhi, Delhi-110088, have changed my name and shall hereafter be known as KARAN SINGH RANA.

It is certified that I have complied with other legal requirements in this connection.

KARAN SINGH alias KARAN SINGH RANA [Signature (in existing old name)]

I hitherto known as SANTRA alias SUMITRA D/o SH. CHANDER BHAN TYAGI wife of Late SH. RAMANAND TYAGI, R/o H.No. 258, Hastsal Village, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as SUMITRA.

It is certified that I have complied with other legal requirements in this connection.

SANTRA alias SUMITRA [Thumb Impression] I hitherto known as DISHA D/o DIPASREE CHATTERJEE, R/o First Floor Property- No.-D-1/83, Janakpuri, Janakpuri, West Delhi, Delhi-110058, have changed my name and shall hereafter be known as DISHA CHATTERJEE.

It is certified that I have complied with other legal requirements in this connection.

DISHA

[Signature (in existing old name)]

I hitherto known as HARSH S/o ISHWAR SINGH, residing at D2-104, Rohini Sector-20, Sultanpuri, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as VARUN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HARSH

[Signature (in existing old name)]

I, MUNEESHA W/o MADAN LAL, R/o A-304, Shyam Colony, Budh Vihar, Phase-2, North West Delhi, Delhi-110086, have changed the name of my minor daughter SURMILI aged 09 years and she shall hereafter be known as RASHI.

It is certified that I have complied with other legal requirements in this connection.

MUNEESHA [Signature of Guardian]

I hitherto known as MUKESH KUMAR alias MUKESH SINGHAL S/o RAM KUMAR, residing at 53-A, U & V, West Shalimar Bagh, North West, Delhi-110088, have changed my name and shall hereafter be known as MUKESH SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR alias MUKESH SINGHAL [Signature (in existing old name)]

I hitherto known as KALLU RAM MEENA S/o SHIV RAM MEENA, Permanently residing at Padampura, Karauli, Rajasthan-321611 Presently, residing at Flat No.-384, Block-GH, Pocket-2, Sector-28, Delhi-110042, have changed my name and shall hereafter be known as RISHI.

It is certified that I have complied with other legal requirements in this connection.

KALLU RAM MEENA [Signature (in existing old name)]

I hitherto known as RUBEENA PARVEEN D/o MOHD IRSHAD, R/o F -2/27, Budh Vihar phase-1, Nithari. North West Delhi-110086, have changed my name and shall hereafter be known as RUBI. I have changed only my name not my religion. I'm unmarried.

It is certified that I have complied with other legal requirements in this connection.

RUBEENA PARVEEN [Signature (in existing old name)]

I hitherto known as RAM DEVI alias POONAM D/o DEVI DAYAL W/o VINOD KUMAR, residing at House No. 467, Budh Mandir ke Piche Wali Gali No. 3, Azadpur, North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as POONAM.

It is certified that I have complied with other legal requirements in this connection.

RAM DEVI alias POONAM [Signature (in existing old name)]

I hitherto known as RAVINDER PRATAP BHATT S/o ASHOK KUMAR BHATT, residing at Ward No.-8, Ramchandra Ghera, Radha Kund Rural Mathura, Mathura Pin: 281504, Uttar Pradesh, India, have changed my name and shall hereafter be known as RASIK MOHAN DAS.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER PRATAP BHATT [Signature (in existing old name)]

I hitherto known as RAJIYA W/o VASHI AHAMAD, R/o Saripur Hiralal, Kaimau, Hardoi, Uttar Pradesh-241122, have changed my name and shall hereafter be known as MEHRUM NISHA.

It is certified that I have complied with other legal requirements in this connection.

RAJIYA [Signature (in existing old name)]

I hitherto known as ANIKET S/o RAJESH MALIK, R/o Kehrawar(40), Rohtak, Haryana-124021, have changed my name and shall hereafter be known as ANIKET MALIK.

It is certified that I have complied with other legal requirements in this connection.

ANIKET [Signature (in existing old name)]

I hitherto known as AMIT S/o PAWAN, R/o Barda, Barda (18), Mahendragarh, Haryana-123024, have changed my name and shall hereafter be known as AMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT [Signature (in existing old name)]

I hitherto known as MOHIT S/o KANWAR SINGH, R/o Village-Ishrana Ki Dhani, Israna(20), Mahendragarh, Haryana-123027, have changed my name and shall hereafter be known as MOHIT CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

MOHIT [Signature (in existing old name)]

I hitherto known as KM BIMLA CHOUHAN alias KM VIMLA CHAUHAN alias VIMLA TOMAR D/o SH JAY SINGH CHOUHAN W/o Late VINOD TOMAR Employed As Sub Inspector (Min) in Border Security Force Permanent R/o Near Shiv Mandir Gali No. 05, Gayatri Vihar Colony, Pinto Park-II, Morar, Gwalior, MP-476006 and Present, R/o Type -III, Quarter No. 2, BSF Institute Communication and Information Technology, Campus, Tigri, M B Road, South Delhi, Delhi-110080, have changed my name and shall hereafter be known as VIMLA TOMAR.

It is certified that I have complied with other legal requirements in this connection.

KM BIMLA CHOUHAN alias KM VIMLA CHAUHAN alias VIMLA TOMAR [Signature (in existing old name)]

I hitherto known as PINTU MEHTO S/o RAM NARESH MEHTO, R/o H.No. C-445, Gali No. 43, Mahavir Enclave Part-3, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as AVYAAN MEHTO.

It is certified that I have complied with other legal requirements in this connection.

PINTU MEHTO [Signature (in existing old name)]

I hitherto known as KOMAL KUMARI alias KOMAL SINGH D/o MADHURENDRA SINGH, residing at A-113, Block-A, Aali Vihar, Sarita Vihar, South Delhi, Delhi-110076, have changed my name and shall hereafter be known as KOMAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

KOMAL KUMARI alias KOMAL SINGH [Signature (in existing old name)]

I, MANOJ KUMAR son of OM PRAKASH, residing at House Number 706, Sector 37, Faridabad, Haryana-121003, have changed the name of my minor daughter RIDDHI aged 15 years and she shall hereafter be known as RIDDHI AGGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR [Signature of Guardian]

I hitherto known as NITIN TEKCHAND VASHISTH son of T.C. SHARMA, residing at H.No. 184-A, Gali No. 4B, Durgapuri Ext, Shahdara Delhi-110093, have changed my name and shall hereafter be known as SHIVA RAKTI VASHISTH.

It is certified that I have complied with other legal requirements in this connection.

NITIN TEKCHAND VASHISTH [Signature (in existing old name)]

I hitherto known as ROHIT son of JAGDISH SINGH employed as Senior Secretariat Assistant (SSA) in the President's Secretariat, Rashtrapati Bhawan, Central Delhi, Delhi-04, residing at H.No.-14, Godavari, Schedule-A, President's Estate, Rashtrapati Bhawan, Central Delhi, Delhi-04, have changed my name and shall hereafter be known as ROHIT RANGBHARA.

It is certified that I have complied with other legal requirements in this connection.

**ROHIT** 

[Signature (in existing old name)]

I hitherto known as RAJ NANDINI alias SAKSHI KASHYAP D/o SUNIL KASHYAP, residing at 36/51 A, Gilish Bazar, Kanpur Nagar, Kanpur, Uttar Pradesh-208001, have changed my name and shall hereafter be known as SAKSHI KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

RAJ NANDINI alias SAKSHI KASHYAP [Signature (in existing old name)]

I hitherto known as SAHID KHAN alias SHAHID KHAN S/o HAMID ALI KHAN, R/o E-46, Jamia Nagar Okhla, Abdul Fazal Enclave-1, New Delhi-110025, have changed my name and shall hereafter be known as SHAHID KHAN.

It is certified that I have complied with other legal requirements in this connection.

SAHID KHAN alias SHAHID KHAN [Signature (in existing old name)]

I hitherto known as RAHUL S/o KRISHAN KUMAR, residing at H.NO.160/23 Arafwala Mohalla, Kapurthala, Punjab-144601, have changed my name and shall hereafter be known as RAHUL ARJUN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

**RAHUL** 

[Signature (in existing old name)]

I hitherto known as SUSHIL KUMAR S/o SHAMBHU DAYAL AGNIHOTRI, residing at House No. A-104, Street No. 9, Bhajanpura, Delhi-110053, have changed my name and I shall hereafter be known as SUSHIL KUMAR AGNIHOTRI.

It is certified that I have complied with other legal requirements in this connection.

SUSHIL KUMAR

[Signature (in existing old name)]

I, RAKESH S/o SUNDER LAL CHOUHAN, residing at 23 Baran Road Behind Kamla Market Ajmeri Gate Darya Ganj Central Delhi-110002, have changed the name of my minor daughter RIYA CHAUHAN, aged 15 year and she shall hereafter be known as RIYA.

It is certified that I have complied with other legal requirements in this connection.

RAKESH

[Signature of Guardian]

I hitherto known as ASHOK KUMAR alias ASHOK DRALL alias ASHOK KUMAR DRALL S/o BAHADUR SINGH, R/o 20-A, Ekta Enclave, Near Peera Garhi Metro Station, Paschim Vihar, Sunder Vihar S.O., West Delhi, Delhi-110087, have changed my name and shall hereafter be known as ASHOK KUMAR DRALL.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR alias ASHOK DRALL alias
ASHOK KUMAR DRALL
[Signature (in existing old name)]

I hitherto known as SUMIT SINGH S/o Sh. VIJAY SINGH, R/o 4B/1107, Vasundhra, Ghaziabad, Uttar Pradesh-201012, have changed my name and shall hereafter be known as SUMIT SINGH PANWAR.

It is certified that I have complied with other legal requirements in this connection.

SUMIT SINGH

[Signature (in existing old name)]

I hitherto known as KAVINDER S/o DIWAN SINGH, R/o H-71, Street No.-3, Brahampuri, Seelampur, North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as KAVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAVINDER

[Signature (in existing old name)]

I hitherto known as TAJINDER SINGH S/o SARDAR MANOHAR SINGH, R/o T-650/J, Near Janta Park, Baljeet Nagar, Patel Nagar, West Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as TAJINDER SINGH NARANG.

It is certified that I have complied with other legal requirements in this connection.

TAJINDER SINGH

[Signature (in existing old name)]

I hitherto known as YOGESH JALANDHAR PRASAD PANDEY S/o JALANDHARPRASAD RAMBHAROSE PANDEY, residing at Flat No. J-203, IITL Nimbus, The Hyde Park, Plot No. GH 03, Sector-78, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and I shall hereafter be known as YUGESH PANDE.

It is certified that I have complied with other legal requirements in this connection.

YOGESH JALANDHAR PRASAD PANDEY [Signature (in existing old name)]

I hitherto known as CHETAN RANA S/o LAKHI RAM RANA, R/o PPE 81, 8F Tower E, DLF Phase-5, The Park Place Apartments, Galleria DLF-IV, Gurgaon, Haryana-122009, have changed my name and shall hereafter be known as CHETANN RANA.

It is certified that I have complied with other legal requirements in this connection.

CHETAN RANA

[Signature (in existing old name)]

I hitherto known as KAMAL KISHOR BHATT son of KAILASH CHANDRA BHATT, residing at New Awas Vikas Colony, Tedi Puliya, Kathgodam, Nainital, Uttarakhand-263126, have changed my name and shall hereafter be known as KRITARTH BHATT.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KISHOR BHATT [Signature (in existing old name)]

I hitherto known as ROSHALI D/o NAWANIT KUMAR KHOSLA residing at Flat No. E-101, Single Room, Desainers Park Apartments, B-9/1A, Sector-62, Noida, Gautam Buddha Nagar, Uttar Pradesh-201309, have changed my name and I shall hereafter be known as ALANNA KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

ROSHALI

[Signature (in existing old name)]

I hitherto known as RAVINDRA KUMAR SAH S/o MAHAJAN SAH, R/o 48-B, Nyay Khand 2, Indirapuram, Ghaziabad, UP-201010, have changed my name and shall hereafter be known as RAVINDER KUMAR SAH.

It is certified that I have complied with other legal requirements in this connection.

RAVINDRA KUMAR SAH

[Signature (in existing old name)]

I hitherto known as ANOOP KUMAR S/o ABHEY SINGH, R/o RZH-404, Gali No. 4, Raj Nagar Part-2, Palam Colony, South West Delhi, Delhi-110077, have changed my name and shall hereafter be known as ANOOP CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

ANOOP KUMAR

[Signature (in existing old name)]

I hitherto known as ANCHAL BALIYAN S/o NEERAJ KUMAR, R/o H.No. B-12, Tej Vihar, Rohta Road, Meerut, Meerut, Uttar Pradesh-250001, have changed my name and shall hereafter be known as ABHIMANYU BALIYAN.

It is certified that I have complied with other legal requirements in this connection.

ANCHAL BALIYAN

[Signature (in existing old name)]

I hitherto known as DIKSHANT S/o VIRENDER SINGH, R/o C-305, Second Floor 41, 60 Feet Road, Mahavir Enclave, Part-3, D.K. Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as DIKSHANT SINGH TANWAR.

It is certified that I have complied with other legal requirements in this connection.

DIKSHANT

[Signature (in existing old name)]

I hitherto known as AKASH KUMAR S/o VINOD KUMAR, R/o F-1/87, Sultanpuri, Sultanpuri C Block, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as AKASH THAKUR.

It is certified that I have complied with other legal requirements in this connection.

AKASH KUMAR [Signature (in existing old name)]

I hitherto known as VISHWA NATH PRASAD S/o JANGI YADAV, R/o 2151/18/6, New Patel Nagar, Central Delhi-110008, have changed my name and shall hereafter be known as VISHWANATH PRASAD.

It is certified that I have complied with other legal requirements in this connection.

VISHWA NATH PRASAD [Signature (in existing old name)]

I hitherto known as TARUN S/o HARVINDER KUMAR, residing at G-26/37 Sector-3, VTC: Rohini, PO: Rohini, Sector-7, District: North West Delhi, State: Delhi, Pin code-110085, have changed my name and shall hereafter be known as TAARRUN HANDA.

It is certified that I have complied with other legal requirements in this connection.

TARUN [Signature (in existing old name)]

I hitherto known as MOHD ILIYAS S/o MOHD YUNUS, R/o Ward No.-23, Vali Colony, Didwana, Rajasthan-341303, have changed my name and shall hereafter be known as MOHAMMED ILIYAS.

It is certified that I have complied with other legal requirements in this connection.

MOHD ILIYAS [Signature (in existing old name)]

I hitherto known as R. SHOBANA NANDA D/o R. SADANANDA REDDY, R/o D-907, 2nd Floor, Near Mata Ka Mandir, New Friends Colony, South Delhi, Delhi-110025, have changed my name and shall hereafter be known as SHOBANA NANDA RAMIREDDY.

It is certified that I have complied with other legal requirements in this connection.

R. SHOBANA NANDA [Signature (in existing old name)]

I, AMIT KUMAR S/o BALRAJ KUMAR R/o H.No.-3, Road No.-60, West Punjabi Bagh, New Delhi-110026, have changed the name of my minor son RIAAN KUMAR, aged 8 years and he shall hereafter be known as RIAAN CHHUGH.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR [Signature of Guardian]

I hitherto known as NIKHIL BALHARA alias NIKHIL S/o SURESH KUMAR, R/o Bahu, Akberpur(94), Rohtak, Haryana-124001, have changed my name and shall hereafter be known as NIKHIL BALHARA.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL BALHARA alias NIKHIL [Signature (in existing old name)]

I hitherto known as PRIYANKA JOSHI D/o RAMESH JOSHI, R/o KH No.-20/18/2, Gali No. 16, Ground Floor, Kaushik Enclave, B Block, Burari, North Delhi-110084, have changed my name and shall hereafter be known as PRIYENKA JOSHI.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA JOSHI [Signature (in existing old name)]

I hitherto known as TEJPAL S/o MANOHAR LAL, R/o B-279, Transit Camp, Near Petrol Pump, Govindpuri, Kalkaji, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as TEJPAL BARWAL.

It is certified that I have complied with other legal requirements in this connection.

**TEJPAL** 

[Signature (in existing old name)]

I hitherto known as KUNAL POPLI S/o JAI KISHAN POPLI, R/o A-132, Derawal Nagar, Delhi-110009, have changed my name and shall hereafter be known as KKUNAL POPLI.

It is certified that I have complied with other legal requirements in this connection.

KUNAL POPLI [Signature (in existing old name)]

I hitherto known as SANJU DEVI W/o RAM TEERATH, residing at Kyori Beech Ka Pura, Pinahat Dehat Agra, U.P., have changed my name and shall hereafter be known as MANJU.

It is certified that I have complied with other legal requirements in this connection.

SANJU DEVI

[Signature (in existing old name)]

I hitherto known as PAWAN SINGH alias PAWAN S/o RABENDRA SINGH, Permanently residing at 66, Chungi Wali Gali Rajaram Patti, Near New Ideal Public School, Dhauli Pyau, Mathura, Uttar Pradesh-281001, Presently residing at Qtr No.-15/03, Basantra Line, Sadar Bazar, Delhi Cantt, New Delhi, NCT of Delhi-110010, have changed my name and shall hereafter be known as PAWAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

PAWAN SINGH alias PAWAN [Signature (in existing old name)]

I, KAILASH KUMAR S/o Sh. HARI RAM, R/o H. No. 208, Block –D-4, Shiv Durga Vihar, Lakkapur Surajkund, Faridabad, Haryana-121009, have changed the name of my minor daughter REETIKA ARYA aged 5 years and she shall hereafter be known as AARADHYA SHREE.

It is certified that I have complied with other legal requirements in this connection.

KAILASH KUMAR [Signature of Guardian]

I hitherto known as POONAM DEVI W/o RAM SHANKAR RAY, R/o B-267, Chungi No.-02, Lalkuan, Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as POONAM KUMARI.

It is certified that I have complied with other legal requirements in this connection.

POONAM DEVI

[Signature (in existing old name)]

I hitherto known as VIKAS S/o RAMPATI SINGH, R/o Nagala Bhogali Jarari, Jarari, PO- Fatehabad, Distt.-Agra, Uttar Pradesh- 283111, have changed my name and shall hereafter be known as DASHRATH SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIKAS [Signature (in existing old name)]

I hitherto known as JITENDER S/o RAMKUMAR, residing at House No. 1146 main market Kaul, Bola Patti, Post office Kaul, Kaul (Kaithal), Pin code-136021, Haryana, have changed my name and shall hereafter be known as JITENDER KUMAR SAGWAL.

It is certified that I have complied with other legal requirements in this connection.

JITENDER

[Signature (in existing old name)]

I hitherto known as SHRESHTHA DHINGRA alias SHRESHTHA D/o ANIL KUMAR W/o HANISH DHINGRA, R/o D-2/33, Jeewan Park Pankha Road, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as SHRESHTHA DHINGRA.

It is certified that I have complied with other legal requirements in this connection.

SHRESHTHA DHINGRA alias SHRESHTHA [Signature (in existing old name)]

I hitherto known as MOHAN VIJAY PAL S/o Late Sh. VIJAY PAL, R/o B-113, Mata Colony, Sector-12, Vijay Nagar, Ghaziabad, Uttar Pradesh-201009, have changed my name and shall hereafter be known as MONTI.

It is certified that I have complied with other legal requirements in this connection.

MOHAN VIJAY PAL [Signature (in existing old name)]

I hitherto known as ANURADHA SHARMA W/o Sh. MANOJ KUMAR, R/o H.No. 276, VPO Dhansa Village, South West Delhi, Delhi-110073, have changed my name and shall hereafter be known as ANURADHA.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA SHARMA [Signature (in existing old name)]

I hitherto known as KUSUM alias KULVANT KAUR W/o Sh. GURMEL SINGH D/o SHYAM SINGH, R/o Fatehpur Pelo, P.O. Kurdi Khera, Dist: Saharanpur, Uttar Pradesh-247129, have changed my name and shall hereafter be known as KULVANT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KUSUM alias KULVANT KAUR [Signature (in existing old name)]

I hitherto known as NEERAJ S/o NAVEEN KUMAR, R/o Sehar (44), Bhiwani, Haryana-127201, have changed my name and shall hereafter be known as NEERAJ KUMAR...

It is certified that I have complied with other legal requirements in this connection.

NEERAJ

[Signature (in existing old name)]

I hitherto known as SUHANA D/o Sh. BIJENDER SINGH, R/o 1657A, B-1, Vasant Kunj, South West Delhi, Delhi-110070, have changed my name and shall hereafter be known as SUHANA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUHANA

[Signature (in existing old name)]

I hitherto known as RAHUL S/o SHEESPAL, R/o Rajatpur Bambawad, Gautam Buddha Nagar, Uttar Pradesh-203207, have changed my name and shall hereafter be known as PANKAJ.

It is certified that I have complied with other legal requirements in this connection.

RAHUL

[Signature (in existing old name)]

I hitherto known as PHUL WATI W/o VIR PAL, R/o 20, T-Huts, Sanjay Basti, Timarpur, Civil Lines, S.O. North Delhi, Delhi-110054, have changed my name and shall hereafter be known as NIRMALA.

It is certified that I have complied with other legal requirements in this connection.

PHUL WATI [Thumb Impression]

I hitherto known as LOVEPREET S/o PUSHWINDER KUMAR, R/o VPO Haripur Khalsa, Phillaur Distt, Jalandhar, Punjab-144410, have changed my name and shall hereafter be known as LOVEPREET MEHMI. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET

[Signature (in existing old name)]

I, BHUVESH JANGRA son of RAGHU NATH JANGRA, residing at 1651, Thana Road, Najafgarh, New Delhi 110043 have changed the name of my minor son MANVISSH alias MANVIR JANGRA, aged 3 years and he shall hereafter be known as MANVIR JANGRA.

It is certified that I have complied with other legal requirements in this connection.

BHUVESH JANGRA [Signature of Guardian]

I, SURESH KUMAR son of RAJENDER SINGH, residing at Matanhail, Jhajjar, Haryana 124106, have changed the name of my minor son ABHILAKSHAY, aged 13 years and he shall hereafter be known as ABHILAKSHAY SUHAG.

It is certified that I have complied with other legal requirements in this connection.

SURESH KUMAR [Signature of Guardian]

I hitherto known as RAHUL son of JAIBIR, residing at Manhyan Mohalla, H.No 742, Matanhail (141), Jhajjar, Haryana-124507, have changed my name and shall hereafter be known as RAHUL SUHAG.

It is certified that I have complied with other legal requirements in this connection.

**RAHUL** 

[Signature (in existing old name)]

I hitherto known as SURAJ NARAIN TIWARI S/o RAM SUNDER TIWARI, R/o D-137, Resettlement Colony Vikas Nagar, Janak Puri, Delhi-110059, have changed my name and shall hereafter be known as SURYA NARAYAN TIWARI.

It is certified that I have complied with other legal requirements in this connection.

SURAJ NARAIN TIWARI [Signature (in existing old name)]

I hitherto known as GURPREET S/o JAGJIT PAL, R/o Daduwal Jalandhar, Daduwal Punjab-144032, have changed my name and shall hereafter be known as GURPREET BANGER.

It is certified that I have complied with other legal requirements in this connection.

GURPREET

[Signature (in existing old name)]

I hitherto known as PRAMILA W/o PAPPU SONI, R/o H.No. 71, Gali No. 10, Haider Pur, Shalimar Bagh, North West Delhi-110088, have changed my name and shall hereafter be known as PRAMILA DEVI SONI.

It is certified that I have complied with other legal requirements in this connection.

PRAMILA [Thumb Impression]

I hitherto known as ISWAR SINGH son of NAIDER SINGH, Employed as MTS, in Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry, residing at 112, Amberhai Village, South West Delhi, Delhi 110075, have changed my name and shall hereafter be known as ISHWAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

ISWAR SINGH

[Signature (in existing old name)]

I hitherto known as JASMINE KAUR NANDA alias JASMINE KAUR alias JASMINE D/o HARGOPAL SINGH W/o PUNEET NANDA, residing at WZ-22, Mukhram Park, Tilak Nagar, West Delhi, Delhi- 110018, have changed my name and shall hereafter be known as JASMINE KAUR NANDA.

It is certified that I have complied with other legal requirements in this connection.

JASMINE KAUR NANDA alias JASMINE KAUR alias JASMINE [Signature (in existing old name)]

I hitherto known as NARINDEER KUMAR alias NARINDER SANEJA S/o Late RAM LAL SANEJA, R/o BE-50, Second Floor, Near Ramgariya Gurudwara, Hari Nagar, New Delhi-110064, have changed my name and shall hereafter be known as NARINDER SANEJA.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KUMAR alias NARINDER SANEJA [Signature (in existing old name)]

I, SANJAY KUMAR SINGH S/o RAM MILAN SINGH, R/o H.No. RZG-658/24, Gali No. 1, Near Dada Dev Mela Grund Raj Nagar Part-2, Palam Village, Najafgarh South West Delhi-110077, have changed the name of my minor daughter TNYA SINGH, aged 12 years and she shall hereafter be known as VARNIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR SINGH [Signature of Guardian]

I, hitherto known as SANDEEP S/o SUBE SINGH, R/o C-343, 3rd Floor, Palam Extension Sector-7, Dwarka, Bagdola, South West Delhi, Delhi-110077, have changed my name and shall hereafter be known as SANDEEP KALSHAN.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP

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[Signature (in existing old name)]

I hitherto known as GURPREET S/o RANA RAM, R/o VPO-Daduwal Teh-Phillaur, Distt-Jalandhar, Punjab-144032, have changed my name and shall hereafter be known as GURPREET YOSEPH. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

**GURPREET** 

[Signature (in existing old name)]

I hitherto known as RATHOD RITENDRAKUMAR NATHUBHAI S/o RATHOD NATHUBHAI, R/o H.No. 2254/1. Third Floor, Near Gopalji Diary, 82 Number Bus Stop, Shadikhampur, West Patel Nagar, Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as RITENDRA RATHORE.

It is certified that I have complied with other legal requirements in this connection.

RATHOD RITENDRAKUMAR NATHUBHAI [Signature (in existing old name)]

I hitherto known as KHUSHBOO SETH D/o Sh. RAKESH SETH W/o Sh. VARTIK TIHARA, R/o 141, 3rd and 4th Floor, Pocket 4 and 5, Green Vally Sector-23, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as KHUSHBOO TIHARA.

It is certified that I have complied with other legal requirements in this connection.

KHUSHBOO SETH

[Signature (in existing old name)]

I hitherto known as VEERAMA W/o MANIGAN, R/o D-183, D-Block, JJ Colony, Sector-7, Dwarka Sec-6, South West Delhi, Delhi-110075, have changed my name and shall hereafter be known as BIRMA.

It is certified that I have complied with other legal requirements in this connection.

VEERAMA [Thumb Impression] I hitherto known as ABHISHEK VALECHA son of BHARAT BHUSHAN, R/o H. No. 4523, DLF Phase-4, DLF QE, Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as ABISHEK VALLECHA.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK VALECHA [Signature (in existing old name)]

I hitherto known as LOVEPREET S/o JAGJEET PAL, R/o Village-Daduwal, Teh.-Phillaur, Distt.-Jalandhar, Punjab-144032, have changed my name and shall hereafter be known as LOVEPREET BANGER.

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET [Signature (in existing old name)]

I, NARINDER KUMAR S/o TARSEM KUMAR, R/o H.No. 61, New Anand Vihar Colony, O/S Thathiari Gate, Batala Gurdaspur, Punjab-143505, have changed the name of my minor son TANISH aged 16 years and he shall hereafter be known as TANISH SALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KUMAR [Signature of Guardian]

I hitherto known as NAND KISHOR DILIP AHIR alias NAND KISHOR AHIR S/o DILIP MOHAN AHIR, R/o 98-D, DDA Flat, Gulabi Bagh, North Delhi-110007, have changed my name and shall hereafter be known as NAND KISHOR DILIP AHIR.

It is certified that I have complied with other legal requirements in this connection.

NAND KISHOR DILIP AHIR alias NAND KISHOR AHIR [Signature (in existing old name)]

I hitherto known as ABHINAV TRIPATHI S/o Sh. ARUN KUMAR, R/o Village and Post Durauli, Tehsil Ghatampur, District Kanpur Nagar, Uttar Pradesh-209121, have changed my name and shall hereafter be known as PRAVIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV TRIPATHI [Signature (in existing old name)]

I hitherto known as MUKESH alias MUKESH RAI S/o HARINDER YADAV, R/o Jasbir Colony, Noorwala, Panipat, Haryana-132103, have changed my name and shall hereafter be known as MUKESH YADAV.

It is certified that I have complied with other legal requirements in this connection.

MUKESH alias MUKESH RAI [Signature (in existing old name)]

I hitherto known as VINAY S/o ROHTASH, R/o Village Rudrol, Charkhi Dadri Haryana-127310, have changed my name and shall hereafter be known as VINAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VINAY [Signature (in existing old name)]

I hitherto known as KAPIL S/o ROSHAN LAL, R/o Rudrol Charkhi Dadri Haryana-127310, have changed my name and shall hereafter be known as KAPIL VIJARNIYA.

It is certified that I have complied with other legal requirements in this connection.

KAPIL [Signature (in existing old name)]

I hitherto known as YASH alias YASH SHARMA S/o SUNIL VATS, R/o 417-E, Shastri Marg, Gail No. 4. East Babarpur, Shahdara Delhi-110032, have changed my name and shall hereafter be known as YASH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

YASH alias YASH SHARMA [Signature (in existing old name)]

I hitherto known as AMANDEEP S/o Sh. ISHWAR SINGH, R/o H.No. 2736/8, Opp 2nd Gate, New Anaj Mandi, Thanesar, Tehsil Thanesar, Distt. Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as AMANDEEP SAGWAL.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP [Signature (in existing old name)]

I hitherto known as SAVITA W/o RAJINDER SINGH, resident of H.No. 2736/8, Opp. New Anaj Mandi, Gurdev Nagar, Thanesar, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as SAVITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

**SAVITA** 

[Signature (in existing old name)]

I hitherto known as MANISH GROVER S/o SUBHASH GROVER, R/o H. No. 113, Gopal Park Chander Nagar, Krishna Nagar East Delhi-110051, have changed my name and shall hereafter be known as MANISH SINGH GROVER.

It is certified that I have complied with other legal requirements in this connection.

MANISH GROVER

[Signature (in existing old name]

I hitherto known as BALAMURUGAN son of T. MEENAKSHI SUNDARAM, R/o 14/55, Braman Kovil Street Kumbakonam, Thanjavur, Tamil Nadu-612001, Presently residing at11/20-A, Gali No. 5 New Rashid Market, Krishna Nagar, East Delhi-110051, have changed my name and shall hereafter be known as ABDUL REHMAN.

It is certified that I have complied with other legal requirements in this connection.

BALAMURUGAN

[Signature (in existing old name)]

I hitherto known as SADIYA BEGUM D/o MD SAYEED Permanent Address 2-42/2, Izzath Nagar, Khanamet, Serilingampally, Rangareddi, Andhra Pradesh-500084 and Present Address Prem Colony, Kuslipur, Palwal, Tehsil & District Palwal, Haryana-121102, have changed my name and shall hereafter be known as SANDHYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SADIYA BEGUM

[Signature (in existing old name)]

I hitherto known as MOHD. ZUBAIR son of SIRAJUDDEEN, residing at C-42, 4th Floor, Lane No. 6, Johri Farm, Okhla, South Delhi, Delhi -110025, have changed my name and shall hereafter be known as ISHAN.

It is certified that I have complied with other legal requirements in this connection.

MOHD. ZUBAIR [Signature (in existing old name)]

I hitherto known as JAY PRAKASH SINGH S/o DURJAN SINGH, R/o H.No. E-7, Phase-1, Budh Vihar, North West Delhi-110086, have changed my name and shall hereafter be known as JAY PRAKASH SINGH BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

JAY PRAKASH SINGH

[Signature (in existing old name)]

I hitherto known as DINESH KUMAR S/o RAM JEET PRASAD, R/o Bhawanigarh, Bhavanigadh, Newas Gorakhpur, Uttar Pradesh-273407, have change my name and shall hereafer be known as DINESH KUMAR BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR

[Signature (in existing old name)]

I hitherto known as MUSKAN ANSARI D/o AKBAR ALI ANSARI, R/o House No. 26-B, D-Block, Jawahar Park, Khanpur, Delhi-110062, have changed my name and shall hereafter be known as MUSKAN.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN ANSARI

[Signature (in existing old name)]

I hitherto known as SUDHA SAILAJA G V D/o RAMANJANEYULU and W/o ABRAR R BAIG, R/o Flat No. 402, Sai Santoshi Sadan Apartments, Behind Hotel Swagath, Chanda Nagar, K. V. Rangareddy, Telangana-500050, have changed my name and shall hereafter be known as SARAH ABRAR BAIG.

It is certified that I have complied with other legal requirements in this connection.

SUDHA SAILAJA G V [Signature (in existing old name)]

I hitherto known as NILOFER D/o ABDUL GHANI W/o RAHUL BANSAL, residing at H. No. 1/11132, Gali No. 10, Near Kirti Mandir, Subhash Park, Navin Shahdara, Delhi-110032, have changed my name and shall hereafter be known as NEELAM BANSAL.

It is certified that I have complied with other legal requirements in this connection.

**NILOFER** 

[Signature (in existing old name)]

I hitherto known as SIVARANJANI M W/o S ANTONY WILLIAM, R/o 003, Shivani Apartment Near, Infant Jesus Church Viveknagar, Bengaluru, Karnataka-560047, have changed my name and shall hereafter be known as CYNTHIA BRIDGIT.

It is certified that I have complied with other legal requirements in this connection.

SIVARANJANI M [Signature (in existing old name)]

I hitherto known as KALIPADA JANA S/o RAMA CHANDRA JANA, R/o Radhanathpur, Mandari, Basudebpur, Bhadrak, Odisha-756125, have changed my name and shall hereafter be known as MOHAMMAD GOLAM MUSTAFA.

It is certified that I have complied with other legal requirements in this connection.

KALIPADA JANA [Signature (in existing old name)]

I hitherto known as SUMIT KUMAR S/o SUNIL KUMAR, R/o A-1, Double Story Kalkaji, New Delhi, South Delhi-110019, have changed my name and shall hereafter be known as SUMEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUMIT KUMAR [Signature (in existing old name)]

I hitherto known as AMRIN daughter of Shri JAMIL, Permanent R/o 97, Kamla Quarter, Ghaziabad, Uttar Pradesh-201001, Presently residing at A/102, First Floor, Gali No.3, Gokulpuri, Delhi-110094, have changed my name and shall hereafter be known as ANUSHKA.

It is certified that I have complied with other legal requirements in this connection.

AMRIN [Signature (in existing old name)]

I hitherto known as ANKIT SAXENA son of CHANDRAKISHOR, R/o 97, H. No. A-619, 1st Floor Block-A, Shastri Nagar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as AHAD.

It is certified that I have complied with other legal requirements in this connection.

ANKIT SAXENA [Signature (in existing old name)]

I hitherto known as I, SOFIYA TAHIRBADSHAHA DUNDAGE D/o TAHIRBADSHAHA HAYATCHAND DUNDAGE, R/o KH.No. 489/55/1, 3rd Floor Corner Market VTC; Malviya Nagar, Po Malviya Nagar, Sub District Hauz Khas, District South Delhi, State Delhi-110017, have changed my name and shall hereafter be known as MAHIMA.

It is certified that I have complied with other legal requirements in this connection.

SOFIYA TAHIRBADSHAHA DUNDAGE [Signature (in existing old name)]

I hitherto known as SHEHNAZ D/o MEHAR SINGH, and W/o RAJESH, residing at House No. 50, Main Gurgaon Road, Dindar Pur Village, Deendar Pur, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as SAROJ.

It is certified that I have complied with other legal requirements in this connection.

SHEHNAZ [Signature (in existing old name)]

I hitherto known as GAGAN GOHAR son of Shri NAND KISHORE, residing at T-49, Hauzkhas Village, Hauz Khas South Delhi, Delhi-110016, have changed my name and shall hereafter be known as HAYAT NOOR.

It is certified that I have complied with other legal requirements in this connection.

GAGAN GOHAR [Signature (in existing old name)]

## CHANGE OF RELIGION

I, MANISH GROVER S/o SUBHASH GROVER, R/o H. No. 113, Gopal Park Chander Nagar, Krishna Nagar East Delhi-110051, do hereby solemnly affirm and declare that I have embraced SIKHISM and renounced HINDUISM with effect from 12-11-2023.

It is certified that I have complied with other legal requirements in this connection.

MANISH GROVER [Signature]

I, BALAMURUGAN S/o T. MEENAKSHI SUNDARAM, R/o 14/55, Braman Kovil Street Kumbakonam, Thanjavur, Tamil Nadu-612001, Presently Residing At 11/20-A, Gali No. 5 New Rashid Market, Krishna Nagar, East Delhi-110051, declare that I have embracing ISLAM religion and renounced HINDU Religion w .e. f. 22/12/2023.

It is certified that I have complied with other legal requirements in this connection.

BALAMURUGAN [Signature]

I, SADIYA BEGUM D/o MD SAYEED, Permanent Address 2-42/2, Izzath Nagar, Khanamet, Serilingampally, Rangareddi, Andhra Pradesh-500084 and Present Address Prem Colony, Kuslipur, Palwal, Tehsil & District Palwal, Haryana-121102, do hereby solemnly affirm and declare that I have embraced HINDUISM Religion and renounced ISLAM with effect from 22-11-2023

It is certified that I have complied with other legal requirements in this connection.

SADIYA BEGUM [Signature]

I, MOHD. ZUBAIR son of SIRAJUDDEEN, residing at C-42,4th Floor, Lane No.6, Johri Farm, Okhla, South Delhi, Delhi -110025, do hereby solemnly affirm and declare that I have embraced HINDU Religion and renounced ISLAM Religion with effect from 28.07.2023.

It is certified that I have complied with other legal requirements in this connection.

MOHD. ZUBAIR [Signature]

I, JAY PRAKASH SINGH S/o DURJAN SINGH, R/o H. No. E-7, Phase-1, Budh Vihar, North West Delhi-110086, do hereby solemnly affirm and declare that I have embraced BUDDHISM Religion and renounced HINDUISM with effect from 15-12-2023.

It is certified that I have complied with other legal requirements in this connection.

JAY PRAKASH SINGH [Signature]

I, DINESH KUMAR S/o RAM JEET PRASAD, R/o Bhawanigarh, Bhavanigadh, Newas Gorakhpur, Uttar Pradesh-273407, do hereby solemnly affirm and declare that I have embraced BUDDHISM Religion and renounced HINDUISM with effect from 30-05-2018.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR [Signature]

I, MUSKAN ANSARI D/o AKBAR ALI ANSARI, R/o House No. 26-B, D-Block, Jawahar Park, Khanpur, Delhi-110062. that I have embraced HINDUISM and renounced ISLAM with effect from 23/11/2023.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN ANSARI [Signature]

I, SUDHA SAILAJA G V D/o RAMANJANEYULU W/o ABRAR R BAIG, R/o Flat No. 402, Sai Santoshi Sadan Apartments, Behind Hotel Swagath, Chanda Nagar, K. V. Rangareddy, Telangana-500050, do hereby solemnly affirm and declare that I have embraced ISLAM Religion and renounced HINDUISM with effect from 20-06-2022.

It is certified that I have complied with other legal requirements in this connection.

SUDHA SAILAJA G V [Signature]

I, NILOFER D/o ABDUL GHANI W/o RAHUL BANSAL, residing at H. No. 1/11132, Gali No. 10, Near Kirti Mandir, Subhash Park, Naveen Shahdara, Delhi-110032, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced ISLAM with effect from 02-04-2022.

It is certified that I have complied with other legal requirements in this connection.

NILOFER [Signature]

I hitherto known as SIVARANJANI M, W/o S ANTONY WILLIAM, R/o 003, Shivani Apartment Near, Infant Jesus Church Viveknagar, Bengaluru, Karnataka- 560047, do hereby solemnly affirm and declare, I have embraced CHRISTIAN religion and renounced HINDU w.e.f. 12/12/1993.

It is certified that I have complied with other legal requirements in this connection.

SIVARANJANI M [Signature]

I, KALIPADA JANA S/o RAMA CHANDRA JANA, R/o Radhanathpur, Mandari, Basudebpur, Bhadrak, Odisha-756125 do hereby solemnly affirm and declare that I have embraced ISLAM religion and renounced HINDUISM with effect from 12/02/2023.

It is certified that I have complied with other legal requirements in this connection.

KALIPADA JANA [Signature]

I, SUMIT KUMAR S/o SUNIL KUMAR, R/o A-1, Double Story Kalkaji, New Delhi, South Delhi-110019, do hereby solemnly affirm and declare that I have embraced SIKHISM and renounced HINDUISM with effect from 23-04-2023.

It is certified that I have complied with other legal requirements in this connection.

SUMIT KUMAR [Signature]

I, AMRIN daughter of Shri JAMIL, Permanent R/o 97, Kamla Quarter, Ghaziabad, Uttar Pradesh-201001, Presently residing at A/102, First Floor, Gali No.3, Gokulpuri, Delhi-110094, do hereby solemnly affirm and, declare that I have embraced HINDUISM and renounced ISLAM with effect from 06-11-2023.

It is certified that I have complied with other legal requirements in this connection.

AMRIN [Signature]

I, ANKIT SAXENA S/o CHANDRAKISHOR, R/o H.No. A-619, 1st Floor, Block-A, Shastri Nagar, North West Delhi, Delhi-110052, declare that I have embraced ISLAM religion and renounced HINDU Religion w.e.f. 04.11.2023.

It is certified that I have complied with other legal requirements in this connection.

ANKIT SAXENA [Signature]

I, SOFIYA TAHIRBADSHAHA DUNDAGE D/o TAHIRBADSHAHA HAYATCHAND DUNDAGE, R/o Kh.No.489/55/1, 3rd Floor Corner Market VTC; Malviya Nagar PO Malviya Nagar, Sub District Hauz Khas District South Delhi, State Delhi-110017, do hereby solemnly affirm and, declare that I have embraced HINDU religion and renounced MUSLIM religion with effect from 03-01-2024.

It is certified that I have complied with other legal requirements in this connection.

SOFIYA TAHIRBADSHAHA DUNDAGE [Signature]

I, SHEHNAZ D/o MEHAR SINGH and W/o RAJESH, R/o House No. 50, Main Gurgaon Road, Dindar Pur Village, Deendar Pur, Najafgarh, South West Delhi, Delhi-110043, do hereby solemnly affirm and, declare that I have embraced HINDUISM religion and renounced ISLAM religion with effect from date 07.08.2023.

It is certified that I have complied with other legal requirements in this connection.

SHEHNAZ [Signature]

I, GAGAN GOHAR son of Shri NAND KISHORE, residing at T-49, Hauzkhas Village, Hauz Khas South Delhi, Delhi-110016, do hereby solemnly affirm and, declare that I have embraced ISLAM and renounced HINDUISM with effect from 28-11-2023.

It is certified that I have complied with other legal requirements in this connection.

GAGAN GOHAR [Signature]

I, ANNU S/o Sh. GULAB SINGH, R/o H.No.72, Liwan, Levan (65), Rathdhana, Sonipat, Haryana-131001, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced ISLAM religion with effect from 26.03.2023. I have change only religion, not name.

It is certified that I have complied with other legal requirements in this connection.

ANNU [Signature]

I, TABASSUM daughter of SALAUDDIN SIDDQI, residence of H.No.1884/22, Block-I, Sangam Vihar, South Delhi-110062, do hereby solemnly affirm and, declare that I have embraced HINDU religion and renounced ISLAM religion w.e.f. 20.02.2023

It is certified that I have complied with other legal requirements in this connection.

TABASSUM [Signature]

## PUBLIC NOTICE

I, JYOTI D/o Sh. CHARAN SINGH, R/o H.No. 14, Sarai Aurangabad (44), Bahadurgarh, Jhajjar, Haryana-124507, hereby undertake that I, JYOTI want to change my name to SHIV and gender as MALE.

I, JYOTI henceforth be known as SHIV S/o Sh. CHARAN SINGH The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the department of publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

JYOTI [Signature]

- 1. I, PINKI PAL D/o BIREN PAL residing at Ganguli Para, Ghurni (P), Ghurni Krishnagar-I Nadia, West Bengal-741103, hereby undertake that I, PINKI PAL want to change my name to PRIYAN PAL and gender as MALE.
- 2. I, PINKI PAL henceforth be known as PRIYAN PAL son of BIREN PAL.
- 3. The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

PINKI PAL [Signature]

- I, RAGHUNANDAN S/o HIRALAL TIWARI, residing at #35, 23rd Main 50 Feet Road, Muneshwar Block Girinagar, Bangalore South, Bengaluru, Karnataka 560085, do hereby undertake that I want to change my name to LALITAMBIKA and gender to FEMALE.
- I, RAGHUNANDAN henceforth be known as LALITAMBIKA D/o HIRALAL TIWARI.

The above statement made by me is true and correct to the best of my knowledge and belief. I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

RAGHUNANDAN [Signature]

- 1. I, HARJOT KAUR D/o KULDEEP SINGH, R/o Rattanheri, Khanna, Ludhiana, Punjab-141401, here by undertake that I, HARJOT KAUR want to change my name to HARRY and Gender as MALE.
- 2. I, HARJOT KAUR henceforth be known as HARRY S/o KULDEEP SINGH.
- 3. The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any Consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

HARJOT KAUR [Signature]

- I, ARPITA DEY D/o AMRIT DEY, residing at Vill.+PO+PS-Chhatna, Distt.-Bankura, hereby undertake that I, ARPITA DEY want to change my name to ADITYA DEY and GENDER as MALE.
- I, ARPITA DEY henceforth be known as ADITYA DEY S/o AMRIT DEY.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any Consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

ARPITA DEY [Signature]

- 1. I, DHARNA KOUNDAL D/o INDERJEET KOUNDAL, R/o Plot No. 16, Gali No. 1, Near Suresh Kirana Store, J P Colony, Rangpur Road, Kota, Rajasthan-324002, hereby undertake that I, DHARNA KOUNDAL want to change my name to KABIR SINGH and Gender as MALE.
- I, DHARNA KOUNDAL henceforth be known as KABIR SINGH S/o INDERJEET KOUNDAL.
- 3. the above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any Consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

DHARNA KOUNDAL [Signature]

It is for general information that I, PRIYSHA BAJAJ D/o SUNIL KUMAR BAJAJ Ex W/o KAPIL MIGLANI, R/o 2142, 14th Floor, Tower 2, ATS Tourmaline, Sector 109, Babupur, Gurgaon 122006, declare that I got divorce from my husband vide court decree HMA No.2888/2023 dated 26/09/2023 have changed the name of my minor son EDNIT MIGLANI aged 4 years and he shall hereafter be known as EDNIT KUMAR, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRIYSHA BAJAJ [Signature]

It is for general information I, SHIVANI MEHTA D/o Late SH. PRADEEP KUMAR MEHTA Ex. W/o Sh. ARUP HALDER, R/o B-53-A, Krishna Park Extn., Vtc: Tilak Nagar, Sub District: Rajouri Garden, District-west Delhi-110018, declare that I got divorce from my husband vide court decree HMA No. 1486/2022 dated 31.10.2022. Further I remarried with Sh. RETASH ARORA S/o Sh. YASH ARORA on 22.03.2023 vide Marriage Certificate No. 90730000164657. henceforth I have changed the name of my minor son ARITRA HALDER, aged 09 years and he shall hereafter be known as GAURAV ARORA and the father name may be known as RETASH ARORA.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI MEHTA [Signature]

It is for general information that I, RINA SAHARSH SHAH D/o BHARAT MAHADEO ROY and Ex. wife of SAHARSH SHAH, residing at L 702, RNA Regency Park, M.G. Road, Off New Link Road, Kandivali West, Mumbai, Maharashtra, 400067, India, declare that I got divorce from my husband Vide Court Decree No -1582/2019 dated 20/07/2020. Further I have changed my name and shall hereafter be known as RINA ROY.

It is certified that I have complied with other legal requirements in this connection.

RINA SAHARSH SHAH [Signature]

It is for general information that I, JASVEEN KAUR D/o MOHANVINDER SINGH SEHGAL EX. W/o AVNEET SINGH, residing at H.No.30, Rajinder Nagar, Near New Courts, Jalandhar, Punjab-144001, declare that I got divorce from my husband vide court decree No. 521/2019 dated 24/09/2019 and the name of my Ex. husband has been wrongly written as MOHANVINDER SINGH in my minor daughter JAPNIT KAUR aged 15 years in her CBSE Class 10th Marksheets. The actual name of my Ex. husband is AVNEET SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASVEEN KAUR [Signature]

It is for general information that I, RAJNI PAHUJA D/o RAMESH KUMAR PAHUJA Ex-W/o SUNIL KUMAR, R/o House No.113 B, Single Storey, Ramesh Nagar, New Delhi-110015, declare that I got divorce from my Ex-husband SUNIL KUMAR vide court decree No. HMA No. 591049/2016 dated 15.11.2016. Further, I have changed the name of my minor son KAVYA MAKKAR, aged 11 years and he shall hereafter be known as KAVYA PAHUJA, for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

RAJNI PAHUJA [Signature]

It is general information that I, SHADJA SREEJITH PILLAI D/o NARAYANA NAIK Ex W/o V S SREEJITH, residing at Flat No 701, Tower 'A' Brigade 7 Gardens Paduka Mandira Road, Bharat Housing Society, Subramanyapura, Uttarahalli, Bangalore, Karnataka-560061, declare that I got divorce from my husband vide court decree No. F-2743/2017 dated 18/08/2018, have changed my name and I shall hereafter be known as SHADJA NARAYANA NAIK.

It is certified that I have complied with other legal requirements in this connection.

SHADJA SREEJITH PILLAI [Signature]

I, SUKHWINDER SINGH S/o MUKHTIAR SINGH, residing at VPO Mora Patti Duggan, Sangrur, do hereby declare that my minor daughter AMANDEEP KAUR has been adopted by KULWINDER SINGH S/o MUKHTIAR SINGH, R/o.VPO Mora Patti Duggan, Sangrur, vide sub Registrar Sangur (Pb) Registration No. 2022-23/128/4/136 Dated 9.9. 2022.

SUKHWINDER SINGH [Signature of Gurdian]

It is for general information that I, MADHURI DEVI W/o SANJAY BISHT, residing at RZ-35-B Plot No. 16, Khasra No. 328 F/Floor F Side, Gali No. 10 Madanpuri, West Sagarpur, Nangal Raya, Delhi-110046, declare that the name of mine has been wrongly written as MADHURI BISHT in my minor daughter NANDINI BISHT aged 16 years in her Class 10th Educational Documents. The actual name of mine is MADHURI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MADHURI DEVI [Signature]

It is for general information that I, MOHD MUFFASAL ANSARI S/o MOHD ISMAIL ANSARI, R/o 1222, Gali No. 11, Bara Tooti, Green Market Sadar Bazar, Delhi-110006, declare that name of mine has been wrongly written as MUFFASAL ANSARI in my minor son namely MOHD OWAIS ANSARI, aged 9 years in his OBC Caste Certificate No.90500000356838. The actual name of mine is MOHD MUFFASAL ANSARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD MUFFASAL ANSARI [Signature]

It is for general information that I, VIVEK GHAMANDAYAN S/o RAMBIR GHAMANDAYAN, residing at House No. 260/30, Sainik Nagar, Bahadurgarh, Jhajjar, Haryana-124507, declare that the name of my mine and my father have been wrongly written as VIVEK and RAMBIR in my Educational Documents and Birth Certificate No. 103. The actual name of mine and my father are VIVEK GHAMANDAYAN and RAMBIR GHAMANDAYAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIVEK GHAMANDAYAN [Signature]

It is for general information that I, KURBAN son of JAMALUDIN, R/o H.No.-101, P-1-Block, Sultan Puri, North West Delhi-110086, declare that name of mine has been wrongly written as QUARBAN in my minor son namely MD KAIF aged 17 years in his 10th class marksheet. The actual name of mine is KURBAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KURBAN [Signature]

It is for general information that I, RAJ KISHOR son of BHUVNESHWAR PRASAD, R/o H.No. WP-450, Wazir Pur Village, Ashok Vihar, North Delhi, Delhi-110052, declare that names of mine and my father have been wrongly written as INDU BHUSHAN and SHRI B N PRASHAD in my Driving Licence No. DL08 20010068626. The actual name of mine and my father are RAJ KISHOR and BHUVNESHWAR PRASAD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ KISHOR [Signature]

It is for general information that I, SHREYA D/o RAVINDRA GOND, residing at L-2/69B, First Floor, Type-3, DDA Flat, Kalkaji, New Delhi-110019, declare that name of my father has been wrongly written as RAVINDRA in 10th Certificate and all educational documents. The actual name of my father is RAVINDRA GOND respectively, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

SHREYA [Signature]

It is for general information that I, INDU NASWA wife of HARISH CHANDER NASWA, residing at G-12, Budh Vihar, Phase-1, Delhi Sultanpuri C Block, NCT of Delhi-110086, declare that name of mine and my husband has been wrongly written as INDU BALA NASWA and HARISH NASWA in my Service Records. The actual name of mine and my husband are INDU NASWA and HARISH CHANDER NASWA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

INDU NASWA [Signature]

It is for general information that I, SACCHE LAL S/o PARBHU DAYAL, R/o 191, Phase-4, Sector-26, Rohini, North West Delhi-110085, declare that name of mine has been wrongly written as SCHELAL in my minor daughter namely ANUPAM aged 17 years in her 10th and 12th class educational documents. The actual name of mine is SACCHE LAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SACCHE LAL [Signature]

It is for general information that I, RAJU S/o KHEM CHAND, residing at H. No.-16/322, Kalyan Puri, Delhi-110091, declare that name of mine has been wrongly written as RAJU MAHOR in my minor son namely SHIVAM MAHOR aged 17 years in his 10th Class Educational Documents. The actual name of mine is RAJU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJU [Signature]

It is for general information that I, HEMANT SHUKLA S/o BRAHM DEO SHUKLA, R/o House No. 136/3, Gali No. 3, Opp Sector-10, Basai Enclave Part-2, Gurgaon, Haryana-122006, declare that name of mine and my father has been wrongly written as HEMANT and BRAHM DEV in my10th, 12th & Graduation Educational Documents. The actual name of mine and my father are HEMANT SHUKLA and BRAHM DEO SHUKLA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEMANT SHUKLA [Signature]

It is for general information that I, HARPAL SINGH VIRK S/o HARGOPAL SINGH VIRK, R/o H. No.181, Sector-3, Behind Adarsh Blind School, Sadiq Nagar, South Delhi-110049, declare that name of mine and my father have been wrongly written as HARPAL SINGH and HARGOPAL SINGH in my service book. The actual name of mine and my father are HARPAL SINGH VIRK S/o HARGOPAL SINGH VIRK respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HARPAL SINGH VIRK [Signature]

It is for general information that I, PAVAN KUMAR GUPTA S/o RAM KISHAN GUPTA, residing at C-2/91, First Floor, Sector-16 Rohini, Rohini Sector-15, North West Delhi, Delhi-110089, declare that name of mine has been wrongly written as PAWAN KUMAR in my Driving Licence No.-UP8320120010219. The actual name of mine is PAVAN KUMAR GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAVAN KUMAR GUPTA [Signature]

It is for general information that I, LATA RANI W/o RAJ KUMAR, residing at H.No.11/169, Geeta Colony, Delhi-110031, declare that name of mine and my husband have been wrongly written as KANIKA MALHOTRA and RAJ KUMAR MALHOTRA in my minor daughter TANI MALHOTRA, aged 13 years in her birth certificate No. MCDOLIR-2110-004604767 and school record. The actual name of mine and my husband are LATA RANI and RAJ KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LATA RANI [Signature]

It is for general information that I, DHEERAJ YADAV S/o BHAGWAN SINGH, residing at WZ-660A, WZ Block, Madipur Village, Paschim Vihar, NCT of Delhi-110063, declare that name of my father has been wrongly written as BS YADAV in my 10th class Marksheet and certificate and name of my father has been wrongly written as BHAGWAN SINGH YADAV in my OBC Certificate No. 90500000122678. The actual name of my father is BHAGWAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHEERAJ YADAV [Signature]

It is for general information that I, VIJAY SINGH S/o GULAB SINGH, R/o 202, Ganpati Appartment, Suamangil Vihar, Bhim Nagar, Isasani, Nagpur, Maharashtra-441110, declare that name of mine has been wrongly written as VIJAYA SINGH and VIJAI SINGH in my 10th and MA educational documents. The actual name of mine is VIJAY SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SINGH [Signature]

It is for general information that I, SANDEEP CHAHAL S/o SUBE SINGH, R/o 209/3, Ward No. 7, Jind Road, Chahal Hospital, Gohana, Sonipat, Haryana-131301, declare that name of mine, my minor daughter and my wife have been wrongly written as SANDEEP, KRITI and KUSUM in my minor daughter namely KRITI CHAHAL, aged 16 years in her 10th class educational documents. The actual name of mine, my minor daughter and my wife are SANDEEP CHAHAL, KRITI CHAHAL and KUSUM LATA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP CHAHAL [Signature]

It is for general information that I, SANDEEP CHAHAL S/o SUBE SINGH, R/o 209/3, Ward No. 7, Jind Road, Chahal Hospital, Gohana, Sonipat, Haryana-131301, declare that name of mine, my minor son and my wife has been wrongly written as SANDEEP, KRITARTH and KUSUM in my minor son namely KRITARTH CHAHAL, aged 16 years in his 10th class educational documents. The actual name of mine, my minor son and my wife are SANDEEP CHAHAL, KRITARTH CHAHAL and KUSUM LATA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP CHAHAL [Signature]

It is for general information that I, SATISH KUMAR SALWAN S/o RAM LAL, R/o 3962, Gali Kaseru Wala, Near New Delhi Railway Station, Pahar Ganj, Central Delhi, Delhi-110055, declare that name of mine has been wrongly written as SATISH KUMAR in my SC Certificate No. 6295. The actual name of mine is SATISH KUMAR SALWAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR SALWAN [Signature]

It is for general information that I, SAYEED AHMED SHAH S/o MOHD AKRAM, R/o B-10/140-B, Udaygiri 2nd, Sector-34 Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of my minor son has been wrongly written as SYED MOHD SHEHZAIB in my minor son SYED MOHD SHAHZAIB, aged 12 years in his school records. The actual name of my minor son is SYED MOHD SHAHZAIB, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAYEED AHMED SHAH [Signature]

It is for general information that I, AMIT KUMAR S/o SURESH KUMAR, R/o 211, Mehchana, Village Mehchana (16), Tehsil-Farrukhnagar, Gurgoan, Haryana-122504, declare that name of my wife and my minor daughter have been wrongly written as MALTI and NIDHI in my minor daughter namely NIDHI CHAUHAN, aged 15 years in her school Record. The actual name of my wife and my minor daughter are MALTI DEVI and NIDHI CHAUHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR [Signature]

It is for general information that I, PUNIT KUMAR S/o GUDDU PASI, R/o House G 3/940, Gali No. 8, 5th Pusta Soniya Vihar, Saba Pur Delhi, North East Delhi, Delhi-110094, declare that name of my father has been wrongly written as GUDU PASI in my 10th Class Educational Documents. The actual name of my father is GUDDU PASI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PUNIT KUMAR [Signature]

It is for general Information that I, KHELENDRA SINGH S/o Late MANGE LAL, R/o Village Rampur, Post Kosi Khurd, District-Mathura, Uttar Pradesh-281005, declare that my mother's name has been wrongly mentioned as SATYAVATI DEVI in my Service records. The actual name of my mother is SATTO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KHELENDRA SINGH [Signature]

It is for general information that I, MOHD ARIF KHAN S/o ASLAM KHAN, R/o Flat No. 1495, Tulsi Niketan Bhopura, Sahibabad, Ghaziabad, Uttar Pradesh-201005, declare that name of mine and my father ARIF and ASLAM have been wrongly written as in my 10th and 12th class certificate. The actual name of mine and my father is MOHD ARIF KHAN and ASLAM KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD ARIF KHAN [Signature]

It is for general information that I, RENU D/o JAI RAM SINGH, R/o 1/11295, Gali No. 3, Subhash Park Ext. Naveen Shahdara, East Delhi, Delhi-110032, declare that name of my mother has been wrongly written as ANITA in my 10th Class Educational Documents. The actual name of my mother is ANITA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RENU [Signature]

It is for general information that I, SHEIKH MOHD. KABIR S/o SHEIKH ABDUL WADUD, R/o 11/C, Hauz Rani, Malviya Nagar, South Malviya Nagar, South Delhi, Delhi-110017, declare that name of mine and my father have been wrongly written as SHEIKH KABIR and ABDUL WADUD in my Driving Licence No. DL-0320120364055. The actual name of mine and my father are SHEIKH MOHD. KABIR and SHEIKH ABDUL WADUD respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHEIKH MOHD. KABIR [Signature]

It is for general information that I, SUDESH KUMARI W/o KHUSVINDER, R/o H. No.176, Ward No. 13, Bhatti Gate, Jhajjar, Haryana-124103, declare that name of mine has been wrongly written as SUDESH in my minor daughter namely MANSVI, aged 14 years in her school record. The actual name of mine is SUDESH KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUDESH KUMARI [Signature]

It is for general information that I, GOPAL KRUSHNA DHALL S/o KSHETRABASI DHALL, R/o Flat No. 3297, Sector-D, Pocket-3, Near Fortis Hospital, Vasant Kunj, South West Delhi, Delhi-110070, declare that name of my minor son has been wrongly written as RUHAAN KRISHNA in my minor son RUHAAN KRISHNA DHALL, aged 17 years in his 10th Class Educational Documents. The actual name of my minor son is RUHAAN KRISHNA DHALL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GOPAL KRUSHNA DHALL [Signature]

It is for general information that I, VINEETA W/o DHARMENDER KUMAR, R/o K-122, Gali No. 3, Gautam Vihar, Delhi-110053, declare that name of my minor daughter and my husband have been wrongly written as KOMAL and DHARMENDRA KUMAR in my minor daughter namely KOMAL SHARMA, aged 17 years in her all educational documents. The actual name of my minor daughter and my husband are KOMAL SHARMA and DHARMENDER KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINEETA [Signature]

It is for general information that I, ATUL KUMAR RAGHAV S/o SURAJ PAL SINGH, R/o Vill+Post Aterna, Distt. Bulandshar, Uttar Pradesh-201001, declare that name of mine has been wrongly written as ATUL KUMAR RAGHAVA in my discharge book. The actual name of mine is ATUL KUMAR RAGHAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATUL KUMAR RAGHAV [Signature]

It is for general information that I, VIPIN JAIN S/o MAHAVIR PRASAD JAIN, R/o 7383/B-1, Prem Nagar, Near Punjab Shoes, Shakti Nagar, Delhi-110007, declare that name of my minor son has been wrongly written as AADYA JAIN, aged 14 years in his Aadhar Card No. 9160 1244 0347. The actual name of my minor son is AADHYA JAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIPIN JAIN [Signature]

It is for general information that I, JAI BHAGWAN SHARMA S/o KASHMIRI LAL SHARMA, R/o 118 Pelakhni (21) Ambala, Pilkhani, Haryana-133104, declare that name of mine, my father and my wife have been wrongly written as JAY BHAGWAN, KASHMIRILAL and USHA RANI in my Discharge Book No. 21222. The actual name of mine, my father and my wife are JAI BHAGWAN SHARMA, KASHMIRI LAL SHARMA and ANITA SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAI BHAGWAN SHARMA [Signature]

It is for general information that I, NARESH KUMAR S/o MAHAVIR SINGH, R/o VPO Ahulana, Teh-Gohana, Distt.-Sonipat, Haryana-131301, declare that name of mine has been wrongly written as NARESH in my minor daughter namely ISHU, aged 17 years in her 10th and 12th educational documents. The actual name of mine is NARESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR [Signature]

It is for general information that I, RAMA SHANKAR THAKUR S/o AMAR NATH THAKUR, R/o E-15/205, SF, Rohini Sector-8, Raja Pur Kalan, Rohini Sector-7, North West Delhi-110085, declare that name of mine has been wrongly written as R S THAKUR in my minor son namely PURU THAKUR, aged 17 years in his 10th educational documents. The actual name of mine is RAMA SHANKAR THAKUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMA SHANKAR THAKUR [Signature]

It is for general information that I, TANIYA RUSTAGI D/o MEENAKSH RUSTAGI, R/o F-5/5, Krishna Nagar, Delhi-110051, declare that name of my mother has been wrongly written as LATA RUSTAGI in my 10th and 12th class educational documents. The actual name of my mother is HEMLATA RUSTAGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TANIYA RUSTAGI [Signature] It is for general information that I, SUSHMA SINGH W/o ANURAAG SINGH D/o NARENDER KUMAR, R/o 126, Ishwar Colony, Extn.-3, Bawana, North West Delhi-110039, declare that name of mine has been wrongly written as SUSHMA in my 10th class educational documents. The actual name of mine is SUSHMA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA SINGH [Signature]

It is for general information that I, BHAWNA D/o Sh. SUBHASH, R/o H.No. 520, Near Shiv Chowk, Rajputana Mohalla, Sirsa, Haryana-125055, declare that name of my father's and mother's has been wrongly written as SUBHASH KUMAR and KRISHNA DEVI in my 10th and 12th class educational documents. The actual name of my father and mother is SUBHASH and KRISHNA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA [Signature]

It is for general information that I, KULDEEP S/o BABU RAM R/o H.No.-A-13, J J Colony, Wazirpur, Ashok Vihar, North West Delhi-110052, declare that name of my father has been wrongly written as BABU RANI in my driving Licence No. DL08 20120153649. The actual name of my father is BABU RAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP [Signature]

It is for general information that I, MOHD SHAHRUKH S/o NAEEM AHMED, R/o E-159, Fourth Floor, Shaheen Bagh Abul Fazal Enclave Part-2, Jamia Nagar, Okhla, South Delhi, Delhi-110025, declare that name of my father has been wrongly written as NAIMUDDIN in my all Educational Documents. The actual name of my father is NAEEM AHMED respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD SHAHRUKH [Signature]

It is for general information that I, TRILOK SINGH KAUSHIK S/o SATPAL, R/o 55, Sector-51, Hoshiyarpur, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine and my wife has been wrongly written as TRILOK SINGH and ANITA in my minor son PARTH KAUSHIK aged 17 years in his 10th Class Educational Documents. The actual name of mine and my wife are TRILOK SINGH KAUSHIK and ANITA KAUSHIK respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TRILOK SINGH KAUSHIK [Signature]

It is for general information that I, AJAY GUPTA S/o SINGHASAN SHAH, R/o H.No. 10C, Ground Floor, Block-P2, Extn. Mohan Garden, Uttam Nagar, Delhi-110059, declare that name of mine has been wrongly written as AJAY KUMAR in my 10th class educational documents. The actual name of mine is AJAY GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY GUPTA [Signature]

It is for general information that I, DEVESH SINGH KUSHWAH S/o DRAGPAL SINGH KUSHWAH, residing at C/o Harish Chandra Seneja, Gende Wali Road, Infront of Mahila Ashram Lashkar, Lashkar Gwalior, Madhya Pradesh-474001, declare that name of mine and my father has been wrongly written as DEVESH KUSHWAHA and Shri DRUG PAL SINGH KUSHWAHA in my 10th class marksheet and certificate and name of mine has been wrongly written as DEVESH KUSHWAHA in my service records. The actual name of mine and my father are DEVESH SINGH KUSHWAH and DRAGPAL SINGH KUSHWAH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVESH SINGH KUSHWAH [Signature]

It is for general information that I, SYED RAHBER HUSSAIN ZAIDI S/o SAYED MAZHAR HUSSAIN ZAIDI, R/o T-98/1, Gali No.-2, Gautampuri, Seelampur, PO Seelampur, Distt: North East Delhi, Delhi-110053, declare that name of mine and my father has been wrongly written as S. RAHBER HUSSAIN ZAIDI and M. H, ZAIDI in my all educational documents. The actual name of mine and my father are SYED RAHBER HUSSAIN ZAIDI and SAYED MAZHAR HUSSAIN ZAIDI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED RAHBER HUSSAIN ZAIDI [Signature]

It is for general information that I, VIJAY CHAWLA S/o LAL CHAND, residing at House No. 28-C, BS-Block, Shalimar Bagh, North West Delhi, Delhi-110088, declare that the name of my wife has been wrongly written as KAVITA CHAWLA in my minor son namely SOURABH CHAWLA aged 15 years in his School Records. The actual name of my wife is HEENA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY CHAWLA [Signature]

It is for general information that I, RAHUL SAINI S/o LOCHAN SINGH, R/o N71/A89, Old Chandrawal, Civil Lines, North Delhi-110054, declare that name of mine has been wrongly written as RAHUL in my 10th class educational documents. The actual name of mine is RAHUL SAINI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL SAINI [Signature]

It is for general information that I, RAVINDER YADAV S/o LAXMAN YADAV, R/o N-116/118, JJ Camp, Badli, North West Delhi, Delhi-110042, declare that name of mine has been wrongly written as RAVINDR YADAV in my minor daughter MUSKAN aged 17 years in her 10th and 12th Class Educational Documents. The actual name of mine is RAVINDER YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER YADAV [Signature]

It is for general information that I, VIJAY KUMAR S/o LAXMI NARAYAN, R/o 401, A-Block Shakur Pur J J Colony, Tri Nagar, North West Delhi, Delhi-110034, declare that name of my father has been wrongly written as LAXAMI NARAIN BUNKAR in my 10th class and as LAXMI NARAIN BUNKAR in my 12th class educational documents. The actual name of my father is LAXMI NARAYAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR [Signature] It is for general information that I, MONIKA D/o SANJAY KUMAR PASWAN, R/o 399-S/F Staff Quaters Krishi Kunj, Inderpuri, Cenral Delhi-110012, declare that name of mine has been wrongly written as MONIKA KUMARI in my 10th class educational documents. The actual name of mine is MONIKA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MONIKA [Signature]

It is for general information that I, SARIKA W/o VINOD KUMAR, R/o BG-6/69C, Paschim Vihar, West Delhi-110063, declare that name of my minor daughter has been wrongly written as MISHIKA in my minor daughter namely MISHIKA KANOJIA aged 14 years in her school record. The actual name of my minor daughter is MISHIKA KANOJIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SARIKA [Signature]

It is for general information that I, DEEPAK KUMAR SHARMA S/o OM PRAKASH SHARMA, residing at ADD-1145, Gali No.-6, V Block, Viajy Park, Near Mohan Puri School, Maujpur, North East Delhi, Delhi-110053, declare that name of mine and my father has been wrongly written as DEEPAK SHARMA and OM PARKASH SHARMA in my Conductor's Licence No.-DL052008CL62999 issued on 15-12-2008. The actual name of mine and my father are DEEPAK KUMAR SHARMA and OM PRAKASH SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK KUMAR SHARMA [Signature]

It is for general information that I, MANISH SAINI S/o RAJESH SAINI, R/o-375, Gali No.-1, Opposite Navjyoti High School, Ram Kala Colony, Bahadurgarh, PO: Bahadurgarh, Distt.- Jhajjar, Haryana-124507, declare that name of my father and mother has been wrongly written as RAJESH KUMAR and LUXMI SAINI in my 10th CBSE Marksheet and name of my mother has been wrongly written as LAXMI SAINI in my 12th NIOS Marksheet. The actual name of my father and mother are RAJESH SAINI and LAXMI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH SAINI [Signature]

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It is for general information that I, ARCHNA KUMARI W/o SURENDER KUMAR, R/o H.No.-C-262, Millennium Apartment, Sector-18, Rohini, Sector 15, North West Delhi-110089, declare that name of mine has been wrongly written as ARCHNA GUPTA in my minor son namely ANSHU GUPTA aged 15 years in his 8th class educational documents. The actual name of mine is ARCHNA KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARCHNA KUMARI [Signature]

It is for general information that I, ARCHNA KUMARI W/o SURENDER KUMAR, R/o H.No.-C-262, Millennium Apartment, Sector-18, Rohini, Sector 15, North West Delhi-110089, declare that name of mine has been wrongly written as ARCHNA in my minor daughter namely ANUSHKA GUPTA aged 16 years in her 10th class educational documents. The actual name of mine is ARCHNA KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARCHNA KUMARI [Signature]

It is for general information that I, RAMCHANDER SAHRAVAT S/o KARTAR SINGH, R/o H.No. 3, Ramjan pur, North West Delhi, Delhi-110036, declare that name of mine has been wrongly written as RAMCHANDER SAHARAVAT in my Service Book and as RAMCHANDER SERAWAT in my Pancard No. DCZPS8943E. The actual name of mine is RAMCHANDER SAHRAVAT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMCHANDER SAHRAVAT [Signature]

It is for general information that I, SIMTA W/o HARINDER KUMAR, R/o H.No.-866, Ward -13, Gohana Sarak, Near Mata Mandir, Para Mohala, Rohtak-124001, declare that name of mine has been wrongly written as TANYA in my minor daughter namely DIKSHA aged 17 years in her 10th class educational documents. The actual name of mine is SIMTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SIMTA [Signature]

It is for general information that I, NEERAJ GIRI S/o JAGDISH, R/o H.No.-B-431/A, Madhu Kunj Gali, Near Krishna Mandir, Subhash Vihar, North Gonda, North East, Delhi-110053, declare that name of my minor son has been wrongly written as PRATEEK in my minor son namely PRATEEK GIRI aged 12 years in his school record. The actual name of my minor son is PRATEEK GIRI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ GIRI [Signature]

It is for general information that I, ARUN JAIN S/o Shri MILAP CHAND, R/o H.No. BN-20, Near DAV School Shalimar Bagh, Delhi-110088, declare that name of mine has been wrongly written as ARUN BHUTORIA in my PAN Card No. AHHPB8106E. The actual name of mine is ARUN JAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARUN JAIN [Signature]

It is for general information that I, SHIV S/o RAJ KUMAR, R/o WZ-16, Om Vihar Phase-2, Near Angel Public School, Uttam Nagar, D.K. Mohan Garden, West Delhi, Delhi-110059, declare that name of mine, my father and my mother has been wrongly written as SHIV SOLANKI, RAJ KUMAR SOLANKI and VIMAL SOLANKI in my 10th and 12 Class Educational Documents and name of mine and my father has been wrongly written as SHIV SOLANKI and RAJ KUMAR SOLANKI in my Graduation Certificate. The actual name of mine, my father and my mother are SHIV, RAJ KUMAR and VIMAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIV [Signature]

It is for general information that I, MANISH S/o RAVINDER, R/o H.No.-E-73/A-379, Sanjay Colony, Gokulpuri, North East Delhi-110094, declare that name of my mother has been wrongly written as MUNNI in my 10th Class Educational Documents. The actual name of my mother is RAMESHRI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH [Signature]

It is for general information that I, MANOJ MANDAL S/o LATO MANDAL, R/o B-62, Shera Mohalla Garhi, East of Kailash, South Delhi, Delhi-110065, declare that name of mine and my father has been wrongly written as RAJU MANDAL and MURTI MANDAL in my TSR Permit No. TL1RP/9586 & Vehicle Reg No. DL1RP 9586. The actual name of mine and my father are MANOJ MANDAL and LATO MANDAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ MANDAL [Signature]

It is for general information that I, MOHD CHAND ALAM S/o MOHD NIZAMUDDIN, R/o 631, Block -1, Gali No. 08, Sangam Vihar, Pushpa Bhawan, South Delhi-110062, declare that name of my father and my mother has been wrongly written as MOHD JAMALUDDIN and ANISHA KHATOON in my 10th class educational documents. The actual name of my father and my mother are MOHD NIZAMUDDIN and RAJIYA KHATOON respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD CHAND ALAM [Signature]

It is for general information that I, YASH RAJ GUPTA S/o VIJAY KUMAR GUPTA, Permanently residing at Ward No. 12, Gudri Bazar, Supaul, Bihar-852131, Presently residing at BS Block-106C, Shalimar Bagh, Near Ram Mandir, New Delhi, Pincode-110088, declare that name of mine, my father and my mother has been wrongly written as YASH RAJ, VIJAY GUPTA and RUBY DEVI in my 10th Class Educational Documents and name of my father and my mother has been wrongly written as VIJAY GUPTA and RUBY DEVI in my 12th Class Educational Documents. The actual name of mine, my father and my mother are YASH RAJ GUPTA, VIJAY KUMAR GUPTA and RUBY KUMARI respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASH RAJ GUPTA [Signature]

It is for general information that I, PRAPHULL KUMAR JHA S/o SITA RAM JHA, R/o C-209, Ekta Vihar, Rajdhani National, Public School, Jaitpur Extn. Part-1, Jait Pur, South Delhi, Delhi-110044, declare that name of mine has been

wrongly written as PRAPHULLA KUMAR JHA in my Service Records. The actual name of mine is PRAPHULL KUMAR JHA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAPHULL KUMAR JHA [Signature]

It is for general information that I, SANJANA BUDHRAJA D/o SUBHASH BUDHRAJA and W/o GAURAV BANSAL Permanently residing at 103, Amaravati Road, Gurunank Ward, Shanti Niketan, Pandhurna, Chhindwara Pandhurna, Madhya Pradesh-480334, Presently residing at 24, Shri Ram Road Civil Lines, Delhi-110054, declare that name of mine has been wrongly written as SANJU BUDHRAJA in my 10th and 12th Class Educational Documents. The actual name of mine is SANJANA BUDHRAJA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJANA BUDHRAJA [Signature]

It is for general information that I, MOHAN SINGH S/o BAKSHI SINGH, R/o 5D/56, Vishnu Garden Ext-5, Tilak Nagar S.O., West Delhi, Delhi-110018, declare that name of my father has been wrongly written as GURBAX SINGH in my 10th and 12th Class Educational Documents. The actual name of my father is BAKSHI SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAN SINGH [Signature]

It is for general information that I, AKASH VERMA S/o JAI PRAKASH, residing at A-11, Shiv Vihar, Vikas Nagar, Uttam Nagar, PO: D.K. Mohan Garden, Dist: West Delhi, Delhi- 110059, declare that name of my father has been wrongly written as JAI PRAKASH SINGH in my 12th class marksheet and Certificate. The actual name of my father is JAI PRAKASH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKASH VERMA [Signature]

It is for general information that I, KAMAL KAPOOR S/o ANIL KAPOOR, resident of 1333, 06, Happy Model School, Rajiv Nagar Gurgaon Haryana - 122001, declare that name of mine and my father has been wrongly written as KAMAL KUMAR and ANIL KUMAR in my 10th and 12th class educational documents and in my passport (vide Passport No Y8050707). The actual name of mine and my father are KAMAL KAPOOR and ANIL KAPOOR, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMAL KAPOOR [Signature]

It is for general information that I, JASRAJ SINGH S/o AJAYPAL SINGH, R/o WZ-59 1st Floor, Gali No. 32, Tilak Nagar, Sant Garh, Tilak Nagar, West Delhi, Delhi-110018 declare that name of my mother has been wrongly written as JASVINDER KOUR in my 10th and 12th class marks-sheet and certificate. The actual name of my mother is JASVINDER KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASRAJ SINGH [Signature]

It is for general information that I, MD SHAUKAT ALI S/o SHRI MD MURTUZA, R/o E-87, Gali No. 13, E-Block, Shastri Park, North East Delhi, Delhi -110053, Declare that name of mine has been wrongly written as SHAUKAT ALI in my Conductors Licence No. DL052008CL62290. The actual name of mine is MD SHAUKAT ALI respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD SHAUKAT ALI [Signature]

It is for general information that I, ANUJ KUMAR S/o BEER SINGH, R/o House No. 175, 1st Floor, Pocket-7, Sector-24 Rohini, Delhi 110085, declare that name of mine and my father and my mother has been wrongly written as ANUJ and BIR SINGH and VANITA in my 10th and 12th class certificate. The actual name of mine and my father and my mother are ANUJ KUMAR and BEER SINGH and VINITA SINGH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUJ KUMAR [Signature]

It is for general information that I, RAHUL MAURYA S/o BHARAT PRAKASH MAURYA, R/o RZ-D/88, Dwarka Puri, Vijay Enclave, Palam Village, South West Delhi, Delhi-110045, declare that name of mine has been wrongly written as RAHUL in my Passport No.-W7079107. The actual name of mine is RAHUL MAURYA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL MAURYA [Signature]

It is for general information that I, VANEET KUMAR S/o INDERJEET KUMAR, R/o H. No. 113, Ward No.05, Chouri Gali, Laxmi Bai Marg, Budhlada-151502, Distt. Mansa (Punjab), declare that name of mine and my wife has been wrongly written as VINIT GARG and GREEMA in my minor daughter PRAKIRTI aged 17 years in her educational documents. The actual name of mine and my wife are VANEET KUMAR and GREEMA RANI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VANEET KUMAR [Signature]

It is for general information that I, NARAYAN PRASAD DWIVEDI S/o RAMAKANT DWIVEDI, R/o 93/2, Jonha, Rewa, Jonha, Madhya Pradesh-486447, declare that name of mine has been wrongly written as N P DWIVEDI in my minor son AYUSH DWIVEDI aged 16 years in his 10th Class Educational Documents. The actual name of mine is NARAYAN PRASAD DWIVEDI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARAYAN PRASAD DWIVEDI [Signature]

It is for general information that I, SANDEEP TANWAR S/o DULI CHAND, R/o C-113-1, Vijay Vihar Phase-2, Rohini, North West Delhi, Delhi-110085, declare that name of mine and my minor son has been wrongly written as SANDEEP and DHAIRYA in my minor son DHAIRYA TANWAR aged 14 years in his School Records. The actual name of mine and my minor son are SANDEEP TANWAR and DHAIRYA TANWAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP TANWA [Signature]

It Is For General Information That I, SURENDER KUMAR S/o ANANT RAM, R/o Village Ishaq, Tehsil Pehowa, Kurukshetra Haryana-136128, declare that name of my minor daughter has been wrongly written as SHIVANI aged 16 years in her educational documents. The actual name of my minor daughter is SHIVANI DANDYAN which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDER KUMAR [Signature]

It is for general information that I, BHAIRU. VYANKAPPA BELGAONKAR S/o VYANKAPPA BELGAONKAR, R/o H.No.2032, Shanti Nagar, Kangrali B.K. Tal and Dist: Belagavi PIN-590010, Karnataka, declare that my name has been wrongly written as BHIRU in my military records. The actual name of mine is, BHAIRU. VYANKAPPA. BELGAONKAR which may be amended accordingly. It is certified that I have complied with other legal requirements in this connection.

It is certified that I have complied with other legal requirements in this connection.

BHAIRU. VYANKAPPA BELGAONKAR [Signature]

It is for general information that I, PALALVI JHA NEHA JHA D/o MAN MOHAN JHA W/o AMITESH KUMAR PATHAK, R/o Papraur, Ward No. 07, Thana-barauni, Near Thakurbari, Papraur, Begusarai, Bihar-851210, declare that name of mine, my father and my mother has been wrongly written as PALALVI NEHA JHA, MAN MOHON JHA and MANMOHAN JHA in my 10th class educational documents. The actual name of mine, my father and my mother are PALALVI JHA NEHA JHA, MAN MOHAN JHA and SADHANA JHA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PALALVI JHA NEHA JHA [Signature]

It is for general information that I, BANDHU GWALA S/o THEPA MANGRA GWALA, residing at Caddle Gunj, Under Ferrargunj Tehsil, South Andaman District, Andaman And Nicobar Islands, declare that the name of mine and my father have been wrongly written as BANDHU GOWLA and THETA MANGRA GOWLA in my SERVICE RECORDS. The actual name of mine and my father are BANDHU GWALA and THEPA MANGRA GWALA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BANDHU GWALA [Signature]

It is for general information that I, VIKASH S/o RAJ SINGH, residing at Ward No. 6, Adarsh Nagar, Gohana, Sonipat, Haryana-131301, declare that the name of mine and my minor daughter have been wrongly written as VIKASH LATHWAL and MUSKAN in my minor daughter MUSKAN LATHWAL aged 17 years in her CLASS 10th MARKSHEET. The actual name of mine and my minor daughter are VIKASH and MUSKAN LATHWAL respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIKASH [Signature]

It is for general information that I, GURDEEP SINGH S/o HARINDER DASS, residing at Pandori, Barnala, Punjab-148104, declare that the name of my minor son has been wrongly written as GURSARANJEET SINGH in my minor son GURSHARANJIT SINGH aged 14 years in his School Records. The actual name of my minor son is GURSHARANJIT SINGH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GURDEEP SINGH [Signature]

It is for general information that I, NUZAT PRAVEEN W/o MD MUJTABA, employed as M.E Unit(E) Directorate IARI in Indian Agricultural Research Institute, New Delhi, (Ministry of Agriculture Govt. of India), and residing at H.No.1, Krishi Kunj, Inderpuri, Central Delhi, Delhi-110012, declare that name of mine and my husband has been wrongly written as KM. NUZHAT PRAVEEN and MUJTAKA AHMED in my Service Records. The actual name of mine and my husband are NUZAT PRAVEEN and MD MUJTABA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NUZAT PRAVEEN [Signature]

It is for general information that I, PIYUSH DWIVEDI S/o NARAYAN PRASAD DWIVEDI, R/o 93/2, Vill/Post., Jonha, Teh. Jawa, Rewa, Madhya Pradesh-486447, declare that name of my father has been wrongly written as NAYAN PRASAD DWIVEDI in my 10th and 12th Class Educational Documents. The actual name of my father is NARAYAN PRASAD DWIVEDI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PIYUSH DWIVEDI [Signature]

It is for general information that I, VINOD KUMAR GUPTA S/o HARSH MOHAN GUPTA, R/o RZ-B-18, Sri Jee Sadan, Street No.7, Raghu Nagar, South West Delhi, Delhi-110045, declare that name of mine and my father has been wrongly written as VINOD KUMAR and H M K GUPTA in my Driving License No.P09122003311623 and name of my father has been wrongly written as HARSH MOHAN in my Pan Card No.BBSPK3646Q. The actual name of mine and my father are VINOD KUMAR GUPTA and HARSH MOHAN GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR GUPTA [Signature]

It is for general information that I, DEVENDRA KUMAR SHARMA Son of RAMESHWAR DAYAL SHARMA, Residing at H.No.-18, Gali no.19, B-Block, Kaushik Enclave, Burari, Delhi-110084, declare that name of mine has been wrongly written as DAVENDER KUMAR in my Delhi Police Id. Card PIS No. 28882289 and as DAVINDER KUMAR SHARMA in my Service Records. The actual name of mine is DEVENDRA KUMAR SHARMA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA KUMAR SHARMA [Signature]

It is for general information that I, MURGAN MADHAVAN NAIR S/o MADHAVAN NAIR, employed as Master Craftsman in Ammunition Factory Khadki, Pune - 411003, is residing at Plot No. 23/B-2, Rajiv Nagar south, near kailash super market, Viman Nagar, Dukirkline, Pune-411014, declare that name of mine has been wrongly written as NAIR MURGAN in my service book. The actual name of mine is MURGAN MADHAVAN NAIR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MURGAN MADHAVAN NAIR [Signature]

It is for general information that I, PARMOD KUMAR son of Sh. SURMUKH SINGH, R/o Village Golanpur, Tehsil Jagadhri, District Yamuna Nagar, Haryana -135002, declare that name of mine, my wife and my minor son has been wrongly written as PARMOD, PUSPHA and KUSH in my minor son KUSH PANJETA aged 17 years in his 10th class

Educational Documents. The actual name of mine, my wife and my minor son are PARMOD KUMAR, PUSHPA DEVI and KUSH PANJETA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARMOD KUMAR [Signature]

It is for the general information that I, VIKAS KUMAR S/o BALWAN SINGH, R/o Village Bijawa, Tehsil Israna, Distt. Panipat, Haryana 132107, declare that name of my wife has been wrongly written as POOJA RANI in my passport. The actual name of my wife is JYOTI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIKAS KUMAR [Signature]

It is for general information that I, MOHAMMAD SHOAIB S/o AISH MOHAMMAD, R/o 115, Hauz Rani, Malviya Nagar, Delhi-110017, declare that name of mine, my father and my mother has been wrongly written as MOHAMMED SHOAIB, AISH MOHAMMED and NOOR JHAN in my 10th and 12th Class Educational Documents. The actual name of mine, my father and my mother are MOHAMMAD SHOAIB, AISH MOHAMMAD and NOOR JAHAN respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SHOAIB [Signature]

It is for general information that I, BADDNI wife of NAHAR SINGH, Residing at DB-585, Kailash Nagar, Palwal, Haryana 121102, declare that the name of mine has been wrongly written as BAURI in my minor son CHIRAG aged 16 years in his 10th class educational documents. The actual name of mine is BADDNI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BADDNI [Signature]]

It is for general information that I, VARADANDA GOVINDA RAO, S/o Sri VARADANDA APPA RAO, employed as ASST. (C&W), holding Ticket No. 2616, S.E. Railway Carriage & Wagon Department, PO & PS: Kharagpur (T), Distt. Paschim Medinipur (WB), under Senior Divisional Mechanical Engineer (C&W), S.E. Railway, Carriage & Wagon Department, Kharagpur, PO & PS: Kharagpur (T), Distt. Paschim Medinipur, (West Bengal) and residing at Qrs. No. LM/7, Unit No: 1, Jaihind Nagar, Mathurakati, PO: Nimpura, PS: Kharagpur (T), Distt. Paschim Medinipur (WB), PIN-721304, declare that the name of mine has been wrongly written as V.GOVINDA RAO, in my Railway Service records. The actual and correct name of mine is VARADANDA GOVINDA RAO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VARADANDA GOVINDA RAO [Signature]

It is for general information that I, SUNIL MAHADU DHAYGUDE S/o SUNIL MAHADU SAKHARAM DHAYGUDE, residing at Survey No. 177, Near Vijay Sweet Home, Aundh Gaon, Pune City, Ganeshkhind, Pune-411007, Maharashtra State, declare that name of mine has been wrongly written as SUNIL MAHADOO DHAYGUDE in my service book. The actual name of mine is SUNIL MAHADU DHAYGUDE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNIL MAHADU DHAYGUDE [Signature]

It is for general information that I, GOUTAM KUMAR CHIRANIYA S/o OM PRAKASH CHIRANIYA, R/o No-A602, Hiranandani Glen Classic, Kodigehalli, Bengaluru, Karnataka-560092. declare that name of mine has been wrongly written as GOUTAM CHIRANIYA in my 12th Class Certificate and Master of Computer Applications that Name of mine has been wrongly written as GOUTHAM CHIRENIYA in my Bachelor of Computer Aplications . The actual name of mine are GOUTAM KUMAR CHIRANIYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GOUTAM KUMAR CHIRANIYA [Signature]

It is for general information that I, NAGRAJ SONI S/o TULSI RAM SONI, R/o 37A, ASHA SADAN, Man Nagar, Punjala, mata ka than, Jodhpur, Rajasthan-342304, declare that name of mine has been wrongly written as NAGRAJ in my PPO No-08/14/B/10557/2009. The actual name of mine is NAGRAJ SONI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAGRAJ SONI [Signature]

It is for general information that I, SANJAWATI W/o VIJAY SINGH, R/o 714K, Kagaraul-6, Kagarol, Kheragarh, Agra-283119, declare that name of mine has been wrongly written as RAJVATI in my Aadhar Card No. 728167212749. The actual name of mine is SANJAWATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAWATI [Thumb Impression]

It is for general information that I, TAMANNA D/o SHEKH DAUD BASHA, R/o-B-21/232 Raian Wali Gali, Choti Barah Dari, Patiala, Patiala, Punjab-147001, declare that name of my father has been wrongly written as S D BASHA in my 10th and 12th class CBSE Marksheet and Certificate. The actual name of my Father is SHEKH DAUD BASHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TAMANNA [Signature]

It is for general information that I, HANS RAJ S/o KARAM CHAND R/o Village Jogewal, Nawanshahr, Punjab, India, Pin-144521, do hereby declare that name of my father has been wrongly written as KARAN CHAND in my Passport No. J0511168. The actual name of my father is KARAM CHAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HANS RAJ [Signature]

It is for general information that I M V V P CH MOULESHWAR RAO S/o M VENKATA RATHNAM R/o H.No:1-67, Old Bombay Road, Tirumalagiri, Chandanagar, Hyderabad, Telangana-500050, declare that name of mine and my father has been wrongly written as MVVP CHANDRAMOULESWAR RAO and M. VENKATARATHNAM in my SSC certificate. The actual name of mine and my father is M V V P CH MOULESHWAR RAO and M VENKATA RATHNAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

M V V P CH MOULESHWAR RAO [Signature]

It is for general information that I, THURUVAGALLU SAI SANDEEP REDDY son of THURUVAGALLU VENKATA RANGA REDDY, resident at 21-224 – 3, S K D Colony, main Road, Adoni, Kurnool, Andhra Pradesh-518301, declare that name of mine, my father and my mother has been wrongly written as TURUVAGAL SAI SANDEEP REDDY and T VENKATARANGA REDDY and THURUVAGALLU SOUDHAMINI in all my educational documents. The actual name of mine, my father and my mother are THURUVAGALLU SAI SANDEEP REDDY and THURUVAGALLU VENKATA RANGA REDDY and THURUVAGALLU SOWDHAMINI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

## THURUVAGALLU SAI SANDEEP REDDY [Signature]

It is for general information that I DAMAN SINGH S/o DALIP SINGH, R/o Near High School, Village Malke, Malke, PO. Malke, Tehsil Baghapurana, Distt. Moga, Punjab, 151207, declare that name of my wife's Name has been wrongly written as JASSI KAUR in my PASSPORT No. F1942758, The Actual name of my wife is JASVEER KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DAMAN SINGH [Signature]

It is for general information that I, RANJITH G PODUVAL S/o GOVINDANKUTTY KAMPURATH R/o Elinor-13124, Prestige Lakeside Habitat, Varthur Main Road, Bengaluru, Karnataka-560087, declare that name of mine has been wrongly written as POUDWAL RANJITH GOVINDANKUTTY in my Diploma Certificate and Marksheets and Bachelor of Engineering Certificate and Marksheets. The actual name of mine is RANJITH G PODUVAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANJITH G PODUVAL [Signature]

It is for general information that I, SAKSHI GUPTA D/o SANJEEV KUMAR GUPTA, R/o H. No.-905 Near Hero Agency, Majra(149), Sirmaur, Himachal Pradesh-173021, declare that name of my father has been wrongly written as SANJEEV GUPTA in my all Educational Documents . The actual name of my father is SANJEEV KUMAR GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI GUPTA [Signature]

It is for general information that I, JOGINDER PAWAR S/o Sh. JOT RAM R/o 62-B, Village Ber Sarai, Hauz Khas S.O., South West Delhi, Delhi-110016, declare that name of mine has been wrongly written as JOGINDER SINGH in my vehicle registration certificate, The actual name of mine is JOGINDER PAWAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JOGINDER PAWAR [Signature]

It is for general information that I, BHAGYA LAXMI JAPA W/o JAPA LAXMA REDDY residing at 4-66/10/2, Alugunur, Thimmapur Mandalam, Karimnagar, Telangana-505527, declare that the name of my husband has been wrongly written as RAJAIAH JINNA in my PASSPORT No-B6534819. The actual name of my husband is JAPA LAXMA REDDY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAGYA LAXMI JAPA [Signature]

It is for general information that I, SHUBHAM RANA S/o VIPAN KUMAR R/o Flat No.14-B, Nature Hut-2, Khanpur, Kharar, Distt. S.A.S. Nagar (Mohali), Punjab, declare that name of my father has been wrongly written as VIPAN RANA in my Educational Documents. The actual name of my Father is VIPAN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM RANA [Signature]

It is for general information that I, SHUBHAM GOYAL S/o SHYAM LAL GOYAL, R/o-H.No-156 SKY City, Gulabgarh Road, Opp National Dentel College, Dera Bassi SAS Nagar, Dera Bassi, SAS Nagar (Mohali), Punjab-140507, declare that name of my mother and father has been wrongly written as SHARDHA DEVI and SHYAM LAL in my 10th CBSE Marksheet. The actual name of my mother and father are SHARDA DEVI and SHYAM LAL GOYAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM GOYAL [Signature]

It is for general information that I, SUMIT NANDWANI S/o BRIJ MOHAN NANDWANI R/o C-48, Pink Apartment, Sector 13, Rohini, Delhi-110085, declare that name of my mother has been wrongly written as PUJA in my birth certificate (Registration No.: MCDOLIR-0123-0910175507) issued by Municipal Corporation of Delhi. That correct name of my mother is KAMLESH NANDWANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMIT NANDWANI [Signature]

It is for general information that I, CHAMPA W/o BALWANT SINGH RANA, R/o A-9, Street No-7, West Vinod Nagar, Mandawali Fazalpur, East Delhi-110092, Declare that name of mine has been wrongly written as CHARU RANA in my minor daughter YASHASVI RANA, aged about 8 years, in her Birth Certificate. The actual name of Mine is CHAMPA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHAMPA [Signature]

It is for general information that I, MEHA AGARWAL D/o RAKESH AGARWAL, R/o 3/53, Vishal Khand, Near Almighty School, Gomtinagar, Lucknow, Uttar Pradesh-226010, declare that name of mine and my father has been wrongly written as MEHA AGGARWAL and RAKESH AGGARWAL in my 10th Class Certificate. The actual name of mine and my father are MEHA AGARWAL and RAKESH AGARWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MEHA AGARWAL [Signature]

It is for general information that I, SADHU SINGH SANDHU S/o SOHAN SINGH R/o V.P.O. Chohla Sahib, Tehsil & Distt. Tarn Taran-143401, Punjab, declare that name of my father has been wrongly written as BALWANT SINGH in my Passport No. L8001799. The actual name of my father is SOHAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SADHU SINGH SANDHU [Signature]

It is for general information that I, PRATEEK SUBRAMANIAN S/o P N SUBRAMANIAN, R/o D-8/8069, Vasant Kunj, South West Delhi, Delhi-110070, declare that name of mine & my father and my mother has been wrongly written as PRATEEK, P N SUBRAMANIAM and NEELU SUBRAMANIAM in my Birth Certificate. The actual name of mine & my father and my mother are PRATEEK SUBRAMANIAN, P N SUBRAMANIAN and NEELU SUBRAMANIAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRATEEK SUBRAMANIAN [Signature]

It is for general information that I, VINITA GUPTA W/o NITIN GUPTA, R/o 54 A, Shivpuri, Balkeshwar, Agra, Uttar Pradesh-282004, declare that name of mine has been wrongly written as VINEETA GUPTA in my minor son CHIRAG GUPTA, aged about 17 years, in his 10th Class Certificate. The actual name of mine is VINITA GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINITA GUPTA [Signature]

It is for general information that I, ARCOT WAHEEDA D/o ARCOT SILARHAMMED residing at House No. 8-947, S B I Colony, Gooty, Ananthapuramu, Andhra Pradesh-515401, declare that name of mine has been wrongly written as ARCAT WAHEEDA in my all educational certificates of 10th Class, 12th class and Graduation. That name of my father has been wrongly written as ARCAT SILARAHMED in my all educational certificates of 10th Class, 12th class and Graduation. The actual name of mine and my father are ARCOT WAHEEDA and ARCOT SILARHAMMED respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARCOT WAHEEDA [Signature]

It is for general information that I, RAMTIRTH SINGH S/o DARSHAN SINGH, R/o H.No. 287/6, Phase-1, Circular Road, Ashok Vihar, Kapurthala, Punjab-144601, declare that mine name has been wrongly written as RAMTIRATH SINGH in my Navy Service Record. The actual name of mine is RAMTIRTH SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMTIRTH SINGH [Signature]

It is for general information that I, JATINDER SINGH BINJI S/o MALKIAT SINGH BINJI, R/o E-6, Tower-1, Type-V, NBCC, East Kidwai Nagar, New Delhi-110023 permanent address 26/339 Chowdhary Park, Dighi, Pune City, Maharastra-1411015, declare that the name of mine has been wrongly written as BINJI JITENDRA SINGH MALKIAT SINGH in my Secondary School Certificate and as BINJI JITENDRA SINGH in my service record in Border Security Force. That actual name of mine is JATINDER SINGH BINJI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JATINDER SINGH BINJI [Signature]

It is for general information that I, MOHD AMIN S/o ABDUL QAYOOM, R/o Argi, Rajouri, Jammu and Kashmir-185132, declare that name of my mother has been wrongly written as FAZEELAT BI in my 10th educational documents. The actual name of my mother is FAZEELAT BEGUM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD AMIN [Signature]

It is for general information that I, JITENDER SINGH S/o SHRI KANWAL SINGH, residing at 1169, Ward No-18, Near MNV Play School, Sector-21 D, Faridabad, Haryana-121012, declare that the name of mine and my wife have been wrongly written as JATINDER SINGH KATARIA and SANEHA KATARIA in my minor son ANUJ SINGH KATARIA, aged 17 years in his Class 10th Educational Documents. The actual name of mine and my wife are JITENDER SINGH and NEHA KATARIA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JITENDER SINGH [Signature of Guardian]

It is for general information that I, SUMIT BHAGAT son of MOHAN LAL BHAGAT, residing at H.No. E-514, Block-E, Near Police Chowki Ranjit Avenue, Ranjit Avenue District Amritsar-143001, Punjab, declare that name of my Father has been wrongly written as MOHAN LAL in my Passport But the actual name of my Father is MOHAN LAL BHAGAT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMIT BHAGAT [Signature]

It is for general information that I, TEJA SINGH S/o INDER SINGH, R/o Samunda Patti, Village Kishangarh, Tehsil Nihal Singh Wala, Distt. Moga, Punjab-142045, declare that my wife name has beenwrongly written as SERBGITH KAUR, in my passport No. W3313938. The actual name of my wife is SARBJIT KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TEJA SINGH [Signature]

It is for general information that I, PHOOLMATI W/o Late. KHILODAR, R/o A-46, Baba Faridpuri, Patel Nagar, Central Delhi, Delhi-110008, declare that name of mine has been wrongly written as PHOOL WATI in my husband's PPO No-1547/Z. The actual name of mine is PHOOLMATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PHOOLMATI [Thumb Impression]

It is for general information that I, SUKHJINDER SINGH S/o PURAN SINGH, R/o Bishanpur Rayian, Lakhan Kalan, Kapurthala, Punjab-144601, declare that name of my wife has been wrongly written as PARVINDER KAUR in my minor son SUPANPREET SINGH, aged about 16 years, in his CBSE class 10th Mark Statement cum Certificate. The actual name of my wife is PARWINDER KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUKHJINDER SINGH [Signature]

It is for general information that I, SAHIL MOHAL S/o PARVEEN KUMAR, R/o H.No.103, City Wali Gali, Dinanagar, Distt. Gurdaspur, Punjab, declare that name of my father has been wrongly written as PARVIN KUMAR in my matric certificate. The actual name of my father is PARVEEN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIL MOHAL [Signature]

It is for general information that I, AANUSHA D/o SANDEEP KUMAR TANWAR, R/o H. No.-871, Devsar(25), PO-Devsar, Distt.-Bhiwani, Haryana-127021, declare that name of my father and my mother has been wrongly written as SANDEEP and NEELAM in my 10th Class Certificate and 12th Class Certificate. The actual name of my father and my mother are SANDEEP KUMAR TANWAR and NEELAM TANWAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AANUSHA [Signature]

It is for general information that I, DEEPAK TEWARI S/o B C TEWARI, R/o B-46, Jail Road, Sector J, L D A Colony, Lucknow, Uttar Pradesh-226012, declare that name of mine has been wrongly written as DEEPAK TEWARI KC in my minor son RAGHAV BHUVAN TEWARI aged 16 years in his10th Class Educational Documents. The Actual name of mine is DEEPAK TEWARI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK TEWARI [Signature]

It is for general information that I, MADAN MOHAN LAL S/o RAM NARAIN, R/o RZF-760A/40, Gali No. 3, Raj Nagar-2, Palam Colony, New Delhi-110077, declare that the name of my wife has been wrongly written as KAMALA DEVI in my Service Records. The actual name of my wife is KAMLA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MADAN MOHAN LAL [Signature]

It is for general information that I, SUNDAR NATARAJAN S/o NATARAJAN RANGANATHAN, residing at M-612, SF, Princeton Floors, Sec-51, Gurugram, Haryana-122018, declare that the name of mine has been wrongly written as SUNDAR M N in my Class 10th Marksheet and name of mine has been wrongly written as M N SUNDAR in my Class 12th Marksheet and name of mine and my father have been wrongly written as SUNDAR M N and NATARAJAN M R in my B.B.A. Educational Documents and name of my father has been wrongly written as RANGANATHAN NATARAJAN in my Pan Card No.-AZPPS7159A. The actual name of mine and my father are SUNDAR NATARAJAN and NATARAJAN RANGANATHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNDAR NATARAJAN [Signature]

It is for general information that I, ROHINI KAPOOR D/o RAMESH GUPTA W/o AMIT KAPOOR, resident of House No. B-2, B/S Market, Green Avenue, Amritsar-143001 Punjab, India, declare that name of my father has been wrongly written as ROMESH GUPTA in my passport number M1476452. The actual name of my father is RAMESH GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHINI KAPOOR [Signature]

It is for general information that I, RAJENDRA KUMAR S/o ASHARAM, residing at Nand Khas, Jhansi, Uttar Pradesh-284303, declare that the name of mine and my father have been wrongly written as RAJENDRA KUMAR KORI and KALU KORI in my Class 12th Educational Documents. The actual name of mine and my father are RAJENDRA KUMAR and ASHARAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA KUMAR [Signature]

It is for general information that I, SURESH RAGHAVAN IYER S/o RAGHVAN IYER, residing at 23/4, Vastu Udyog, Masulkar Colony, Near D.Y. Patil Coloney, Pimpri, Pune-411018, Maharashtra State, declare that name of mine has been wrongly written as SURESH GOPAL RAGHAVAN IYER in my service book. The actual name of mine is Mr. SURESH RAGHAVAN IYER respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURESH RAGHAVAN IYER [Signature]

It is for general information that I, ANWER SHADAB S/o MUKHTAR AHMAD, R/o E-24, 6th Floor, DDA HIG Flats, Pocket-9 A, Jasola, Okhla, New Friends Colony, Delhi-110025, declare that name of mine has been wrongly written as SHADAAB ANWAR in my minor son MOHAMMAD DAANYAAL SHADAAB, aged 14 years in his School Records. The actual name of mine is ANWER SHADAB, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANWER SHADAB [Signature]

It is for general information that I, AHMED NAVED KHAN S/o AHMED SABIR KHAN, residing at Muhalla Chohatta Maler, Melerkotla (R), Punjab-148023, declare that name of my father has been wrongly written as AHMED SABIR in my 10th class marksheet and certificate. The actual name of my father is AHMED SABIR KHAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AHMED NAVED KHAN [Signature]

It is for general information that I, JEEWAN CHANDRA BHATT S/o PITAMBER DUTT BHATT, residing at Bhainsiuri, Bhaisuri, Pithoragarh, Uttarakhand-262542, declare that the name of mine has been wrongly written as J C BHATT in my minor son ABHISHEK BHATT aged 16 years in his Class 10th Educational Documents and Birth Certificate No.-2538. The actual name of mine is JEEWAN CHANDRA BHATT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JEEWAN CHANDRA BHATT [Signature]

It is for general information that I, KEDAR NATH SAHANI S/o Late BHIKHARI SAHANI, residing at 430/B Anandamath Ichapur, PO-Ichapur, Nawabganj, PS-Noapara, Dist-North 24 parganas, Pin 743144, West Bengal, working at Rifle Factory Ishapore in CNC-I section, declare that the name of mine has been wrongly written as KEDARNATH SAHANI in my Madhyamik (Secondary) educational certificates. The actual name of mine is KEDAR NATH SAHANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KEDAR NATH SAHANI [Signature]

It is for general information that I, SYED SAMEER ALI S/o SYED ZAFAR ALI, R/o 5007, Gali Sir kiwalan, Hauz Qazi North Delhi-110006, declare that name of my mother has been wrongly written as SHABANA BEGUM in my Class 10th and Class 12th marksheet and certificate educational documents. The actual name of my mother is SHABNAM PARVEEN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED SAMEER ALI [Signature]

It is for general information that I, CHANDRAPAL SINGH S/o Shri RAGHVENDRA SINGH CHAUHAN, R/o Village-Uncha, Shamshabad, Agra-283125, Uttar Pradesh, India, declare that name of mine has been wrongly written as CHANDRAPAL CHAUHAN in my Intermediate Marksheet. The actual name of mine is CHANDRAPAL SINGH, which is mentioned in High School Marksheet, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHANDRAPAL SINGH [Signature]

It is for general information that I, SARABJOT SINGH S/o MESHA SINGH, R/o-VPO Talwandi Dadian, Talwandi Dadian, Hoshiarpur, Punjab-144203, declare that name of my father and my mother has been wrongly written as MESA SINGH and PARAMJEET KAUR in my Passport No.-T0454047. The actual name of my father and my mother are MESHA SINGH and PARAMJIT KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SARABJOT SINGH [Signature]

It is for general information that I, JASMINE KAUR D/o GURJIT SINGH, R/o House No. 143, Rattan Nagar Extension, Tripuri, Patiala, Punjab-147001, India, declare that the name of mine has been wrongly written as JASMINE in my 10th, 10+2 and B.Sc Educational Certificates and Mark Sheets. The actual name of mine is JASMINE KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASMINE KAUR [Signature]

It is for general information that I, GAURAV PANJABRAO MANDAPE S/o PANJABRAO MANDPE, R/o Ward No.-14, Mul, Chandrapur, Maharashtra-441224, declare that name of mine has been wrongly written as MANDAPE GAURAO PANJABRAO in my 10th Class Certificate and 12th Class Certificate. The actual name of mine is GAURAV PANJABRAO MANDAPE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAURAV PANJABRAO MANDAPE [Signature] It is for general information that I, NAGALA JOHN WESLEY son of NAGALA VEERA VENKATA SATYANARAYANA, R/o H.No. 2-234, Vara Lakshmi colony, Hukumpeta, Rajahmundry rural, Morampudi rural, East Godavari, Andhra Pradesh-533107, declare that name of my father has been wrongly written as NAGALA SATYANARAYANA in all my educational documents. The actual name of my father is NAGALA VEERA VENKATA SATYANARAYANA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAGALA JOHN WESLEY [Signature]

It is general information that I, NAZIA FATIMA D/o MOHAMMED ABDUL MAJEED, W/o MOHAMMED ABUBAKAR SIDDIQI, R/o H. No. 2-9-847 NGOs Colony, VTC: Waddepalle (Rural), PO: Waddepalli, Sub District: Hanmakonda, District: Warangal, State: Telangana, PIN Code: 506370, declare that name of my father has been wrongly written as MAJEED MOHAMMED in my Passport Number K6423234 and MOHD MAJEED in my educational documents of 10th,12th and marriage certificate. The actual name of my father is MOHAMMED ABDUL MAJEED should be considered so for all purposes respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAZIA FATIMA [Signature]

It is for general information that I, SEHDEV MEHTA son of VISHAL MEHTA, residing at H.No.-549, Shivpuri A, Kansapur, Tehsil Jagadhri, Distt. Yamuna Nagar-135001, Haryana, India declare that name of my Mother has been wrongly written as GEETA in my 10th and 12th Class Educational Documents. The actual name of my mother is NAINA MEHTA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SEHDEV MEHTA [Signature]

It is for general information that I, SACHIN SHANKAR SHIGWAN S/o SHANKAR SHIGWAN, Permanent Residing at 269, Ayodhya Nagar, at Chinchavali Phata Post Nagaon Raigarh, Maharashtra-402103 and Presently Residing at C-5/118, First Floor, Sector-5, Rohini, Delhi-110085, declare that name of mine, my wife and my minor son has been wrongly written as SACHIN SHIGWAN, SAKSHI SHIGWAN

and NIHAR in my minor son NIHAR SACHIN SHIGWAN aged 15 years in his School Records. The actual name of mine, my wife and my minor son are SACHIN SHANKAR SHIGWAN, SAKSHI SACHIN SHIGWAN and NIHAR SACHIN SHIGWAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SACHIN SHANKAR SHIGWAN [Signature]

It is for general information that I, RAMENDRA SHARMA S/o SHRI ANAND SWAROOP, R/o Keelpura, Nadgawan, Agra, Uttar Pradesh-283114, declare that name of mine has been wrongly written as KULDEEP SHARMA in my Aadhar Card No. 9633 9229 7779. The actual name of mine is RAMENDRA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMENDRA SHARMA [Signature]

It is for general information that I, PAWAN SINGH S/o KASHMEER SING, R/o Village Padagali, Post-Ghonti, Padagali May Ghotiwali, Tehri Garhwal, Uttarakhand-249181, declare that name of mine has been wrongly written as SINGH PAWAN SINGH in my CDC Document No. MUM 457973 (a Continuous Discharge Certificate-cum Seafarer's Identity Document). The Actual name of mine is PAWAN SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAWAN SINGH [Signature]

It is for general information that I, VED PRAKASH S/o SURYA NARAYAN MANDAL, R/o B-4/289E, Keshavpuram Lawrence Road, Near Keshavpuram Metro Station, North West Delhi, Delhi-110035, declare that name of my father has been wrongly written as SURYA NARAYAN in my B.Tech Marksheet. The actual name of my father is SURYA NARAYAN MANDAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VED PRAKASH [Signature] It is for general information that I, DHARMENDER SINGH S/o Sh. UDAL SINGH, R/o H.No.-B-13, Police Quarter, Mangol Puri, Delhi-110083 declare that name of mine has been wrongly written as DHARVENDRA SINGH in my Pan Card No.-AQNPD7741C, my Educational Documents. and as DHARMENDRA SINGH in my Aadhar Card No.-399759178893. The actual name of mine is DHARMENDER SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDER SINGH [Signature]

It is for general information that I, BOMMAGANTI HARA PHANEENDRA KRISHNA S/o BOMMAGANTI VVS SHARMA, employed as AGM (CNS), in Airports Authority of India, Hyderabad-500016 and residing at Flat No. 403, Bliss Ashraya Apartments, East Nehru Nagar, East Marredpally, Hyderabad-500003, Telangana, declare that name of mine and my father has been wrongly written as HARAPHANEENDRA KRISHNA B and VVS SARMA B in my SSC, MBA and in my service records and as HARAPANENDRA KRISHNA B and BVVS SARMA in my B.Tech certificate and as BOMMAGANTI HARAPHANEENDRA KRISHNA and BOMMAGANTI VVS SHARMA in my aadhar. The actual name of mine and my father are BOMMAGANTI HARA PHANEENDRA KRISHNA and BOMMAGANTI VVS SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BOMMAGANTI HARA PHANEENDRA KRISHNA [Signature]

It is general information that I, ASHISH JI SAHAY S/o Late A.N. SAHAY, employed as Chargeman Personal No. 815343 in QC Section of Gun Carriage Factory, Jabalpur (M.P.) 482011, residing at Qtr. No.155/3, Old Vidhyanagar, Type-2, G.C.F. Estate, Gokulpur, Jabalpur (M.P.) 482011, declare that name of mine has been wrongly written as A.J. SAHAY in my Service Records. The actual name of mine is ASHISH JI SAHAY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH JI SAHAY [Signature]

It is for general information that I, ANGREJ SINGH S/o MUKHTIAR SINGH, R/o Near Govt School, Ward

No. 4, Bariwala, Tehsil Muktsar, Distt. Sri Muktsar Sahib, Punjab, 152025, declare that my wife's name has been wrongly written as in my Own Passport. The actual name of my wife is SARABJEET KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANGREJ SINGH [Signature]

It is for general information that I, AJAYKAWARPAL SINGH KANG S/o GURBINDER SINGH, R/o Village Hassan Bhatti Tehsil and District Faridkot, Punjab-151203, declare that name of mine and my mother has been wrongly written as AJAY KAWARPAL SINGH and KAMALJEET KAUR in my 10th class marksheet. The actual name of mine and my mother are AJAYKAWARPAL SINGH KANG and KAMALJIT KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAYKAWARPAL SINGH KANG [Signature]

It is for general information that I, GAGANDEEP SINGH S/o BABU SINGH, R/o Guru Teg Bahadur Nagar, Ward No.-12, Talwandi Bhai Ferozepur, Punjab-142050, declare that name of mine has been wrongly written as GAGANDEEP SINGH KALSI in my Passport No. K9592355. The actual name of mine is GAGANDEEP SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAGANDEEP SINGH [Signature]

It is for general information that I, PRIYA KAPOOR W/o HARWINDER SINGH, R/o Tahli, Dasuya, Hoshiarpur, Punjab-144202, declare that name of my mother has been wrongly written as SAROJ in my 10th Class Certificate, 12th Class Certificate and Graduation Certificate. The actual name of My Mother is SALOCHNA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRIYA KAPOOR [Signature]

It is for general information that I, MOTI MARY W/o SANJAY KUMAR, residing at 15-113, New Mirjalguda, Malkajgiri, Near Jatiya Seva Sangam, Hyderabad, Rangareddy, Telangana-500047 declare that the name of mine has been wrongly written as MOTHI MARY in my minor son SHELDON MARIO aged 15 years in his SCHOOL RECORDS. The actual name of mine is MOTI MARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOTI MARY [Signature]

It is for general information that I, VISHNU KUMAR S/o SATISH CHAND, residing at Ward no 10, Mohalla Ajamtara, VTC: BB Nagar, PO: Bb Nagar, District: Bulandshahr, State: Uttar Pradesh, PIN Code: 203402, declare that name of mine and my father has been wrongly written as KRISHN KUMAR and DEVENDRA SINGH in my Pan Card No. KMZPK0970G. The actual name of mine and my father are VISHNU KUMAR and SATISH CHAND respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHNU KUMAR [Signature]

It is for general information that I, MANAVJIT SINGH GILL S/o SARABJEET SINGH GILL R/o Village Jandiali, Distt. Ludhiana-141112, Punjab declare that name of my father has been wrongly written as SARABJIT SINGH GILL in my educational documents. The actual name of my father is SARABJEET SINGH GILL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANAVJIT SINGH GILL [Signature]

It is for general information that I, ADITYA S/o YASHWANT RAI, R/o Gali No-22, Daber Colony, Tosham By Pass, Bhiwani, Haryana-127021, declare that name of my father has been wrongly written as YASHWANT in my 10th and 12th Class School Certificate Cum Marksheet. The actual name of my father is YASHWANT RAI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ADITYA [Signature]

It is for general information that I, ASHISH KUMAR MISHRA S/o MANOJ KUMAR MISHRA, R/o D-1/328, 5 (15), Block Ashok Nagar, Nand Nagri, Delhi-110093, declare that name of my father has been wrongly written as SARWAN KUMAR MISHRA in my Secondary School Grade Sheet Cum Certificate, Senior School Certificate Cum Marks Statement and Bachelor of Arts Degree. The actual name of my father is MANOJ KUMAR MISHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR MISHRA [Signature]

It is general information that I, SHAILZA W/o RAVINDER DOGRA, residing at Tehsil Dehra Gopipur District Kangra Himachal Pardesh 177101, declare that name of mine has been wrongly written as SHAILZA DOGRA in my minor daughter APURVA DOGRA aged 15 years in her CBSE 10th class marksheet. The actual name of mine is SHAILZA, Which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

SHAILZA [Signature]

It is for general information that I, ASHISH CHOPRA S/o MOHAN LAL, residing at House No. 626, Malerkotla House, Civil Lines, Opp. Old DMC Hospital, Ludhiana, District Ludhiana-141001, Punjab, India, declare that mine name has been wrongly written as AASHISH CHOPRA in my minor daughter's namely SAMYA CHOPRA aged about 17 years, in her CBSE class 10th Marksheet cum Certificate. The actual name of mine is ASHISH CHOPRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH CHOPRA [Signature]

It is general information that I, JAGDEV SINGH S/o NAND LAL, residing, Mangalpur, Mandhan Alwar Rajasthan-301704, declare that name of mine has been wrongly written as JAGDEV in my minor son AAYUSH aged 16 years in his CBSE 12th class marksheet. The actual name of mine JAGDEV SINGH, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

JAGDEV SINGH [Signature] It is for general information that I, PRITEE KUMARI D/o MANOHAR SINGH, residing at Belhadiya, VTC: Tikari, PO: Tekari, Sub District: Tikari, District: Gaya, State: Bihar, PIN Code: 824236, declare that name of my Mother has been wrongly written as RANJU SINGH in my 12th class marksheet and certificate and Central Teacher Eligibility Test (CTET) Marksheet. The actual name of my mother is RANJU DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRITEE KUMARI [Signature]

It is for general information that I, MARUTI PARASHURAM RAGIPATIL Son of PARASHURAM RAGIPATIL, R/o 486, At/Post: Tarihal, Tq / Dist: Belagavi-590003 State: Karnataka, declare that name of mine has been wrongly written as MARUTI PARSHURAM RAJI PATIL in my discharge book, in Old PPO No.S/43190/2015 in Sparsh PPO No.225201600920. The actual name of mine is MARUTI PARASHURAM RAGIPATIL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MARUTI PARASHURAM RAGIPATIL
[Signature]

It is for general information that I, PRATHAM DEOL S/o SUNNY DEOL, R/o H.No. 181-A, Sat Kartar Enclave, Basti Shiekh, Jalandhar-I, Jalandhar, Punjab-144002, declare that name of mine, my father and my mother have been wrongly written as PRATHAM, SUNNY and ISHA in my 10th class educational documents. The actual name of mine, my father and my mother are PRATHAM DEOL, SUNNY DEOL and ISHA BHARDWAJ respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRATHAM DEOL [Signature]

It is for general information that I, PARAMVEER SINGH S/o SHANGARA SINGH, R/o Bhikha Nangal, Jalandhar, Punjab-144803, declare that name of mine and my father have been wrongly written as PARAMVEER SINGH JOHAL and SHINGARA SINGH in my 10th class Marksheet. The actual name of mine and my father are PARAMVEER SINGH and SHANGARA SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARAMVEER SINGH [Signature]

It is general information that I, SONA DEVI W/o KARAN SINGH, residing at Tehsil Jawalamukhi Darang (376) Jawalamukhi Kangra HIMACHAL PARDESH 176031 India, declare that name of mine and my husband has been wrongly written as SONU PATHANIA and KARAN PATHANIA in my minor daughter JANVI PATHANIA aged 16 years in her CBSE 10 th mark sheets certificate The actual name of mine and my husband are SONA DEVI and KARAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONA DEVI [Signature]

It is for general information that I, DILPREET SINGH S/o JAGTAR SINGH, residing at KARTARPURA BASTI, SANGRUR, PUNJAB-148001, declare that the name of my mother has been wrongly written as AMANDEEP KAUR/RAMANDEEP KAUR in my CBSE Class 10th, 12th Marksheet Certificate and Birth Certificate NO-84965. The actual name of my mother is RAMANDEEP KAUR which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DILPREET SINGH [Signature]

It is for general information that I, PRAVEEN KUMAR BEVINAKATTI S/o VIJAYAKUMAR, R/o 8 A, Priyanka Nivas, Banashankari Badavane, Siddeshwara Park, Vidya Nagar, Hubli, Dharwad, Karnataka-580031, declare that name of Mine and My minor Son has been wrongly written as MURUGESH GUNAKI and PRANAV GUNAKI in my minor Son PRANAV P BEVINAKATTI, aged about 9 years, In his birth certificate. The actual name of mine and my minor son are PRAVEEN KUMAR BEVINAKATTI and PRANAV P BEVINAKATTI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR BEVINAKATTI [Signature]

It is for general information that I, SANT DARSHAN SINGH S/o JAGDISH HARI, R/o Rajgarh via Pakhowal, Virkat Kutia, Rajgarh, Ludhiana, Punjab-141108, declare that name of my father has been wrongly written as SWAMI GYANDEV SINGH in my Passport No. R2491488. The actual name of my father is JAGDISH HARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANT DARSHAN SINGH [Signature]

It is for general information that I, PRAVEEN KUMAR BEVINAKATTI S/o VIJAYAKUMAR, R/o 8 A, Priyanka Nivas, Banashankari Badavane, Siddeshwara Park, Vidya Nagar, Hubli, Dharwad, Karnataka-580031, declare that name of mine and my minor son has been wrongly written as MURUGESH GUNAKI and PRATIK GUNAKI in my minor Son PRATEEK P BEVINAKATTI, aged about 9 Years, In his Birth Certificate. The actual name of mine and my minor son are PRAVEEN KUMAR BEVINAKATTI and PRATEEK P BEVINAKATTI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR BEVINAKATTI [Signature]

It is for general information that I, ANUSHKA KUNWAR D/o SURENDRA SINGH, R/o H.No.-326, Tanakpur Road, Near Hanuman Mandir, Village-Kutri, Po-Chakarpur, Tehsil-Khatima, Kutari Po: Bigra Bagh, Dist: Udham Singh Nagar, Uttarakhand-262308, declare that name of my father has been wrongly written as SURENDRA KUNWAR in my all educational documents. The actual name of my father is SURENDRA SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUSHKA KUNWAR [Signature]

It is for general information that I, POONAM D/o AJAY KUMAR, R/o MANDHANA (194), MAHENDRAGARH, HARYANA-123001, declare that name of my mother has been wrongly written as ANITA DEVI in my 10th and 12th class educational documents. The actual name of my mother is ANITA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POONAM [Signature]

It is for general information that I, NAFEES AHMED S/o SHAQEEL AHMED, R/o E-530, Village Lakkarpur, NHPC Colony, Faridabad, Haryana-121010, declare that name of mine has been wrongly written as NAFEES in my 10th and 12th Educational Documents. The actual name of mine is NAFEES AHMED, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAFEES AHMED [Signature]

It is for general information that I, UDAY VEER S/o RAM CHANDER, R/o H.No. 410, Vill. Nangal Thakran, North West Delhi, Delhi-110039, declare that name of mine has been wrongly written as UDAYVEER in my service record. The actual name of mine is UDAY VEER, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UDAY VEER [Thumb Impression]

It is for general information that I, SATISH CHANDRA S/o CHANDRA PRAKASH, R/o H.No.-65, A/1, Sundar Nagar, Gopal Nagar, Najafgarh, South West Delhi-110043, declare that name of mine and my wife has been wrongly written as SATISH CHAND and RITA in my minor daughter namely NISHA TATRARI aged 14 years in her school record. The actual name of mine and my wife are SATISH CHANDRA and REETA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATISH CHANDRA [Signature]

It is for general information that I, KRISHAN SOLANKI S/o BHAGAT SINGH SOLANKI, R/o 2553, Idgah Road, Bagichi Raghunath, North Delhi, Delhi-110006, declare that name of mine has been wrongly written as KISHAN in my Aadhar Card No-6669 7219 6953. The actual name of mine is KRISHAN SOLANKI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN SOLANKI [Signature]

It is for general information that I, REKHA DEVI W/o RAJESH, R/o P-4/136, Mangol Puri, N-Block, North West Delhi, Delhi-110083, declare that name of mine has been wrongly written as REKHA in my minor daughter YASHIKA aged 12 years in her school records. The actual name of mine is REKHA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REKHA DEVI [Signature] It is for general information that I, YOGESH KUMAR S/o SH. RAM AVTAR, R/o L-2/15C, Budh Vihar, Phase-1, Sultanpuri C Block, North West Delhi, Delhi-110086, declare that name of my father has been wrongly written as RAMAVTAR in my 10th and 12th educational documents, name of mine has been wrongly written as YOGESH KUMAR SHARMA in my Graduation Degree and name of mine and my father has been wrongly written as YOGESH SHARMA and R A SHARMA in my Bachelor of Education Degree and name of mine and my father has been wrongly written as YOGESH KUMAR SHARMA and RAM AVTAR SHARMA in my Master of education and master of Philosophy Degree. The actual name of mine and my father are YOGESH KUMAR and RAM AVTAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YOGESH KUMAR [Signature]

It is for general information that I, AKHILESH SINGH S/o RAMBABU SINGH, residing at B-181 Khasra No-47/1 Bhagya Vihar Vtc: Madanpur Dabas North West Delhi, Delhi-110081, declare that name of mine and my father has been wrongly written as A K SINGH and RAM BABU in my driving Licence no-DL0720040015827. The actual name of mine are AKHILESH SINGH and RAM BABU SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKHILESH SINGH [Signature]

It is for general information that I, ADITYA CHAUDHARY son of Sh. YASHPAL CHAUDHARY, residing at 105, Alla Mohalla, Tekhand Village, Okhla Industrial Estate, South Delhi, Delhi-110020, declare that name of my father has been wrongly written as YASHPAL CHAUDHARY in my educational documents. The actual name of my father is YASHPAL KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ADITYA CHAUDHARY [Signature]

It is for general information that I, SOHIT KUMAR S/o RAM LAL, R/o Jhuggi No-115, Nirman Majdoor Camp, Haiderpur, Shalimar Bagh, Saraswati Vihar, North West Delhi, Delhi-110088, declare that name of mine has been wrongly written as SOHIT in my 10th and 12th Class Educational Documents. The actual name of mine is SOHIT KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SOHIT KUMAR [Signature]

It is for general information that I, AYUSHI GUPTA D/o SANJAY GUPTA, R/o H.No.-B-66, Gali No-2, Prakash Vihar, Karawal Nagar, North East Delhi, Delhi-110094, declare that name of my mother has been wrongly written as RADHA GUPTA in my 10th, 12th and CTET Marksheet & Certificate. The actual name of my mother is NIDHI GUPTA respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AYUSHI GUPTA [Signature]

It is for general information that I, USHA RANI W/o Shri SANDEEP KUMAR, residing at 849/1, Sant Nagar, Near Shiv Mandir, Sector-6, Panipat, Haryana, declare that name of mine and my husband has been wrongly written as USHA and SANDEEP in my minor son's namely VANSH NAIN aged 17 years in his 10th educational documents. The actual name of mine and my husband are USHA RANI and SANDEEP KUMAR, respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

USHA RANI [Signature]

It is for general information that I, SOFIA D/o MOHD ASFAK HUSSAIN, residing at T. Huts No-E-44/A-459, A-Block, New Seema Puri, Delhi-110095, declare that name of my father and my mother has been wrongly written as ASHFAQ HUSSAIN and SHABANA in my 10th and 12th class marksheet and Certificate. The actual name of my father and mother are MOHD ASFAK HUSSAIN and SHABANA KHATOON respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SOFIA [Signature]

It is for general information that I, VICKY W/o SH. ANIL MAHLAN, R/o RZ-B-11, B-Block, Gopal Nagar, Najafgarh, South West Delhi, Delhi-110043, declare that name of mine has been wrongly written as VICKY MAHLAN in my minor son PRATEEK MAHLAN aged 16 years in his 10th class marks-sheet and certificate. The actual name of mine is VICKY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VICKY [Signature] It is for general information that I, VEER PAL SINGH S/O BABU SINGH, R/o Mohalla Pathan Tola, Somna Road Pahasu Thsil Shikarpur, Pahasu, Bulandshahr, Uttar Pradesh-202396, declare that name of my minor daughter has been wrongly written as KM HARSHITA ARYA in my minor daughter namely HARSHITA ARYA aged 17 years in her 10th class educational documents. The actual name of my minor daughter is HARSHITA ARYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VEER PAL SINGH [Signature]

It is for general information that I, SHIV KUMAR S/o RAFAL SINGH, R/o Gaziwala, Nakur, Saharanpur, Uttar Pradesh-247342, declare that name of my father has been wrongly written as RAEEL SINGH in my service record. The actual name of my father is RAFAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR [Signature]

It is for general information that I, RAMNIWAS SAINI S/o ABHERAM SAINI, R/o G-5/271, Second Floor, Sector-16, Rohini, North West Delhi, Delhi-110089, declare that name of my wife has been wrongly written as BIMLA DEVI in my PPO No-20147030292046. The actual name of my wife is BIMLA DEVI SAINI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMNIWAS SAINI [Signature]

It is for general information that I, ABHISHEK KUMAR S/o JAIPRAKASH, R/o Jharanatola Rani Nagar Kunraghat Gorakhpur, UP-273008, declare that name of my father and my mother has been Wrongly Written as PRAKASH RAJAK and PHOOL MATI DVI in my 10th class educational documents. The actual name of my father and my mother are JAIPRAKASH and PHOOLKUMARI DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK KUMAR [Signature]

I, SANCHIT MITTAL S/o MANOJ KUMAR MITTAL, R/o Pocket-17, House No. 126-127, Upper Ground Floor, Sector: 24, Rohini Delhi 110085, declare that my father and mother name has been wrongly written as MANOJ KUMAR and NEELAM MITTAL in my 10th and 12th Class Educational Documents. The correct name for my father and my mother are MANOJ KUMAR MITTAL and NEELAM DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANCHIT MITTAL
[Signature]

It is for general information that I, SONU S/o SURESH, R/o 123, Alipur, North West Delhi-110036, declare that name of my minor daughter has been wrongly written as SNEHA DEVI in my minor daughter namely SNEHA aged 16 years in her 10th class educational documents. The actual name of my minor daughter is SNEHA which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONU [Signature]

It is for general information that I, ARDHANA D/o MAHENDRA KUMAR SHUKLA, R/o 1/2355, Gali No. 4, Ram Nagar, Mandoli Road, Near Shanti Building, Opposite Jain Mandir Shahdara, North East Delhi-110032, declare that name of my father has been wrongly written as MAHINDER KUMAR SHUKLA in my 10th, 12th class educational documents and as M.K SHUKLA in my B.Ed. Marksheet and Degree. The actual name of my father is MAHENDRA KUMAR SHUKLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARDHANA [Signature]

It is for general information that I, RITU DEVI W/o PREM KUMAR GUPTA, R/o House No. R-3, Second Floor, Near Baghel Mandir, Private Colony, Sriniwaspuri, South Delhi, Delhi-110065, declare that name of mine has been wrongly written as REETU DEVI in my minor daughter KHUSHI, aged 15 years in her class 10th marksheet cum certificate. The actual name of mine is RITU DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITU DEVI [Signature]

It is for general information that I, CHARANVEER SINGH BHARAJ S/o LATE SH. SEWA SINGH BHARAJ, R/o C-5/36, Yamuna Vihar, Delhi-110053, declare that name of mine has been Wrongly Written as CHARANVIR SINGH in my driving License No. DL05 19910258536. The actual name of mine is CHARANVEER SINGH BHARAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHARANVEER SINGH BHARAJ [Signature]

It is for general information that I, DEEPANSHU CHAUDHARY D/o AJAY PAL SINGH, R/o Roorkee Road, Krishna Nagar, Aman Vihar, Meerut, Uttar Pradesh-250001, declare that name of mine has been wrongly written as DEEPANSHU CHOUDHARY in my 10th class educational documents. The actual name of mine is DEEPANSHU CHAUDHARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPANSHU CHAUDHARY [Signature]

It is for general information that I, SHARVAN S/o MAHESH, residing at 166, Main Chhopal Wali Gali, Kangan Heri, Chhawla, South West Delhi, Delhi-110071, declare that name of mine and my father have been wrongly written as SHARVAN KUMAR and SH MAHESH CHAND respectively, in my Driving Licence No. DL-0920150279320. The actual name of mine and my father are SHARVAN and MAHESH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHARVAN [Signature]

It is for general information that I, SHAKTI SINGH SHEKHAWAT S/o RAJENDER SINGH SHEKHAWAT, R/o RZ-86 Near Power House, Rohshan Garden Najafgarh, South West Delhi-110043, declare that name of mine and my father has been wrongly written as SHAKTI SINGH and RAJENDER SINGH in my driving Licence No. DL09 20089151893. The actual name of mine and my father are SHAKTI SINGH SHEKHAWAT and RAJENDER SINGH SHEKHAWAT respectively which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAKTI SINGH SHEKHAWAT [Signature]

It is for general information that I, KANCHAN PRAJAPATI D/o RAMCHANDRA PRAJAPATI R/o E-36, Block-E, New Ashok Nagar, Vasundhra Enclave, East Delhi, Delhi-110096, declare that name of mine and my father has been wrongly written as KANCHAN KUMARI and RAM CHANDRA in my 10th Class Educational Documents. The actual name of mine and my father are KANCHAN PRAJAPATI and RAMCHANDRA PRAJAPATI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN PRAJAPATI [Signature]

It is for general information that I, NARESH KUMAR S/o RADHEY SHYAM, R/o H.No- L-190, Laxman Puri, Pahar Ganj, Central Delhi-110055, declare that name of mine has been wrongly written as NARESH KUMAR GOLA in my minor son namely PRIYANSHU aged 17 years in his 10th and 12th class educational documents. The actual name of mine is NARESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR [Signature]

It is for general information that I, MOHMAD AFZAL S/o GUL MOHAMMAD R/o 6,7 Block-C-6, Gali No. 22, Nangli Vihar Extensan-Baprola, Najafgarh, West Delhi, Delhi-110043, declare that name of my father and my mother has been wrongly written as GUL MOHAMMED and MUNNI BEGUM in my 10th & 12th Class Educational Documents and name of my father has been wrongly written as GUL MOHAMMED in my Graduation & Post Graduation Educational Documents. The actual name of my father and my mother are GUL MOHAMMAD and MUNNI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHMAD AFZAL [Signature]

It is for general information that I, SALONI D/o KULDEEP KUMAR, residing at Uppar Lamba Graon (586), Kangra, Himachal Pradesh-176096, declare that name of my father has been wrongly written as KULDEEP in my 10th Class Educational Documents. The actual name of my father is KULDEEP KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SALONI [Signature] It is for general information that I, SANT LAL S/o DESH RAJ, R/o 29, Ward No. 15, Gali No. 1, Indra Colony, Rudrapur, Udham Singh Nagar, Uttarakhand-263153, declare that name of mine has been wrongly written as SANT LAL GUMBER in my minor son namely ANSH GUMBER aged 16 years in his 10th class educational documents. The actual name of mine is SANT LAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANT LAL [Signature]

It is for general information that I, VISHEMBER S/o RAM SNEHI, R/o A-543, A-Block Pucca, Shahbad Dairy, Sahibabad Daulat Pur, North West Delhi, Delhi-110042, declare that name of mine and my minor daughter has been wrongly written as BISEMBER and MOHINI in my minor daughter MOHINI BAGHEL aged 15 years in her school records. The actual name of mine and my minor daughter are VISHEMBER and MOHINI BAGHEL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHEMBER [Signature]

It is for general information that I, ANKIT SHARMA S/o DINESH KUMAR, residing at S-245, R-01, Shankar Camp, Moti Bagh, Sector-13 R K Puram, Chanakya Puri, New Delhi, Delhi-110021, declare that name of my father has been wrongly written as DINESH SHARMA in my NIOS class 10th and CBSE class 12th Marksheets cum Certificates. The actual name of my father is DINESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKIT SHARMA [Signature]

It is for general information that I, SATVINDER KAUR W/o AMARJEET SINGH KATOCH, R/o A-67A, Near Holi Chowk Dal Mill Road, Hastsal Vihar, Uttam Nagar, West Delhi, Delhi-110059, declare that name of mine and my husband has been wrongly writting as JYOTI and AMARJEET in my minor son PARTEEK KATOCH aged 16 years in his School Records. The actual name of mine and my husband are SATVINDER

KAUR and AMARJEET SINGH KATOCH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SATVINDER KAUR [Signature]

It is for general information that I, ARTI GUPTA W/o SACHIN GUPTA, R/o Khiri Road, Behind Yogesh Saxena, Maharajnagar, Lakhimpur, Po Kheri, Uttar Pradesh-262701, declare that name of mine has been wrongly written as POOJA GUPTA in my minor Daughter ISHITA GUPTA, aged about 16 years, in her 10th class marksheet cum certificate. The actual name of mine is ARTI GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARTI GUPTA [Signature]

# **CORRIGENDA**

In the Gazette of India, Part-IV, Issue No. 41 (October 14—October 20, 2023), Page No. 3717, 1st Column, name of the father of the applicant SANYAM may be read as SHAM SUNDER TANDON instead of SHAM SHUNDER TANDON.

Sd/- ILLEGIBLE
For Assistant Controller (Business)

In the Gazette of India, Part-IV, Issue No. 50 (December 16—December 22, 2023), Page No. 4564, 1st Column, applicant JAI KISHAN YADAV'S name at the place of Signature may be read as JAI KISHAN YADAV instead of JATIN YADAV.

Sd/-ILLEGIBLE For Assistant Controller (Business)

In the Gazette of India, Part-IV, Issue No. 19 (May 13—May 19, 2023), Page No. 1596, 1st Column, wrong name of applicant KUSHAL PAL SINGH GEHLAWAT in 8th line of gazette notification may be read as KUSHAL PAL SINGH GHELAWAT instead of KUSHAL PAL SINGH GHELWAT.

Sd/- ILLEGIBLE For Assistant Controller (Business) फार्म संख्या 155 (सदस्यों द्वारा स्वैच्छिक बंदीकरण) ग्लोबल आटो पार्ट्स एलाइन्स इण्डिया प्राईवेट लिमिटेड की अंतिम बैठक आयोजन की सुचना

कम्पनीज अधिनियम, 1956 की धारा 497 एवं कम्पनीज अधिनियम, 2013 की धारा 318 (जहाँ तक लागू है) के अनुसरण में एतद्द्वारा सूचना प्रदान की जाती है कि ग्लोबल आटो पार्ट्स एलाइन्स इण्डिया प्राईवेट लिमिटेड के सदस्यों की एक अंतिम बैठक लोअर ग्राऊन्ड फ्लोर, एटेलियर बिजनेस सूईट्स, वर्डमार्क 2, एरोसिटी, नई दिल्ली—110037 में सोमवार, 12 फरवरी, 2024 को प्रातः 11:00 बजे, उनके सामने अंतिम खातों को दर्शाने जिसमें समापन के तरीके और कम्पनी की सम्पत्ति के निबटान और किसी भी स्पष्टीकरण की सुनवाई जैसा कि परिसमापक द्वारा कम्पनी के विशेष संकल्प के निर्धारित, जिसमें कम्पनी की किताबों के तरीके, खातों और कम्पनी के कागजातों और परिसमापक द्वारा निबटान के उद्देश्य हेतु आयोजित की जायेगी।

तिथिः वीरवार 11 जनवरी, 2024

स्थान : नई दिल्ली

हस्ता0 / — तरुण जग्गी परिसमापक ग्लोबल आटो पार्ट्स एलाइन्स इण्डिया प्राईवेट लिमिटेड

# टिप्पणियाँ:

- क. सदस्यों द्वारा स्वैछिक बंदीकरण पर परिसमापन प्रारम्भ।
- ख. एक सदस्य बैठक में उपस्थित और भाग लेने के लिए स्वयं के स्थान पर एक प्रॉक्सी नियुक्त करने का हकदार है और ऐसे प्रॉक्सी को कम्पनी का सदस्य होना जरूरी नहीं है। प्रभावी होने के लिए प्रॉक्सी को विधिवत रूप में पूरा एवं हस्ताक्षरित और उपरोक्त बैठक आयोजित करने के समय से 48 घंटे पहले कम्पनी के पजीकृत कार्यालय में जरूर जमा करना होगा।

सेरेंटिका रिन्यूएबल्स इंडिया 1 प्राइवेट लिमिटेड (एसआरआईपीएल–1) कॉर्पोरेट ऑफीस : डीएलएफ सायबर पार्क टावर बी, 9 वीं मंजिल, सेक्टर 20, उद्योग विहार फेस–III, गुरूग्राम–122008, हरियाणा, भारत सीआइएन. – U40106HR2022PTC101427 फोन नं: 0124–4562000

# सार्वजनिक सूचना

सेरेंटिका रिन्यूएबल्स इंडिया 1 प्राइवेट लिमिटेड (एसआरआईपीएल—1) जिसका कॉर्पोरेट ऑफीसः डीएलएफ सायबर पार्क टावर ठ, 9 वीं मंजिल, सेक्टर 20, उद्योग विहार फेस—111, गुरूग्राम —122008, हरियाणा, भारत में स्थित है, भारत सरकार से एसआरआईपीएल—1 को विद्युत पारेषण के लिए विद्युत लाइन्स बिछाने या विद्युत संयंत्र लगाने के लिए या टेलीफोन या टेलीग्राफिक संचारों के उद्देश्य से, जो की कार्यों के उचित समन्वय के लिए अवश्यक है , विद्युत अधिनियम, 2003 की धारा—164 के अंतर्गत वो सभी शक्तियां प्रदान करने हेतु आवेदन करना चाहता है, जो शक्तियां टेलीग्राफ प्राधिकरण शाशन द्वारा टेलीग्राफ की स्थापना या प्रबंधन करने या स्थापित एवं प्रबन्धित किये जाने के उद्देश्य से टेलीग्राफ लाइन्स बिछाने और खंभों को लगाने के संबंध में भारतीय टेलीग्राफ अधिनियम, 1885 के अंतर्गत रखता है और उसके द्वारा निम्नलिखित पारेषण योजनाओं के सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, स्तम्भन एवं अन्य कार्य तथा आगे शासन द्वारा प्रवर्तन, संचालन, रखरखाव एवं अन्य कार्य करे जाएंगे :—

ट्रांसिमशन कंपनी का नाम – सेरेंटिका रिन्यूएबल्स इंडिया 1 प्राइवेट लिमिटेड (एसआरआईपीएल–1)

योजना का नाम :— कर्नाटक के कोप्पल में 399.8 मेगावाट हाइब्रिड (सौरः — 195.8 मेगावाट और पवनः — 204 मेगावाट) बिजली परियोजना के लिए मेसर्स सेरेंटिका रिन्यूएबल्स इंडिया 1 प्राइवेट लिमिटेड को कनेक्टिविटी प्रदान करने के लिए ट्रांसिमशन सिस्टम में शामिल समर्पित ओवरहेड ट्रांसिमशन लाइन की स्थापना।

कंपनी के अंतर्गत आने वाले कार्य-

ए) कोप्पल में मेसर्स सेरेंटिका रिन्यूएबल्स इंडिया 1 प्राइवेट लिमिटेड के स्विचयार्ड में पूलिंग स्टेशन (कवलुरा गांव, अलावंदी होबली, कोप्पल, कर्नाटक में सौर ऊर्जा उत्पादन स्विचयार्ड) से कोप्पल पीएस (आईएसटीएस सबस्टेशन) तक डी/सी टावरों पर 220 केवी एस/सी लाइन [रूट लंबाई 5 किमी (लगभग)]

(नोट\*— दी गई कनेक्टिविटी के अनुसार 400/220 केवी लाइनें आईएसटीएस सबस्टेशन एंट्री के पास एम/सी टावरों के माध्यम से लागू की जानी चाहिए)

बी) मेसर्स सेरेंटिका रिन्यूएबल्स इंडिया 1 प्राइवेट लिमिटेड की पवन परियोजना लिमिटेड (टिप्पानाला गांव, हिरेवांकलकुंट होबली, येलबर्गा तालुक, कोप्पल, कर्नाटक में पवन उत्पादन स्विचयार्ड) से मेसर्स सेरेंटिका रिन्यूएबल्स इंडिया 1 प्राइवेट के पूलिंग स्टेशन तक। कोप्पल में लिमिटेड (कवलुरा गांव, अलावंडी होबली, कोप्पल, कर्नाटक में सौर ऊर्जा उत्पादन स्विचयार्ड) डी/सी टावरों पर 220 केवी एस/सी लाइन रूट की लंबाई: 55 किमी (लगभग)।

उपरोक्त ट्रांसिमशन प्रोजेक्ट को भारत सरकार, बिजली मंत्रालय द्वारा अपने 17.11.2023 के पत्र के जिरए बिजली अधिनियम, 2003 की धारा 68 (1) के अंतर्गत मंजूरी प्रदान की है ।

इस योजना के अंतर्गत आवरित पारेषण लाइनें गुजरात राज्य के निम्नांकित तहसीलों, तालुकाओं, मंडलों, ब्लॉकों, गाँवों, कस्बों और शहरों से होकर, उन पर से, उनके आसपास से और बीच से होकर गुज़रेगी।

i. सेरेंटिका रिन्यूएबल्स इंडिया 1 प्राइवेट लिमिटेड पूलिंग स्टेशन स्विचयार्ड — कोप्पल पीएस (आईएसटीएस सबस्टेशन) 220 केवी एस/सी लाइन डी/सी और एम/सी टावरों पर

क्रम सं.	गावों के नाम	तहसील	जिला	राज्य / केंद्र शासित प्रदेश
1	कवलुरा	कोप्पल	कोप्पल	कर्नाटक
2	अडविहल्ली, तलक्कल	कुकनूर	कोप्पल	कर्नाटक

ii. कोप्पल में 204 मेगावाट पवन परियोजना स्विचयार्ड से मेसर्स सेरेंटिका रिन्यूएबल्स इंडिया 1 प्राइवेट लिमिटेड के पूलिंग स्टेशन तक डी/सी टावरों पर 220 केवी एस/सी लाइन।

क्रम सं.	गावों के नाम	तहसील	जिला	राज्य / केंद्र शासित प्रदेश
۲۱.		<del></del>		
-	कवलूर, हिनारेरी, मुदलापुर, किन्नाला(किन्हालु), मदनुरु(मधिनुरा), सिदगनहल्ली	कोप्पल	कोप्पल	कर्नाटक
2	अडविहल्ली (अडावल्ली), तलक्कल, कोमलापुरा, चित्तपुरा, लक्ष्मापुरा (लकमापुरा), भानापुर, वीरापुर, हिरेबिदिनाहलु, चिक्काबिदिनाहलु, होन्नाहुनासी, कदरहल्ली, कुद्रिमुति, नेलजेरी, चेन्नहलु, बैरेनाकनहल्ली, वटपर्वी (वाटपारिवी), वातपर्वी टांडा	कुकनूर	कोप्पल	कर्नाटक
3	कोलिहाला (कोलेहल), गुन्नाला (गुनहल), तिम्मापुर, बुकनहट्टी, हिरेबामनहाल, थिप्पनहाला (टिपनहाल), मेडनेरी, कटगिहल्ली, उचलकुंती, बेवूर	येलबुर्गा	कोप्पल	कर्नाटक

रूट संरेखन की कॉपी अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। एतद्द्वारा आम जनता को सूचित किया जाता है कि इस सूचना के प्रकाशन की तिथि से दो महीने के अंदर प्रस्तावित ट्रांसिमशन सिस्टम पर अवलोकन / प्रतिनिधित्व अधोहस्ताक्षरी के कार्यालय में लिखित में करें। अन्य विवरणों तथा स्पष्टीकरण के लिए, कृपया यहां संपर्क करें:——

> छोटू चौधरी अधिकृत हस्ताक्षरी, नामित संपर्क व्यक्ति का नंबर:— 9350111274 सेरेंटिका रिन्यूएबल्स इंडिया 1 प्राइवेट लिमिटेड डीएलएफ सायबर पार्क टावर B, 9 वीं मंजिल, सेक्टर 20, उद्योग विहार फेस—।।।, गुरूग्राम —122008, हरियाणा, भारत

नैशनल कोमोडिटी एंड डेरिवेटिव्ज एक्सचेंज लिमिटेड आकृति कॉर्पोरेट पार्क, पहली मंजिल, जी.ई. गार्डन के पास, एल.बी.एस. मार्ग, कांजुरमार्ग (पश्चिम), मुंबई—400 078

सीआईएनः U51909MH2003PLC140116

सेबी के अनुमोदन के तहत, नैशनल कोमोडिटी एंड डेरिवेटिव्ज एक्सचेंज लिमिटेड (एनसीडीईएक्स) के उपनियमों में निम्नलिखित संशोधन किया जाना प्रस्तावित है। प्रस्तावित संशोधनों को सूचना/सार्वजनिक टिप्पणी/आलोचना के लिए प्रतिभूति संविदाओं (विनियम) नियम, 1957 के नियम 18 के अनुसार प्रकाशित किये गये हैं। एनसीडीईएक्स के उप—िनयमों में प्रस्तावित संशोधनों पर यदि किसी व्यक्ति की कोई टिप्पणी/प्रेक्षण हो तो, वे उसे प्रकाशन की तारीख से पंद्रह दिनों के अंदर, एनसीडीईएक्स को gazette@ncdex.com पर भेज सकते हैं, उक्त पंद्रह दिनों के पश्चात् प्राप्त प्रेक्षणों पर विचार नहीं किया जायेगा। पंद्रह दिनों की समाप्ति पर, सेबी के अनुमोदन के तहत ड्राफ्ट तुरंत विचाराधीन ले लिया जायेगा।

नैशनल कोमोडिटी एंड डेरिवेटिव्ज एक्सचेंज लिमिटेड के उप-नियमों में प्रस्तावित संशोधन:--

- ।. संक्षिप्त शीर्षक एवं प्रारंभ :
  - ए. यह संशोधन एनसीडीईएक्स उप-नियम (संशोधन) २०२३ कहा जायेगा।

- बी. भारत के राजपत्र में अधिसूचना की तारीख से यह प्रभावी किया जायेगा।
- 2. उप नियम 11 में, शीर्षक में दिखनेवाले वर्तमान शब्दों ''निवेशकर्ता शिकायत निवारण एवं विवाचन'' को नये शब्दों ''ऑनलाइन डिस्प्युट रिसोल्युशन (ओडीआर) के जरिए निवेशकर्ता शिकायत निवारण'' द्वारा प्रतिस्थापित किया जायेगा।
- 3. उप नियम 11 के वर्तमान खंड 11.1 में निम्नलिखित संशोधनों को अधिसूचित किया गया है :
  - ए. वर्तमान उप खंड 1 को नये उप खंड ए द्वारा निम्नानुसार प्रतिस्थापित किया जायेगा :
  - "ओडीआर पोर्टल" से अभिप्रेत ऑनलाइन डिस्प्युट रिसोल्युशन पोर्टल, जिसमें पंजीकृत सदस्यों तथा निवेशकर्ताओं / ग्राहकों के बीच, डिलिंग्स, करारों तथा निष्पादित या एक्सचेंज को रिपोर्ट किये गये लेनदेनों के संबंध में उठनेवाले दानों, मतभेदों या विवादों को, समय— समय पर सेबी द्वारा निर्धारित किये अनुसार, मिडिएशन, समाधान और / या विवाचन के जरिए, रिसोल्युशन रचना तंत्र को प्रस्तुत किया जायेगा।"
  - बी. वर्तमान उप खंड 2 नये उप खंड बी द्वारा निम्नानुसार प्रतिस्थापित किया जायेगा :
  - ''ओडीआर संस्था'' से अभिप्रेत ऑनलाइन विवाद निवारक पोर्टल जो डिजिटल/इलेक्ट्रॉनिक तकनिकों का काम करती है तथा विवाचन एवं समाधान अधिनियम 1996 के अनुरुप तथा अन्य लागू कानूनों और सेबी के निर्देशों के अनुसार, ऑनलाइन मिडिएशन, समाधान और/या विवाचन का कार्य करने के लिए, एक्सचेंज द्वारा सुचीबद्ध की गयी है।
  - सी. वर्तमान उप खंड 3 से उप खंड 10 को हटा दिया जायेगा।
- 4. उप नियम 11 के अर्तगत वर्तमान उप खंड 11.1 ए को नये उप खंड 11.2 द्वारा निम्नानुसार प्रतिस्थापित किया जायेगा :
  - "निवेशकर्ताओं के लाभ के लिए, एक्सचेंज द्वारा, जहां आवश्यक हो या समय—समय पर सेबी द्वारा पहचान किये गये ऐसे स्थानों पर निवेशकर्ता सेवा केंद्रों (आईएससी) की स्थापना की जायेगी। आईएससी (ओं) द्वारा, निवेशकर्ताओं / ग्राहकों को, एक्सचेंज / सेबी द्वारा निर्धारित की गयी सेवाएं देंगे, आईएससी शिकायतों के निवारण के लिए ओडीआर प्लेटफॉर्म की सेवाओं का उपयोग किया जाना सुविधाजनक बनायेंगे।
- 5. उप नियम 11 के अंर्तगत वर्तमान खंड 11.1 बी को 11.3 के रूप में पुनः क्रमांकित किया जायेगा।
- 6. उप नियम 11 के अंर्तगत वर्तमान खंड 11.1 सी को हटा दिया जायेगा।
- 7. उप नियम 11 के अंर्तगत वर्तमान खंड 11.1 डी को हटा दिया जायेगा।
- 8. उप नियम 11 के अंर्तगत वर्तमान खंड 11.1 इ को हटा दिया जायेगा।
- 9. उप नियम 11 के अंर्तगत वर्तमान खंड 11.2 को हटा दिया जायेगा।
- 10. उप नियम 11 के अंर्तगत वर्तमान खंड 11.3 को हटा दिया जायेगा।
- 11. उप नियम 11 के अंर्तगत वर्तमान खंड 11.4 को निम्नानुसार नये खंड द्वारा प्रतिस्थापित किया जायेगा :
- 11.4. ऑनलाइन डिस्प्यूट रिसोल्युशन पोर्टल
- 11.4.1. एक्सचेंज उन एक या अधिक स्वतंत्र ओडीआर (ओं) की पहचान कर उन्हें सूचीबद्ध करेगा जिनके पास योग्यताप्राप्त / पात्र मध्यस्थ, समाधानकर्ता तथा विवाचक हैं तथा जो समयबद्ध ऑनलाइन मिडिएशन, समाधान और / या विवाचन करने में समर्थ हैं। (विवाचन एवं समाधान अधिनियम 1996 के अनुरुप तथा अन्य लागू कानूनों के अनुरुप).
- 11.4.2. ओडीआर पोर्टल की, प्रत्येक ओडीआर संस्था के साथ उचित कनेक्टिविटी होगी जो उनकी भूमिका और गतिविधियों के लिए आवश्यक होगी। ऐसे ओडीआर पोर्टल सेबी स्कोर्स पोर्टल / सेबी इंटरमिडिअरी पोर्टल के साथ उचित कनेक्टिविटी स्थापित करेंगे।
- 11.4.3. संबद्ध परिचालनात्मक दिशानिर्देश तथा अनुदेशों के साथ—साथ ओडीआर पोर्टल की पद्धति, समय—समय पर सेबी द्वारा निर्धारित की जा सकती है।
- 11.4.4. ओडीआर पोर्टल के पास निवेशकर्ता / ग्राहक तथा सदस्य को एनरोल करने, शिकायत / विवाद दर्ज करने तथा उससे संबंधित कोई दस्तावेज या पेपर्स को अपलोड करने के साथ—साथ आवश्यक फीचर्स एवं सुविधाएं भी होंगी। उसके पास शिकायत / विवाद पर स्थिति अपडेट्स उपलब्ध कराने की भी सुविधा होगी, जिसे ओडीआर संस्थाओं से प्राप्त किया जायेगा।
- 11.4.5 विशेषताओं तथा सुविधाओं की एक्सचेंज द्वारा आवधिक रूप से समीक्षा की जायेगी तथा सेबी द्वारा समय—समय पर अपेक्षित नये फीसर्च तथा सुविधाएं जोडी जायेगी, ओडीआर पोर्टल, इन मापदंडों तथा लागू सेबी विनियमों, परिपत्रों एवं एडवाइसरीस के साथ—साथ, निरीक्षण और / या लेखापरीक्षा के तहत होगा।

- 12. उप नियम 11 के अंर्तगत वर्तमान खंड 11.5 निम्नानुसार नये खंड द्वारा प्रतिस्थापित किया जायेगाः
- 11.5 निवेशकर्ता शिकायत
- 11.5.1 एक निवेशकर्ता / ग्राहक पहले संबंधित सदस्य के साथ शिकायत दर्ज कराने द्वारा सदस्य को शिकायत करेगा. यदि शिकायत का निवारण संतोषजनक रूप से नहीं होता, निवेशकर्ता / ग्राहक, उसमें निर्धारित प्रक्रिया के अनुरूप स्कोर्स पोर्टल के जरिए शिकायत प्रस्तुत करेंगे। शिकायत के निवारण के इस विकल्प के समाप्त होने पर भी यदि निवेशकर्ता / ग्राहक उसके परिणाम से संतुष्ट न हो तो, वे ओडीआर पोर्टल के जरिए विवाद का निवारण कर सकते हैं।
- 11.5.2. वैकल्पिक तौर पर, निवेशकर्ता / ग्राहक, यदि संबंधित सदस्य के साथ दर्ज शिकायत से संतुष्ट नहीं होता या उप पैरा 11.5 में उल्लिखित किसी भी स्तर पर बाद में वाद बढ़ता है (ऐसे वाद से पहले या उसके अंत में), यदि उनके द्वारा आपस में विवाद का संतोषजनक रुप से निवारण नहीं हो पाता है तो, संबंधित सदस्य, विवाद के निवारण के लिए निवेशकर्ता / ग्राहक को 15 कैंलेंडर दिन की उचित नोटिस देते हुए ओडीआर पोर्टल के जिरए भी मामला उठा सकता है।
- 11.5.3 ओडीआर पोर्टल के जिए विवाद निवारण किया जा सकता है जब शिकायत / विवाद, उपर 11.5.1 के अनुसार या लागू स्कोर्स दिशानिर्देशों के अनुसार विचाराधीन न हो या किसी विवाचक प्रक्रिया, न्यायालय, ट्रिब्युनल या उपभोक्ता फोरम के समक्ष लंबित न हो या भारतीय कानून के अनुसार (जब दिवालियेपन की प्रक्रिया के कारण मोरेटोरियम दिवालियेपन के अंतर्गत हो और बैंक करप्सी कोड परिचालन में हो, या यदि, सदस्य के विरुद्ध लिक्विडेशन या वाइंडिंग अप प्रक्रिया आरंभ कर दी गयी हो) गैर-विवाचक स्वरुप के हों।
- 11.5.4 लॉ ऑफ लिमिटेशन के अंदर होने पर (मामले के उठने / होने, जो शिकायत में परिणत हुआ हो की तारीख से / अंतिम लेनदेन की तारीख या विवादित लेनदेन की तारीख, जो भी बाद में हो) विवाद को ओडीआर पोर्टल के जरिए निवारण किया जा सकता है।
- 13. उप नियम 11 के अंर्तगत वर्तमान खंड 11.5.ए हटा दिया जायेगा।
- 14. उप नियम 11 के अंर्तगत वर्तमान खंड 11.5.बी को हटा दिया जायेगा।
- 15. उप नियम 11 के अंर्तगत वर्तमान खंड 11.5.सी हटा दिया जायेगा।
- 16. उप नियम 11 के अंर्तगत वर्तमान खंड 11.6 को निम्नान्सार नये खंड द्वारा प्रतिस्थापित किया जायेगा :
- "11.6 समाधान के जरिए निवेशकर्ता विवाद का निवारण
- 11.6.1 एक्सचेंज के साथ सूचीबद्ध ओडीआर संस्था, शिकायत / विवाद की प्राप्ति पर, उनके मध्यस्थों के पैनल में से एकल स्वतंत्र निष्पक्ष मध्यस्थ को नियुक्त करेंगी।
- 11.6.2 ऐसा मध्यस्थ, ओडीआर संस्था द्वारा मध्यस्थ की नियुक्ति की तारीख से इक्कीस कैलेंडर दिनों के अंदर (विवादित पक्षों की सहमित से उसे 10 कैलेंडर के लिए बढ़ाया जा सकता है, जिसे लिखित/इलेक्ट्रॉनिक रूप से रिकॉर्ड किया जाना चाहिए) सौहार्दपूर्ण तथा सहमित पूर्ण निवारण के लिए, विवादकर्ता पक्षों से एक या अधिक बैठक/बैठकें करेगा, ऐसा वह ओडीआर संस्था द्वारा शिकायत/विवाद के संदर्भ की प्राप्ति से पांच दिनों के अंदर करेगा।
- 11.6.3 यदि समाधान की प्रक्रिया सफल होती है, विवादित पक्षों के बीच निपटान करार के विधिवत निष्पादन द्वारा उसे समाप्त किया जायेगा।
- 11.6.4 स. यदि समाधान प्रक्रिया इक्कीस कैलेंडर दिनों (या विवादकर्ता पक्षों की सहमति से बढ़ाये गये दस दिनों की बढ़ायी गयी अविध) के अंदर निपटाया नहीं जाता :—
  - ए. मध्यस्थ द्वारा शिकायत / विवाद का एक स्वीकार्य दावा मूल्य सुनिश्चित किया जायेगा, और जो मध्यस्थ निश्चित करेगा वह निवेशकर्ता / ग्राहक को देय होगी जिसे विवादकर्ता पक्षों ओडीआर संस्था तथा एक्सचेंज को अधिसूचित किया जायेगा। सभी दावों / शिकायतों / विवादों के मामले में ऐसे निश्चित देय रकम तय की जानी चाहिए, जहां विवाद आरंभ करने वाले व्यक्ति द्वारा आर्थिक मूल्य निश्चित न किया गया हो।
  - बी. समाधान प्रक्रिया पर या की समाप्ति पर जब मामले का निवारण नहीं हो पाता, ऑनलाइन विवाचन के लिए लागू शुल्क भुगतान के तहत निवेशकर्ता / ग्राहक ऑनलाइन विवाचन भी कर सकता है (जिसका संचालन ओडीआर संस्था द्वारा किया जायेगा जो समाधान का आयोजन सुविधाजनक बनाती है)।
  - सी. यदि सदस्य ऑनलाइन विवाचन करने का इच्छुक हो, (जिसका संचालन ओडीआर संस्था द्वारा किया जायेगा जो समाधान का आयोजन सुविधाजनक बनाती है) तब सदस्य द्वारा, विवाचन आरंभ करने से पहले स्वीकार्य दावे की रकम का 100% एक्सचेंज के साथ जमा करना होगा और ऑनलाइन विवाचन के लिए लागू शुल्क का भुगतान करना होगा।"
- 17. उप नियम 11 के अंर्तगत वर्तमान खंड 11.7 को निम्नानुसार नये खंड द्वारा प्रतिस्थापित किया जायेगा :
- 11.7 विवाचन के द्वारा निवेशकर्ता विवाद का निवारण

- 11.7.1 जब निवेशकर्ता / ग्राहक और / या सदस्य ओडीआर पोर्टल पर ऑनलाइन विवाचन का आव्हान करता है, एक्सचेंज के साथ सूचीबद्ध ओडीआर संस्था, लागू शुल्क, लागत तथा प्रभारों की प्राप्ति से, पांच कैलेंडर दिनों के अंदर, उनके विवाचकों के पैनल से एक एकल स्वतंत्र और निष्पक्ष विवाचक नियुक्त करेगी।
- 11.7.2 दावे की कुल और / या प्रति—दावे की रकम रु. 30,00,000 / (रुपये तीस लाख) होने या ऐसी रकम जो समय—समय पर सेबी निर्धारित कर सकते हैं, के मामले में, मामला लागू शुल्क, लागत तथा प्रभारों की प्राप्ति से, पांच कैलेंडर दिनों के अंदर तीन विवाचकों वाले विवाचक ट्रिब्युनल को संदर्भित किया जायेगा।
- 11.7.3 विवाचक अवार्ड की शर्तों के तहत, विवाचन कार्यवाही की निष्कर्ष तथा विवाचन अवार्ड को जारी करने पर, जब ऐसे विवाचन अवार्ड के लिए सदस्य द्वारा किसी रकम का भुगतान या उसके द्वारा किसी प्रकार का निष्पादन किया जाना अपेक्षित हो, सदस्य द्वारा, विवाचन अवार्ड की तारीख से पंद्रह कैलेंडर दिनों के अंदर (यदि ऐसी अर्थदंड की रकम का शीघ्र भुगतान अपेक्षित हो) किया जायेगा, और / या विवाचन दंड द्वारा ऐसी अवधि के अंदर निष्पादन निर्धारित किया गया हो।
- 11.7.4 एक्सचेंज द्वारा, जब तक कि, विवाचन अवार्ड की शर्तों के निष्पादन और / या निवेशकर्ता / ग्राहक द्वारा उचित प्राप्ति न कर ली जाये, देय भुगतान / शर्तों के पालन का अनुश्रवण किया जायेगा। यदि पक्षों द्वारा विवाचन दंड का पालन नहीं किया जाता तो, एक्सचेंज द्वारा ऐसे गैर—अनुपालन के बारे में आवधिक आधार पर सेबी को सूचित किया जायेगा। इसके अलावा, एक्सचेंज द्वारा, विवाचन अवार्ड को लागू किये जाने के लिए, निवेशकर्ता / ग्राहक को आवश्यक सहायता उपलब्ध करायी जायेगी।"
- 18. उप नियम 11 के वर्तमान खंड 11.7ए को हटा दिया जायेगा।
- 19. उप नियम 11 के अंतर्गत वर्तमान खंड 11.8 को निम्नानुसार नये खंड द्वारा प्रतिस्थापित किया जायेगा :
- 11.8 विवाचक तथा विवाचन अवार्ड द्वारा आदेशित अंतरिम उपाय
  - दावे और / या प्रति दावे के प्रकार को ध्यान में लेते हुए एकल विवाचक या विवाचन ट्रेब्युनल द्वारा, विवाद के पक्षों के सुनवाई लेते हुए कारणों को रिकॉर्ड कर जैसा आवश्यक हो अंतरिम राहत उपलब्ध करायी जा सकती है।
- 20. उप नियम 11 के अंतर्गत वर्तमान खंड 11.9 को निम्नानुसार नये खंड द्वारा प्रतिस्थापित किया जायेगा :
- 11.9 अपील
- 11.9.1 विवाचन अवार्ड को जारी करने / की घोषणा पर, जिस पक्ष के विरुद्ध आदेश पारित किया गया हो, उसके द्वारा, जिसके पक्ष में विवाचन अवार्ड पारित किया गया हो को आगे अधिसूचना देते हुए, सात कैलेंडर दिनों के अंदर ओडीआर पोर्टल तथा एक्सचेंज के साथ, में विवाचन अधिनियम की धारा 34 के अंर्तगत दंड को चुनौती देने का अपना इरादा प्रस्तुत करना अपेक्षित होगा।
- 11.9.2 इसके अलावा, ऐसी चुनौती के दौरान यदि अवार्ड की प्राप्ति की तारीख से तीन माहों के अंदर स्थगन (स्टे) मंजूर नहीं किया जाता तो विवाचन अवार्ड की शर्तों का पूरा अनुपालन किया जाना होगा।
- 11.9.3 एक्सचेंज द्वारा, विवाचन अवार्ड / एप्पेलेट फोरम की शर्तों के सदस्य द्वारा अनुपालन का भी अनुश्रवण किया जायेगा।
- 21. उप नियम 11 के वर्तमान खंड 11.9ए को हटा दिया जायेगा।
- 22. उप नियम 11 के अंर्तगत वर्तमान खंड 11.10 को निम्नानुसार नये खंड द्वारा प्रतिस्थापित किया जायेगाः
- 11.10 विवाचन को पूरा करने के लिए समय
- 11.10.1 दावे का मूल्य और / या प्रति दावे का मूल्य रु. 1,00,000 / (रुपये एक लाख) होने के तहत, एकल विवाचक या विवाचक ट्रिब्युनल एक या अधिक सुनवाई / यां आयोजित करके, मामले में नियुक्ति से तीस कैलेंडर दिनों (या ऐसी कोई अन्य अवधि जो सेबी द्वारा समय—समय पर निर्धारित की जाय) के अंदर विवाचन अवार्ड पारित कर देंगे।
- 11.10.2 जब दावे का मूल्य और / या प्रति दावे का मूल्य रु. 1,00,000 / (रुपये एक लाख) या उससे कम (या ऐसी कोई अन्य रकम जो सेबी द्वारा समय—समय पर निर्धारित की जाय) हो, एकल विवाचक एक केवल दस्तावेज विवाचन प्रक्रिया आयोजित करके, मामले में नियुक्ति से तीस कैलेंडर दिनों (या ऐसी कोई अन्य अवधि जो सेबी द्वारा समय—समय पर निर्धारित की जाय) के अंदर विवाचन अवार्ड पारित कर देंगे, तथापि लिखित / इलेक्ट्रॅनिक रूप में रिकॉर्ड किये जाने वाले कारणों के लिए, विवाचक, विवाद के पक्षों को सुनवाई मंजूर करेगा।
- 11.10.3 दावे का मूल्य और / या प्रति दावे का मूल्य रु. 1,00,000 / (रुपये एक लाख) से अधिक (या समय—समय पर सेबी द्वारा निर्धारित ऐसी अन्य रकम) होने पर विवादों के लिए समय को अगले 30 कैलेंडर दिनों (या द्वारा निर्धारित ऐसी अन्य अविध) तक बढ़ाने, और जब मामले पर विस्तार से विचार अपेक्षित हो, कारणों लिखित / इलेक्ट्रॉनिक रूप में रिकॉर्ड किये जाने के लिए एकल विवाचक या विवाचन ट्रिब्युनल स्वतंत्र होंगे।

- 23. उप नियम 11 के अंर्तगत वर्तमान खंड 11.11 को निम्नानुसार नये खंड द्वारा प्रतिस्थापित किया जायेगाः
- 11.11 कार्यवाहियों का स्वरुप
- 11.11.1 निवेशकर्ता / ग्राहक, सदस्य और समाधानकर्ता या विवाचक, जैसा भी मामला हो, द्वारा, ऑनलाइन ऑडियो / विडियो प्रतिभागिता किया जा सकने के लिए, ओडीआर संस्थाएं ऑनलाइन माध्यम से समाधान और विवाचन आयोजित करेंगी।
- 11.11.2 निवेशकर्ता / ग्राहक, एक्सचेंज द्वारा परिचालित निवेशकर्ता सेवा केंद्रों (आईएससी) की सेवाओं का उपयोग करते हुए / पर पहुंच के द्वारा, ऐसे ऑनलाईन मेडिटेशन, समाधान एवं विवाचन में भी प्रतिभागी हो सकते हैं।
- 24. उप नियम 11 के अंर्तगत वर्तमान खंड 11.12 को निम्नानुसार नये खंड द्वारा प्रतिस्थापित किया जायेगाः
- 11.12 शुल्क एवं प्रभार
- 11.12.1 ओडीआर पोर्टल पर विवाद निवारण रचनातंत्र की लागत समय—समय पर सेबी और/या एक्सचेंज द्वारा निर्धारित किये अनुसार होगी। ऐसे शुल्क का वहन एक्सचेंज द्वारा किया जायेगा तथा जिसके विरुद्ध शिकायत/विवाद खडा किया गया हो उस संबंधित सदस्य से वसूल योग्य होगा, यदि सदस्य द्वारा विवाद प्रक्रिया आरंभ की गयी हो तो, ऐसा शुल्क सीधे सदस्य से वसूल किया जायेगा। किसी भी समय ऐसे शुल्क को निवेशकर्ता/ग्राहक पर नहीं डाला जायेगा।
- 11.12.2 ऐसे सभी शुल्क विवाचन आरंभ करने के समय आरंभकर्ता द्वारा (चाहे वह निवेशकर्ता / ग्राहक या संबंधि सदस्य हो) और व्यक्ति जिसके विरुद्ध विवाचन आरंभ किया गया हो, उनके द्वारा देय होंगे। जब आरंभ करने वाले व्यक्ति द्वारा दावे की रकम निर्धारित न की गयी हो या दावे की रकम कम रखी गयी हो, तो समाधानकर्ता द्वारा निश्चित किये गये दावा मूल्य को, ऐसे विवाचन में दावा मूल्य की गणना करने के लिए ध्यान में लिया जायेगा।
- 11.12.3 ओडीआर पोर्टल के जिरए विवाचन आरंभ करना पसंद करते समय, समय—समय पर निर्धारित अवधि के अंदर ऐसे सभी शुल्क जमा किये जाने होंगे। यदि ऐसे व्यक्ति जिसके विरुद्ध विवाचन आरंभ किया गया हो, निर्धारित समय के अंदर देय शुल्य देने में चूकता है तो, विवाचन आरंभ करना पसंद करनेवाले व्यक्ति द्वारा, विवाचन प्रक्रिया के जिरए, उसकी तरफ से देय शुल्क जमा किया जायेगा।
- 11.12.4 विवाचन अवार्ड के तहत, जो व्यक्ति विवाचन कार्यवाहियों में सफल होगा वह ऐसे व्यक्ति द्वारा जमा रकम का रिफंड प्राप्त करेगा.
- 11.12.5 प्रबंधन या परिचालन या ओडीआर पोर्टल के उपयोग के लिए एक्सचेंज या ओडीआर संस्थाओं द्वारा वहन किये गये अन्य सभी उपयोग या प्रशासनिक शुल्क साथ ही आउट—ऑफ—पॉकेट खर्च इस शुल्क में समाहित होंगे तथा अलग से प्रभारित नहीं किये जायेंगे।
- 25. उप नियम 11 के वर्तमान खंड 11.12ए को हटा दिया जायेगा।
- 26. उप नियम 11 के वर्तमान खंड 11.12बी को हटा दिया जायेगा।
- 27. उप नियम 11 के अंर्तगत वर्तमान खंड 11.13 को निम्नानुसार नये खंड द्वारा प्रतिस्थापित किया जायेगा एक्सचेंज तथा ओडीआर संस्थाएं सुनिश्चित करेंगे कि :
- ए. ओडीआर संस्थाओं के पैनल का सूचीकरण एवं प्रशिक्षण एक्सचेंज तथा ओडीआर संस्थाएं सुनिश्चित करेंगे कि :
  - ए. ओडीआर संस्थाओं के पैनल पर समाधानकर्ताओं तथा विवाचकों की संख्या, प्राप्त शिकायतों/विवादों की संख्या सममापी हों तािक, समाधानकर्ता/विवाचक/विवाचकों के पैनल द्वारा एक ही समय में यथोचित संदर्भों को संचािलत किया जा सके तथा सभी संदर्भों का निर्धारित समय में निपटान किया जा सके।
  - बी. समाधानकर्ताओं तथा ओडीआर संस्थाओं के पैनल पर विवाचकों द्वारा प्रशिक्षण और प्रमाणिकरण कार्यक्रम/ओं में भाग लिया गया हो / या ऐसे व्यक्तियों के पास योग्यताप्राप्त माने जाने के लिए पर्याप्त अनुभव हो या वे ऑनलाइन विवाद (समाधान या विवाचन) तथा तकनीक, वित्त, प्रतिभूति कानून, प्रतिभूति उत्पाद या सेवाओं आदि के निवारण में निष्णात हों, तािक, भारतीय प्रतिभूति बाजार में उठने वाली शिकायत / विवाद या सेबी द्वारा समय—समय पर विनिर्टिष्ट कार्यक्रमों (नैशनल इंस्टीट्यूट फॉर सिक्युरिटी मार्केट एनआईएसएम सिहत) को संचालित किया जा सके। ऐसा प्रशिक्षण आविधक आधार पर और कम से कम वर्ष में एक बार लिया जायेगा। आरंभ में आईजीआरसीएस या विवाचक जो कि सेबी द्वारा वर्तमान में अनुमोदित किय गये हो, वे ओडीआर संस्थाओं द्वारा सूचीबद्ध किये जाने के लिए पात्र होंगे।
  - सी. ओडीआर संस्थाओं के पैनल पर समाधानकर्ता तथा विवाचकों का वार्षिक रुप से मूल्यांकन किया जायेगा सूचीबद्ध ओडीआर संस्थाओं द्वारा एक्सचेंज को एक मूल्यांकन रिपोर्ट प्रस्तुत की जानी अपेक्षित होगी।
  - डी. संक्षिप्त प्रोफाईल, शैक्षणिक योग्यता, प्रशिक्षण और प्रमाणिकरण, अनुभव के क्षेत्रों, समाधान/विवाचन के संचालित मामलों आदि सहित ओडीआर संस्थाओं के पैनल पर समाधानकर्ताओं और विवाचकों की जानकारी ओडीआर संस्था की वेबसाईट पर प्रसारित की जानी होगी।
  - इ. अपेक्षित अनुभव और / या प्रशिक्षण एवं प्रमाणिकरण सहित, ओडीआर संस्था के पैनल में शामिल किये जाने के लिए एक व्यक्ति के लिए माध्यम तथा तरीका उसके द्वारा निर्धारित किया जायेगा।

एफ. समाधानकर्ता या विवाचक उसके द्वारा प्राप्त प्रत्येक मामले या संदर्भ के संबंध में निष्पक्ष तथा स्वतंत्र होना चाहिए, तथा वह किसी भी तरह से विवाद के अंतर्गत पक्ष से संबंध या जुड़ा नहीं होना चाहिए।

जी. सेबी और या एक्सचेंज द्वारा समय—समय पर निर्धारित किये अनुसार, समाधानकर्ता या विवाचक, सदैव सूचीबद्ध किये जाने के लिए आवश्यक सभी मापदंडों / प्रशिक्षण अपेक्षाओं का पालन करेगा।

- 28. उप नियम 11 के अंर्तगत वर्तमान खंड 11.14 को निम्नानुसार नपये खंड द्वारा प्रतिस्थापित किया जायेगा :
- 11.14 समाधानकर्ता और विवाचकों के लिए आचार संहिता समाधानकर्ता और विवाचक :
- ए. न्यायोचित, निष्पक्ष, स्वतंत्र और वस्तुनिष्ठ तरीके से कार्य करेंगे;
- बी. अपनी ड्यूटी को निभाने में व्यक्तिगत इंटिग्रिटी, सच्चाई, ईमानदारी तथा धेर्य के उच्चतम मानक को बनाये रखेगा;
- सी. किसी मामला विशेष में उनकी रुचि या मतभेद को डिस्क्लोज करेगा अर्थात्, कार्यवाही के अंर्तगत किसी पक्ष के साथ कोई डिलिंग या समाधानकर्ता और विवाचक से संबंध है;
- डी. उनकी जिम्मेदारियों की अपकीर्ति करनेवाले कार्य में शामिल न हो;
- इ. ऐसी किसी रुचि या गतिविधि को टालें जो समाधानकर्ता या विवाचक के रूप में उनके आचरण के विरोधाभास में हों;
- एफ. ऐसी किसी गतिविधि को टालें जो उनकी स्वतंत्रता और वस्तुनिष्टता को क्षति पहुंचा सकती है;
- जी. आचरण कार्यवाहियां, नैचुरल जस्टिस के सिद्धांतों तथा विवाचन एवं समाधान अधिनियम, 1996, सेबी अधिनियम, 1992, प्रतिभूति संविदाएं (अधिनियम), 1956, दि डिपॉजिटरी अधिनियम 1996 तथा उसके अंतर्गत बनाये गये नियमों, विनियमों तथा उप—िनयमों के प्रावधानों तथा उसके अंतर्गत जारी परिपत्रों निर्देशों तथा करारगत व्यवस्थाओं के अनुरूप अनुपालन में हों।
- 29. उप नियम 11 के अंर्तगत वर्तमान खंड 11.15 को निम्नानुसार नये खंड द्वारा प्रतिस्थापित किया जायेगाः

''11.15 ऑनलाइन विवाद निवारण का संदर्भ

ट्रेडिंग सदस्यों के आपसी तथा ट्रेडिंग सदस्यों और संघटकों के बीच डीलिंग्स, करारों तथा एक्सचेंज पर निष्पादित या रिपोर्ट किये गये या एक्सचेंज के नियमों, उपनियमों तथा विनियमों के अनुरूप के तहत किये गये या उसके प्रासंगिक संदर्भ या उसके अनुपालन में किये गये या अभिप्रेतों, पूर्ति या पक्षों की उसके प्रति अधिकारों, वचनबद्धताओं तथा देयताओं से संबंधित सभी दावों, मतभेदों या विवाद को इन नियमों, उपनियमों तथा विनियमों के प्रावधानों के अनुरूप ऑनलाइन विवाद निवारण को प्रस्तुत किया जायेगा।"

- 30. उप नियम 11 के अंतर्गत वर्तमान खंड 11.16 को हटा दिया जायेगा।
- 31. उप नियम 11 के अंतर्गत वर्तमान खंड 11.17 को हटा दिया जायेगा।
- 32. उप नियम 11 के अंतर्गत वर्तमान खंड 11.18 को हटा दिया जायेगा।
- 33. उप नियम 11 के अंतर्गत वर्तमान खंड 11.19 को हटा दिया जायेगा।
- 34. उप नियम 11 के अंतर्गत वर्तमान खंड 11.20 को हटा दिया जायेगा।
- 35. उप नियम 11 के अंतर्गत वर्तमान खंड 11.21 को हटा दिया जायेगा।
- 36. उप नियम 11 के अंतर्गत वर्तमान खंड 11.22 को हटा दिया जायेगा।

दिनांक : स्थान :

श्री अरुण रास्ते प्र.नि.एवं सीईओ एनसीडीईएक्स

Form No. 155
[Members Voluntary Winding-up]

# GLOBAL AUTO PARTS ALLIANCE INDIA PRIVATE LIMITED NOTICE CONVENING FINAL MEETING

Notice is hereby given in pursuance of section 497 of the Companies Act, 1956 and 318 Companies Act, 2013 (To the extant applicable) that a final meeting of the members of Global Auto Parts Alliance India Private Limited will be held at Lower Ground Floor, Atelier Business Suites, Worldmark 2, Aerocity, New Delhi-110037, on Monday, 12th day of February, 2024 at 11.00 a.m. for the purpose of having final accounts laid before them showing the manner in which the winding-up has been conducted and the property of the company disposed of and of hearing any explanation that may be

given by the liquidator and also of determining by a special resolution of the company, the manner in which the books, accounts and documents of the company and of the liquidator shall be disposed of.

Dated: Thursday, 11th day of January, 2024

Place: New Delhi

Sd/-

TARUN JAGGI

Liquidator of Global Auto Parts Alliance India Private Limited

## Notes:

- a. Liquidation has commenced on 'Members voluntary winding up'.
- b. A member entitled to attend and vote at the meeting is entitled to appoint a proxy to attend and vote instead of himself/herself and such proxy need not be a member of the company. Proxy in order to be effective should be duly completed and signed and must be deposited at the registered office of the company not later than 48 hours before the time for holding the aforesaid meeting.

# M/s SERENTICA RENEWABLES INDIA 1 PRIVATE LIMITED (SRIPL-1)

Corp. Office: DLF Cyber Park Tower B, 9th Floor, Sector 20, Udyog Vihar Phase-III, Gurugram-122008, Haryana, India CIN- U40106HR2022PTC101427 Ph. No.- +91 0124 4562 000

#### Public Notice

M/s SERENTICA RENEWABLES INDIA 1 PRIVATE LIMITED (SRIPL-1) having its corporate office at DLF Cyber Park Tower B, 9th Floor, Sector 20, Udyog Vihar Phase-III, Gurugram-122008, Haryana, India, intends to apply to the Government of India to confer upon him all the powers under Section-164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communication necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the government or to be established or maintained and will undertake survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes—

Name of the Transmission Company- SERENTICA RENEWABLES INDIA 1 PRIVATE LIMITED (SRIPL-1).

Name of Scheme-"Installation of the Dedicated overhead transmission line included in the transmission system for providing connectivity to M/s Serentica Renewables India 1 Private Limited for it's 399.8 MW hybrid (Solar: - 195.8 MW and Wind: - 204 MW) power project in Koppal, Karnataka.

Works Covered under the company-

- a) Pooling Station at switchyard of M/s Serentica Renewables India 1 Pvt. Ltd. at Koppal (Solar Generation switchyard in Kavalura village, Alavandi Hobli, Koppal, Karnataka) to Koppal PS (ISTS Substation) 220 kV S/c line on D/c towers [Route length. 5km (approx.)]
  - (Note\*— As per connectivity granted 400/220kV lines should be implemented through M/C towers near the ISTS substation entry)
- b) Wind project of M/s Serentica Renewables India 1 Pvt. Ltd. (Wind Generation switchyard in Tippanala village, Hirevankalkunta Hobli, Yelburga Taluk, Koppal, Karnataka) to Pooling Station of M/s Serentica Renewables India 1 Pvt. Ltd. at Koppal (Solar Generation switchyard in Kavalura village, Alavandi Hobli, Koppal, Karnataka) 220 kV S/c line on Dic towers [Route length: 55 km (approx.)].

The above transmission project has been accorded approval by the Government of India, Ministry of Power vide its letter dated 17.11.2023 under section 68(1) of the Electricity Act, 2003.

The transmission lines covered under the scheme will pass through, over, around and between the following of Tehsils, Talukas, Mandals, Block, Villages, Town & Cities.

1. Serentica Renewables India 1 Pvt Ltd. Pooling station switchyard at Koppal – Koppal PS (ISTS Substation) 220 kV S/C line on D/C and M/C towers.

S. No.	Name of Villages	Tehsil	District	State/U.T.
1	KAVALUR	KOPPAL	KOPPAL	KARNATAKA
2	ADAVIHALLI (ADAVALLI), TADAKAL	KUKANURA	KOPPAL	KARNATAKA

2. 220kV S/C line on D/C towers from 204 MW wind project switchyard at Koppal to Pooling station of M/s Serentica Renewables India 1 Pvt. Ltd.

S. No.	Name of Villages	Tehsil	District	State/U.T.
1	KAVALUR, HALIGERI, MUDLAPUR, KINNALA(KINHALU), MADANURU(MADHINURA), SIDGANHALLI	KOPPAL	KOPPAL	KARNATAKA
2	ADAVIHALLI(ADAVALLI), TADAKAL, KOMALAPURA, CHITTAPURA, LAKSHMAPURA(LAKMAPURA), BHANAPUR, VIRAPUR, HIRE BIDINAHALU, CHIKKA BIDINAHALU, HONNAHUNASI, KADARAHALLI, KUDRIMUTI, NELJERI, CHENNAHALU, BAIRENAKANHALLI, WATPARWI (VATAPARIVI), WATPARWI TANDA	KUKNURA	KOPPAL	KARNATAKA
3	KOLIHALA (KOLEHAL), GUNNALA (GUNHAL), TIMMAPUR, BUKANHATTI, HIRE BAMANHAL, THIPPANAHALA (TIPANHAL), MEDNERI, KATGIHALLI, UCHALKUNTI, BEVUR	YELBURGA	KOPPAL	KARNATAKA

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation/representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarification please contact:

Chhotoo Chaudhary
Chief Operating Officer
chhotoo.chaudhary@serenticaglobal.com
Authorized Signatory
Designated contact person number: - 9350111274

## M/s SERENTICA RENEWABLES INDIA 1 PRIVATE LIMITED (SRIPL-1)

DLF Cyber Park Tower B, 9th Floor, Sector 20, Udyog Vihar Phase-III, Gurugram-122008, Haryana, India.

National Commodity & Derivatives Exchange Limited Ackruti Corporate Park, 1st Floor, Near G.E. Garden, L.B.S. Marg, Kanjurmarg (West), Mumbai-400078.

CIN: U51909MH2003PLC140116

Subject to SEBI's approval, it is proposed to make the following amendments in the Bye Laws of National Commodity & Derivatives Exchange Limited (NCDEX). The proposed amendments are published as per Rule 18 of Securities Contracts (Regulation) Rules, 1957 for information/public comments/criticism. Any person having any comments/observations on the proposed amendments to the Bye Laws of NCDEX may send the same to NCDEX at gazette@ncdex.com within fifteen days from the date of this publication. The observation received after the said fifteenth days will not be considered. The proposed amendments will be taken into consideration for further process immediately after expiry of fifteen days, subject to approval by SEBI.

PROPOSED AMENDMENTS TO THE BYE LAWS OF THE NATIONAL COMMODITY & DERIVATIVES EXCHANGE LIMITED.

- 1. Short title and commencement:
  - a. This amendment shall be called as NCDEX Bye Laws (Amendment), 2023.
  - b. It shall come into force with effect from the date of notification in Gazette of India.

- 2. In Bye Law 11, the existing words appearing in the title "INVESTOR GRIEVANCE REDRESSAL & ARBITRATION" shall be replaced with new words "INVESTOR GRIEVANCE REDRESSAL THROUGH ONLINE DISPUTE RESOLUTION (ODR)"
- 3. In the existing Clause 11.1 under Bye Law 11, following amendments are notified:
  - a. The existing Sub-clause 1 shall be substituted with new Sub-clause a. as under:
    - ""ODR Portal" shall mean the Online Dispute Resolution Portal wherein all claims, differences or disputes between the registered Members and investors/ Clients arising out of or in relation to dealings, contracts and transactions executed or reported on the Exchange shall be submitted to a resolution mechanism through mediation, conciliation and/or arbitration as may be prescribed by the SEBI from time to time."
  - b. The existing Sub-clause 2 shall be substituted with new Sub-clause b. as under:
    - ""ODR Institution" shall mean the institution(s) that harness digital/electronic technologies and empaneled by the Exchange for undertaking online mediation, conciliation and/or arbitration in accordance with the Arbitration and Conciliation Act 1996 and other applicable laws as well as SEBI guidelines."
  - c. The existing Sub-clause 3 to Sub-clause 10 shall be deleted.
- 4. The existing Clause 11.1A under Bye Law 11 shall be substituted with new Clause 11.2, as under:

"The Exchange shall, for the benefit of the investors, set up Investor Service Centers (ISC) in such places as may be necessary or identified by SEBI from time to time. The ISCs shall render such services to investors/ clients, as may be decided by the Exchange/ SEBI from time to time. The ISCs shall facilitate availing of the services of the ODR platform for redressal of complaints."

- 5. The existing Clause 11.1B under Bye Law 11 shall be renumbered as 11.3.
- 6. The existing Clause 11.1C under Bye Law 11 shall be deleted.
- 7. The existing Clause 11.1D under Bye Law 11 shall be deleted.
- 8. The existing Clause 11.1E under Bye Law 11 shall be deleted.
- 9. The existing Clause 11.2 under Bye Law 11 shall be deleted.
- 10. The existing Clause 11.3 under Bye Law 11 shall be deleted.
- 11. The existing Clause 11.4 under Bye Law 11 shall be substituted with new Clause, as under:
  - "11. 4 ONLINE DISPUTE RESOLUTION PORTAL
  - 11.4.1 The Exchange shall identify and empanel one or more independent ODR Institution(s) that have duly qualified/eligible mediators, conciliators and arbitrators and which are capable of undertaking time-bound online mediation, conciliation and/or arbitration (in accordance with the Arbitration and Conciliation Act, 1996 and any other applicable laws).
  - 11.4.2 The ODR Portal shall have due connectivity with each such ODR Institution as is required for undertaking the role and activities. Such ODR Portal shall establish due connectivity with the SEBI SCORES portal/ SEBI Intermediary portal.
  - 11.4.3 The modalities of the ODR Portal along with the relevant operational guidelines and instructions may be specified by the SEBI from time to time.
  - 11.4.4 The ODR Portal shall have the necessary features and facilities to, inter alia, enroll the investor/client and the Member, and to file the complaint/dispute and to upload any documents or papers pertaining thereto. It shall also have a facility to provide status updates on the complaint/dispute, which would be obtained from the ODR Institutions.
  - 11.4.5 The features and facilities shall be periodically reviewed and upgraded by the Exchange as well as new features and facilities added from time to time as required by SEBI. The ODR Portal shall be subject to inspection and/or audit for, inter alia, verifying adherence to these norms and applicable SEBI regulations, circulars and advisories."
- 12. The existing Clause 11.5 under Bye Law 11 shall be substituted with new Clause, as under:

## "11.5 INVESTOR GRIEVANCE

11.5.1 An investor/client shall first take up his/her/their grievance with the Member by lodging a complaint directly with the concerned Member. If the grievance is not redressed satisfactorily, the investor/client may, submit the same through the SCORES Portal in accordance with the process laid out therein. After exhausting these options for resolution of the

grievance, if the investor/client is still not satisfied with the outcome, he/she/they can initiate dispute resolution through the ODR Portal.

- 11.5.2 Alternatively, the investor/client can initiate dispute resolution through the ODR Portal, if the grievance lodged with the concerned Member was not satisfactorily resolved or at any stage of the subsequent escalations mentioned in the paragraph 11.5.1 above (prior to or at the end of such escalation/s). The concerned Member may also initiate dispute resolution through the ODR Portal after having given due notice of at least 15 calendar days to the investor/client for resolution of the dispute which has not been satisfactorily resolved between them.
- 11.5.3 The dispute resolution through the ODR Portal can be initiated when the complaint/dispute is not under consideration in terms of the paragraph 11.5.1 above or SCOREs guidelines as applicable or is not pending before any arbitral process, court, tribunal or consumer forum or are non-arbitrable in terms of Indian law (including when moratorium under the Insolvency and Bankruptcy Code is in operation due to the insolvency process or if liquidation or winding up process has been commenced against the Member).
- 11.5.4 The dispute resolution through the ODR Portal can be initiated when within the applicable law of limitation (reckoned from the date when the issue arose/occurred that has resulted in the complaint/date of the last transaction or the date of disputed transaction, whichever is later)."
- 13. The existing Clause 11.5A under Bye Law 11 shall be deleted.
- 14. The existing Clause 11.5B under Bye Law 11 shall be deleted.
- 15. The existing Clause 11.5C under Bye Law 11 shall be deleted.
- 16. The existing Clause 11.6 under Bye Law 11 shall be substituted with new Clause, as under:

#### "11.6 INVESTOR DISPUTE RESOLUTION THROUGH CONCILIATION

- 11.6.1 The ODR Institution empaneled with the Exchange shall, upon receipt of the complaint/dispute, appoint a sole independent and neutral conciliator from its panel of conciliators.
- 11.6.2 Such conciliator shall conduct one or more meeting/s for the disputing parties to reach an amicable and consensual resolution within twenty-one calendar days (unless extended for a maximum period of 10 calendar days by consent of the disputing parties to be recorded in writing/electronically) from the date of appointment of conciliator by the ODR Institution, which shall do so within five days of receipt of reference of the complaint/dispute by the ODR Institution.
- 11.6.3 If the process of conciliation is successful, the same shall be concluded by a duly executed settlement agreement between the disputing parties.
- 11.6.4 In case the matter is not resolved through the conciliation process within the twenty- one calendar days (or within the extended period of ten calendar days, extended by consent of the disputing parties):—
- a. the conciliator shall ascertain the admissible claim value of the complaint/dispute that the conciliator determines is payable to the investor/client and notify the disputing parties as well as the ODR Institution and the Exchange. Such determination should also be made in all claims/complaints/disputes where the monetary value has not been ascribed by the person initiating the dispute;
- b. An investor/client may pursue online arbitration (which will be administered by the ODR Institution which also facilitated the conduct of conciliation) on or after the conclusion of a conciliation process when the matter has not been resolved through such process, subject to payment of fees as applicable for online arbitration;
- c. In case the Member wishes to pursue online arbitration (which will be administered by the ODR Institution which facilitated the conduct of conciliation), then the Member must deposit 100% of the admissible claim value with the Exchange prior to initiation of the online arbitration and make the payment of fees as applicable for online arbitration."
- 17. The existing Clause 11.7 under Bye Law 11 shall be substituted with new Clause, as under:

# "11.7 INVESTOR DISPUTE RESOLUTION THROUGH ARBITRATION

- 11.7.1 When the investor/client and/or the Member invoke online arbitration on the ODR Portal, the ODR Institution empaneled with the exchange, shall appoint a sole independent and neutral arbitrator from its panel of arbitrators within five calendar days of reference and receipt of fees, costs and charges as applicable.
- 11.7.2 In the event that the aggregate of the claim and/or counter-claim amount exceeds Rs 30,00,000/- (Rupees Thirty Lakhs) or such amount as SEBI may specify from time to time, the matter shall be referred to an Arbitral Tribunal consisting of three Arbitrators within five calendar days of reference and receipt of fees, costs and charges as applicable.

- 11.7.3 Upon the conclusion of the arbitration proceedings and issuance of the arbitral award, subject to the terms of the arbitral award, when such arbitral award requires payment of any amount by the Member or performance by it of a certain nature, then such payment shall be made by the Member within a period of fifteen calendar days from the date of the arbitral award (unless such award requires payment sooner), and/or performance within such period as specified by the arbitral award.
- 11.7.4 The Exchange shall monitor the due payment/adherence to the terms of the arbitral award until due receipt by the investor/client and/or performance of the terms of arbitral award. In the event, the parties do not comply with the arbitral award, the Exchange shall inform SEBI regarding such non-compliance on a periodic basis. Furthermore, the Exchange shall provide necessary assistance to the investor/client for enforcement of the arbitral award."
- 18. The existing Clause 11.7A under Bye Law 11 shall be deleted.
- 19. The existing Clause 11.8 under Bye Law 11 shall be substituted with new Clause, as under:

## "11.8 INTERIM MEASURES ORDERED BY THE ARBITRATOR AND ARBITRAL AWARD

The Sole Arbitrator or Arbitral Tribunal may, having regard to the nature of the claim and/or counterclaim, provide interim relief as may be required for reasons to be recorded after affording hearing to the parties to the dispute."

20. The existing Clause 11.9 under Bye Law 11 shall be substituted with new Clause, as under:

#### "11.9 APPEAL

- 11.9.1 Upon the issuance/pronouncement of the arbitral award, the party against whom order has been passed, will be required to submit its intention to challenge the award under Section 34 of the Arbitration Act within seven calendar days in the ODR Portal and with the Exchange for onward notification to the party/ies in whose favour the arbitral award has been passed.
- 11.9.2 Further, in the course of such a challenge, if a stay is not granted within 3 months from the date of the receipt of award, complete adherence to the terms of the arbitral award must be done.
- 11.9.3 The Exchange shall also monitor the due compliance by the Member with the terms of the arbitral award/judgement of the appellate forum."
- 21. The existing Clause 11.9A under Bye Law 11 shall be deleted.
- 22. The existing Clause 11.10 under Bye Law 11 shall be substituted with new Clause, as under:

# "11.10 TIME FOR COMPLETION OF ARBITRATION

- 11.10.1 Subject to value of claim and/or counter-claim being in excess of Rs 1,00,000/- (Rupees One Lakh), the Sole Arbitrator or Arbitral Tribunal shall conduct one or more hearing/s and pass the arbitral award within thirty calendar days (or such other period as the SEBI may specify) of the appointment in the matter.
- 11.10.2 When the value of claim and/or counter claim is Rs 1,00,000/- (Rupees One Lakh) or below (or such other sum as the SEBI may specify from time to time), the Sole Arbitrator shall conduct a document-only arbitration process and pass the arbitral award within thirty calendar days (or such other period as the SEBI may specify) of the appointment in the matter. However, the arbitrator, for reasons to be recorded in writing/electronically, may grant a hearing to the parties to the dispute.
- 11.10.3 The Sole Arbitrator or Arbitral Tribunal shall be at liberty to extend such time for disputes exceeding claims and/or counterclaims of Rs 1,00,000/- (Rupees One Lakh) (or such other sum as the SEBI may specify from time to time), upto a further period of 30 calendar days (or such other period as the SEBI may specify) and for reasons to be recorded in writing/electronically, when the matter requires detailed consideration."
- 23. The existing Clause 11.11 under Bye Law 11 shall be substituted with new Clause, as under:

## "11.11 FORM OF PROCEEDINGS

- 11.11.1 The ODR Institutions shall conduct conciliation and arbitration in the online mode, enabling online/audio-video participation by the investor/client, the Member and the conciliator or the arbitrator as the case may be.
- 11.11.2 The investor/client may also participate in such online meditation, conciliation and arbitration by accessing/utilizing the facilities of Investor Service Centers (ISCs) operated by the Exchange."
- 24. The existing Clause 11.12 under Bye Law 11 shall be substituted with new Clause, as under:

# "11.12 FEES & CHARGES

11.12.1 The costs of the dispute resolution mechanism on the ODR Portal will be borne in the manner as prescribed by the SEBI and/or Exchange from time to time. All such fees may be borne by the Exchange and will be recoverable from the concerned Member against whom the complaint/dispute is raised. All such fees shall be borne directly by the

Member, if it is initiating the dispute process. The Member shall not shift the incidence of such fees to the investor/client at any time.

- 11.12.2 All such fees will be payable at the time of initiation of the arbitration by the initiator (whether the investor/client or the concerned Member), and by the person against whom the arbitration has been initiated. When the person initiating the arbitration has not specified a claim amount or has specified a lower claim amount, the admissible claim value as determined by the conciliator shall be reckoned for arriving at the claim value in such arbitration being initiated.
- 11.12.3 All such fees have to be deposited at the time of choosing to initiate arbitration through the ODR Portal within such period as specified from time to time. In case the person against whom the arbitration has been initiated fails to deposit the fee payable within such period as specified then the person choosing to initiate the arbitration can deposit the fees payable on such person's behalf and shall be recoverable from such person through the arbitration process.
- 11.12.4 Subject to the terms of the arbitral award, the person who is successful in the arbitration proceedings shall receive a refund of amounts deposited by such person.
- 11.12.5 All other usage or administrative fees as well as out-of-pocket expenses borne by the Exchange or the ODR Institutions in the management or operation or use of the ODR Portal would be subsumed in these fees and would not be separately chargeable."
- 25. The existing Clause 11.12A under Bye Law 11 shall be deleted.
- 26. The existing Clause 11.12B under Bye Law 11 shall be deleted.
- 27. The existing Clause 11.13 under Bye Law 11 shall be substituted with new Clause, as under:

#### "11.13 EMPANELMENT AND TRAINING OF THE PANEL OF CONCILIATOR AND ARBITRATORS

The Exchange and the ODR Institutions empaneled shall ensure that:

- a. The number of conciliators and arbitrators on the panel of the ODR Institutions is commensurate to the number of references of complaints/disputes received so that a conciliator / arbitrator / panel of arbitrators handle a reasonable number of references simultaneously and that all references are disposed of within the prescribed time.
- b. The conciliators and arbitrators on the panel of the ODR Institutions should have undergone training and certification program/s or possess sufficient experience for such individual being regarded qualified or expert in online dispute resolution (conciliation or arbitration) and technology, finance, securities law, securities product or services, etc. to cater to the specific nature of a given complaint/dispute arising in the Indian securities market or such programs as specified by the SEBI from time to time (including courses provided by National Institute for Securities Market NISM). Such training shall be taken on a periodic basis and at least annually. Initially, all the members of IGRCs or arbitrators who have been at present approved by the SEBI shall be eligible to be empaneled by the ODR Institutions.
- c. The conciliators and arbitrators on the panel of the ODR Institutions shall be evaluated annually. The Exchange will require the empaneled ODR Institution to submit an evaluation report to the Exchange.
- d. Information on conciliators and arbitrators on the panel of the ODR Institutions will be disseminated on the website of each ODR Institution, including brief profile, qualifications, training and certifications, areas of experience, number of conciliation/arbitration matters handled, etc.
- e. The mode and manner for an individual to be added to the panel of the ODR Institutions shall be specified by it, including the required experience and/or training and certifications.
- f. The conciliator or arbitrators should be neutral and independent in respect of each and every matter or reference received by them, and not connected with or linked to any disputing party in any manner whatsoever.
- g. The conciliator or arbitrators shall always abide by and all norms/trainings perquisite for the purpose of empanelment as and when prescribed by SEBI and/or the Exchange from time to time.
- 28. The existing Clause 11.14 under Bye Law 11 shall be substituted with new Clause, as under:

### 11.14 CODE OF CONDUCT FOR CONCILIATORS AND ARBITRATORS

The Conciliators and Arbitrators shall:

a. Act in a fair, unbiased, independent and objective manner;

- b. Maintain the highest standards of personal integrity, truthfulness, honesty and fortitude in discharge of his duties;
- c. Disclose his/her/their interest or conflict in a particular case, i.e., whether any party to the proceeding had any dealings with or is related to the Conciliator and Arbitrator;
- d. Not engage in acts discreditable to his/her/their responsibilities;
- Avoid any interest or activity which is in conflict with the conduct of his/her/their duties as a conciliatory or arbitrator;
- f. Avoid any activity that may impair, or may appear to impair, his/her/their independence or objectivity;
- g. Conduct proceedings in compliance with the principles of natural justice and the relevant provisions of the Arbitration and Conciliation Act, 1996, the SEBI Act, 1992, the Securities Contracts (Regulation) Act, 1956, the Depositories Act, 1996 and the Rules, Regulations and Bye-laws framed thereunder and the circulars, directions issued thereunder, and the contractual arrangements;
- h. Undertake training courses as may be specified time to time by the Board, including from NISM;
- i. Endeavour to pass arbitral award expeditiously and within prescribed time;
- j. Pass reasoned and detailed arbitral awards; and
- k. Maintain confidentiality with respect to the proceeding and its associated recordings and only disclose confidential information as required by law or Courts of competent jurisdiction or legal authority.
- 29. The existing Clause 11.15 under Bye Law 11 shall be substituted with new Clause, as under:

#### "11.15 REFERENCE TO ONLINE DISPUTE RESOLUTION

All claims, differences or disputes between the Trading Members inter se and between Trading Members and Constituents arising out of or in relation to dealings, contracts and transactions executed or reported on the Exchange and made subject to and in accordance with the Rules, Byelaws and Regulations of the Exchange or with reference to anything incidental thereto or in pursuance thereof or relating to interpretation, fulfilment or the rights, obligations and liabilities of the parties thereto shall be submitted to online Dispute Resolution in accordance with the provisions of these Rules, Byelaws and Regulations."

- 30. The existing Clause 11.16 under Bye Law 11 shall be deleted.
- 31. The existing Clause 11.17 under Bye Law 11 shall be deleted.
- 32. The existing Clause 11.18 under Bye Law 11 shall be deleted.
- 33. The existing Clause 11.19 under Bye Law 11 shall be deleted.
- 34. The existing Clause 11.20 under Bye Law 11 shall be deleted.
- 35. The existing Clause 11.21 under Bye Law 11 shall be deleted.
- 36. The existing Clause 11.22 under Bye Law 11 shall be deleted.

Date:	Mr. ARUN RASTE
Place:	MD & CEO, NCDEX